

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF OCTOBER 2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 477/2025	06.10.2025	SUDAM DAS VS AJAY MOTORS PVT. LTD.	MAYANK GOEL	9999340256	MNGLAWOFFICE@GMAIL.COM	04.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-1067/2025	06.10.2025	UNION BANK OF INDIA VS MEENAL BAJPAYEE	DEEPA GUPTA	9312292558	MNGLAWOFFICE@GMAIL.COM	04.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 480/2025	08.10.2025	NEERAJ AGGARWAL VS M.C.D.	PANKAJ ROY KOTRA	9811070396	PANKAJKOTRA034@GMAIL.COM	06.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 941/2025	08.10.2025	DCB BANK LTD. VS IDARISH NURDDIN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 942/2025	08.10.2025	DCB BANK LTD. VS JULFAN KAMIL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 943/2025	08.10.2025	DCB BANK LTD. VS SANJAY KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-1074/2025	08.10.2025	INDIN BANK VS VAISHALI JAIN	ARUN KUMAR SHUKLA	9312400295	MNGLAWOFFICE@GMAIL.COM	06.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 483/2025	09.10.2025	PADAMSHREE CREATIONS PVT. LTD. VS SHEETAL SAREES & ORS.	HEMANT KUMAR CHATURVEDI	9810857495	HEMANTKCHATURVEDI@GMAIL.COM	08.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-1081/2025	09.10.2025	M/S SARDARI LAL & COMPANY VS M/S YFC PROJECTS PVT. LTD.	ANIL SETHI	9811109342	MNGLAWOFFICE@GMAIL.COM	08.10.2025

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			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 498/2025	15.10.2025	VIPIN JAIN VS CHARVI AGARWAL	NITIN ARORA	9818189667	NITIN.ARORA465@ GMAIL.COM	14.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 499/2025	15.10.2025	SUDAM DAS VS KAVITA CHAUHAN	MAYANK GOEL	9999340256	MNGLAWOFFICE@ GMAIL.COM	14.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 997/2025	15.10.2025	HDFC BANK LTD. VS SONAM	PARUL BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	14.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-1104/2025	16.10.2025	M/S CQV CORPORATION VS M/S SHIVA FURNISHINGS	SANDEEP GARG	9811362403	SANDEEPGARGAND CO@GMAIL.COM	15.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-1110/2025	17.10.2025	PREM COLOR CHEM PVT. LTD. VS SHRI SHANKAR SAHAKARI SAKHAR KARKHANA LTD.	ARUN KUMAR YADAV	9810768996	ARUNYADAV1131@ GMAIL.COM	16.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-1111/2025	17.10.2025	RAMESH BRIJ LAL SANTANI VS MEGHA GUPTA	PAWAN KUMAR MITTAL	9873938816	MITTALPKo8@GMA IL.COM	16.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1017/2025	18.10.2025	TATA CAPITAL LTD. VS KE ENGINEERS PVT. LTD.	PARUL BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	17.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 508/2025	18.10.2025	POONAM AGGARWAL VS JAGDISH	RAMAKANT SHUKLA	9582158748	VAKILGURU@GMAI L.COM	17.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1018/2025	18.10.2025	TATA CAPITAL LTD. VS AMIT SHARMA	PARUL BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	17.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1019/2025	18.10.2025	TATA CAPITAL LTD. VS LAKSHMAN MEENA	PARUL BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	17.10.2025

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			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-1114/2025	18.10.2025	RAJEEV GOEL VS MARKETING PVT. LTD.	AVK SACHET SHARMA	9871273111	ADVOCATESACHET SHARMA@GMAIL.COM	17.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1049/2025	27.10.2025	TATA CAPITAL LTD. NARINDER KUMAR	VS ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	25.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1055/2025	27.10.2025	DCB BANK LTD. VS SINGH	JITENDRA ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	25.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1056/2025	27.10.2025	DCB BANK LTD. VS YADAV	ABHAY ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	25.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1057/2025	27.10.2025	DCB BANK LTD. VS RAJ KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	25.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1058/2025	27.10.2025	DCB BANK LTD. VS CHAUDHARY	ALIM ABBASI ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	25.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1059/2025	27.10.2025	DCB BANK LTD. VS SAMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	25.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 920/2025	04.10.2025	HDFC BANK LTD VS ESRAR SAIFI	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	27.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1060/2025	28.10.2025	DCB BANK LTD. VS SINGH SODHI	JITENDRA ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	27.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	MISC. PETITION	MISC DJ-814/2025	30.10.2025	SUDAM DAS VS CHAUHAN	KAVITA ANITIN GOEL	9999340256	MNGLAWOFFICE@ GMAIL.COM	29.10.2025

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			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	MISC. PETITION	MISC DJ-819/2025	31.10.2025	SUDAM DAS CS AJAY MOTORS PVT. LTD.		9999340256		MNGLAWOFFICE@ GMAIL.COM	30.10.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)	CS (COMM)/1064/2025	04-10-2025	CANARA BANK VS M/S VEEJAY TRADING CO	GUNJAN KUMAR(P),		9313350568		27.09.2025	
			CS (COMM)	CS (COMM)/1069/2025	06-10-2025	BANK OF INDIA VS BABU	VARUN SHARMA(P),		9811161300		30.09.2025	
			CS (COMM)	CS (COMM)/1070/2025	06-10-2025	ARUN KUMAR VS SAMA PARVEEN	RAKESH KUMAR(P),		9711771000		27.09.2025	
			CS (COMM)	CS (COMM)/1076/2025	08-10-2025	GANT AB VS ASHOK KUMAR	SHRAVAN BANSAL(P),		9718833632		04.10.2025	
			OMP (I) (COMM)	OMP (I) (COMM)/959/2025	08-10-2025	DCB BANK LTD VS SHAH MOHAMMAD	ANISH BHOLA(P),		9811452022		04.10.2025	
			OMP (I) (COMM)	OMP (I) (COMM)/960/2025	08-10-2025	DCB BANK LTD VS YOGESH YADAV	ANISH BHOLA(P),		9811452022		04.10.2025	
			OMP (I) (COMM)	OMP (I) (COMM)/961/2025	08-10-2025	DCB BANK LTD VS MAHBOOB ALAM	ANISH BHOLA(P),		9811452022		04.10.2025	

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			OMP (I) (COMM)	OMP (I) (COMM)/962/2025	08-10-2025	DCB BANK LTD	VS	ANISH BHOLA(P),	9811452022			04.10.2025
			EX COMM	EXECUTION (COMM)/482/2025	08-10-2025	BANK OF BARODA	VS	GEETANJALI SHARMA	8447833470			29.09.2025
			CS (COMM)	CS (COMM)/1079/2025	08-10-2025	BANK OF INDIA	VS	VARUN SHARMA(P),	9811161300			04.10.2025
			CS (COMM)	CS (COMM)/1084/2025	09-10-2025	SMT REKHA VS BSES		ANANT RAO(P),	87506562223			07.10.2025
			EX COMM	EXECUTION (COMM)/484/2025	09-10-2025	VIPIN GUPTA	VS	ANANT RAO(P),	9811070396			06.10.2025
			CS (COMM)	CS (COMM)/1087/2025	10-10-2025	AMUNICIPAL CORPORATION OF DELHI						
			CS (COMM)	CS (COMM)/1087/2025	10-10-2025	AMUNICIPAL CORPORATION OF DELHI						
			EX COMM	EXECUTION (COMM)/487/2025	10-10-2025	CHIRAG GUPTA VS GOYAM ENTERPRISES						
			EX COMM	EXECUTION (COMM)/491/2025	13-10-2025	CHIRAG GUPTA VS MEENAKSHI ELECTRICALS						

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			EX COMM	EXECUTION (COMM)/502/2025	15-10-2025	TUSHAR AGGARWAL VS JAGDISH	RAMAKANT SHUKLA		9582158748			13.10.2025
			EX COMM	EX (COMM) AWARD BY ARB COMM/53/2025	16-10-2025	M/S PRAGATI CONSTRUCTION CONSULTANTS VS UNION OF INDIA	PANKAJ GUPTA		9811022227			13.10.2025
			OMP (I) (COMM)	OMP (I) (COMM.)/1031/2025	25-10-2025	TATA CAPITAL LTD SHAMSHAD	VSANISH BHOLA(P),		9811452022			16.10.2025
			OMP (I) (COMM)	OMP (I) (COMM.)/1032/2025	25-10-2025	TATA CAPITAL LTD UMESH CHOUDHARY	VSANISH BHOLA(P),		9811452022			16.10.2025
			OMP (I) (COMM)	OMP (I) (COMM.)/1033/2025	25-10-2025	TATA CAPITAL LTD JITENDRA KUMAR TAK	VSANISH BHOLA(P),		9811452022			16.10.2025
			CS (COMM)	CS (COMM)/1119/2025	27-10-2025	BANK OF BARODA SHOORVEER SINGH	VSGEETANJALI SHARMA		8447833470			15.10.2025
			OMP (I) (COMM)	OMP (I) (COMM)/1045/2025	27-10-2025	DCB BANK LTD SALIM NASIM	VSANISH BHOLA(P),		9811452022			24.10.2025
			OMP (I) (COMM)	OMP (I) (COMM)/1046/2025	27-10-2025	DCB BANK LTD SHUBHAM GOYAL	VSANISH BHOLA(P),		9811452022			24.10.2025

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			CS (COMM)	CS (COMM)/1129/2025	29-10-2025	M/S INDIAN FAB VS M/S AKAL DESIGNER PVT LTD COMPANY AND ORS	SIDDHANT BANGA	9999369931		15.10.2025	

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3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/921/2025	04.10.2025	HDFC BANK LTD. VS NEERJ		ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27.09.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/922/2025	04.10.2025	HDFC BANK LTD. VS ANNU BASANT		ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27.09.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/954/2025	08.10.2025	DCB BANK LTD VS HEM SINGH		ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/955/2025	08.10.2025	DCB BANK LTD VS MOHD TASLIM		ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP(I)(COMM)/956/2025	08.10.2025	DCB BANK LTD VS PANKAJ KUMAR		ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP(I)(COMM)/ 957/2025	08.10.2025	DCB BANK LTD VS KAMAL KISHOR		ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP(I) /COMM/958/2025	08.10.2025	DCB BANK LTD VS ANAS ALI		ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION	EXE COMM 488/2025	10.10.2025	RAMESH CHAND BATHEJA VS KOHINOOR CHEMICAL WORKS		RAJEEV KAPOOR			09.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1082/2025	09.10.2025	M/S SALASAR TRADING CO VS MS KANHAIYA TRADING CO		ROHAN AGGARWAL	8447523211	CHAMBERSOFAYUKT@GMAIL.COM	08.10.2025

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			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1090/2025	13.10.2025	BHANU VERMA VS MUNICIPAL CORPORATION OF DELHI & ANR.	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMA IL.COM	10.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION	EXE COMM 500/2025	15.10.2025	TUSHAR AGGARWAL VS RAKESH	RAMAKANT SHUKLA	9582158748	VAKILGURU@GMAI L.COM	14.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	MISCELLANEOUS APPLICATION	MISC DJ/ 787/2025	15.10.2025	AHUJA BOOK COMPANY PVT. LTD. VS AZAM KHAN	DIWAS KUMAR	9899959499	TAMIMQ_3@YAH O.CO.IN	14.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/998/2025	15.10.2025	HDFC BANK LTD. VS RITESH RAJPAL	PARUL BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	14.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/999/2025	15.10.2025	HDFC BANK LTD. VS SHALU YADAV	PARUL BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	14.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1103/2025	16.10.2025	MS SATYA PLAST THROUGH ITS PROP. SH VIJAY MANCHANDA VS MS DINDAYAL INDUSTRIES LIMITED	MONIKA KATYAL	9810256667	ADV.KATYAL@GMA IL.COM	15.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/1020/2025	18.10.2025	TATA CAPITAL LTD. VS JITENDRA KUMAR TAK 1486	PARUL BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	17.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/1021/2025	18.10.2025	TATA CAPITAL LTD. VS KE ENGINEERS PVT LTD 1186	PARUL BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	17.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/1022/2025	18.10.2025	TATA CAPITAL LTD. VS JYOTI VERMA 9244	PARUL BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	17.10.2025

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			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/1041/2025	27.10.2025	TATA CAPITAL LTD. VS AJAB SINGH 5062	PARUL BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	25.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	MISCELLANEOUS APPLICATION	MISC DJ/809/2025	29.10.2025	MS S K EDUCATIONS PVT. LTD. VS ANAND MOHAN MISHRA	ROHIT VASHIST	9810189223	ROHIT1996VASHIST @GMAIL.COM	28.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS/COMM/1130/2025	29.10.2025	TEAMASLA MARKETING PVT. LTD. VS M/S GLOBAL EXPORT CORPORATION THROUGH PARTNERS	NASIR AZIZ	9654426442	NASIRAZIZANDCO MPANY@GMAIL.CO M	28.10.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS/COMM/1135/2025	31.10.2025	TEAMASLA MARKETING PVT. LTD. VS M/S D S RETAIL THROUGH ITS PARTNERS MRS POONAM TANDON AND MR TARUN DHIMAN	NASIR AZIZ	9654426442	NASIRAZIZANDCO MPANY@GMAIL.CO M	30.10.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)1068/2025	06.10.2025	LAXMAN KUMAR RAHEJA V/S HI- TECH MINERALS	PRANAY TRIVEDI	9810660640	PRANAY.TRIVEDI@ YAHOO.CO.IN	27.09.2025
			304	EXECUTION	EX (COMM)478/2025	06.10.2025	SHRI MUKESH SHAH V/S NATIONAL INSURANCE COMPANY	YOGRAJ GULLAIYA	9811132049	ADVOCATE.YOGRAJ .GULLAIYA@GMAIL .COM	26.09.2025
			304	ARBITRATION	OMP (I)(COMM)-937/2025	08.10.2025	IDFC FIRST BANK LTD. VS. ANCHAL GUPTA	SH. RAHUL KASHYAP	9891009519	LEXPACIFIC03@GM AIL.COM	23.09.2025
			304	ARBITRATION	OMP (I) (COMM)-939/2025	08.10.2025	TATA CAPITAL LTD. VS. YUGAL KISHORE NAGDA	SH. VIBHOR MATHUR	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	03.10.2025
			304	EXECUTION	EX (COMM)481/2025	08.10.2025	M/S VISHAL PIPES LIMITED V/S M/S RAJKOT MACHINERY	VIKRAM KUMAR	9990-979-472	ADVOCATEVIKRAM 433@GMAIL.COM	19.09.2025
			304	ARBITRATION	OMP I COMM/940/2025	08.10.2025	HDFC BANK LTD V/S ASHISH KUMAR	ANISH BHOLA	9811-452-022	ANISH_BHOLA17@ YAHOO.COM	26.09.2025.
			304	ARBITRATION	OMP (I)(COMM)-972/2025	09.10.2025	DCB BANK LTD. VS. ROSHAN	SH. ANISH BHOLA	9811-452-022	ANISH_BHOLA17@ YAHOO.COM	04.10.2025

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			304	ARBITRATION	OMP I COMM/974/2025	09.10.2025	DCB BANK LTD V/S SHAHID ALI	ANIS BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04.10.2025
			304	ARBITRATION	OMP I COMM/973/2025	09.10.2025	DCB BANK LTD V/S SANJAY KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04.10.2025
			304	ARBITRATION	OMP I COMM/975/2025	09.10.2025	DCB BANK LTD V/S MUKESH KUMAR	ANISH BHOLA	9811-452-022	ANISH_BHOLA17@YAHOO.COM	04.10.2025
			304	RECOVERY	CS (COMM)1093/2025	13.10.2025	BC SANITAN V/S SIMRAN SALUJA	KAPIL KHER	9891-072-729	ANILKHER@GMAIL.COM	06.10.2025
			304	ARBITRATION	EX(COMM)-494/2025	13.10.2025	AXIS BANK LTD. VS. RAKESH KUMAR	SH. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	04.10.2025
			304	RECOVERY	CS (COMM)1097/2025	15.10.2025	AKHILESH KHANDELWAL V/S SANDEEP KUMAR YADAV	SHRAM VIRVATS	9818-365-011	VATSAADVOCATE1978@GMAIL.COM	16.09.2025
			304	RECOVERY	CS (COMM)1100/2025	15.10.2025	KARTIKEY GARG AND ORS V/S UMANG GUPTA	PARIKSHIT	9868-873-986	PMAHIPAL09@GMAIL.COM	09.10.2025
			304	RECOVERY	CS (COMM)1105/2025	16.10.2025	STATE BANK OF INDIA V/S MAHINDER SINGH	R.N. SINGH	8076-466-594	ADVRNARAYAN@GMAIL.COM	22.09.2025
			304	RECOVERY	CS (COMM)1113/2025	18.10.2025	M/S SHREE MM ENTERPRISES V/S SUPER KICKS AND ANR	PANKHI	9811-116-256	PANKHI27@GMAIL.COM	16.10.2025
			304	MISC. APPLICATION	MISC DJ/801/2025	18.10.2025	DIMPLE KEDIA V/S HARJEET SINGH	MOHINDRA LAW CHAMBERS	9971-405-577	MOHINDRALAWCHAMBERS@GMAIL.COM	16.10.2025
			304	RECOVERY	CS (COMM)1118/2025	25.10.2025	M/S RAKESH KUMAR GOEL V/S MCD	SATYENDER KR SINGH	9811-116-256	SKSINGH16@GMAIL.COM	18.10.2025
			304	ARBITRATION	OMP I COMM/1039/2025	27.10.2025	TATA CAPITAL LTD V/S RAMESH JAT	ANISH BHOLA	9602-163-434	ANISH_BHOLA17@YAHOO.COM	16.10.2025
			304	ARBITRATION	OMP I COMM/1038/2025	27.10.2025	TATA CAPITAL LTD V/SAJAB SINGH	ANISH BHOLA	9602-163-434	ANISH_BHOLA17@YAHOO.COM	16.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			304	ARBITRATION	OMP I COMM/1053/2025	27.10.2025	DCB BANK LTD V/S MOHD IMRAN	ANISH BHOLA	9602-163-434	ANISH_BHOLA17@YAHOO.COM	24.10.2025
			304	ARBITRATION	OMP I COMM/1052/2025	27.10.2025	DCB BANK LTD V/S SHOLOO YADAV	ANISH BHOLA	9602-163-434	ANISH_BHOLA17@YAHOO.COM	24.10.2025
			304	RECOVERY	CS (COMM)1123/2025	28.10.2025	M/S LAGNI ENTERPRISES V/S M/S ELECTREX INTERNATIONAL	MAYANK GOEL	9599-766-668	MGLAWCHAMBERS@GMAIL.COM	24.10.2025
			304	EXECUTION	EX (COMM)-514/2025	27.10.2025	M/S RADIAN TECHNOMAC LTD. VS. DHARAM PAL GUPTA	SH. DILIP SINGH	9810-111-052	DILIPSINGH@GMAIL.COM	25.10.2025
			304	MISC. APPLICATION	MISC DJ/808/2025	28.10.2025	AMEET SINGH LONGANI V/S SATPAL BHASIN AND OTHERS	AMEET SINGH	8368-4151-91	AMEET747@GMAIL.COM	25.10.2025
			304	RECOVERY	CS (COMM)1132/2025	29.10.2025	SHRI TIRUPATI ENTERPRISES V/S AKSHIT JAIN	SANKIT GUPTA	9717-134-040	ADVOCATE.ANKITG@GMAIL.COM	28.10.2025
			304	ARBITRATION	OMP I (COMM)/1065/2025	31.10.2025	TATA CAPITAL LTD V/S AMIT SHARMA	ANISH BHOLA	9811-452022	ANISH_BHOLA17@YAHOO.COM	16.10.2025
			304	RECOVERY	CS (COMM)1139/2025	31.10.2025	CHAYA EDUCATION PVT LTD V/S TELEGRAM FZ LLC	GAURAV PATEL	9455-160-761	GAURAVPATEL1829@GMAIL.COM	28.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	ARBITRATION	OMP (I) (COMM)/935/2025	06-10-2025	HDFC BANK LTD VS AJAY DABAS	ANISH BHOLA(P),	9811452022	ANISHBHOLAL7@V ALROO^ONI	26-09-2025
			305	RECOVERY	CS (COMM)/1080/2025	08-10-2025	RUDRA PRATAP SINGH KAURAV VS RAJIV MOOLCHANDANI	MEHUL GUPTA(P),	9811959407	- KUMARDAVENDER U/\AHOACOM	06-10-2025
			305	EXECUTION	EXECUTION (COMM)/485/2025	09-10-2025	SURYA ROSHNI LIMITED VS VOLTAIC POWER PVT LTD	SHRIHAR TRIPATHI(P),	9548888420	SHRIHAR@GMAIL. COM	06-10-2025
			305	EXECUTION	EXCOMM - AWARD BY ARB COMM/54/2025	17-10-2025	AXIS BANK LTD VS NAUSHAD SHAH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA(C1LGMAIL.COM	03-10-2025
			305	EXECUTION	EXECUTION (COMM)/486/2025	09-10-2025	ADITYA GUPTA VS AMIT BAJAJ	VIPIN KUMAR(P),	9910808221	VKUMAR198L@GM AIL.COM	04-10-2025
			305	EXECUTION	EXCOMM - AWARD BY ARB COMM/52/2025	14-10-2025	MS PARNIKA COMMERCIAL ESTATES PRIVATE LIMITED VS PUBLIC WORKS DEPARTMENT GOVT OF NCT DELHI	UDAY SINGH CHAUHAN	800971715	UDAYARBITRATION 2022@GMAIL.COM	09.10.2025
			305	ARBITRATION	OMP (I) (COMM)/1029/2025	18-10-2025	TATA CAPITAL LIMITED VS PRADEEP DALAL	PARUL BHOLA(P),	9811452022	ANISHBHOLAL7@V AHOO.COM	16-10-2025
			305	ARBITRATION	OMP (I) (COMM)/1028/2025	18-10-2025	TATA CAPITAL LIMITED VS GULFAN JAMIL	PARUL BHOLA(P),	9811452022	ANISHBHOLAL7@V AHOO.COM	16-10-2025
			305	RECOVERY	CS (COMM)/1133/2025	30-10-2025	VIVA BOOKS PRIVATE LIMITED VS SHIKHAR STATIONERS AND SPORTS	NARENDER VASHISHTA(P),	9811140704	NVASHISHTA(CDG MAIL.COM	18-10-2025
			305	ARBITRATION	OMP (I) (COMM)/1063/2025	30-10-2025	DCB BANK LTD VS DARBARA SINGH	ANISH BHOLA(P),	9811452022	ANISHBHOLAL7@V AHOO.COM	24-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			305	RECOVERY	CS (COMM)/1126/2025	28-10-2025	TEAMASIA MARKETING PVT LTD VS JJ TRADE LINKS PVT LTD THROUGH ITS DIRECTOR	NASIR AZIZ(P),	9654426442	NASIRAZIZANDCOI NPANY@GNAIL.CO M	18-10-2025
			305	MISC. APPLICATION	MISC DJ/824/2025	31-10-2025	RAJDHANI PAPERS CONVERTORS VS OLYMPIC CARDS LIMITED	G S GANGWAR(P),	9717211123	GANGWAR@JURIS VISTA,IN	29-10-2025
			305	ARBITRATION	OMP (I) (COMM)/967/2025	08-10-2025	IDFC FIRST BANK LIMITED VS DEEPAK BHATI	RAHUL KASHYAP(P),	9891009515	LEXPACIFIC03@GM AIL.COM	23-09-2025
			305	ARBITRATION	OMP (I) (COMM)/968/2025	08-10-2025	IDFC FIRST BANK LIMITED VS MEERA DALAL	RAHUL KASHYAP(P),	9891009515	LEXPACIFIC03@GM AIL.COM	06-10-2025
			305	ARBITRATION	OMP (I) (COMM)/936/2025	06-10-2025	HDFC BANK LTD VS HARDIK GOPAL MITTAL	ANISH BHOLA(P),	9811452022	ANISHBHOLAL7@V ALROO^ONI	26-09-2025
			305	EXECUTION	EXECUTION (COMM)/510/2025	18-10-2025	ANURAG PARKASH VS BHAVANI MARKETING	SUNIL KUMAR(P),	8860313311	ADVSIIFCTVAHOO. COM	09-10-2025
			305	ARBITRATION	OMP (I) (COMM)/1027/2025	18-10-2025	TATA CAPITAL LIMITED VS SHREE OM KHURD INDUSTRIES PVT LTD	PARUL BHOLA(P),	9811452022	ANISHBHOLAL7@V ALROO^ONI	16-10-2025
			305	EXECUTION	EXCOMM - AWARD BY ARB COMM/56/2025	27-10-2025	ROHIT GARG VS ANURAG KUMAR SINHA	ANKIT KUMAR(P),	9015505737	AANKITARYA@GMA IL.COM	15-10-2025
			305	ARBITRATION	OMP (I) (COMM)/1064/2025	30-10-2025	DCB BANK LTD VS ASARAF SHAH	ANISH BHOLA(P),	9811452022	ANISHBHOLAL7@V ALROO^ONI	24-10-2025

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6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/1065/2025	CS (COMM)/1065/2025	06-10-2025	VIJAY MEHRA THROUGH ATTORNEY VS M/S ATCNATH LOGISTICS SOLUTIONS PVT LTD	SURINDER NATH CHOUDHRI(P),	9811174566	SNCHOUDHRI@YAHOO.CO.IN	24.09.2025
			410	CS (COMM)/1072/2025	CS (COMM)/1072/2025	06-10-2025	BM BEARING COMPANY VS SHAKUNT ENTERPRISES PVT LTD	POOJA GUPTA(P),	8826531091	LITIGATIONALEGAL2@GMAIL.COM	29.09.2025
			410	CS (COMM)/1089/2025	CS (COMM)/1089/2025	13-10-2025	STATE BANK OF INDIA VS KRISHNA VAISHNAV	SIDDHARTH(P),	9643524909	ADV.SIDDHARTH311992@GMAIL.COM	27.09.2025
			410	OMP (I) (COMM)/996/2025	OMP (I) (COMM)/996/2025	14-10-2025	DCB BANK LTD VS IRSHAD JAHOOOR	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@YAHOO.COM	04.10.2025
			410	MISC DJ/774/2025	MISC DJ/774/2025	13-10-2025	ASHOK KUMAR ROSA VS MS DABUR INDIA LIMITED	SHITENDRA KUMAR NAHATA(P),	9910290400	NAHATA.COMPANY@GMAIL.COM	04.10.2025
			410	CS (COMM)/1094/2025	CS (COMM)/1094/2025	14-10-2025	K AND C THROUGH ITS PROPRIETOR MOHAMMAD KHURSHEED CHOUDHARY VS J K PAPER LTD THROUGH ITS MANAGING DIRECTOR	JATIN ANAND DWIVEDI(P),	9910507208	JATINANANDDWIVEDI@GMAIL.COM	07.10.2025
			410	CS (COMM)/1098/2025	CS (COMM)/1098/2025	15-10-2025	YOGESH AGGARWAL VS MUNICIPAL CORPORATION OF DELHI AND ANR	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGH116@GMAIL.COM	09.10.2025

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			410	OMP (I) (COMM)/993/2025	OMP (I) (COMM)/993/2025	14-10-2025	HDFC BANK LTD VS ANIL KUMAR PANDEY		ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@ YAHOO.COM	10.10.2025
			410	OMP (I) (COMM)/995/2025	OMP (I) (COMM)/995/2025	14-10-2025	HDFC BANK LTD VS SATISH ANAND		ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@ YAHOO.COM	10.10.2025
			410	OMP (I) (COMM)/994/2025	OMP (I) (COMM)/994/2025	14-10-2025	HDFC BANK LTD VS AKSHAY BHATTI		ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@ YAHOO.COM	10.10.2025
			410	EXECUTION (COMM)/497/2025	EXECUTION (COMM)/497/2025	15-10-2025	SN ELECTRIC PVT LTD VS BHAGAT SINGH KANWARIA		ANANT BHUSHAN(P),	9312401165	BHUSHAN_ANANT @CAUSAJURE.COM	13.10.2025
			410	CS (COMM)/1101/2025	CS (COMM)/1101/2025	16-10-2025	SHRI DEEPAK BAJAJ TRADING AS MESCO TRADERS (INDIA) REGD VS VISHAL JAIN TRADING AS MONIKAS AND CO		ANSHIMA PURI	9911569395	PURIES_1@YAHOO. CO.IN	10.10.2025
			410	OMP (I) (COMM)/1008/2025	OMP (I) (COMM)/1008/2025	16-10-2025	HDFC BANK LTD VS SARITA SHARMA		ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@ YAHOO.COM	13.10.2025
			410	EXECUTION (COMM)/512/2025	EXECUTION (COMM)/512/2025	27-10-2025	DR ALKA KAUL VS NEETA BEDI		ANJU LAL	9810430756	ADVOCATEANJULA L@YAHOO.CO.IN	13.10.2025

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			410	EXECUTION (COMM)/509/2025	EXECUTION (COMM)/509/2025	18-10-2025	M/S MANJEET TRANSPORT COMPANY VS DELHI STATE CIVIL SUPLIES CORPORATION LTD	NITIN DAHIYA(P),	9899777772	OFFICE@NITINDDA HIYA.COM	17.10.2025
			410	OMP (I) (COMM)/1030/2025	OMP (I) (COMM)/1030/2025	18-10-2025	TATA CAPITAL LTD VS KE ENGINEERS PVT LTD	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@ YAHOO.COM	16.10.2025
			410	CS (COMM)/1120/2025	CS (COMM)/1120/2025	27-10-2025	SAROJ BALA SOLE PROPRIETOR OF M/S BALAJI ENTERPRISE VS KUMAR MUNICIPAL CORPORATION OF DELHI AND ANR	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGH116@GMAI L.COM	16.10.2025
			410	EXECUTION (COMM)/516/2025	EXECUTION (COMM)/516/2025	28-10-2025	AMIT GUPTA VS SHIVENDRA KUMAR SINGH	DHARINI WINDLASS(P),			
			410	OMP (I) (COMM)/1066/2025	OMP (I) (COMM)/1066/2025	31-10-2025	DCB BANK LTD VS JITENDRA SINGH SODHI	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@ YAHOO.COM	27.10.2025
			410	OMP (I) (COMM)/987/2025	OMP (I) (COMM)/987/2025	13-10-2025	TATA CAPITAL LIMITED VS BANWARI NAGAR	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	04.10.2025
			410	MISC DJ/791/2025	MISC DJ/791/2025	15-10-2025	M/S SETHI SALES CORPORATION VS M/S RAJA INDUSTRIES	SH. VIJAY YADAV	9599701116	ADVYADAVVIJAY@ GMAIL.COM	06.10.2025

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7	SH. KUMAR MUKESH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT 302	ROOM	CIVIL SUIT	CS(COMM) 1066/2025	06.10.2025	SHIVAM BANSAL VS PRAKASH GOWDIAYA	ATUL SAHI	9873355153	ATULSAHI@LIV.COM	24.09.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 1073/2025	08.10.2025	BANK OF BARODA VS FIRDOSH KHATUN	VARUN SHARMA	9811161300	ADV.VARUNSHARMA@GMAIL.COM	04.10.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 977/2025	10.10.2025	HDFC BANK LTD. VS AFJAL KHAN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27.09.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 978/2025	10.10.2025	HDFC BANK LTD. VS ASHISH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27.09.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 979/2025	10.10.2025	HDFC BANK LTD. VS RAJNISH KUCHCHAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27.09.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 980/2025	10.10.2025	DCB BANK LTD. VS MOHD. ABBAS	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27.09.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 981/2025	10.10.2025	DCB BANK LTD. VS SATNAM RAJARAM	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27.09.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 1010/2025	16.10.2025	HDFC BANK LTD. VS MOHD. DANISH AKHTAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	14.10.2025
			COURT 302	ROOM	CIVIL SUIT	EX. (COMM) 503/2025	16.10.2025	SHRI ASHOK SHARMA VS M/S INDOSPIRIT BARS (P) LTD.	SWADESH MAHABIR BANSAL	9899848679	SWADESHBANSAL73804@GMAIL.COM	15.10.2025

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			COURT 302	ROOMCIVIL SUIT	CS(COMM) 1117/2025	25.10.2025	SAVITA RANI VS NITYA ELECTROCONTROLS PVT. LTD.	RAVI CHANDHOK	9811213677	RAVI.K.CHANDHOK@GMAIL.COM	18.10.2025
			COURT 302	ROOMCIVIL SUIT	CS(COMM) 1121/2025	27.10.2025	M/S SBC MINERALS PVT. LTD. VS MAYUR ASHOK KUMAR MALU	MANU GARG	9999448797	ASHISHCHAUHAN@AKASSOCIATES.ORG.IN	17.10.2025
			COURT 302	ROOMCIVIL SUIT	OMP(I)COMM 1040/2025	27.10.2025	TATA CAPITAL LTD. VS KE ENGINEERS PVT. LTD.	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	17.10.2025
			COURT 302	ROOMCIVIL SUIT	OMP(I)COMM 1042/2025	27.10.2025	TATA CAPITAL LTD. VS KE ENGINEERS PVT. LTD.	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	17.10.2025
			COURT 302	ROOMCIVIL SUIT	OMP(I)COMM 1043/2025	27.10.2025	TATA CAPITAL LTD. VS KE ENGINEERS PVT. LTD.	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	17.10.2025
8	SH. KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	RECOVERY	CS (COMM)/1063/2025	04-10-2025	PULKIT SABOO Vs UMESH SINGH	Bharat Prakash	9268300000	bharatguDtarkea@gmail.com	25-09-2025
			308	MISC. APP.	Misc DJ/760/2025	08-10-2025	AMIT KASANA AND ORS Vs BANK OF BARODA	VIBHA JAIN(P)	9810723994, 9650654202	vardhmanjusnassocla	23-09-2025
			308	U/S 9 OF ARBITRATION ACT	OMP(I)945/2025	08-10-2025	TATA CAPITAL LIMITED Vs RAMESH CHOUDHARY	Vibhor Mathur	9971680687	support@arvlawchamb	03-10-2025
			308	MISC. APP.	Misc DJ 781/2025	14-10-2025	SH BHAWAR LAL RIDAMALJIMUNOT Vs M/S RDEVIS ENGINEERS PRIVATE LTD	MUKESH AGGARWAL	9811365575	mukesh_aggarwalx25a	08-10-2025

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			308	MISC. APP.	Misc DJ 784/2025	14-10-2025	NEETA SINGHAL Vs NAV BHARATI TRADING CO. AND ORS.	TARUN SHOKEEN	9811184755	tarunshokeenattv@gmail.com	27-09-2025
			308	TRADE MARK	CS (COMM)/1095/2025	14-10-2025	SURYA ROSHNI LIMITED Vs SAMVIVAAN SURYA INDIA PVT LTD AND ORS	SHRIHAR TRIPATHI(P),	95488 88420	legal@boostip.in	07-10-2025
			308	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	CS (COMM) 1099/2025	15-10-2025	GURCHARANJIT SINGH ANAND AND ANR. Vs MANINDER SINGH	NEHA MALHOTRA	9811343754	nr	09-10-2025
			308	MISC. EXECUTION	M Ex/724/2025	16-10-2025	BENJAMIN BENJAMIN AND VATS Vs Govt of NCT of Delhi	RAHUL MALHOTRA(P),	9899218215	rahulssmalhotra@gmail.com	10-10-2025
			308	CS (TRADE MARK)	CS 1109/2025	16-10-2025	MOTION EDUCATION PRIVATE LIMITED Vs TELEGRAM FZ LLC AND ANR.	GAURAV PATEL	9455160761 8797130013	tatvalawllp@gmail.com	14-10-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.) 1009/2025	16-10-2025	HDFC BANK LTD. Vs KISHOR KUMAR RAM	ANISH BHOLA(P),	9811452022	ANISH BHOLA17@YAH	13-10-2025
			308	RECOVERY	CS (COMM)/1116/2025	18-10-2025	STATE BANK OF INDIA Vs Manohar Lal	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	12-10-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/1037/2025	27-10-2025	TATA CAPITAL LTD Vs SANTOSH DEVI	PARUL BHOLA(P),	9811452022	ANISH BHOLA17@YAH	16-10-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/1035/2025	27-10-2025	TATA CAPITAL LTD Vs CHATMAA CONSTRUCTION PVT LTD 5727	PARUL BHOLA(P),	9811452022	ANISH BHOLA17@YAH	16-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/1036/2025	27-10-2025	TATA CAPITAL LTD Vs CHATMAA CONSTRUCTION PVT LTD	PARUL BHOLA(P),	9811452022	ANISH BHOLA17@YAH	16-10-2025
			308	TRADE MARK	CS (COMM)/1124/2025	28-10-2025	HERO INVESTCORP PVT LTD AND ANR Vs ASHOK KUMAR (UNKNOWN)	aaatha sharma(P),	9810481016	mail@thelegist.com,	13-10-2025
			308	MISC. APP.	Misc DJ 807/2025	28-10-2025	PUNJAB NATIONAL BANK Vs N R TRADERS	JYOTI KUMAR	9891564465	mjkm.lawyer@gmail.com	25-10-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.) 1061/2025	28-10-2025	DCB BANK LTD Vs CHARAN SINGH	ANISH BHOLA(P),	9811452022	ANISH BHOLA17@YAH	24-10-2025
			308	EXECUTION	Execution (Comm.) 517/2025	28-10-2025	M/S KRIPA RAM RAMJI DASS Vs Mr Rakesh Pahuja	SAMEER ABHYANKAR	011-49402169	contact@innovatuslaw.in	08-10-2025
			308	RECOVERY	CS (COMM)/1131/2025	30-10-2025	TEAMASIA MARKETING PVT LTD THROUGH ITS DIRECTOR Vs M/SAZIZ(P), DMJ BAGS VILLA THROUGH PARTNERS	NASIR SAZIZ(P),	9654426442 8448839615	/nasirazizandconipany@gmail.com	21-10-2025
			308	MISC. EXECUTION	M Ex/760/2025	30-10-2025	ALKA BIST Vs JBC PUBLISHER AND DISTRIBUTOR AND ORS	Kuber Giri(P),	9811999978	kubergiri@gmail.com	18-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309	RECOVERY	OMP (I) (COMM.)/923/2025	04-10-2025	TATA CAPITAL LTD VS RAMA GRAND CEREMONIAL LLP 2565	SH. ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	26.09.2025
			309	RECOVERY	OMP (I) (COMM.)/924/2025	04-10-2025	HDFC BANK LTD VS JATIN CHAUDHARY	SH. ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	26.09.2025
			309	RECOVERY	OMP (I) (COMM.)/925/2025	04-10-2025	HDFC BANK LTD VS AMAN SHARMA	SH. ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	26.09.2025
			309	EXECUTION	EXECUTION (COMM.)/479/2025	06-10-2025	MANLIFT INDIA PRIVATE LIMITED VS SHAGUN CORPORATION	PARAS JOSHI	9899289733	PARAS@VERDIENT A.COM	30.09.2025
			309	RECOVERY	OMP (I) (COMM.)/926/2025	06-10-2025	TATA CAPITAL LIMITED VS HANUMANT SINGH	VIBHOR MATHUR	971680687	SUPPORT@ARVLA WCHAMBER.CO.IN	03.10.2025
			309	RECOVERY	OMP (I) (COMM.)/927/2025	06-10-2025	TATA CAPITAL LIMITED VS RAMDEV JAT	VIBHOR MATHUR	971680687	SUPPORT@ARVLA WCHAMBER.CO.IN	03.10.2025
			309	RECOVERY	OMP (I) (COMM.)/928/2025	06-10-2025	TATA CAPITAL LIMITED VS KAPIL SHARMA	VIBHOR MATHUR	971680687	SUPPORT@ARVLA WCHAMBER.CO.IN	03.10.2025
			309	RECOVERY	OMP (I) (COMM.)/944/2025	08-10-2025	DCB BANK LTD VS MARUF ALI	SH. ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	04.10.2025
			309	RECOVERY	OMP (I) (COMM.)/946/2025	08-10-2025	DCB BANK LTD VS KHATEEB AHMAD	SH. ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	04.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			309	RECOVERY	OMP (I) (COMM.)/947/2025	08-10-2025	DCB BANK LTD VS NAHEEM R	SH. ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	04.10.2025
			309	RECOVERY	OMP (I) (COMM.)/949/2025	08-10-2025	DCB BANK LTD VS SURENDER PAL	SH. ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	04.10.2025
			309	RECOVERY	OMP (I) (COMM.)/950/2025	08-10-2025	DCB BANK LTD VS MR BITTU	SH. ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	04.10.2025
			309	RECOVERY	OMP (I) (COMM.)/953/2025	08-10-2025	KMAP CAPITAL LTD VS PANKAJ KUMAR	MS. NITISH PATHANIA	9999334816		27.09.2025
			309	ARBITRATION	MISC DJ/764/2025	09-10-2025	MUNEER KHAN AND ANR VS ZUBAIR AHMED				
			309	RECOVERY	OMP (COMM.)/49/2025	10-10-2025	RAIL LAND DEVELOPMENT AUTHORITY VS RAILTECH INFRAVENTURE PVT LTD	SH. BHARAT MALHOTRA	8447151507	BHARATMAL2(U.1G MA IL .COM	08.10.2025
			309	EXECUTION	CS (COMM)/1092/2025	13-10-2025	YOGESH AGGARWAL VS MUNICIPAL CORPORATION OF DELHI	SH.SATYENDR KUMAR SINGH	9811161525	SLVSINGHLL6@ GMAIL . COM	09.10.2025
			309	EXECUTION	EXECUTION (COMM.)/501/2025	15-10-2025	POONAM AGGARWAL VS RAKESH	SH. RAMAKANT SHUKLA	9582158748	VAKILGURU@GMAIL .COM	13.10.2025
			309	RECOVERY	OMP (COMM.)/50/2025	16-10-2025	UNION OF INDIA VS MS ENKAY ENTERPRISES	MS. JOYTI	9716978896	JYOTIADVOCATE96 @GMAIL.COM	14.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			309	EXECUTION	EXECUTION (COMM.)/506/2025	17-10-2025	VIVA BOOKS PRIVATE VS BPRSH. INTERNATIONAL SCHOOL	SH. NARENDER VASHISHTA	9811140704	NVASHISHTA@GM AIL.COM	16.10.2025
			309	EXECUTION	EXECUTION (COMM.)/507/2025	17-10-2025	SPP FOOD PRODUCTS PRIVATE LIMITED VS SANJAY KUMAR TEKRIWALI	SH.GOURAV ARORA	9811935158	ARORAGOURAV177 @GMAIL.COM	11.10.2025
			309	COMMERCIAL	CS (COMM)/1112/2025	17-10-2025	ANKUR WARIKOO VS TELEGRAM FZ LLC	SH. GAURAV PATEL	9455160761	GAURAV12ATE1829 @GMAIL.COM	16.10.2025
			309	COMMERCIAL	CS (COMM)/1115/2025	18-10-2025	MS COLORTONE MARKETING P LTD VS MS SHIVA FURNISHINGS	SH. SANDEEP GARG	9811362403	SANDECPGARGAND EO@GMAIL.COM	16.10.2025
			309	EXECUTION	EX.COMM - AWARD BY ARB. COMM./55/2025	27-10-2025	STFT FINANCE PRIVATE LIMITED VS JMD TRADERS	SH.YOGESH SHARMA	9810910048		17.10.2025
			309	RECOVERY	OMP (COMM.)/1044/2025	(I)27-10-2025	DCB BANK LTD VS MOHD IRSHAD	SH. ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	24.10.2025
			309	COMMERCIAL	CS (COMM)/1122/2025	27-10-2025	INTEX TECHNOLOGIES INDIA LIMITED VS MIS SUPER SURGICAL THROUGH ITS PARTNERS	SH. KRAMVEER	9891396019	KARMVEER@LEXA NALVTICO.COM	28.10.2025
			309	COMMERCIAL	CS (COMM)/1125/2025	28-10-2025	STATE BANK OF INDIA VS SOHAN SINGH	JEEWAN PARKASH GUPTA	9810099243	JPGADVOCATE(TF) CMAIL.COM	25.10.2025
			309	COMMERCIAL	CS (COMM)/1127/2025	29-10-2025	TEAMASIA MARKETING PVT LTD THROUGH ITS DIRECTOR VS GURPREET SINGH PROPRIETOR M/S MEHAR INTERNATIONAL	NASIR AZIZ	9654426442	NASIRAZIZANDCO MPANY@GMAIL.CO M	27.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			309	COMMERCIAL	CS (COMM)/1128/2025	29-10-2025	TEAMASIA MARKETING PVT LTD THORUGH ITS DIRECTOR VS CHIRAGH ANIL PARMAR PROPRIETOR M/S CP FASHIONZ	NASIR AZIZ	9654426442	NASIRAZIZANDCO MPANY@GMAIL.CO M	27.10.2025
			309	COMMERCIAL	CS (COMM)/1138/2025	31-10-2025	BANK OF BARODA VS RAJ KUMAR	SH. UMESH JOSHI	9910568669	ADVUMESHJOSHI@ GMAIL.COM	29.10.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	OMP (I) (COMM)/932/2025	06-10-2025	HDFC BANK LTD VS ASHOK KUMAR	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@ YAHOO.COM	27-09-2025
			307	CIVIL	OMP (I) (COMM)/931/2025	06-10-2025	HDFC BANK LTD VS SUNIL GUSAIN	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@ YAHOO.COM	27-09-2025
			307	CIVIL	OMP (I) (COMM)/971/2025	08-10-2025	DCB BANK LTD VS MOHAN LAL	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@ YAHOO.COM	06-10-2025
			307	CIVIL	OMP (I) (COMM)/970/2025	08-10-2025	DCB BANK LTD VS JAIPAL S/O OMPARKASH	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@ YAHOO.COM	06-10-2025
			307	CIVIL	EXECUTION (COMM)/520/2025	30-10-2025	KOTAK MAHINDRA BANK LTD VS AMIT SHARMA AND ANR	PANKAJ KUMAR(P),	9958732424	ROY.PANKAJ@YAH OO.CO.IN	09-10-2025
			307	CIVIL	EXECUTION (COMM)/495/2025	13-10-2025	SH KAMAL JAIN PROP OF M/S KAMAL TRADING CO VS M/S YADAV WHOLESALE AND ORS				09-10-2025
			307	CIVIL	CS (COMM)/1096/2025	14-10-2025	ANIL KUMAR PROP OF M/S AKS AND CO VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHLL6@GMA IL.COM	10-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			307	CIVIL	OMP (I) (COMM)/991/2025	13-10-2025	HDFC BANK LTD VS OMPRAKASH SINGH	PARUL BHOLA(P),	9811452022	ANISH_BHOLA17@YAHOO.COM	10-10-2025
			307	CIVIL	CS (COMM)/1106/2025	16-10-2025	RAJNISH YADAV VS MUNICIPAL CORPORATION OF DELHI	SATYAJIT KUMAR(P),	9555215464	CINMOYASSOCIATES@GMAIL.COM	13-10-2025
			307	CIVIL	CS (COMM)/1107/2025	16-10-2025	DAYANAND ANGLO-VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY AND), ANR VS LALA ARJUN DAS MEMORIAL DAV PUBLIC SCHOOL	MILIND SRIVASTAVA(P)	9210107303	THEJURALSOLUTIONS@GMAIL.COM	14-10-2025
			307	CIVIL	ARB A (COMM)/7/2025	16-10-2025	M/S ASHIMARA HOUSING PRIVATE LIMITED VS LUV SETHI	PRANAY CHITALE(P),	8828446871	SMITIVERMA@CVASSOCIATES.IN	15-10-2025
			307	CIVIL	EXECUTION (COMM)/515/2025	27-10-2025	LEVI STRAUSS AND CO VS SALMAN	SHRAVAN BANSAL(P),	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	18-10-2025
			307	CIVIL	OMP (I) (COMM)/1054/2025	27-10-2025	DCB BANK LTD VS DHARMENDRA KUMAR	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@YAHOO.COM	25-10-2025
			307	CIVIL	EXECUTION (COMM)/521/2025	30-10-2025	PAPPU SETH VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA(P),	9810566116	ADVOCATEVIKASHARMA1@GMAIL.COM	28-10-2025
			307	CIVIL	EXECUTION (COMM)/522/2025	30-10-2025	M/S KUNAL ENTERPRISES VS M/S KRAFT INTERNATIONAL AND ORS	RAJESH LATHIGARA(P)	9810909184	ZLATHIGARA@YAHOO.CO.IN	28-10-2025
			307	CIVIL	CS (COMM)/1140/2025	31-10-2025	BANK OF BARODA VS AKSHAY KUMAR	UMESH JOSHI(P),	9910568669	ADVUMESHJOSHI@GMAIL.COM	30-10-2025

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			307	CIVIL	MISC DJ/817/2025	30-10-2025	RAJASTHAN MARBLES VS RKMETAL ENGINEERING WORKS	YOGESH CHHABRA(P),			30-10-2025
			307	CIVIL	EXECUTION (COMM)/493/2025	13-10-2025	CHIRAG GUPTA VS DOMBERITA ELECTRICALS	ERITA SANGHAVI(P),	9953413632	ADV.RITA.SANGHA VI@GMAIL.COM	06-10-2025
			307	CIVIL	OMP (I) (COMM)/969/2025	08-10-2025	DCB BANK LTD VS MOHD ZAHID	ANISH BHOLA(P),	9811452022	ANISH_BHOLA17@ YAHOO.COM	06-10-2025
			307	CIVIL	EXECUTION (COMM)/513/2025	27-10-2025	M/S KANCHAN FASHION PVT LTD VS MEENU MAHAJAN	SUBHASH CHANDRA(P),	9810459344	CHANDRAADV31@G MAIL.COM	25-10-2025

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CONTEMPT PETITION	Contempt Petition/22/2025	10-10-2025	M/S S CHAND AND CO. LTD. VS AMIT KUMAR SINGH	ANJU BAGAI, RAJESH KUMAR	811389028	KUMARRAJESHADV @YAHOO.COM	30.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1086/2025	10-10-2025	BANK OF INDIA VS SUNIL MISHRA	VARUN SHARMA	9811161300	ADVVARUNSHARM A@GMAIL.COM	29.09.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/986/2025	10-10-2025	TATA CAPITAL LIMITED VS DURGA LAL GURJAR	ARV CHAMBER OF LAW	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	04.10.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/992/2025	14-10-2025	HDFC BANK LTD VS PIYUSH DEVBRAT	ANISH BHOLA			10.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1102/2025	16-10-2025	JAI NARAIN RADHEY SHYAM CO PVT LTD VS DAMAN JIT SINGH AHLUWALIA	SIDDHANT BANGA	9999369931	SIDDHANTBANGAo 4@GMAIL.COM	13.10.2025
			COURT ROOM 310	EX (COMM)	EXECUTION (COMM.)/505/2025	17-10-2025	M/S BIMAL PAPERS PVT LTD VS M/S JAYCO SALES				09.10.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1011/2025	17-10-2025	MONEYWISE FINANCIAL SERVICES PVT. LTD VS APS ASSOCIATED	RISHABH KANOJIA	8805615212	RISHABHKAN@GM AIL.COM	15.10.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1012/2025	17-10-2025	MONEYWISE FINANCIAL SERVICES PVT. LTD VS ANKITA INDUSTRIES AND ORS	RISHABH KANOJIA	8805615212	RISHABHKAN@GM AIL.COM	15.10.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1013/2025	17-10-2025	DCB BANK LTD VS NAEEM ALAM	ANISH BHOLA			04-10-2025

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			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1014/2025	17-10-2025	DCB BANK LTD VS PRIYVARTI SHARMA	ANISH BHOLA			04-10-2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1015/2025	17-10-2025	HDFC BANK LTD VS GUDDI DEVI	ANISH BHOLA			26-09-2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1016/2025	17-10-2025	HDFC BANK LTD VS IQWAN SIDDIQUI	ANISH BHOLA			26-09-2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1136/2025	31-10-2025	S N ELECTEL PRIVATE LIMITED VS ALFA DEAL PRIVATE LIMITED	ANANT BHUSHAN	9312401165	BHUSHAN_ANANT@HOTMAIL.COM	13.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1137/2025	31-10-2025	MRKL FAB PRIVATE LIMITED VS MAHALAKSHMI TEXTILES	ANUJ GUPTA	9999936866	AGA.JUSTICE@GMAIL.COM	25.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1083/2025	09-10-2025	CARATLANE TRADING PRIVATE LIMITED VS ASHOK JEWELS PRIVATE LIMITED	SHRAVAN BANSAL	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	08.10.2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	401	COUNTER CLAIM	50/2025	06.10.2025	VALUE CODERS INDIA LLP V/S ABC PUBLISERS & DISTRIBUTORS PVT LTD	SABHINAV DHINGRA	9818406005	ABHINAV1DHINGRA@GMAIL.COM	29.09.2025
			401	OMP I COMM	929/2025	06.10.2025	HDFC BANK LTD V/S H S LUTHRA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	26.09.2025
			401	OMP I COMM	930/2025	06.10.2025	HDFC BANK LTD V/S DAYA RAM	ANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	26.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	OMP I COMM	934/2024	06.10.2025	M/S TATA CAPITAL LTD V/S SURENDRA SINGH RATHORE	RASHIKA RANJAN	997168068	SUPPORT@ARVLA WCHAMBERS.CO.IN	03.10.2025
			401	CS COMM	1075/2025	08.10.2025	PANKAJ MITTAL V/S UNION OF INDIA	BHUPESH NARULA	9810260246	BHUPESHNARULA @GMAIL.COM	27.09.2025
			401	OMP I COMM	963/2025	08.10.2025	DCB BANK LTD V/S VEENA RANI MAINI	ANISH BHOLA	9811452022	ANISHBHOLA17@Y A.OO.COM	04.10.2025
			401	OMP I COMM	964/2025	08.10.2025	DCB BANK LTD V/S DHARMPAL	ANISH BHOLA	9811452022	ANISHBHOLA17@Y A.OO.COM	04.10.2025
			401	OMP I COMM	966/2025	08.10.2025	DCB BANK LTD V/S NAVNEET KUMAR SHARMA	ANISH BHOLA	9811452022	ANISHBHOLA17@Y A.OO.COM	04.10.2025
			401	CS COMM	1085/2025	09.10.2025	SH. BISHAN SAROOP BHARWAJ PROP. OF GLASS BELTS & DIAMOND TOOLS V/S SH. SUSHIL UDAR PROP OF S.S. ENTERPRISES	RAJEEV KUMAR	8076444374	ADVRAJEEV74@GM AIL.COM	04.10.2025
			401	CS COMM	1088/2025	10.10.2025	BANK OF INDIA V/S RAM AVTAR	VARUN SHARMA	9811161300	ADV.VARUNSHARM A@GMAIL.COM	08.10.2025
			401	CS COMM	1091/2025	13.10.2025	M/S SARDARI LAL & COMP.V/S M/S ASIAN CONSTRUCTION COMPANY	SANIL SETHI	9811109342	ASETHIADVOCATE @YAHOO.COM	06.10.2025
			401	OMP I COMM	988/2025	13.10.2025	TATA CAPITAL LTD V/S BANWARI LAL GARG	ANISH BHOLA	9811452022	ANISHBHOLA17@Y A.OO.COM	10.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	EX.COMM	492/2025	13.10.2025	CEC-CICI JV & ORS V/S ORIENTAL INSURANCE CO. LTD				09.10.2025
			401	EX.COMM	496/2025	14.10.2025	ASGAR ALI V/S BUSHRA FOOTWEAR	ANIL KUMAR SINGH	9313579493	ADVANILSINGH88@GMAIL.COM	25.09.2025
			401	CONTEMPT PETITION	24/2025	14.10.2025	JINENDER KUMAR JAIN V/S MANOJ TIWARI				
			401	OMP I COMM	1000/2025	15.10.2025	HDFC BANK LTD V/S MAHIKA MANOCHA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	13.10.2025
			401	OMP I COMM	1001/2025	15.10.2025	HDFC BANK LTD V/S KULBIR SINGH PABBY	ANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	13.10.2025
			401	OMP I COMM	1002/2025	15.10.2025	HDFC BANK LTD V/S LAKSHAY BHUTANI	ANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	13.10.2025
			401	MISC DJ	794/2025	17.10.2025	DELTA AIR FREIGHT PVT LTD V/S LARK LABORATORIES	MANAV BHALL	9899988310	MANAVBHALL132@GMAIL.COM	14.10.2025
			401	OMP I COMM	1023/2025	18.10.2025	TATA CAPITAL LTD V/S AJAY KUMAR MEENA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	16.10.2025
			401	OMP I COMM	1024/2025	18.10.2025	TATA CAPITAL LTD V/S KE ENGINEERS PVT LTD	ANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	16.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	OMP I COMM	1025/2025	18.10.2025	TATA CAPITAL LTD V/S KE ENGINEERS PVT LTD	ANISH BHOLA	9811452022	ANISHBHOLA17@Y A.OO.COM	16.10.2025
			401	OMP I COMM	1026/2026	18.10.2025	TATA CAPITAL LTD V/S KE ENGINEERS PVT LTD	ANISH BHOLA	9811452022	ANISHBHOLA17@Y A.OO.COM	16.10.2025
			401	OMP I COMM	1047/2025	27.10.2025	DCB BANK LTD V/S JAVED ALI	ANISH BHOLA	9811452022	ANISHBHOLA17@Y A.OO.COM	24.10.2025
			401	OMP I COMM	1048/2025	27.10.2025	DCB BANK LTD V/S MOHD IRSHAD	ANISH BHOLA	9811452022	ANISHBHOLA17@Y A.OO.COM	24.10.2025
			401	EX.COMM	519/2025	28.10.2025	SARTAJ SINGH V/S RAKSHA	MOHIT BATRA	9811893100	ADV.BATRA@GMAI L.COM	25.09.2025
			401	EX.COMM AWARD BY ARB.COM	57/2025	29.10.2025	M/S MEDGENOME LABS LTD V/S NEOTECH WORLD PVT LTD	DHRUV WAHI	9810068649	DHRUV.WAHI@YA HOO.CO.IN	17.10.2025
			401	CS COMM	1134/2025	31.10.2025	VIPIN JAIN V/S M/S VAKIL CHAND ASHOK KUMAR	NITIN ARORA	9818189667		29.10.205

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID ID FILING		
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/933/2025	06-10-2025	HDFC BANK LTD. VS DEEPA KUMAR SINGH	ANISH BHOLA(P),	9811452022	ANISHBHOLA17@YAHOO.COM	06.10.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1071/2025	06-10-2025	UNION BANK OF INDIA VS NOOR MOHAMMAD	DEEPA GUPTA	9312292559	ADVOCATEDEEPA GUPTA@GMAIL.COM	06.10.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/965/2025	08-10-2025	DCB BANK LTD VS RAVENDRA SINGH	ANISH BHOLA(P),	9811452022	ANISHBHOLA17@YAHOO.COM	08.10.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1077/2025	08-10-2025	BANK OF INDIA VS BALWANT SINGH	VARUN SHARMA	9811161300	ADV VARUNSHARMA@GMAIL.COM	08.10.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1078/2025	08-10-2025	UNION BANK OF INDIA VS KARAN SINGH	SANJEEV KR. PANDEY	9868089772	SANJEEV.PANDEY2010@GMAIL.COM	08.10.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/989/2025	13-10-2025	TATA CAPITAL LTD. VS PRAMOD KUMAR	PARUL BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	13.10.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/990/2025	13-10-2025	HDFC BANK LTD. VS DHARMBIR RAY	ANISH BHOLA(P),	9811452022	ANISHBHOLA17@YAHOO.COM	13.10.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (COMM.)/1003/2025	(I)15-10-2025	HDFC BANK LTD VS MOHDI ASLAM KHAN	ANISH BHOLA(P),	9811452022	ANISHBHOLA17@YAHOO.COM	15.10.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (COMM.)/1004/2025	(I)15-10-2025	HDFC BANK LTD VS KAUSHAL KUMAR SAHU	ANISH BHOLA(P),	9811452022	ANISHBHOLA17@YAHOO.COM	15.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 402	ROOM	CIVIL SUIT	OMP (COMM.)/1005/2025	(I)15-10-2025	HDFC BANK LTD VS FIRDAUSH KHATOON	ANISH BHOLA(P),	9811452022	ANISHBHOLA17@YAHOO.COM	15.10.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (COMM.)/1006/2025	(I)15-10-2025	HDFC BANK LTD VS BALAVEER SINGH	ANISH BHOLA(P),	9811452022	ANISHBHOLA17@YAHOO.COM	15.10.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (COMM.)/1007/2025	(I)15-10-2025	HDFC BANK LTD VS YASHANK PRASHAR	ANISH BHOLA(P),	9811452022	ANISHBHOLA17@YAHOO.COM	15.10.2025
			COURT 402	ROOM	CIVIL SUIT	EXECUTION (COMM.)/504/2025	16-10-2025	RAKESH KUMAR VS JUST PROMINE PRIVATE LIMITED	DEEKSHA GUPTA	9312221851	RKGCONSULTANT@GMAIL.COM	16.10.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1108/2025	16-10-2025	CAI ZHENGHAO VS BHUVI ENTERPRISES	MD. BILAL	9599818688	M25BILAL@YAHOO.COM	16.10.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (COMM.)/1034/2025	(I)25-10-2025	TATA CAPITAL LTD. VS KE ENGINEERS PVT LTD 1182	ANISH BHOLA(P),	9811452022	ANISHBHOLA17@YAHOO.COM	25.10.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (COMM.)/1050/2025	(I)27-10-2025	DCB BANK LTD. VS NAEEM ALAM	ANISH BHOLA(P),	9811452022	ANISHBHOLA17@YAHOO.COM	27.10.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1051/2025	27-10-2025	DCB BANK LTD VS HAKIMUDDIN ALLAHBANDA	ANISH BHOLA(P),	9811452022	ANISHBHOLA17@YAHOO.COM	27.10.2025
			COURT 402	ROOM	CIVIL SUIT	EXECUTION (COMM.)/518/2025	28-10-2025	REETA AGGARWAL VS JATINDER GUPTA	SAMEER DIWAN	9810134864	SAMEERDIWAN123@REDDIFMAIL.COM	28.10.2025

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			COURT 402 ROOM	CIVIL SUIT	EXECUTION (COMM.)/523/2025	31-10-2025	VIVA BOOKS VS AMIT KUMAR	NARENDER VASISTH	9811140704	NVASISTHA@GMAIL.COM	31.10.2025
			COURT 402 ROOM	CIVIL SUIT	MISC. DJ- 820/2025	31-10-2025	NIKE INNOVATIVE VS BILAL KHALID ORS.	SHARWAN BANSAL	26843455	UNITEDMARK@UNITEDANDUNITED.COM	31.10.2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 EXTN BLOCK	CS	CS (COMM)/816/2025	04-10-2025	BANK OF INDIA VS M/S RD GARRAGE AUTOMOBILES PRIVATE LIMITED AND ORS	NIRMAL KUMAR(P),	9953128141	NOT MENTIONED	26-09-2025
			201 EXTN BLOCK	CS	CS (COMM)/817/2025	04-10-2025	PUNJAB AND SIND BANK VS KARANJEET SINGH SIDHU AND ANR	GEETANJALI TIWARI(P),	8285103528	CONTACT@RANDG LAWCHAMBERS.COM	26-09-2025
			201 EXTN BLOCK	CS	CS (COMM)/818/2025	04-10-2025	SH ROSHAN LAL KALRA VS SHRI PREM KAPOOR AND ANR	SHALU KUMARI(P),	9311210052	ANTRIPATHY517@GMAIL.COM	27-09-2025
			201 EXTN BLOCK	CS	CS (COMM)/819/2025	04-10-2025	SHRI GANESH TRADING COMPANY THROUGH ITS SOLE PROPRIETOR VS SHIVA TEX FAB PVT LIMITED AND ORS	HARISH KUMAR(P),	8447732234	KULDEEPKUMARVASHISHT@REDIFFMAIL.COM	25-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1408/2025	04-10-2025	AXIS BANK LIMITED VS RAMBEER SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	25-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1409/2025	04-10-2025	AXIS BANK LIMITED VS HUMA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	25-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1410/2025	04-10-2025	AXIS BANK LIMITED VS DEEPAK RATHORE	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	25-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1411/2025	04-10-2025	AXIS BANK LIMITED VS SANCHIT BATRA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	25-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1413/2025	04-10-2025	AXIS BANK LIMITED VS ASHA DEVI	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSEQUAL.COM	24-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1414/2025	04-10-2025	AXIS BANK LIMITED VS HARPAL SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	25-09-2025

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			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1438/2025	06-10-2025	IDFC FIRST BANK LIMITED VS DILPREET SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSL EGAL.COM	27-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1439/2025	06-10-2025	AXIS BANK LIMITED VS SHRWAN SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	25-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1435/2025	06-10-2025	AXIS BANK LIMITED VS HARSH ROAD CARRIER	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	27-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1436/2025	06-10-2025	AXIS BANK LIMITED VS QADIR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	25-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1437/2025	06-10-2025	AXIS BANK LIMITED VS GAFFAR KHAN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	25-09-2025
			201 EXTN BLOCK	CS	CS (COMM)/826/2025	08-10-2025	M/S PSA POLYMERS PVT LTD VS M/S CHETNA ELECTRONICS PVT LTD AND ORS	RITIK MALIK(P),	9999653611	RLBAJURIST@GMA IL.COM	25-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1469/2025	08-10-2025	IDFC FIRST BANK LIMITED VS LALIT KATARIA	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSI EGAL.COM	27-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1470/2025	08-10-2025	IDFC FIRST BANK LIMITED VS KAPIL JAIN	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSI EGAL.COM	27-09-2025
			201 EXTN BLOCK	CS	CS (COMM)/825/2025	08-10-2025	M/S WOODVER COATINGS PVT LTD VS GAURI SHANKAR ARORA SOLE PROPRIETOR OF RAJA PAINTS AND HARDWARE STORE	TAKSH SURI(P),	8800532569	TAKSH.SURI@OUTL OOK.COM	01-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1489/2025	09-10-2025	YES BANK LTD VS RIYAZ BAIG	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	07-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1488/2025	09-10-2025	YES BANK LTD VS PAWAN KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	06-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1490/2025	09-10-2025	YES BANK LTD VS GAURAV HARNEJA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	07-10-2025
			201 EXTN BLOCK	CS	CS (COMM)/832/2025	09-10-2025	STATE BANK OF INDIA VS RUCHI OBERAI PROP OF HARI TRADERS	GOPAL CHAND SHARMA(P),	9810210832	VIJAYPRAKASH968 2@GMAIL.COM	06-10-2025

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			201 EXTN BLOCK	CS	CS (COMM)/833/2025	09-10-2025	M/S MEMBRANE DECORES PVT LTD VS M/S PAHAL SOLAR PVT LTD	TARUN SHARMA(P),	9999199160	ADV.TARORASHAR MA24@GMAIL.COM	27-09-2025
			201 EXTN BLOCK	CS	CS (COMM)/831/2025	09-10-2025	STATE BANK OF INDIA VS KAVITA PROP OF VAISHNO IMPEX	GOPAL CHAND SHARMA(P),	9810210832	VIJAYPRAKASH968 2@GMAIL.COM	06-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1487/2025	09-10-2025	AXIS BANK LIMITED VS ANITA TIVARI	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSL EGAL.COM	06-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1499/2025	10-10-2025	SHRIRAM FINANCE LTD VS SHAMEEM AHMED	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GM AIL.COM	08-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1500/2025	10-10-2025	SHRIRAM FINANCE LTD VS LOKESH	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GM AIL.COM	08-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1506/2025	10-10-2025	M/S THERMAL ENGINEERS INSULATORS PVT LTD VS GNCTD THROUGH EXECUTIVE ENGINEER	SANJAM CHABA(P),	9711236952	ADV.SANJAMCHAB A@GMAIL.COM	06-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1505/2025	10-10-2025	M/S THERMAL ENGINEERS AND INSULATORS PVT LTD VS GNCTD	SANJAM CHABA(P),	9711236952	ADV.SANJAMCHAB A@GMAIL.COM	26-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1501/2025	10-10-2025	YES BANK LTD VS SAHIL DAGAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	07-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1502/2025	10-10-2025	YES BANK LTD VS RITU GAUR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	07-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1504/2025	10-10-2025	M/S THERMAL ENGINEERS AND INSULATORS PVT LTD VS GNCTD	SANJAM CHABA(P),	9711236952	ADV.SANJAMCHAB A@GMAIL.COM	26-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1503/2025	10-10-2025	YES BANK LTD VS BHOOP SINGH	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	08-10-2025
			201 EXTN BLOCK	CS	CS (COMM)/839/2025	13-10-2025	SHOENIVERS AND ANR VS COLUMBUS INTERNATIONAL SHOES PVT LTD	FANISH KUMAR JAIN(P),	9811143749	FANISHJAIN@GMA IL.COM	07-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1528/2025	13-10-2025	AXIS BANK LIMITED VS SHUBHAM CONTRACTOR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	08-10-2025

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			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1529/2025	13-10-2025	AXIS BANK LIMITED VS PUSA RAM	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSE EGAL.COM	08-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1530/2025	13-10-2025	AXIS BANK LIMITED VS NITU AMIT	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	06-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1531/2025	13-10-2025	AXIS BANK LIMITED VS MANJEET SINGH KUNDU	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	06-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1532/2025	13-10-2025	AXIS BANK LIMITED VS RANVIJAY DULTA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	06-10-2025
			201 EXTN BLOCK	CS	CS (COMM)/838/2025	13-10-2025	RATI RAM BANSAL VS VISHAMBHAR SINGH SHEKHAWAT	ANKUR SINGHAL(P),	9811126091	ANKURSINGHALAD VOCATE@GMAIL.C OM	09-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1544/2025	14-10-2025	AXIS BANK LIMITED VS VINOD KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSE EGAL.COM	04-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1538/2025	14-10-2025	AXIS BANK LIMITED VS MAHENDRA KUMAR MEENA	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSE EGAL.COM	10-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1539/2025	14-10-2025	AXIS BANK LIMITED VS MUKESH KUMAR SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSE EGAL.COM	10-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1540/2025	14-10-2025	AXIS BANK LIMITED VS SURENDER BUILDING MATERIAL SUPPLIE	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	08-10-2025
			201 EXTN BLOCK	CS	CS (COMM)/840/2025	14-10-2025	M/S MINT O PACKS PRIVATE LIMITED AND ORS VS CANARA BANK AND ANR	VIJAY CHANDRA JHA(P),	9810474034	VCJHAANDASSOCIA TES@GMAIL.COM	29-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1545/2025	14-10-2025	AXIS BANK LIMITED VS VIKASH YADAV	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSE EGAL.COM	04-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1541/2025	14-10-2025	AXIS BANK LIMITED VS VINOD	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSE EGAL.COM	08-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1542/2025	14-10-2025	AXIS BANK LIMITED VS ANKIT JOHRI	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSE EGAL.COM	04-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1543/2025	14-10-2025	AXIS BANK LIMITED VS JATENDRA SO UDAYVEER SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSE EGAL.COM	04-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1578/2025	15-10-2025	AXIS BANK LIMITED VS PUNAM MEHROTRA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	10-10-2025
			201 EXTN BLOCK	CS	CS (COMM)/848/2025	16-10-2025	M/S BESTECH ENTERPRISES VS RAJESH DUA PROPRIETOR OF M/S ZOYA ENTERPRISES	BHARAT GARG(P),	9711979113	BHARATGARG.LKA NDBG@GMAIL.COM	14-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1618/2025	17-10-2025	IDFC FIRST BANK LTD VS MOHD HAMZA ANSARI	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSE EGAL.COM	11-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1617/2025	17-10-2025	IDFC FIRST BANK LTD VS RAJAT GUPTA AND ANR	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSE EGAL.COM	11-10-2025
			201 EXTN BLOCK	CS	CS (COMM)/850/2025	17-10-2025	AMASHI INDUSTRIES PVT LTD THROUGH ITS AUTHORISED DIRECTOR SANTOKH DHUNNA VS PARWATI PROPRIETOR OF	NAMANDEEP SINGH(P),	9873350565	NAMANSINGH0013 @GMAIL.COM	11-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1628/2025	18-10-2025	YES BANK LTD VS PARMINDER SINGH	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	14-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1629/2025	18-10-2025	YES BANK LTD VS TUBBY IMPEX PRIVATE LIMITED	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	14-10-2025
			201 EXTN BLOCK	CS	CS (COMM)/854/2025	18-10-2025	ON CLOUDS GMBH VS MOHD SUHAIL	SHRAVAN BANSAL(P),	6201970125	UNITEDMARK@UN ITEDDANDUNITED.C OM	16-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1649/2025	25-10-2025	YES BANK LTD VS KAILASH KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	14-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1651/2025	25-10-2025	IDFC FIRST BANK LIMITED VS PAPPU KUMAR SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSE EGAL.COM	13-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1650/2025	25-10-2025	YES BANK LTD VS DEEPAK JAI BHAGWAN	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	14-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1672/2025	27-10-2025	AXIS BANK LTD VS SUNIL KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	25-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1670/2025	27-10-2025	AXIS BANK LIMITED VS RAZIO BANO AND ANR	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSE LEGAL.COM	21-10-2025
			201 EXTN BLOCK	CS	CS (COMM)/862/2025	27-10-2025	STATE BANK OF INDIA VS PREM SINGH	MANOJ PANDEY(P),	9654371856	ADV PANDEYMANO J@GMAIL.COM	15-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1667/2025	27-10-2025	AXIS BANK LTD VS KULWANT CHAGGAR	ADV. LALIT PANDEY(P),	8130383143	LALIT PANDEY ADV SSOCIATES@GMAIL .COM	25-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1668/2025	27-10-2025	AXIS BANK LIMITED VS PAHAR SINGH AND ANR	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSE LEGAL.COM	21-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1669/2025	27-10-2025	AXIS BANK LIMITED VS UMESH KUMAR SO BANSHILAL	SANJEEV PATHAK(P),	9717028845	LITIGATON@SRCSE LEGAL.COM	21-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1671/2025	27-10-2025	AXIS BANK LTD VS ASHOK KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALIT PANDEY ADV SSOCIATES@GMAIL .COM	17-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1673/2025	27-10-2025	AXIS BANK LTD VS PUSHPA BISTH	ADV. LALIT PANDEY(P),	8130383143	LALIT PANDEY ADV SSOCIATES@GMAIL .COM	25-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1675/2025	28-10-2025	AXIS BANK LTD VS INDRAJEET	ADV. LALIT PANDEY(P),	8130383143	LALIT PANDEY ADV SSOCIATES@GMAIL .COM	16-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1702/2025	30-10-2025	AXIS BANK LTD VS DIMPLE BANGAR	SUNITA SINGH(P),	9871040589	INDOLEXI.LAW@G MAIL.COM	27-09-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1708/2025	31-10-2025	SHRIRAM FINANCE LTD VS FAIZAN	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GM AIL.COM	30-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1710/2025	31-10-2025	YES BANK LTD VS SAPNA SINGH GAUTAM	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALAS SOCIATES.COM	29-10-2025
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1707/2025	31-10-2025	HDFC BANK LTD VS GAURAV MANGLA	NAVEEN SHARMA(P),	9350569040	NAVEENK101A@YA HOO.COM	28-10-2025
			201 EXTN BLOCK	CS	CS (COMM)/870/2025	31-10-2025	CANARA BANK VS PRIYANKA BUDHIRAJA PROP M/S PRIYANKA CREATION	CHITRA MALHOTRA(P),	9212888057	CHITRAMALHOTRA SOBTI@GMAIL.CO M	28-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			201 EXTN BLOCK	OMP (I)	OMP (I) (COMM)/1709/2025	31-10-2025	SHRIRAM FINANCE LTD VS MOHAMMAD JUBER	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GM AIL.COM	30-10-2025
15	MS. AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 EXTN BLOCK	CS/(COMM)	770/2025	12.09.2025	GARG ROADLINES VS. M/S NEELKANTHAM SYSTEMS PVT LTD	DEEPAK BANSAL	9899951648	BANSALASSOCIATE SLAWTIME@GMAIL .COM	12.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1203/2025	15.09.2025	AXIS BANK VS. NEHA SARAF	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	12.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1204/2025	15.09.2025	AXIS BANK VS. NOORUL HAQ	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	12.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1205/2025	15.09.2025	AXIS BANK VS. MOHD PARVEJ	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	12.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1206/2025	15.09.2025	AXIS BANK VS. SABNAM ASRAF	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	12.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1207/2025	15.09.2025	AXIS BANK VS. MANDEEP SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	12.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1209/2025	15.09.2025	AXIS BANK VS. SACHIN KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	12.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1210/2025	15.09.2025	AXIS BANK VS. MOHD MUSTAQEEM	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	12.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1210/2025	15.09.2025	AXIS BANK VS. ANEESH AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	12.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1211/2025	15.09.2025	AXIS BANK VS. DEEPAK NAYAK	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	12.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1212/2025	15.09.2025	AXIS BANK VS. HIMANSHU VERMA	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	12.09.2025
			209 EXTN BLOCK	CS/(COMM)	775/2025	16.09.2025	BEST TECH PIPES LLP VS. MFB CEOTECH PVT LTD	SHAILENDERR NEGI	9999029218	SHAILNEGI1984@G MAIL.COM	16.09.2025

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			209 EXTN BLOCK	OMP(I)(COMM)	1237/2025	16.09.2025	HDFC BANK VS. HERAMB ARORA	MANISH SHANKAR	9650810426	MSVERMACHAMBERS@GMAIL.COM	16.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1238/2025	16.09.2025	HDFC BANK VS. IMAMUDDIN	MANISH SHANKAR	9650810426	MSVERMACHAMBERS@GMAIL.COM	16.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1239/2025	16.09.2025	HDFC BANK VS. SAROJ KAUSHIK	MANISH SHANKAR	9650810426	MSVERMACHAMBERS@GMAIL.COM	16.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1240/2025	16.09.2025	HDFC BANK VS. CHARAN SINGH	MANISH SHANKAR	9650810426	MSVERMACHAMBERS@GMAIL.COM	16.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1241/2025	16.09.2025	HDFC BANK VS. BRIJESH	MANISH SHANKAR	9650810426	MSVERMACHAMBERS@GMAIL.COM	16.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1242/2025	16.09.2025	HDFC BANK VS. SUSHIL JHA	MANISH SHANKAR	9650810426	MSVERMACHAMBERS@GMAIL.COM	16.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1243/2025	16.09.2025	HDFC BANK VS. HIMSHIKHA CHOUDHARY	MANISH SHANKAR	9650810426	MSVERMACHAMBERS@GMAIL.COM	16.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1244/2025	16.09.2025	HDFC BANK VS. ARVINDER SINGH	MANISH SHANKAR	9650810426	MSVERMACHAMBERS@GMAIL.COM	16.09.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1678/2025	28.10.2025	SHRIRAM FINANCE LTD VS. FAIZAN	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	28.10.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1679/2025	28.10.2025	SHRIRAM FINANCE LTD VS. JAVED KHAN	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	28.10.2025
			209 EXTN BLOCK	CS(COMM)	867/2025	30.10.2025	BANK OF INDIA VS. M/S KAKE GENERAL STORE	AMRENDRA NATH SHUKLA	9910717081	ADVAMRENDRA22@GMAIL.COM	30.10.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1701/2025	30.10.2025	AXIS BANK LTD VS. SHUMAILA	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	30.10.2025
			209 EXTN BLOCK	CS(COMM)	872/2025	31.10.2025	MAYUR LAMIFABS INDIA LLP VS. SHASHI	RISHABH SINGHAL	7503414900	RSINGHAL3062@GMAIL.COM	31.10.2025

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			209 EXTN BLOCK	CS(COMM)	873/2025	31.10.2025	MOHD. ASIF VS. SHABBIR SAIFI	JASPAL SINGH	8368283918	ADVOCATEFAIZKHAN@GMAIL.COM	31.10.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1714/2025	31.10.2025	HDFC BANK VS. HIMANSHU RATHI	NAVEEN SHARMA	9350569040	NAVEENK101A@YAHOO.COM	31.10.2025
			209 EXTN BLOCK	OMP(I)(COMM)	1715/2025	31.10.2025	SHRI RAM FINANCE LTD VS. SABIR ALI	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	31.10.2025
16	SH. RAGHUBIR SINGH, JUDGE (COMMERCIAL COURT)-03	WEST DISTRICT	203 EXTN BLOCK	EXECUTION (COMM.)/344/2025	09-10-2025		AQUALITE INDUSTRIES PRIVATE LIMITED VS VIKRAM SINGH				
			203 EXTN BLOCK	EXECUTION (COMM.)/365/2025	27-10-2025		LFG HARDWARE PRIVATE LIMITED VS JAYANTHI SHASHI KUMAR				
			203 EXTN BLOCK	EXECUTION (COMM.)/371/2025	29-10-2025		CAMPUS ACTIVEWEAR VS GOPAL BHATIA				
			203 EXTN BLOCK	OMP (I) (COMM.)/1412/2025	04-10-2025		AXIS BANK LIMITED VS KAYAMUDDIN QURESHI	AMIT KUMAR(P),	8860939556	amitkumar208@rediffmail.com	NIL
			203 EXTN BLOCK	OMP (I) (COMM.)/1415/2025	04-10-2025		AXIS BANK LIMITED VS SURENDER SINGH	AMIT KUMAR(P),	8860939556	amitkumar208@rediffmail.com	NIL
			203 EXTN BLOCK	OMP (I) (COMM.)/1417/2025	04-10-2025		AXIS BANK LIMITED VS SANDEEP KHICHAR	AMIT KUMAR(P),	8860939556	amitkumar208@rediffmail.com	NIL
			203 EXTN BLOCK	OMP (I) (COMM.)/1418/2025	04-10-2025		AXIS BANK LIMITED VS RAHUL KUMAR GUPTA	AMIT KUMAR(P),	8860939556	amitkumar208@rediffmail.com	NIL
			203 EXTN BLOCK	OMP (I) (COMM.)/1584/2025	15-10-2025		TSC FINSERV PRIVATE LIMITED VS CAR CAR O BAR SERVICES PRIVATE LIMITED	LALIT PANDAY (P)	8130383148	shivrajnandan@gmail.com	NIL
			203 EXTN BLOCK	OMP (I) (COMM.)/1585/2025	15-10-2025		TSC FINSERV PRIVATE LIMITED VS CAR CAR O BAR SERVICES PRIVATE LIMITED	LALIT PANDAY (P)	8130383148	shivrajnandan@gmail.com	NIL
			203 EXTN BLOCK	OMP (I) (COMM.)/1691/2025	28-10-2025		SHRIRAM FINANCE LTD VS MOHAMMAD JUBER	MANOJ KUMAR(P),	9811133644	manojnrg@gmail.com	NIL

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			203 EXTN BLOCK	OMP (I) (COMM.)/1693/2025	28-10-2025	SHRIRAM FINANCE LTD VS TAUFEEQUE ALFAAZ KHAN	MANOJ KUMAR(P),		9811133644	MANOJ.ADVOCATE@GMAIL.COM	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1420/2025	04-10-2025	AXIS BANK LIMITED VS NITIN KUMAR	SANJEEV PATHAK(P),		9717028845	PATHAKONG@GMAIL.COM	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1423/2025	04-10-2025	AXIS BANK LIMITED VS MADHURI SINGH	SANJEEV PATHAK(P),		9717028845	PATHAKONG@GMAIL.COM	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1421/2025	04-10-2025	AXIS BANK LIMITED VS ABDUL QADIR	SANJEEV PATHAK(P),		9717028845	PATHAKONG@GMAIL.COM	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1422/2025	04-10-2025	AXIS BANK LIMITED VS DEVENDRA KUMAR	SANJEEV PATHAK(P),		9717028845	PATHAKONG@GMAIL.COM	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1419/2025	04-10-2025	AXIS BANK LIMITED VS NKG INFRASTRUCTURE LIMITED 35	SANJEEV PATHAK(P),		9717028845	PATHAKONG@GMAIL.COM	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1416/2025	04-10-2025	MS THERMAL ENGINEERS AND INSULATORS PVT LTD VS GNCTD	SANJAM CHABA(P),					
			203 EXTN BLOCK	OMP (I) (COMM)/1434/2025	06-10-2025	AXIS BANK LIMITED VS SANJEEV KUMAR	AMIT KUMAR(P),		8860939556	AMITKUMAR29@GMAIL.COM	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1433/2025	06-10-2025	IDFC FIRST BANK LIMITED VS TALIB KAISH MOHHAMAD	SANJEEV PATHAK(P),		9717028845	PATHAKONG@GMAIL.COM	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1432/2025	06-10-2025	IDFC FIRST BANK LIMITED VS KAMAL HASAN	SANJEEV PATHAK(P),		9717028845	PATHAKONG@GMAIL.COM	NIL	
			203 EXTN BLOCK	CS (COMM)/823/2025	08-10-2025	NIKE INNOVATE CV VS ASHOK KUMAR	SHRAVAN BANSAL(P),		6201970125	SHRAVANK@GMAIL.COM	25-09-2025	
			203 EXTN BLOCK	OMP (I) (COMM)/1467/2025	08-10-2025	IDFC FIRST BANK LIMITED VS SAHIL KARMAKAR	SANJEEV PATHAK(P),		9717028845	PATHAKONG@GMAIL.COM	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1466/2025	08-10-2025	IDFC FIRST BANK LIMITED VS ADITYA BANSAL	SANJEEV PATHAK(P),		9717028845	PATHAKONG@GMAIL.COM	NIL	

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			203 EXTN BLOCK	EXECUTION (COMM)/343/2025	09-10-2025	ABS INDIA PVT LTD VS ABC INFOSYSYSTEMS PVT LTD	SIDDHARTH KR SINGH(P),				
			203 EXTN BLOCK	OMP (I) (COMM)/1479/2025	09-10-2025	AXIS BANK LIMITED VS ASHUTOSH NARAYAN SINGH	SANJEEV PATHAK(P),	9717028845	sanjayongkar@rediffmail.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1478/2025	09-10-2025	AXIS BANK LIMITED VS RAMMURTI	SANJEEV PATHAK(P),	9717028845	sanjayongkar@rediffmail.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1477/2025	09-10-2025	YES BANK LTD VS RINKI RAM NIWAS	ADV. LALIT PANDEY(P),	8130383148	lalitpandey@rediffmail.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1476/2025	09-10-2025	YES BANK LTD VS DINESH BIDHURI	ADV. LALIT PANDEY(P),	8130383148	lalitpandey@rediffmail.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1475/2025	09-10-2025	YES BANK LTD VS SURESH VERMA	ADV. LALIT PANDEY(P),	8130383148	lalitpandey@rediffmail.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1510/2025	10-10-2025	YES BANK LTD VS ANKIT KALSHAN	ADV. LALIT PANDEY(P),	8130383148	lalitpandey@rediffmail.com	NIL	
			203 EXTN BLOCK	EXECUTION (COMM)/347/2025	10-10-2025	KOTAK MAHINDRAM BANK LTD VS TUSHAR BUILDING MATERIALS AND	MAYANK MAHAJAN(P),				
			203 EXTN BLOCK	OMP (I) (COMM)/1508/2025	10-10-2025	YES BANK LTD VS AJAB SINGH	ADV. LALIT PANDEY(P),	8130383148	lalitpandey@rediffmail.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1509/2025	10-10-2025	YES BANK LTD VS NEHA NEHA	ADV. LALIT PANDEY(P),	8130383148	lalitpandey@rediffmail.com	NIL	
			203 EXTN BLOCK	EXECUTION (COMM)/348/2025	13-10-2025	NEERU JINDAL VS SANDEEP BANSAL	SOHAN LAL(P),				
			203 EXTN BLOCK	OMP (I) (COMM)/1518/2025	13-10-2025	AXIS BANK LIMITED VS RATTAN	AMIT KUMAR(P),	8860939556	amitkumar.singh@rediffmail.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1517/2025	13-10-2025	AXIS BANK LIMITED VS ASHOK KUMAR CHAUBEY	AMIT KUMAR(P),	8860939556	amitkumar.singh@rediffmail.com	NIL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME, RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E- FILING
			203 EXTN BLOCK	CS (COMM)/837/2025	13-10-2025	SHOENIVERS AND ANR VS COLUMBUS PREMIER SHOES PVT LTD	FANISH KUMAR JAIN(P),		9811143749	ASHIRKANG@GMAIL.COM		04-10-2025
			203 EXTN BLOCK	OMP (I) (COMM)/1516/2025	13-10-2025	AXIS BANK LIMITED VS LAXMI DEVI	SANJEEV PATHAK(P),		9717028845	PRHATONG@MSCHLAL.COM		NIL
			203 EXTN BLOCK	OMP (I) (COMM)/1515/2025	13-10-2025	AXIS BANK LIMITED VS RUPA RAM	SANJEEV PATHAK(P),		9717028845	PRHATONG@MSCHLAL.COM		NIL
			203 EXTN BLOCK	OMP (I) (COMM)/1514/2025	13-10-2025	AXIS BANK LIMITED VS AJAY KUMAR 45	SANJEEV PATHAK(P),		9717028845	PRHATONG@MSCHLAL.COM		NIL
			203 EXTN BLOCK	OMP (I) (COMM)/1566/2025	14-10-2025	AXIS BANK LIMITED VS BHAV SINGH	SANJEEV PATHAK(P),		9717028845	PRHATONG@MSCHLAL.COM		NIL
			203 EXTN BLOCK	OMP (I) (COMM)/1563/2025	14-10-2025	AXIS BANK LIMITED VS SHIVAM CHAUHAN	SANJEEV PATHAK(P),		9717028845	PRHATONG@MSCHLAL.COM		NIL
			203 EXTN BLOCK	OMP (I) (COMM)/1561/2025	14-10-2025	AXIS BANK LIMITED VS ASHOK KUMAR MISHRA	SANJEEV PATHAK(P),		9717028845	PRHATONG@MSCHLAL.COM		NIL
			203 EXTN BLOCK	OMP (I) (COMM)/1558/2025	14-10-2025	AXIS BANK LIMITED VS MEENAKSHI SINGH CHAUHAN 44	SANJEEV PATHAK(P),		9717028845	PRHATONG@MSCHLAL.COM		NIL
			203 EXTN BLOCK	OMP (I) (COMM)/1554/2025	14-10-2025	AXIS BANK LIMITED VS RAMESHWAR SO CHATURI	SANJEEV PATHAK(P),		9717028845	PRHATONG@MSCHLAL.COM		NIL
			203 EXTN BLOCK	OMP (I) (COMM)/1556/2025	14-10-2025	AXIS BANK LIMITED VS AASU KHA	SANJEEV PATHAK(P),		9717028845	PRHATONG@MSCHLAL.COM		NIL
			203 EXTN BLOCK	OMP (I) (COMM)/1553/2025	14-10-2025	AXIS BANK LIMITED VS SAGEER AHMAD	SANJEEV PATHAK(P),		9717028845	PRHATONG@MSCHLAL.COM		NIL
			203 EXTN BLOCK	OMP (I) (COMM)/1552/2025	14-10-2025	AXIS BANK LIMITED VS RISHABH MISHRRA	SANJEEV PATHAK(P),		9717028845	PRHATONG@MSCHLAL.COM		NIL
			203 EXTN BLOCK	OMP (I) (COMM)/1551/2025	14-10-2025	AXIS BANK LIMITED VS NARSA RAM	SANJEEV PATHAK(P),		9717028845	PRHATONG@MSCHLAL.COM		NIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			203 EXTN BLOCK	CS (COMM)/843/2025	14-10-2025	PRAVEEN KUMAR VS SAI RAM INDUSTRIES	SHIVANI TOMAR(P),	NOT MENTIONED	NOT MENTIONED	22-09-2025	
			203 EXTN BLOCK	CS (COMM)/841/2025	14-10-2025	MS SHRL BALAJI EARTH MOVERS VS M S LARSEN AND TOUBRO	AMARENDRA KUMAR JHA(P),	9990904350	amarendrakumarjha@gmail.com	08-08-2023,08-08- 2023,10-10-2025	
			203 EXTN BLOCK	OMP (I) (COMM)/1550/2025	14-10-2025	AXIS BANK LIMITED VS ALOK KUMAR SINGH	AMIT KUMAR(P),	8860939556	amitkumar2402@gmail.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1549/2025	14-10-2025	AXIS BANK LIMITED VS JEET S O MURTI	SANJEEV PATHAK(P),	9717028845	sanjeevmsc@real.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1546/2025	14-10-2025	AXIS BANK LIMITED VS SATYA PRAKASH	SANJEEV PATHAK(P),	9717028845	sanjeevmsc@real.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1548/2025	14-10-2025	AXIS BANK LIMITED VS PREMLATA SHAHI	SANJEEV PATHAK(P),	9717028845	sanjeevmsc@real.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1547/2025	14-10-2025	AXIS BANK LIMITED VS HADAMAN SO SUKHARAM	SANJEEV PATHAK(P),	9717028845	sanjeevmsc@real.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1586/2025	15-10-2025	AXIS BANK LIMITED VS SHAKTI SINGH	AMIT KUMAR(P),	8860939556	amitkumar2402@gmail.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1587/2025	15-10-2025	AXIS BANK LIMITED VS BABU LAL GURJAR	SANJEEV PATHAK(P),	9717028845	sanjeevmsc@real.com	NIL	
			203 EXTN BLOCK	CS (COMM)/849/2025	16-10-2025	TARZAN ELECTRICALS PRIVATE LIMITED VS ANIL KUMAR	BHASKAR VALI(P),	9910358225	bhaskarvali@gmail.com	NOT MENTIONED	
			203 EXTN BLOCK	OMP (I) (COMM)/1593/2025	16-10-2025	IDFC FIRST BANK LIMITED VS CHANDER DEEP	SANJEEV PATHAK(P),	9717028845	sanjeevmsc@real.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1600/2025	17-10-2025	IDFC FIRST BANK LTD VS MUSTAFA AZIMUDDIN	SANJEEV PATHAK(P),	9717028845	sanjeevmsc@real.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1632/2025	18-10-2025	YES BANK LTD VS SUDESH JAGDISH YADAV	ADV. LALIT PANDEY(P),	8130383148	advlalitpandey@gmail.com	NIL	

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			203 EXTN BLOCK	OMP (I) (COMM)/1631/2025	18-10-2025	YES BANK LTD RAM BARAN	VS	ADV. LALIT PANDEY(P),	8130383148	advlalitpandey@gmail.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1630/2025	18-10-2025	YES BANK LTD SUNNY KUMAR GULIYANI	VS	ADV. LALIT PANDEY(P),	8130383148	advlalitpandey@gmail.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1648/2025	25-10-2025	YES BANK LTD VIJEESH PS	VS	ADV. LALIT PANDEY(P),	8130383148	advlalitpandey@gmail.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1647/2025	25-10-2025	AXIS BANK LTD PIYUSH MAHAJAN	VS	ADV. LALIT PANDEY(P),	8130383148	advlalitpandey@gmail.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1646/2025	25-10-2025	IDFC FIRST BANK LIMITED VS DEEPAK PRASAD	VS	SANJEEV PATHAK(P),	9717028845	sanjeevpathak@gmail.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1645/2025	25-10-2025	IDFC FIRST BANK LIMITED VS SANJEEV KUMAR	VS	SANJEEV PATHAK(P),	9717028845	sanjeevpathak@gmail.com	NIL	
			203 EXTN BLOCK	EXECUTION (COMM)/362/2025	25-10-2025	AQUALITE INDUSTRIES PRIVATE LIMITED VS KASIF IQUBAL		ARCHIT SINGHAL(P),				
			203 EXTN BLOCK	OMP (I) (COMM)/1666/2025	27-10-2025	AXIS BANK LTD ABHISHEK SHARMA	VS	ADV. LALIT PANDEY(P),	8130383148	advlalitpandey@gmail.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1665/2025	27-10-2025	AXIS BANK LIMITED VS AMIT YADAV		SANJEEV PATHAK(P),				
			203 EXTN BLOCK	CS (COMM)/861/2025	27-10-2025	SHRI SHREYAS KUKREJA VS SHRI SARABJIT SINGH		MUKESH AGGARWAL(P),				
			203 EXTN BLOCK	OMP (I) (COMM)/1664/2025	27-10-2025	AXIS BANK LIMITED VS SHABLU		SANJEEV PATHAK(P),	9717028845	sanjeevpathak@gmail.com	NIL	
			203 EXTN BLOCK	MISC DJ/1012/2025	27-10-2025	STATE BANK OF INDIA VS YATENDER KUMAR		KRISHNA KR SHARMA(P),				
			203 EXTN BLOCK	CS (COMM)/860/2025	27-10-2025	LAKSHAY KAPOOR VS AJAY KUMAR JAINER		GULAB CHANDRA YADAV(P),	935797977	gulab@gmail.com	08-10-2025	

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			203 EXTN BLOCK	M-EX/401/2025	27-10-2025	BANK OF BARODA	VS NIDISH GUPTA(P), SUNIL MADAN					
			203 EXTN BLOCK	CS (COMM)/859/2025	27-10-2025	DEEP CORPORATION	VS OILSAKSHI(P), CHANDAN	9818712068	deepshukla24@gmail.com	26-09-2025		
			203 EXTN BLOCK	OMP (I) (COMM)/1663/2025	27-10-2025	AXIS BANK LIMITED	VS AMIT KUMAR(P), AMIT SHARMA	8860939556	amitkumar28091919@icloud.com	NIL		
			203 EXTN BLOCK	OMP (I) (COMM)/1662/2025	27-10-2025	AXIS BANK LTD	VS ADV. LALIT PANDEY(P), ASHOK KUMAR	8130383148	advlalitpandey@gmail.com	NIL		
			203 EXTN BLOCK	OMP (I) (COMM)/1694/2025	28-10-2025	AXIS BANK LTD	VS ADV. LALIT PANDEY(P), RAGHVENDRA TIWARI	8130383148	advlalitpandey@gmail.com	NIL		
			203 EXTN BLOCK	EXECUTION (COMM)/368/2025	28-10-2025	AUTOVIKAS SALES	VS SYOMESH SHARMA(P), AND SERVICE PVT LTD VS AVINASH RAI					
			203 EXTN BLOCK	EXECUTION (COMM)/369/2025	28-10-2025	AUTOVIKAS SALES	VS SYOMESH SHARMA(P), AND SERVICE PVT LTD VS AVINASH RAI					
			203 EXTN BLOCK	OMP (I) (COMM)/1692/2025	28-10-2025	SHRIRAM FINANCE	VS MANOJ KUMAR(P), LTD VS GOVIND					
			203 EXTN BLOCK	CS (COMM)/864/2025	29-10-2025	ABDUL HAQ VS M/S	VS SHIVANI TOMAR(P), IMPHI PRODUCTS PRIVATE LIMITED	8057399884	NOT MENTIONED	14-10-2025		
			203 EXTN BLOCK	CS (COMM)/868/2025	30-10-2025	RAVI NAYYAR VS	VS SURINDER KUMAR GINNI VIRK BADHWAR(P),	9868066342	NOT MENTIONED	07-10-2025		
			203 EXTN BLOCK	OMP (I) (COMM)/1704/2025	30-10-2025	AXIS BANK LTD	VS SUNITA SINGH(P), VIPIN KUMAR					
			203 EXTN BLOCK	OMP (I) (COMM)/1703/2025	30-10-2025	AXIS BANK LTD	VS SUNITA SINGH(P), SHIVAM GIRI					
			203 EXTN BLOCK	OMP (I) (COMM)/1720/2025	31-10-2025	HDFC BANK LTD	VS NAVEEN SHARMA(P), SAHJAD AKHATAR					

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			203 EXTN BLOCK	OMP (I) (COMM)/1719/2025	31-10-2025	SHRIRAM FINANCE LTD VS TAUFEEQUE ALFAAZ KHAN	MANOJ KUMAR(P),	9811133644	adv@gagan.com	NIL	
			203 EXTN BLOCK	OMP (I) (COMM)/1718/2025	31-10-2025	SHRIRAM FINANCE LTD VS RANJIT YADAV	MANOJ KUMAR(P),	9811133644	adv@gagan.com	NIL	
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	202 EXTN BLOCK	CS (COMM)	CS (COMM)/864/2023	22-11-2023	M/S TAURUS PACKAGING PVT LTD VS M/S CREAMY FOODS LIMITED	GAGAN GUPTA	9971287776	ADV GAGAN GUPTA @GMAIL.COM	
			202 EXTN BLOCK	EXECUTION (COMM.)	EXECUTION (COMM.)/234/2024	04-09-2024	ARTI KOCHAR VS SECRET MERMAID BAR AND LOUNGE PVT LTD AND ORS	JAGRITI JAIN	7042312792	LAWFIRM@UNSOL VEDLEGAL.COM	
			202 EXTN BLOCK	CS (COMM)	CS (COMM)/199/2025	11-03-2025	STATE BANK OF INDIA VS SUNDER	ASHOK KUMAR	9811896060	KUMAR ASHOK ADV OCATE@GMAIL.CO M	
			202 EXTN BLOCK	CS (COMM)	CS (COMM)/216/2025	19-03-2025	PR METALS VS R K STEEL TRADERS	ANANDB.L.SRI VASTAVA	9818964910	SRIVASTAVANAND(@YAHOO.CO.IN	
			202 EXTN BLOCK	CS (COMM)	CS (COMM)/444/2025	23-05-2025	GENETIX BIOTECH ASIA LIMITED VS ACCUTEST BIOLOGICS PRIVATE LIMITED	SHRI MADHAV GAWRI	8700568975	MADHAV GAWRI @GMAIL.COM	1
			202 EXTN BLOCK	EXECUTION (COMM.)	EXECUTION (COMM.)/51/2025	24-02-2025	DEEPAK BANSAL VS M/S ADITYA MOULDS	VIPIN DILAWAR	93 12203957	VIPIN DILAWAR @GMAIL.COM	183
			202 EXTN BLOCK	CS (COMM)	CS (COMM)/396/2025	13-05-2025	STATE BANK OF INDIA VS RAJ RANI	KRISHAN KR SHARMA	9958891040	INFO@KRIS SJURIS NCO.COM	
			202 EXTN BLOCK	CS (COMM)	CS (COMM)/504/2025	05-06-2025	ROBIN SINGH VS LAKHVINDER KAUR	VINAY BHASIN	9914029491	VINAY KUMAR BHAS IN@GMAIL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1277/2025	17-09-2025	YES BANK LTD VS NAVEEN YADAV	LALIT PANDEY	8130383143	LALIT PANDEVASSO CIATES@GMAIL.CO M	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1278/2025	(I) 17-09-2025	YES BANK LTD VS KAILASH JAGDEO	LALIT PANDEY	8130383143	LALIT PANDEVASSO CIATES@GMAIL.CO M	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1289/2025	(I) 18-09-2025	YES BANK LTD VS AMIT BHATI	LALIT PANDEY	8130383143	LALIT PANDEVASSO CIATES@GMAIL.CO M	

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			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1290/2025 (I)	18-09-2025	YES BANK LTD VS DINESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEVASSO CIATES@GMAIL.CO M	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1327/2025	19-09-2025	YES BANK LTD VS RAVI KASHYAP	LALIT PANDEY	8130383143	LALITPANDEVASSO CIATES@GMAIL.CO M	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1328/2025 (I)	19-09-2025	YES BANK LTD VS RAGHUVIR SINGH	LALIT PANDEY	8130383143	LALITPANDEVASSO CIATES@GMAIL.CO M	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1333/2025 (I)	20-09-2025	HDFC BANK LTD VS RITU GHILORIA	LALIT PANDEY	8130383143	LALITPANDEVASSO CIATES@GMAIL.CO M	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1462/2025 (I)	08-10-2025	IDFC FIRST BANK LIMITED VS ARUN KUMAR RAGHAV	SANDEEP PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	
			202 EXTN BLOCK	CS (COMM)	CS (COMM)/246/2025	29-03-2025	SHYAM SUNDER RATHI VS M/SP AGRO INDUSTIRES	SABR &ASSOCIATES	8802416767		
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1110/2025	02-09-2025	SHRIRAM FINANCE LIMITED VS ASLAM	MANOJ KUMAR	9811133644	MANOJKUMAR07@ GMAIL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1125/2025	02-09-2025	AXIS BANK LTD VS MUMTAJ	LALIT PANDEY	8130383143	LALITPANDEVASSO CIATES@GMAIL.CO M	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1126/2025	02-09-2025	AXIS BANK LTD VS JATINDER SINGH	LALIT PANDEY	8130383143	LALITPANDEVASSO CIATES@GMAIL.CO M	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1127/2025	02-09-2025	AXIS BANK LTD VS SHAKIR ALI	LALIT PANDEY	8130383143	LALITPANDEVASSO CIATES@GMAIL.CO M	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1128/2025	02-09-2025	AXIS BANK LTD VS SAMBHUL DAYAL	LALIT PANDEY	8130383143	LALITPANDEVASSO CIATES@GMAIL.CO M	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1330/2025 (I)	20-09-2025	YES BANK LTD VS VIKASH KUMAR	LALIT PANDEY	8130383143	LALITPANDEVASSO CIATES@GMAIL.CO M	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1471/2025	09-10-2025	YES BANK LTD VS MEBOOB ALI	LALIT PANDEY	8130383143	LALITPANDEVASSO CIATES@GMAIL.CO M	

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			202 EXTN BLOCK	RP/1/2024	RP/1/2024	25-11-2024	LUMINOUS TECHNOLOGIES VS ENTERPRISES AND ANR	POWERBIRENDER APEXDHULL	9810616615	BRIJENDERDHULL@YAHOO.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1129/2025	02-09-2025	AXIS BANK LTD VS RAMESH KUMAR PANDIT	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1131/2025	02-09-2025	AXIS BANK LTD VS INDRAJEET KUMAR	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1132/2025	02-09-2025	AXIS BANK LTD VS AJAM KHAN	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1187/2025	12-09-2025	AXIS BANK LTD VS SHAHEEN JAMAL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1225/2025 (I)	15-09-2025	AXIS BANK LTD VS MEENU	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1513/2025	10-10-2025	IDFC FIRST BANK LIMITED VS SATPAL SINGH NAGAR	SANDEEP PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1222/2025 (I)	15-09-2025	SHRIRAM FINANCE LTD VS RAKESH KUMAR	MANOJ KUMAR	9811133644	MANOJKUMAR07@GMAIL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1264/2025 (I)	16-09-2025	HDFC BANK LIMITED VS KAPIL GOYAL	MANISH VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1265/2025 (I)	16-09-2025	HDFC BANK LIMITED VS DHRUV GUPTA	MANISH VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1266/2025 (I)	16-09-2025	HDFC BANK LIMITED VS SANDEEP SHARMA	MANISH VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	
			202 EXTN BLOCK	EX.COMM - AWARD BY ARB. COMM.	EX.COMM - AWARD BY ARB. COMM./19/2025	15-05-2025	SMFG INDIA CREDIT CO LD VS GURPREET SINGH	VIMAL KHURANA	8882225777	ROHIT@FIRSTASSOCIATES.IN	
			202 EXTN BLOCK	EX.COMM - AWARD BY ARB. COMM.	EX.COMM - AWARD BY ARB. COMM./23/2025	23-05-2025	HANS RUBBER AND SPORTS PVT LTD VS M/S INDIAN INSTITUE OF PATENT AND TRADE EDUCATION AND RESEARCH PVT LTD		--	--	

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			202 EXTN BLOCK	EXECUTION (COMM.)	EXECUTION (COMM.)/218/2025	11-07-2025	NEUTRAL NVOCC PRIVATE LIMITED VS SHANKAR FREIGHT LOGISTICS	SUNIL VERMA	9821961222	ANILDABASDNB@G MAIL.COM	
			202 EXTN BLOCK	M-EX	M-EX/350/2025	11-09-2025	M/S BEE SAFE FARMING PVT LTD THROUGH ITS AR VIRENDER SINGH VS M/S ICU AGRI SOLUTION THROUGH ITS PROP	JAGRITI JAIN	7042312792	LAWFIRM@UNSOL VEDLEGAL.COM	
			202 EXTN BLOCK	EXECUTION (COMM.)	EXECUTION (COMM.)/354/2025	15-10-2025	ASIAN GLOBAL AGENCIES THROUGH ITS PROPRIETOR VS IMS UNIQ TRIMS INC PARTNERSHIP FIRM THROUGH	PARVEEN KR	8750429500	ANILDABASDNB@G MAIL.COM	
			202 EXTN BLOCK	CS (COMM)	CS (COMM)/251/2022	30-03-2022	SUPER CASSETTES INDUSTRIES LTD. VS M/S LEARNING LINKS PUBLISHING HOUSE P. LTD. AND ORS.	LALIT PANDEY	8130383143	LALITPANDEVASSO CIATES@,GMAIL.CO M	
			202 EXTN BLOCK	COUNTER CLAIM	COUNTER CLAIM/13/2023	27-02-2023	M/S LEARNING LINKS PUBLISHING HOUSE PVT. LTD. VS SUPER CASSETTES INDUSTRIES LTD.	MANOJ KUMAR	9811133644	MANOJKUMAR07@ GMAIL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1080/2025	(I)29-08-2025	YES BANK LTD VS SUNITA PREM CHAND	KARTIK KUMAR	9811669863	MOHNISH.SHARMA @YESBANK.IN	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1081/2025	(I)29-08-2025	YES BANK LTD VS AJAY GHILDYAL	KARTIK KUMAR	9811669863	MOHNISH.SHARMA @YESBANK.IN	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1082/2025	(I)29-08-2025	YES BANK LTD VS SEEMA MALHOTRA	KARTIK KUMAR	9811669863	MOHNISH.SHARMA @YESBANK.IN	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1083/2025	(I)29-08-2025	YES BANK LTD VS ADITYA VERMA	KARTIK KUMAR	9811669863	MOHNISH.SHARMA @YESBANK.IN	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1084/2025	(I)29-08-2025	YES BANK LTD VS SHIVAM MISHRA	KARTIK KUMAR	9811669863	MOHNISH.SHARMA @YESBANK.IN	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1085/2025	(I)29-08-2025	YES BANK LTD VS HIMADRI LODHI	KARTIK KUMAR	9811669863	MOHNISH.SHARMA @YESBANK.IN	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1087/2025	(I)29-08-2025	YES BANK LTD VS SUNIL KUMAR	KARTIK KUMAR	9811669863	MOHNISH.SHARMA @YESBANK.IN	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1177/2025	10-09-2025	HDFC BANK LIMITED VS SUMIKSHA SINGH	MANISH VERMA	9650810426	MSVERMACHAMBE RS@GMAIL.COM	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1179/2025	10-09-2025	HDFC BANK LIMITED VS SHUBHAM YADAV	MANISH VERMA	9650810426	MSVERMACHAMBE RS@GMAIL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1180/2025	10-09-2025	HDFC BANK LIMITED VS INDERPAL SINGH	MANISH VERMA	9650810426	MSVERMACHAMBE RS@GMAIL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1387/2025	26-09-2025	YES BANK LTD VS GANESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEVASSO CIATES@,GMAIL.CO M	
			202 EXTN BLOCK	CS (COMM)	CS (COMM)/962/2024	11-11-2024	PUNJAB NATIONAL BANK VS RAHUL KAUSHIK	LALIT PANDEY	8130383143	LALITPANDEVASSO CIATES@,GMAIL.CO M	
			202 EXTN BLOCK	CS (COMM)	CS (COMM)/354/2025	02-05-2025	STATE BANK OF INDIA VS BIMLA	LALIT PANDEY	8130383143	LALITPANDEVASSO CIATES@,GMAIL.CO M	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1178/2025	10-09-2025	HDFC BANK LIMITED VS MANOJ KUMAR BHATI	KARTIK KUMAR	9811669863	MOHNISH.SHARMA @YESBANK.IN	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1181/2025	10-09-2025	HDFC BANK LIMITED VS ARVIND AGARWAL	KARTIK KUMAR	9811669863	MOHNISH.SHARMA @YESBANK.IN	
			202 EXTN BLOCK	CS (COMM)	CS (COMM)/657/2024	31-07-2024	M/S ALLIANCE TECH SOLUTIONS PVT LTD VS ABC INFO SYSTEM PVT PVT LTD	KARTIK KUMAR	9811669863	MOHNISH.SHARMA @YESBANK.IN	
			202 EXTN BLOCK	CS (COMM)	CS (COMM)/353/2025	02-05-2025	STATE BANK OF INIDA VS MUNIPAL	MANOJKUMAR PANDEY	9654371856	ADVPANDEVMA NOI @GMAIL.COM	
			202 EXTN BLOCK	MISC DJ	MISC DJ/909/2025	19-09-2025	BHATIA ENTERPRISES THOUGH ITS PARTNERS VS MOGUIRE FOODS PVT LTD THROUGH ITS DIRECTOR DHANRAJ HIRIYANNA	SETHI MAHENDRU	8999949653	SETHI&MAHENDR U.INFO@GMAIL.CO M	
			202 EXTN BLOCK	MISC DJ	MISC DJ/938/2025	26-09-2025	BHATIA ENTERPRISES THROUGH ITS PARTNERS VS MOGUIRE FOODS PVT LTD THROUGH ITS DIRECTOR DHANRAJ HIRIYANNA	SETHI MAHENDRU	8999949653	SETHI&MAHENDR U.INFO@GMAIL.CO M	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1371/2025	23-09-2025	SHRIRAM FINANCE LTD VS NARESH SINGH	MANOJ KUMAR	9811133644	MANOJKUMARo7@ GMAIL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1373/2025	23-09-2025	SHRIRAM FINANCE LTD VS MUSTAK	MANOJ KUMAR	9811133644	MANOJKUMARo7@ GMAIL.COM	

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			202 EXTN BLOCK	CS (COMM)	CS (COMM)/175/2025	04-03-2025	STATE BANK OF INDIA VS MANISH KUMAR	RAJIV SAMAIYAR	9811343911	RAJIVBSAMAIR@G MAIL.COM	
			202 EXTN BLOCK	CS (COMM)	CS (COMM)/345/2023	20-04-2023	J D INDUSTRIES INDIA LIMITED VS SIDHARTH SHARMA	CHOPRA& CHOPRA	8178800668	CONTRACTTOCCA@ GMAIL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (COMM.)/1226/2025	(I)15-09-2025	AXIS BANK LIMITED VS RASHMI TIWARI	SANDEEP PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	
			202 EXTN BLOCK	OMP (I) (COMM.)	OMP (I) (COMM.)/1379/2025	25-09-2025	AXIS BANK LIMITED VS HARISH KUMAR	SANDEEP PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 EXTN BLOCK	EX.COMM - AWARD BY ARB. COMM./65/2025	EX.COMM - AWARD BY ARB. COMM./65/2025	04-10-2025	STATE BANK OF INDIA VS MUKESH SINGH PROP CHAUHAN SANTARY HARDWARE	VARUN BEDI	8285672608	ADVOCATEVARUNB EDI@GMAIL.COM	04-10-2025
			210 EXTN BLOCK	EX/269/2025	EX/269/2025	04-10-2025	M/S SUNDARAM FINANCE VS MOHD GUDDU	NITIN MEHTA	8802218291	ADVOCATEMEHTA ASSOCIATES09@GA MIL.COM	04-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1424/2025	OMP (COMM.)/1424/2025	(I)04-10-2025	AXIS BANK LIMITED VS SONIA RANGILA	AMIT KUMAR	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	04-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1425/2025	OMP (COMM.)/1425/2025	(I)04-10-2025	AXIS BANK LIMITED VS ALKA JAIN	AMIT KUMAR	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	04-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1426/2025	OMP (COMM.)/1426/2025	(I)04-10-2025	AXIS BANK LIMITED VS ASHVARYA TIWARI	AMIT KUMAR	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	04-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1427/2025	OMP (COMM.)/1427/2025	(I)04-10-2025	AXIS BANK LIMITED VS MOHD HAIDER ASLAM	SANJEEV PATHAK	9717028845	LITIGATON@SRCSL EGAL.COM	04-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1428/2025	OMP (COMM.)/1428/2025	(I)04-10-2025	AXIS BANK LIMITED VS ANKUR TRIPATHI	SANJEEV PATHAK	9717028845	LITIGATON@SRCSL EGAL.COM	04-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1429/2025	OMP (COMM.)/1429/2025	(I)04-10-2025	AXIS BANK LIMITED VS ANSHUL AGARWAL	SANJEEV PATHAK	9717028845	LITIGATON@SRCSL EGAL.COM	04-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1430/2025	OMP (COMM.)/1430/2025	(I)04-10-2025	AXIS BANK LIMITED VS ROHIT YADAV	SANJEEV PATHAK	9717028845	LITIGATON@SRCSL EGAL.COM	04-10-2025

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			210 EXTN BLOCK	OMP (I) (COMM.)/1455/2025	OMP (I) (COMM.)/1455/2025	06-10-2025	AXIS BANK LIMITED VS VIJAY SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	06-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1456/2025	OMP (I) (COMM.)/1456/2025	06-10-2025	AXIS BANK LIMITED VS SNEHA JAISWAL	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	06-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1457/2025	OMP (I) (COMM.)/1457/2025	06-10-2025	IDFC FIRST BANK LIMITED VS PRAMOD KHARI	SANJEEV PATHAK	9717028845	LITIGATON@SRCSLEGAL.COM	06-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1458/2025	OMP (I) (COMM.)/1458/2025	06-10-2025	IDFC FIRST BANK LIMITED VS MD ASIM	SANJEEV PATHAK	9717028845	LITIGATON@SRCSLEGAL.COM	06-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1459/2025	OMP (I) (COMM.)/1459/2025	06-10-2025	IDFC FIRST BANK LIMITED VS RAJESH GOEL	SANJEEV PATHAK	9717028845	LITIGATON@SRCSLEGAL.COM	06-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1460/2025	OMP (I) (COMM.)/1460/2025	06-10-2025	IDFC FIRST BANK LIMITED VS JANGBHADUR KALICHARAN	SANJEEV PATHAK	9717028845	LITIGATON@SRCSLEGAL.COM	06-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1461/2025	OMP (I) (COMM.)/1461/2025	06-10-2025	IDFC FIRST BANK LIMITED VS SUSHEEL KUMAR	SANJEEV PATHAK	9717028845	LITIGATON@SRCSLEGAL.COM	06-10-2025
			210 EXTN BLOCK	EXECUTION (COMM.)/341/2025	EXECUTION (COMM.)/341/2025	08-10-2025	MAX ENGINEERING AND AUTOMATION PVT LTD VS ANODYNE WATER ENGINEERING CO PVT LTD	RANJAN KUMAR	9868941046		08-10-2025
			210 EXTN BLOCK	CS (COMM)/824/2025	CS (COMM)/824/2025	08-10-2025	PREM NATH CHAURASIA VS SHYAM SUNDER SURI ALIAS TONI SURI	DINESH KUMAR	9811786731	DINESHKRD1143@GMAIL.COM	08-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1468/2025	OMP (I) (COMM.)/1468/2025	08-10-2025	IDFC FIRST BANK LIMITED VS ANAND SWAROOP SHRIVASTAVA	SANJEEV PATHAK	9717028845	LITIGATON@SRCSLEGAL.COM	08-10-2025
			210 EXTN BLOCK	CS (COMM)/827/2025	CS (COMM)/827/2025	09-10-2025	STATE BANK OF INDIA VS DHYANENDRA SINGH	KRISHNA KUMAR SHARMA	9899000289	ADVKRISHNA1411@GMAIL.COM	09-10-2025
			210 EXTN BLOCK	CS (COMM)/828/2025	CS (COMM)/828/2025	09-10-2025	MS DURGA INTERNATIONAL VS MS CHARU HARJAI	GIRISH GAUR	9811109763	GIRISHGAURADV@YAHOO.COM	09-10-2025
			210 EXTN BLOCK	CS (COMM)/829/2025	CS (COMM)/829/2025	09-10-2025	RAJAT MEHTA PROPRIETOR OF MS GRANITE STUDIO INDIA VS ROKIN GRANITE INDIA PVT LTD	DEEPAK KOHLI	9811192957	KOHLI.DEEPAK@HOTMAIL.COM	09-10-2025

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			210 EXTN BLOCK	OMP (I) (COMM.)/1480/2025	OMP (COMM.)/1480/2025 (I)	09-10-2025	YES BANK LTD VS SANJAY SAHANI	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	09-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1481/2025	OMP (I) (COMM.)/1481/2025	09-10-2025	YES BANK LTD VS LAKHAN KUMAR SINGH	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	09-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1482/2025	OMP (COMM.)/1482/2025 (I)	09-10-2025	YES BANK LTD VS MOHD SADAB	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	09-10-2025
			210 EXTN BLOCK	EX.COMM - AWARD BY ARB. COMM./67/2025	EX.COMM - AWARD BY ARB. COMM./67/2025	10-10-2025	SUNDARAM FINANCE LTD VS SANDHYA YADAV	NITIN MEHTA	8802218291	ADVOCATEMEHTAASSOCIATES09@GAMIL.COM	10-10-2025
			210 EXTN BLOCK	EXECUTION (COMM.)/345/2025	EXECUTION (COMM.)/345/2025	10-10-2025	KOTAK MAHINDRA BANK LTD VS MAMTA ROADLINES	MAYANK MAHAJAN	9873347330	LEGAL@KATYALASOCIATES.COM	10-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1491/2025	OMP (I) (COMM.)/1491/2025	10-10-2025	SHRIRAM FINANCE LTD VS VISHAL SINGH DHOTRAWAL	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	10-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1492/2025	OMP (COMM.)/1492/2025 (I)	10-10-2025	SHRIRAM FINANCE LTD VS DHARMENDRA	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	10-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1493/2025	OMP (COMM.)/1493/2025 (I)	10-10-2025	AXIS BANK LIMITED VS SUDHA KHARE	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	10-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1494/2025	OMP (COMM.)/1494/2025 (I)	10-10-2025	AXIS BANK LIMITED VS KHURSHEED AHMED	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	10-10-2025
			210 EXTN BLOCK	EXECUTION (COMM.)/350/2025	EXECUTION (COMM.)/350/2025	13-10-2025	ANANDI DEVI VS MAYASHEEL RETAIL INDIA PVT LTD	RADHEY SHYAM	9811041494	NOT PROVIDED	13-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1519/2025	OMP (I) (COMM.)/1519/2025	13-10-2025	AXIS BANK LIMITED VS ISRAT JAHAN	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1520/2025	OMP (COMM.)/1520/2025 (I)	13-10-2025	AXIS BANK LIMITED VS RUKSANA	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1521/2025	OMP (I) (COMM.)/1521/2025	13-10-2025	AXIS BANK LIMITED VS MUKESH KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13-10-2025

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			210 EXTN BLOCK	OMP (I) (COMM.)/1522/2025	OMP (COMM.)/1522/2025 (I)	13-10-2025	AXIS BANK LIMITED VS P N SHRINIVASAN	NAMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1523/2025	OMP (COMM.)/1523/2025 (I)	13-10-2025	AXIS BANK LIMITED VS RAMAVTAR SO KANHAIYA	SANJEEV PATHAK	9717028845	LITIGATON@SRCSLEGAL.COM	13-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1524/2025	OMP (COMM.)/1524/2025 (I)	13-10-2025	AXIS BANK LIMITED VS M/S SHREE TYRES AND AUTOMOBILES	SAMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1525/2025	OMP (I) (COMM.)/1525/2025	13-10-2025	AXIS BANK LIMITED VS SHAHID ALI	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1526/2025	OMP (COMM.)/1526/2025 (I)	13-10-2025	AXIS BANK LIMITED VS MOHAN RAM	SANJEEV PATHAK	9717028845	LITIGATON@SRCSLEGAL.COM	13-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1527/2025	OMP (I) (COMM.)/1527/2025	13-10-2025	AXIS BANK LIMITED VS JITENDRA KUMAR	SANJEEV PATHAK	9717028845	LITIGATON@SRCSLEGAL.COM	13-10-2025
			210 EXTN BLOCK	EXECUTION (COMM.)/351/2025	EXECUTION (COMM.)/351/2025	14-10-2025	ALOK PACKAGING PVT LTD VS DHARMESH KALRA	SANJAY KUMAR	8826430730	CHAMBERSOFSANJAYKUMAR@GMAIL.COM	14-10-2025
			210 EXTN BLOCK	CS (COMM)/842/2025	CS (COMM)/842/2025	14-10-2025	ANANYA METAL AND ALLOYS VS SANDEEP KUMAR YADAV	ARVIND DUGGAL	9810286284	ARVINDDUGGALADV@GMAIL.COM	14-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1555/2025	OMP (I) (COMM.)/1555/2025	14-10-2025	AXIS BANK LIMITED VS KAMAL DHARI SINGH	SANJEEV PATHAK	9717028845	LITIGATON@SRCSLEGAL.COM	14-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1557/2025	OMP (I) (COMM.)/1557/2025	14-10-2025	AXIS BANK LIMITED VS VIMLA DEVI	SANJEEV PATHAK	9717028845	LITIGATON@SRCSLEGAL.COM	14-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1559/2025	OMP (COMM.)/1559/2025 (I)	14-10-2025	AXIS BANK LIMITED VS PRAMENDRA	SANJEEV PATHAK	9717028845	LITIGATON@SRCSLEGAL.COM	14-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1560/2025	OMP (COMM.)/1560/2025 (I)	14-10-2025	AXIS BANK LIMITED VS MOHD AHSAN	SANJEEV PATHAK	9717028845	LITIGATON@SRCSLEGAL.COM	14-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1562/2025	OMP (COMM.)/1562/2025 (I)	14-10-2025	AXIS BANK LIMITED VS VASANA	SANJEEV PATHAK	9717028845	LITIGATON@SRCSLEGAL.COM	14-10-2025

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			210 EXTN BLOCK	OMP (I) (COMM.)/1564/2025	OMP (COMM.)/1564/2025 (I)	14-10-2025	AXIS BANK LIMITED VS KUMARSEN SO HARI SINGH	SANJEEV PATHAK	9717028845	LITIGATON@SRCSE EGAL.COM	14-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1565/2025	OMP (COMM.)/1565/2025 (I)	14-10-2025	AXIS BANK LIMITED VS SONU SO RAM BAHADUR	SANJEEV PATHAK	9717028845	LITIGATON@SRCSE EGAL.COM	14-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1567/2025	OMP (I) (COMM.)/1567/2025	14-10-2025	AXIS BANK LIMITED VS SHREE RAM	SANJEEV PATHAK	9717028845	LITIGATON@SRCSE EGAL.COM	14-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1568/2025	OMP (COMM.)/1568/2025 (I)	14-10-2025	AXIS BANK LIMITED VS ABHISHEK GARG	SANJEEV PATHAK	9717028845	LITIGATON@SRCSE EGAL.COM	14-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1570/2025	OMP (COMM.)/1570/2025 (I)	14-10-2025	AXIS BANK LIMITED VS MOHD DAUD	SANJEEV PATHAK	9717028845	LITIGATON@SRCSE EGAL.COM	14-10-2025
			210 EXTN BLOCK	CS (COMM)/846/2025	CS (COMM)/846/2025	15-10-2025	AJAY GARG VS SHRI RAJESH KUMAR TYAGI	A.K. TRIPATHI	9311210052	AKTRIPATHI5178@ GMAIL.COM	15-10-2025
			210 EXTN BLOCK	CS (COMM)/847/2025	CS (COMM)/847/2025	15-10-2025	HR FURNISHINGS PVT LTD VS F AND F GLOBAL PRIVATE LIMITED	AMAN DHYANI	9717464364	AMANDHYANIADV @GMAIL.COM	15-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1579/2025	OMP (I) (COMM.)/1579/2025	15-10-2025	AXIS BANK LIMITED VS ANUJ KUMAR	SANJEEV PATHAK	9717028845	LITIGATON@SRCSE EGAL.COM	15-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1580/2025	OMP (COMM.)/1580/2025 (I)	15-10-2025	AXIS BANK LIMITED VS HARPREET SINGH	SANJEEV PATHAK	9717028845	LITIGATON@SRCSE EGAL.COM	15-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1581/2025	OMP (I) (COMM.)/1581/2025	15-10-2025	AXIS BANK LIMITED VS RINKI SHARMA	AMIT KUMAR	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	15-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1582/2025	OMP (COMM.)/1582/2025 (I)	15-10-2025	AXIS BANK LIMITED VS AJAY KUMAR	SANJEEV PATHAK	9717028845	LITIGATON@SRCSE EGAL.COM	15-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1583/2025	OMP (COMM.)/1583/2025 (I)	15-10-2025	TSC FINSERV PRIVATE LIMITED VS CAR CAR O BAR SERVICES PRIVATE LIMITED	LALIT PANDEY	8130383143	LEGAL@KATYALAS SOCIATES.COM	15-10-2025
			210 EXTN BLOCK	EXECUTION (COMM.)/355/2025	EXECUTION (COMM.)/355/2025	16-10-2025	STATE BANK OF INDIA VS DEEPAK	MS. S. SOOD	9811786067	MSSSOODADVOCAT E@AMAIL.COM	16-10-2025

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			210 EXTN BLOCK	OMP (I) (COMM.)/1601/2025	OMP (I) (COMM.)/1601/2025	17-10-2025	IDFC FIRST BANK LTD VS DHARAMVEER DARIYAV SINGH	SANJEEV PATHAK	9717028845	LITIGATON@SRCSE EGAL.COM	17-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1602/2025	OMP (COMM.)/1602/2025	(I)17-10-2025	IDFC FIRST BANK LTD VS BALRAJ JAIBHAGWAN	SANJEEV PATHAK	9717028845	LITIGATON@SRCSE EGAL.COM	17-10-2025
			210 EXTN BLOCK	CS (COMM)/851/2025	CS (COMM)/851/2025	18-10-2025	KDPJ GLOBAL PVT LTD VS ATUL GUPTA	VIKAS DEEP	9868558612	LAWVIKAS99@GMA IL.COM	18-10-2025
			210 EXTN BLOCK	CS (COMM)/852/2025	CS (COMM)/852/2025	18-10-2025	SATYAPAL MITTAL VS SANJIV KUMAR NOW DECEASED THROUGH HIS LR	O.P. GUPTA	9868005927	INFO@KNOWLEX.I N	18-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1623/2025	OMP (COMM.)/1623/2025	(I)18-10-2025	TSC FINSERV PRIVATE LIMITED VS CAR CAR O BAR SERVICES PRIVATE LIMITED	LALIT PANDEY	8130383143	LEGAL@KATYALAS SOCIATES.COM	18-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1624/2025	OMP (COMM.)/1624/2025	(I)18-10-2025	YES BANK LTD VS TUBBY IMPEX PRIVATE LIMITED	LALIT PANDEY	8130383143	LEGAL@KATYALAS SOCIATES.COM	18-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1633/2025	OMP (COMM.)/1633/2025	(I)25-10-2025	AXIS BANK LTD VS GYAN PRAKASH OJHA	LALIT PANDEY	8130383143	LEGAL@KATYALAS SOCIATES.COM	25-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1634/2025	OMP (COMM.)/1634/2025	(I)25-10-2025	AXIS BANK LTD VS VINOD KUMAR MAURYA	LALIT PANDEY	8130383143	LEGAL@KATYALAS SOCIATES.COM	25-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1635/2025	OMP (COMM.)/1635/2025	(I)25-10-2025	AXIS BANK LTD VS VARINDER KUMAR	LALIT PANDEY	8130383143	LEGAL@KATYALAS SOCIATES.COM	25-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1636/2025	OMP (COMM.)/1636/2025	(I)25-10-2025	AXIS BANK LIMITED VS SANJEEV KUMAR MISHRA	SANJEEV PATHAK	9717028845	LITIGATON@SRCSE EGAL.COM	25-10-2025
			210 EXTN BLOCK	CS (COMM)/858/2025	CS (COMM)/858/2025	27-10-2025	BANK OF BARODA VS WINTEX CORPORATE HUB	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA. GUPTA@GMAIL.CO M	27-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1655/2025	OMP (COMM.)/1655/2025	(I)27-10-2025	AXIS BANK LIMITED VS SUDHAKAR SINGH	SANJEEV PATHAK	9717028845	LITIGATON@SRCSE EGAL.COM	27-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1656/2025	OMP (COMM.)/1656/2025	(I)27-10-2025	AXIS BANK LTD VS RAHUL MALIK	LALIT PANDEY	8130383143	LEGAL@KATYALAS SOCIATES.COM	27-10-2025

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			210 EXTN BLOCK	OMP (I) (COMM.)/1657/2025	OMP (I) (COMM.)/1657/2025	27-10-2025	AXIS BANK LTD VS HARJEET SINGH	LALIT PANDEY	8130383143	LEGAL@KATYALAS SOCIATES.COM	27-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1676/2025	OMP (I) (COMM.)/1676/2025	28-10-2025	AXIS BANK LTD VS SANTOSH KUMAR SINGH	LALIT PANDEY	8130383143	LEGAL@KATYALAS SOCIATES.COM	28-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1677/2025	OMP (I) (COMM.)/1677/2025	28-10-2025	SHRIRAM FINANCE LTD VS TULAM RAM	MANOJ KUMAR	9811133644	MANOJK.ADV@GM AIL.COM	28-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1697/2025	OMP (I) (COMM.)/1697/2025	29-10-2025	HDFC BANK LTD VS VS TRADING COMPANY	NAVEEN SHARMA	9350569040	NAVEENK101A@YA HOO.COM	29-10-2025
			210 EXTN BLOCK	CS (COMM)/865/2025	CS (COMM)/865/2025	30-10-2025	M/S EMPIRE ALCOBREV PRIVATE LTD VS GAUTAM MALHOTRA	N.P. SINGH	8510005604	NPSINGHANDASSO CIATES@GMAIL.CO M	30-10-2025
			210 EXTN BLOCK	CS (COMM)/866/2025	CS (COMM)/866/2025	30-10-2025	M/S GREAT GALLION VENTURE LTD VS GAUTAM MALHOTRA	N.P. SINGH	8510005604	NPSINGHANDASSO CIATES@GMAIL.CO M	30-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1705/2025	OMP (I) (COMM.)/1705/2025	31-10-2025	HDFC BANK LTD VS ROSHAN LAL SHARMA	NAVEEN SHARMA	9350569040	NAVEENK101A@YA HOO.COM	31-10-2025
			210 EXTN BLOCK	OMP (I) (COMM.)/1706/2025	OMP (I) (COMM.)/1706/2025	31-10-2025	YES BANK LTD VS AKASH TRIPATHI	SACHIN KATYAL	011-26211488	LEGAL@KATYALAS SOCIATES.COM	31-10-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 EXTN BLOCK	EX/269/2025	EX/269/2025	04-10-2025	M/S SUNDARAM FINANCE VS MOHD GUDDU				
			403 EXTN BLOCK	CS (COMM)/820/2025	CS (COMM)/820/2025	06-10-2025	MS PSA POLYMERS PVT LTD VS SH PARAM JIT SINGH	PARAMJIT SINGH	9971829916	RLBAJURIST@GMA IL.COM	23-09-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1445/2025	OMP (I) (COMM.)/1445/2025	06-10-2025	IDFC FIRST BANK LIMITED VS BIJENDER SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	27-09-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1446/2025	OMP (I) (COMM.)/1446/2025	06-10-2025	IDFC FIRST BANK LIMITED VS BINAY KUMAR SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	27-09-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1447/2025	OMP (I) (COMM.)/1447/2025	06-10-2025	IDFC FIRST BANK LIMITED VS RIZWAN HASHMEE	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	27-09-2025

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			403 EXTN BLOCK	OMP (I) (COMM.)/1448/2025	OMP (COMM.)/1448/2025	(I)06-10-2025	AXIS BANK LIMITED VS RAJU KAKHANDAKI	AMIT KUMAR	8860939576	AMITKUMAR.294@ GMAIL.COM	27-09-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1449/2025	OMP (COMM.)/1449/2025	(I)06-10-2025	HINDUJA LEYLAND FINANCE VS PHOOL SINGH	AMIT KUMAR	8860939576	AMITKUMAR.294@ GMAIL.COM	27-09-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1451/2025	OMP (I) (COMM.)/1451/2025	06-10-2025	AXIS BANK LIMITED VS ABHISHEK TALIYAN	AMIT KUMAR	8860939576	AMITKUMAR.294@ GMAIL.COM	27-09-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1452/2025	OMP (COMM.)/1452/2025	(I)06-10-2025	AXIS BANK LIMITED VS RAJENDRA NARULA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	24-09-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1453/2025	OMP (COMM.)/1453/2025	(I)06-10-2025	AXIS BANK LIMITED VS SHOBHA TYAGI	AMIT KUMAR	8860939576	AMITKUMAR.294@ GMAIL.COM	25-09-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1454/2025	OMP (COMM.)/1454/2025	(I)06-10-2025	AXIS BANK LIMITED VS MERAJ KHAN	AMIT KUMAR	8860939576	AMITKUMAR.294@ GMAIL.COM	27-09-2025
			403 EXTN BLOCK	CS (COMM)/821/2025	CS (COMM)/821/2025	08-10-2025	PARVEEN KUMAR VS OVINDER	SAMEER SIDHAR	9444446565		25-09-2025
			403 EXTN BLOCK	CS (COMM)/822/2025	CS (COMM)/822/2025	08-10-2025	MAHESH GOGIA VS SUNCITY SCHOOL	GAURAV KAKAR	9718668998	GAURAVKAKAR@G MAIL.COM	25-09-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1465/2025	OMP (COMM.)/1465/2025	(I)08-10-2025	IDFC FIRST BANK LIMITED VS PINTU MUNDRIKA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	27-09-2025
			403 EXTN BLOCK	CS (COMM)/830/2025	CS (COMM)/830/2025	09-10-2025	TECHNOFLEX PACKAGING VS KAVYA ENTERPRISES AND ANR	KOMAL MUNDHRA	7094202885	DKS.ASSC2GMAIL.C OM	25-09-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1483/2025	OMP (COMM.)/1483/2025	(I)09-10-2025	YES BANK LTD VS DIVYAM GAUTAM	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	07-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1484/2025	OMP (COMM.)/1484/2025	(I)09-10-2025	YES BANK LTD VS VIJAY SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	07-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1485/2025	OMP (COMM.)/1485/2025	(I)09-10-2025	YES BANK LTD VS PARAS MALHOTRA	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	07-10-2025

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			403 EXTN BLOCK	EXECUTION (COMM.)/346/2025	EXECUTION (COMM.)/346/2025	10-10-2025	KOTAK MAHINDRA BANK VS MANOJ KUMAR				
			403 EXTN BLOCK	CS (COMM)/835/2025	CS (COMM)/835/2025	10-10-2025	NARESH GOYAL PROPRIETOR LG LOGISTICS VS TRANSHIP PACKERS AND MOVERS PVT LTD	YOMESH SHARMA	9718167741		01-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1495/2025	OMP (COMM.)/1495/2025 (I)	10-10-2025	YES BANK LTD VS RANA TRAVELS PRIVATE LIMITED	SANANJAY SINGH			08-10-2025
			403 EXTN BLOCK	MISC DJ/979/2025	MISC DJ/979/2025	14-10-2025	MS PROFESSIONAL IMPEX PVT LTD VS MS SHIRDI INDUSTRIES LTD	PANKAJ KUMAR			09-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1594/2025	OMP (COMM.)/1594/2025 (I)	16-10-2025	AXIS BANK LIMITED VS MATESHWARI CONSTRUCTION CO	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	10-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1595/2025	OMP (COMM.)/1595/2025 (I)	16-10-2025	AXIS BANK LIMITED VS PARAMJEET SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	10-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1596/2025	OMP (COMM.)/1596/2025 (I)	16-10-2025	AXIS BANK LIMITED VS PURUSHOTAM	SAMIT KUMAR	8860939576	AMITKUMAR.294@ GMAIL.COM	08-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1597/2025	OMP (I) (COMM.)/1597/2025	16-10-2025	AXIS BANK LIMITED VS RAJAT SHUKLA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	04-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1598/2025	OMP (COMM.)/1598/2025 (I)	16-10-2025	AXIS BANK LIMITED VS SAMUNDRA SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	04-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1599/2025	OMP (COMM.)/1599/2025 (I)	16-10-2025	AXIS BANK LIMITED VS TARIQ AHMAD	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	04-10-2025
			403 EXTN BLOCK	EXECUTION (COMM.)/357/2025	EXECUTION (COMM.)/357/2025	17-10-2025	EQUITAS SMALL FINANCE BANK LTD VS SHYAM PAL				
			403 EXTN BLOCK	OMP (I) (COMM.)/1603/2025	OMP (COMM.)/1603/2025 (I)	17-10-2025	AXIS BANK LIMITED VS ARSHAD	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	08-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1604/2025	OMP (COMM.)/1604/2025 (I)	17-10-2025	AXIS BANK LIMITED VS RAJU SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	08-10-2025

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			403 EXTN BLOCK	OMP (I) (COMM.)/1605/2025	OMP (COMM.)/1605/2025	(I)17-10-2025	AXIS BANK LIMITED VS TARUN	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	08-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1606/2025	OMP (COMM.)/1606/2025	(I)17-10-2025	AXIS BANK LIMITED VS SANTOSH KUMAR MISHRA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	08-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1607/2025	OMP (COMM.)/1607/2025	(I)17-10-2025	AXIS BANK LIMITED VS YOGESH KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	08-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1608/2025	OMP (COMM.)/1608/2025	(I)17-10-2025	AXIS BANK LIMITED VS HEMANT KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	08-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1609/2025	OMP (COMM.)/1609/2025	(I)17-10-2025	AXIS BANK LIMITED VS SAGAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	08-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1610/2025	OMP (I) (COMM.)/1610/2025	17-10-2025	AXIS BANK LIMITED VS CHAUBEY CONSTRUCTION COMPANY	AMIT KUMAR	8860939576	AMITKUMAR.294@ GMAIL.COM	08-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1611/2025	OMP (I) (COMM.)/1611/2025	17-10-2025	AXIS BANK LIMITED VS SURINDER KUMAR	AMIT KUMAR	8860939576	AMITKUMAR.294@ GMAIL.COM	06-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1612/2025	OMP (I) (COMM.)/1612/2025	17-10-2025	AXIS BANK LIMITED VS BAJRANG SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	04-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1613/2025	OMP (I) (COMM.)/1613/2025	17-10-2025	AXIS BANK LIMITED VS VEER NARAYAN CHAUDHARY	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	04-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1614/2025	OMP (I) (COMM.)/1614/2025	17-10-2025	AXIS BANK LIMITED VS UMESH KUMAR YADAV	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	04-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1615/2025	OMP (I) (COMM.)/1615/2025	17-10-2025	AXIS BANK LIMITED VS ASHISH KUMAR KESHARWANI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	04-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1616/2025	OMP (I) (COMM.)/1616/2025	17-10-2025	AXIS BANK LIMITED VS NISHANT SINGH GAUR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	04-10-2025
			403 EXTN BLOCK	EXECUTION (COMM.)/359/2025	EXECUTION (COMM.)/359/2025	18-10-2025	GSI ENTERPRISES PRIVATE LIMITED VS NARESH KUMAR AHUJA				

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			403 EXTN BLOCK	EXECUTION (COMM.)/360/2025	EXECUTION (COMM.)/360/2025	18-10-2025	HEMA CONNOISSEUR COLLECTIONS PVT LTD VS DOMINION EXPO VENTURES PVT LTD				
			403 EXTN BLOCK	CS (COMM)/853/2025	CS (COMM)/853/2025	18-10-2025	KAVITA GARG VS SHRI SANJAY TYAGI	SHALU KUMARI	9311210052	AKTRIPATHI5178@ GMAIL.COM	10-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1619/2025	OMP (I) (COMM.)/1619/2025	18-10-2025	YES BANK LTD VS LAXMAN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	14-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1620/2025	OMP (COMM.)/1620/2025 (I)	18-10-2025	YES BANK LTD VS AMIT KUMAR JANA	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	14-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1621/2025	OMP (I) (COMM.)/1621/2025	18-10-2025	YES BANK LTD VS ARJUN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	14-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1622/2025	OMP (COMM.)/1622/2025 (I)	18-10-2025	YES BANK LTD VS NARENDER SHARMA	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	13-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1625/2025	OMP (COMM.)/1625/2025 (I)	18-10-2025	IDFC FIRST BANK LTD VS ANIL KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	11-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1626/2025	OMP (COMM.)/1626/2025 (I)	18-10-2025	AXIS BANK LIMITED VS DHARMENDRA KASHYAP	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	08-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1627/2025	OMP (COMM.)/1627/2025 (I)	18-10-2025	AXIS BANK LIMITED VS GOPA RAM	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	08-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1638/2025	OMP (COMM.)/1638/2025 (I)	25-10-2025	IDFC FIRST BANK LIMITED VS SHUBAN BHAT	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	13-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1640/2025	OMP (COMM.)/1640/2025 (I)	25-10-2025	AXIS BANK LTD VS BALIDEEN S	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	17-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1641/2025	OMP (I) (COMM.)/1641/2025	25-10-2025	AXIS BANK LIMITED VS GOMTI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	17-10-2025
			403 EXTN BLOCK	EXECUTION (COMM.)/363/2025	EXECUTION (COMM.)/363/2025	27-10-2025	PRAVEEN KUMAR GOEL VS MANISH LALWANI				

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			403 EXTN BLOCK	EXECUTION (COMM.)/364/2025	EXECUTION (COMM.)/364/2025	27-10-2025	SIDHARATHA DUGGAL VS CHANDER SHEKHAR				
			403 EXTN BLOCK	CS (COMM)/855/2025	CS (COMM)/855/2025	27-10-2025	STATE BANK OF INDIA VS RAM TIRATH	MANOJ PANDEY	9654371856	ADVPANDEYMANO J@GMAIL.COM	15-10-2025
			403 EXTN BLOCK	CS (COMM)/856/2025	CS (COMM)/856/2025	27-10-2025	BANK OF MAHARASHTRA VS SMITA SINGH	SHAILESH KUMAR	9891285888	ADVSHAILESHKUM AR@GMAIL.COM	17-10-2025
			403 EXTN BLOCK	CS (COMM)/857/2025	CS (COMM)/857/2025	27-10-2025	RCK LEASING AND FINANCING PRIVATE LTD VS MOHIT KUMAR SHARMA	ANIL SEHRAWAT	9810208488	GAURIOMLAWOFFI CE-1@GMAIL.COM	17-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1652/2025	OMP (COMM.)/1652/2025	(I)27-10-2025	AXIS BANK LTD VS ASHISH KUMAR MODANWAL	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	16-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1653/2025	OMP (COMM.)/1653/2025	(I)27-10-2025	AXIS BANK LTD VS PUNAM GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	25-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1654/2025	OMP (COMM.)/1654/2025	(I)27-10-2025	ACCELERATE PRODUCTX VENTURES PVT LTD VS SAGARIKA BALA	SUSHIL SHUKLA	9582483990	SSALEGAL.09@GMA L.COM	17-10-2025
			403 EXTN BLOCK	CS (COMM)/863/2025	CS (COMM)/863/2025	28-10-2025	LAKSHMI FLOAT GLASS LIMITED VS VIJAY DHAMEEJA PROP R V GLASS INDUSTRIES	VIBHOR GARG	9811352998	VIBHOR@BAVLEGA L.IN	17-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1685/2025	OMP (COMM.)/1685/2025	(I)28-10-2025	SHRIRAM FINANCE LTD VS MAHESH CHAND	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	27-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1688/2025	OMP (COMM.)/1688/2025	(I)28-10-2025	AXIS BANK LTD VS MADHAV GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	27-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1689/2025	OMP (COMM.)/1689/2025	(I)28-10-2025	AXIS BANK LTD VS PARVEEN KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	27-10-2025
			403 EXTN BLOCK	OMP (I) (COMM.)/1690/2025	OMP (COMM.)/1690/2025	(I)28-10-2025	AXIS BANK LTD VS RIMPY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	27-10-2025
			403 EXTN BLOCK	EX.COMM - AWARD BY ARB. COMM./68/2025	EX.COMM - AWARD BY ARB. COMM./68/2025	30-10-2025	SMFG INDIA CREDIT CO LTD VS RITE MARKETING SOLUTION				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			403 EXTN BLOCK	EXECUTION (COMM.)/374/2025	EXECUTION (COMM.)/374/2025	31-10-2025	OM TRANS LOGISTICS LIMITED VS AWS SHIPPING AND LOGISTICS PVT LTD				
			403 EXTN BLOCK	CS (COMM)/871/2025	CS (COMM)/871/2025	31-10-2025	RAVI NAYYAR VS HARISH PAHWASURINDER KUMAR BADHWAR	9868066342	SKBADHWAR@GMAIL.COM	25-10-2025	
			403 EXTN BLOCK	OMP (I) (COMM.)/1712/2025	OMP (I) (COMM.)/1712/2025	31-10-2025	SHRIRAM FINANCE LTD VS AMRENDER KR YADAV	LALIT PANDEY8130383143	LALITPANDEYADV @GMAIL.COM	30-10-2025	
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	ROON NO 1	MISC. DJ	1445/2025	04.10.2025	M/S ECSO GLOBAL PRIVATELIMITED VBS. CAROLYN MIRANDA	VARUN MUDGAL	9999050203	OFFICEMUDGAL@GMAIL.COM	25.09.2025
			ROON NO 1	OMP(I)(COMM)	221/2025	04.10.2025	M/S KAMAKHYA EQUIPMENTS PVT. LTD. VS. FATIK DHAR DAS AND ANR.	ANKIT KHATRI7042012085	ANKITKHATRI3010 @GMAIL.COM	19.09.2025	
			ROON NO 1	EX(COMM)	155/2025	04.10.2025	CANARA BANK ERSTWHILE SYNDCATE BANK VS. M/S VICKY CLOTHING STORE	CHITRA MALHOTRA	9212888057	NOT AVAILABLE	16.09.2025
			ROON NO 1	COUNTER CLAIM	49/2025	06.10.2025	ANAMYA INDUSTRIES VS. MOVERS INTERNATIONAL CULSULTANCY PVT. LTD.ANDRANA, HARSH ANR.	AJAY SONDHILABHISHEK SINGHAL	9717243243	AJAY@SONDHILAW CHAMBERS.COM	26.09.2025
			ROON NO 1	EX(COMM)	160/2025	08.10.2025	TULIP BROADCON PVT. LTD. VS. M/S R. D. VERMA COMPANY PKAPUR LTD.	BHUSHAN KAPUR	9899898765	BHUSHANKAPUR@ GMAIL.COM	26.09.2025
			ROON NO 1	CS(COMM)	771/2025	08.10.2025	BANK OF MAHARASHTRA VS. KUNDN	GAURAV KAJLA	9910079111	KAJLA.GAURAW@GMAIL.COM	06.10.2025
			ROON NO 1	CS(COMM)	770/2025	08.10.2025	BANK OF MAHARASHTRA VS. DEEPALI KOLI AND ORS.	GAURAV KAJLA	9910079111	KAJLA.GAURAW@GMAIL.COM	06.10.2025
			ROON NO 1	CS(COMM)	769/2025	08.10.2025	ANEETA LEEKHA VS. KOTAK MAHINDRA BANK LTD.	RAMAN GANDHI	9891561631	RAMAN7806@YAHOO.COM	04.10.2025
			ROON NO 1	EX(COMM)	161/2025	08.10.2025	SACHIN BEHL VS. M/S SNACKS NATIONA AND ORS.	D & V LEGAL	9810911816	DANDVLEGAL@GMAIL.COM	27.09.2025
			ROON NO 1	EX(COMM)	162/2025	08.10.2025	UCO BANK VS. M/ SGADARIYA MARKETING SERVICES	ARUN SHARMA	9811400314, 9990708680	LAWGICALALLIANCE@GMAIL.COM	13.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			ROON NO 1	MISC. DJ.	1552/2025	09.10.2025	M/S MTNL VS. M/S PECON SOFTWARE LTD.	MOHIT SETH	8457902716	NOT AVAILABLE	26.09.2025
			ROON NO 1	OMP(COMM)	160/2025	09.10.2025	UNION OF INDIA VS. SPACEX MANPOWER (P) LTD	B. C. BHATT	9891237346	ADVBHUVAN@YAHOO.COM	19.09.2025
			ROON NO 1	EX(COMM)-AWARD ARB.COMM-BY	91/2025	09.10.2025	M/S ENKAY ENERPRISES VS. UNION OF INDIA	ISHAN SACHDEVA	9871300094	ISHANLEGALAID@GMAIL.COM	04.10.2025
			ROON NO 1	EX(COMM)-AWARD ARB.COMM-BY	92/2025	09.10.2025	KOTAK MAHINDRA BANK VS. NIRANKAR PANDEY	MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	06.10.2025
			ROON NO 1	EX(COMM)-AWARD ARB.COMM-BY	93/2025	09.10.2025	AXIS BANK LTD. VS. JAY PRAKASH	MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	06.10.2025
			ROON NO 1	MISC. DJ	1553/2025	10.10.2025	RAJ KUMAR PROJAPATI VS. JITENDER KUMAR	SHAIENDRA KISHORE SINGH	8800652576	SHAIENDERA@GNLSLEGAL.IN	08.10.2025
			ROON NO 1	CS(COMM)	775/2025	10.10.2025	M/S COMPLETE DEWATERING SYSTEMS PVT. LTD. VS. M/S SRIKHAN RAJRAJESH WARI INFRA PROJECTS PVT. LTD.	GM TAIYAB	99312222450	KMTAIYAB@GMAIL.COM	06.10.2025
			ROON NO 1	CS(COMM)	774/2025	10.10.2025	FARMART SERVICES PVT. LTD. VS. MAHALAKSHMI TRADERS THROUGH ITS PROPRIETOR VIJAYBHARATHI	SONDHI PARTNERS	99999925860	DEEPANKUR@SONDHIPARTNERS.COM	02.09.2025
			ROON NO 1	CS(COMM)	773/2025	10.10.2025	FARMART SERVICES PVT. LTD. VS. MY FOOD PRODUCTS THROUGH ITS PRORPEITOR MOHAMMED YUSUF	SONDHI PARTNERS	99999925860	DEEPANKUR@SONDHIPARTNERS.COM	01.09.2025
			ROON NO 1	OMP(COMM)	161/2025	10.10.2025	T.S MAHADEVAN VS. SBI CARDS 2 PAYMENT SERVICES LTD.	DEEPAK PRAKASH	9810903376	ADVDEEPAKPRAKASH@GMAIL.COM	09.09.2025
			ROON NO 1	CS(COMM)	788/2025	13.10.2025	HERO INVESTCORP PRIVATE LIMITED VS. OWNER/ PROPRIETOR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	07.10.2025
			ROON NO 1	CS(COMM)	787/2025	13.10.2025	CANARA BANK VS. SURESH	SAURABH KUSHAWAHA	9999797421	SK.LAWNEXUS@GMAIL.COM	21.07.2025
			ROON NO 1	CS(COMM)	786/2025	13.10.2025	M/S MOVIN EXPRESS PVT. LTD. VS. M/S ARSH INTERNATIONALO	JEEVESH MEHTA	9811617186	JEEVESH@MAVENLEGAL.NET	09.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			ROON NO 1	CS(COMM)	785/2025	13.10.2025	NS CORPORATION INDIA VS. GSP ELECTRONICS PVT. LTD.	LOTUS LAW ASSOCIATES	9560270770, 9315522758	THELAWYERNT@G MAIL.COM	06.10.2025
			ROON NO 1	CS(COMM)	784/2025	13.10.2025	STATE BANK OF INDIA VS. R AN KHALEELUL	ANIRMAL MISHRA	9311131978	NOT AVAILABLW	08.10.2025
			ROON NO 1	OMP(COMM)	162/2025	13.10.2025	MEHBOOB ALAM VS. EXCELLENT GRAPHIC	KSHITIZ KARJEE & MRINAL AGARWAL	8511990807	KARJEELEGALITIE S@GMAIL.COM	09.10.2025
			ROON NO 1	CS(COMM)	783/2025	13.10.2025	M/S MOVIN EXPRESS PRIVATE LIMITED VS. M/S ANNA PURNA CARGO EXPRESS & ORS.	JEEVESH MEHTA	9811617186	JEEVESH@MAVENL EGAL.NET	09.10.2025
			ROON NO 1	OMP(COMM)	164/2025	14.10.2025	TATA CHEMICALS LTD. VS. M/S SRI KRISHNA FERTILIZERS AND ANR./	MANOJ SINGH , ABHAY SINGH	091-9811078574	NOT AVAILABLE	24.09.2025
			ROON NO 1	OMP(COMM)	163/2025	14.10.2025	FUEL SAVE TECH PRIVATE LIMITED VS. JAI AMBEY INDO CHEM PVT. LTD.	KIRTIKAR SUKUL	7011726405	SUKULKIRTIKAR@ GMAIL.COM	27.09.2025
			ROON NO 1	OMP(COMM)	165/2025	15.10.2025	DELHI TRANSCO LIMITED VS. M/S L. D. SULANIA AND CO.	ANUBHA DHULIA	7032442135	CONTACT@NAUTIL IYALEGAL.COM	28.09.2025
			ROON NO 1	CS(COMM)	796/2025	15.10.2025	MUJEBUR REHMAN VS. SWAPAN GANGULY	RAJIV RANJAN	8800234388	WRAJIVRANJAN@G MAIL.COM	10.10.2025
			ROON NO 1	CS(COMM)	795/2025	15.10.2025	UNICORN DENMART LTD. VS. MOHD. RIYAZ	GUNJAN KUMAR	9313350568	GK@CGK.LEGAL, ASSOCIATE@CGK.L EGAL	10.10.2025
			ROON NO 1	CS(COMM)	794/2025	15.10.2025	M/S SKYWAYS AIR SERVICES LIMITED VERSUS PAVITHRA RAMADOSS	NEERAJ GUPTA	9811267045	INFO@JUSLAWOFF ICES.COM	10.10.2025
			ROON NO 1	CS(COMM)	793/2025	15.10.2025	UNION OF INDIA VS. YASHIKA BHARARA	SHYAM KUMAR JHA	9711343590	ADVOCATESHYAMJ HA@GMAIL.COM	04.10.2025
			ROON NO 1	CS(COMM)	792/2025	15.10.2025	DUSHYANT SINGHAL VS. UNITED INDIA INSURANCE CO. LTD.	APPRV SARVARIA, SAHAJ AGGARAWAL	8527291395	MAIL@VGCLAWFIR M.COM	10.10.2025
			ROON NO 1	MISC. DJ	1602/2025	15.10.2025	PEAK TRADERS VS. SGDC INDIA PVT. LTD.	MS. BINDU	NOT AVAILABLE	NOT AVAILABLE	10.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			ROON NO 1	OMP(COMM)	166/2025	16.10.2025	M/S JAINA PROPERTIES & FIN LTD. VS. SMT. PROMILA	SHAGUN MEHTA	9891111129	LAWYERSHAGUNMEHTA@GMAIL.COM	08.09.2025
			ROON NO 1	CS(COMM)	802/2025	17.10.2025	PRIMUS SUPER SPECIALITY HOSPITAL VS. DR. ALOKIT GULATI	MEENAKSHI MIDHA, KAPIL MIDHA	9810288545	KAPIL@MKMIDHA.COM, MEENAKSHIMIDHA1@GMAIL.COM	10.10.2025
			ROON NO 1	CS(COMM)	801/2025	17.10.2025	M/S NICE INTERNATIONAL LTD. VS. M/S GAIL GAS LTD.	PRADEEP KUMAR PANDEY	8802520831, 9818045168	AMOD.DALELA@GMAIL.COM	14.10.2025
			ROON NO 1	OMP(COMM)	169/2025	17.10.2025	SH. PRAMOD SHARMA VS. SBIT CARDS AND PAYMENT SERVICES LTD.	TUSHAR PARASHAR	9873749711	ADV.TUSHAR1345@GMAIL.COM	08.10.2025
			ROON NO 1	CS(COMM)	800/2025	17.10.2025	SH. VINOD TAYAL VS. ARUN BHARDWAJ	RAHUL SOOD	9818715666	ADVOCATE_RAHUL@GMAIL.COM	14.10.2025
			ROON NO 1	EX(COMM)	171/2025	17.10.2025	SH. MANAVJIT SINGH SANDHU & ORS. VS. M/S PRATAP UNIVERSITY	B.K. WADHWAN, MAYANK MAINI, ANMOL CHADHA,	9711718716, 9953040018	ADV.MAYANKMAINI@GMAIL.COM	09.10.2025
			ROON NO 1	EX(COMM)	170/2025	17.10.2025	SH. MANAVJIT SINGH SANDHU & ORS. VS. M/S PRATAP UNIVERSITY	B.K. WADHWAN, MAYANK MAINI, ANMOL CHADHA,	9711718716, 9953040018	ADV.MAYANKMAINI@GMAIL.COM	09.10.2025
			ROON NO 1	EX(COMM)	169/2025	17.10.2025	DR. S L GROVER VS. M/S PRATAP UNIVERSITY & ORS.	B.K. WADHWAN, MAYANK MAINI, ANMOL CHADHA,	9711718716, 9953040018	ADV.MAYANKMAINI@GMAIL.COM	09.10.2025
			ROON NO 1	CS(COMM)	807/2025	17.10.2025	CROCS INC. VS. DR.NILAM PATEL & ORS.	SHRAVAN KUMAR BANSAL	9810017859	UNITEDMARK@UNITEDDANDUNITED.COM	16.10.2025
			ROON NO 1	CS(COMM)	809/2025	18.10.2025	CANARA BANK VS. SHAILENDRA GAUR	PRANAY SHARMA	9873101002	PRANAY7ADVO@GMAIL.COM	15.10.2025
			ROON NO 1	CS(COMM) (TRADE MARK)	810/2025	25.10.25	IB MONOTARO PRIVATE LIMITED VS SUPRIYA SEN @ SUPRIYO SEN	MAMTA RANI JHA	9555222902,9717935918	MAMTA@INTTLADVOCARE.COM	16.10.2025
			ROON NO 1	CS(COMM)	811/2025	27.10.2025	SUPRABHA MITRA VS M/S H V AIR CONDITIONING SYSTEM PVT. LTD. & ORS	ARCHIT SINGHAL	9811156111,9599043045	LEGAL@SIGMALEGAL.IN	04.10.2025
			ROON NO 1	CS(COMM)	812/2025	27.10.2025	M/S TRUE LINK FINANCE LIMITED VS MS. KAJAL AND ANR.	RAJAT SARAWAT	981800445	RAJATTRUELINK@GMAIL.COM	25.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			ROON NO 1	CS(COMM)	813/2025	27.10.2025	STATE BANK OF INDIA VS BANK OF BARODA AND ORS.	VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@ HOTMAIL.COM	14.10.2025
			ROON NO 1	CS(COMM)	814/2025	27.10.2025	OMT PLUMBING ENGINEERING PVT. LTD. VS NKG INFRASTRUCTURE LIMITED	ABHAY SINGH, ANKITA AGARWAL	7389444445	AS_LAWCHAMBER @OUTLOOK.COM	15.10.2025
			ROON NO 1	OMP(COMM)	170/2025	28.10.2025	JANAKPURI SUPER SPECIALITY HOSPITAL AND ARN. VS M/S GAURAV ENTERPRISES	GIRINDRA KUMAR PATHAK	9891175568	GKPATHAKADVOCA TE1@GMAIL.COM	18.10.2025
			ROON NO 1	CS(COMM)	820/2025	29.10.2025	MANASH LIFESTYLE PRIVATE LIMITED VS SILVI HERBALS AND BEAUTY TREATS AND ANR.	NAGESHWAR KUMAR, AYUSH DEY	9818823289	INFO@DEYANDKU MHAR.COM	25.10.2025
			ROON NO 1	CS(COMM)	819/2025	29.10.2025	STATE BANK OF INDIA VS SUJEET KUMAR	VINAY KUMAR	9811134771,79822 75426	KUMARVINAY.65@ GMAIL.COM	25.10.2025
			ROON NO 1	EX(COMM)	175/2025	29.10.2025	MOHINDER KUMAR GANDHI VS AAR KAY UNIVERSAL PRIVATE LIMITED	DHEERAJ KUMAR	9953180454	ADVDKUMAR1@GM AIL.COM	17.10.2025
			ROON NO 1	CS(COMM)	823/2025	30.10.2025	STATE BANK OF INDIA VS. MR. JAI PRAKASH AND ANR.	ASHOK KUMAR BAHL	9810019614	BAHL.ASSOCIATES1 995@GMAIL.COM	15.10.2025
			ROON NO 1	EX(COMM) AWRD BY ARB. COMM.	96/2025	30.10.2025	MS SUNDARAM FINANCE LTD. VS. SHIVAM SOLANKI PROPRIOR OF M/S HARSH LOGISTICS	MANISHA BARUAH	882675077	MANISHABARUAHL EGAL@GMAIL.COM	17.10.2025
			ROON NO 1	EX(COMM)-AWARD ARB.COMM-	97/2025	31.10.2025	ROYAL SEAS ENTERPRISES VS. EENRICHED RESTAURANT PVT. LTD.	AMIT KUMAR	9671441191	NOT AVAILABLE	28.10.2025
			ROON NO 1	CS(COMM)	826/2025	31.10.2025	SWARNJEET KAUR SACHDEV VS. M/S NATIONAL INDUSRANCES CO	NAVDEEP SINGH	9811311360	NSINGH_1908@YA HOO.CO.IN	28.10.2025
			ROON NO 1	CS(COMM)	825/2025	31.10.2025	AKSHAT GUTPA VS. SANGEETE YADAV	AJAY KUMAR CHOPRA	9811104015	AKCHOPRA_ADV@ YAHOO.IN	28.10.2025
			ROON NO 1	CS(COMM)	824/2025	31.10.2025	SUSHIL KUMAR VS. SANJEEV KUMAR & ANR.	PIYUSH JAIN	9873929289	PIYUSHJAQINADVO CATES@GMAIL.CO M	27.10.2025
			ROON NO 1	EX(COMM)	156/2025	04.10.2025	CANARA BANK VS. RAJESH KUMAR	CHITRA MALHOTRA	9212888057	NOT AVAILABLE	27.09.2025

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21	SH. BHUPESH KUMAR, JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	ROON NO 25	M-EX	17/2025	04-10-2025	NIRMAL FIBRES PVT LTD VS KATHOR TECHNICAL TEXTILES PVT LTD	ARTI GUPTA(P),	9999556939	AMANASHT99@GMAIL.COM	19.09.2025
			ROON NO 25	CS (COMM)	765/2025	04-10-2025	MS PREM PRINTING PRESS THROUGH ITS PARTNER SH VIRENDER BHUTANI VS SH SACHIN GANDOTRA	HITENDRA KUMAR NAHATA(P),	9910290400	NAHATA.COMPANY@GMAIL.COM	15.09.2025
			ROON NO 25	EXECUTION (COMM)	154/2025	04-10-2025	CANARA BANK ESTWHILE SYNDICATE BANK VS DHRUV VERMA AND ORS	CHITRA MALHOTRA(P),	9212888057	NOT PROVIDED	16.09.2025
			ROON NO 25	EXECUTION (COMM)	157/2025	06-10-2025	VIJAY BANSAL VS S D ENGINEERS AND OTHERS	SANJAY GUPTA(P),	NOT PROVIDED	NOT PROVIDED	25.09.2025
			ROON NO 25	OMP (I) (COMM)	222/2025	06-10-2025	M/S CLIX CAPITAL SERVICES PVT LTD VS MD SAHABUDDIN SO MOHAMMAD MAZID (BORROWER)	RAVI SHANKAR GARG(P),	9718182038	ASSOCIATESRSGARG 1 @GRNAIL.COM	04.10.2025
			ROON NO 25	CS (COMM)	766/2025	06-10-2025	JOGINDER SINGH VS D P JAIN AND CO INFRASTRUCTURE PVT LTD	PANKAJ KUMAR(P),	8750328236	ADVOCATEVINEET A99(@GMAIL.COM	15.09.2025
			ROON NO 25	EXECUTION (COMM)	158/2025	06-10-2025	M/S OM PRAKASH SUNIL KUMAR VS THE ORIENTAL INSURANCE COMPANY LIMITED	BHANU MOHAN(P),	9873180740	ADVSBBSINGH19@GMAIL.COM	24.09.2025
			ROON NO 25	CS (COMM)	768/2025	08-10-2025	MR VANDIT MALHOTRA VS NOTESGEN TECHNOLOGY PVT LTD	AMITABH MARWAH(P),	9911116071	MITABHMARWAH@OUTLOOK.COM	27.09.2025
			ROON NO 25	OMP (I) (COMM)	223/2025	08-10-2025	HERO FINCORP LTD VS NILESH AGRAWAL	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	08.10.2025
			ROON NO 25	OMP (I) (COMM)	224/2025	08-10-2025	IDFC FIRST BANK LTD VS PAWAN SHARMA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	08.10.2025
			ROON NO 25	OMP (I) (COMM)	225/2025	08-10-2025	M/S CLIX CAPITAL SERVICES PVT LTD VS MS GMDM GLOBAL ENERGY PVT LTD	RAVI SHANKAR GARG(P),	9718182038	ASSOCRATESRSGARG L. COM	04.10.2025
			ROON NO 25	EXCOMM - AWARD BY ARB COMM	89/2025	09-10-2025	AXIS BANK LTD VS GAURAV KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	04.10.2025
			ROON NO 25	EXCOMM - AWARD BY ARB COMM	90/2025	09-10-2025	KOTAK MAHINDRA BANK LTD VS NIRANKAR PANDEY AND ANR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	04.10.2025

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			ROON NO 25	CS (COMM)	772/2025	09-10-2025	VINIT BHARGAVA VS DORNIER GROUP INDIA PVT LTD	ANANT KUMAR HAJELAY(P),	9810134489	HAJELAYLAWASSO CIATES@ GMAIL.COM	06.10.2025
			ROON NO 25	CS (COMM)	777/2025	10-10-2025	M/S VAYUDOOT IMPEX PVT LTD THROUGH ITS DIRECTOR AR AMAN KAPOOR VS SABOO E COMMERCE PVT LTD	RUPESH KUMAR MISHRA(P),	NOT PROVIDED	NOT PROVIDED	06.10.2025
			ROON NO 25	CS (COMM)	778/2025	10-10-2025	FARMART SERVICE PVT LTD VS KAILASH CHAND	DEEPANKUR SONDHI(P),	9999925860	DEEPANKUR@SON DHIPARTNERS.CO M	30.08.2025
			ROON NO 25	CS (COMM)	779/2025	10-10-2025	FARMART SERVICE PVT LTD VS SATPAL AND COMPANY	DEEPANKUR SONDHI(P),	9999925860	DEEPANKUR@SON DHIPARTNERS.CO M	30.08.2025
			ROON NO 25	CS (COMM)	776/2025	10-10-2025	FARMART SERVICE PVT LTD VS OLIVIA AGRO EXPORTS PVT LTD AND ORS	DEEPANKUR SONDHI(P),	9999925860	DEEPANKUR@SON DHIPARTNERS.CO M	30.08.2025
			ROON NO 25	OMP (I) (COMM)	227/2025	13-10-2025	IDFC FIRST BANK LTD VS ZULFUKAR BUNYAD ALI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	04.10.2025
			ROON NO 25	CS (COMM)	782/2025	13-10-2025	STATE BANKOF INDIA VS SHARVAN KUMAR	SAURABH GAUTAM(P),	9311131978	NOT PROVIDED	06.10.2025
			ROON NO 25	CS (COMM)	781/2025	13-10-2025	GUFIC BIOSCIENCES LIMITED VS AYUR GEN HERBAL PVT LTD	ABHISHEK CHANDRA MISHRA(P),	9871161549	MAIL@LAWOFFICE OFABHISHEKCHAN DRAMISHRA.COM	10.10.2025
			ROON NO 25		94/2025	13-10-2025	ALL THAT JAZZ VS KONCEPT RETAIL CO	MUDDASSIR(P),	9971154800	NOT PROVIDED	26.09.2025
			ROON NO 25	OMP (I) (COMM)	226/2025	13-10-2025	M/S CLIX CAPITAL SERVICES PVT LTD VS CHHOTI LAL LAKDA AND ORS	RAVI SHANKAR GARG(P),	9718182038	ASSOCRATESRSGAR GL@GRNAI L. COM	10.10.2025
			ROON NO 25	OMP (I) (COMM)	228/2025	14-10-2025	KOTAK MAHINDRA BANK VS RAPID EXPRESS	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.10.2025
			ROON NO 25	OMP (I) (COMM)	229/2025	15-10-2025	HERO FINCORP LTD VS SCEAIMS PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.10.2025
			ROON NO 25	CS (COMM)	789/2025	15-10-2025	QUAD LIFESCIENCES PVT LTD VS TRANSCHEM LABORATORIES THROUGH PROP SHRI PAUL PAISE	SUHAIL KHAN(P),	9711190303	SUHAILKHANADV @GMAIL.COM	08.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			ROON NO 25	CS (COMM)	790/2025	15-10-2025	TRIUMPH INTERIOR PRODUCTS LLP VS KONCORDE CONTRACTORS PVT LTD	DHRUV CHAWLA(P),	9971897143	VCHAWLA@KRCCO. CO.IN	09.10.2025
			ROON NO 25	CS (COMM)	791/2025	15-10-2025	MR LAKSHAY VASHISHT VS STOREY AND DESIGN TELLERS LLP	AMAN GAUR(P),	9999168027	OFFICE@ASK- ADVOCATES.COM	10.10.2025
			ROON NO 25	EXECUTION (COMM)	164/2025	15-10-2025	BAJRANG LAL PROP OF MS P SP MOULDING VS TDI INFRACORP INDIA LTD THROUGH ITS MANAGING	SP C JHA(P),	9810476003	PCJHAADVOCATES @GMAIL.COM	26.09.2025
			ROON NO 25	EXECUTION (COMM)	167/2025	15-10-2025	IST LIMITED VS SUMA TRADEX PRIVATE LIMITED	NIKHIL FERNANDES(P),	9716528911	CONTACTUS@AKJL AW.IN	26.09.2025
			ROON NO 25	EXECUTION (COMM)	168/2025	16-10-2025	REVEX PLASTICISERS PVT LTD VS HARSHIT GUPTA	BHARAT GUPTA(P),	9810444651	LEGISTAUXILIARY @GMAIL.COM	13.10.2025
			ROON NO 25	CS (COMM)	799/2025	16-10-2025	DOMS INDUSTRIES LIMITED VS SHREE GANESH PEN STORES AND ANR	ANKUR SANGAL(P),	9873489278	ANKUR.SANGAL@K HAITANCO.COM	14.10.2025
			ROON NO 25	CS (COMM)	798/2025	16-10-2025	DOMS INDUSTRIES LIMITED VS SHREE GANESH PEN STORES AND ANR	ANKUR SANGAL(P),	9873489278	ANKUR.SANGAL@K HAITANCO.COM	15.10.2025
			ROON NO 25	OMP (I) (COMM)	230/2025	16-10-2025	KOTAK MAHINDRA PRIME LTD VS KIRAN SHUKLA	AMIT KUMAR SINHA(P),	9990659331	NOT PROVIDED	09.10.2025
			ROON NO 25	OMP (I) (COMM)	231/2025	16-10-2025	KOTAK MAHINDRA PRIME LTD VS SEEMA DEVI GUPTA AND ORS	AMIT KUMAR SINHA(P),	9990659331	NOT PROVIDED	10.10.2025
			ROON NO 25	OMP (COMM)	167/2025	16-10-2025	7 SKY HOLIDAY VS URGON CAPITAL LIMITED THROUGH ITS A R KANCHAN PATOLE	RAJESH KUMAR PANDEY(P),	8447862586	RAJAN3087@GMAI L.COM	14.10.2025
			ROON NO 25	OMP (COMM)	168/2025	16-10-2025	UNION OF INDIA VS M/S A K GULATI AND SONS	DHARMESH KAPOOR(P),	9717347609	DHARMESHKAPOO R27 @GMAIL.COM	13.10.2025
			ROON NO 25		95/2025	16-10-2025	M/S CELESTIAL VS M/S JEET TRADERS	RAHUL KUMAR(P),	9811217760	MANISHBATRA777 @GMAIL.COM	10.10.2025
			ROON NO 25	CS (COMM)	803/2025	17-10-2025	STATE BANK OF INDIA VS PREETI PROP OF M/S ARNAV ENTERPRISES	ASHISH BATRA(P),	9891223874	ASHISHBATRA85@ GMAIL.COM	14.10.2025

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			ROON NO 25	CS (COMM)	806/2025	17-10-2025	NCC LTD VS CONSOLIDATED CARPET INDUSTRIES LTD	GAURAV SINDHWANI(P)	9811122114	IAI@JSECHAMBERS .COM	13.10.2025
			ROON NO 25	CS (COMM)	805/2025	17-10-2025	STATE BANK OF INDIA VS BANWARI LAL	ASHISH BATRA(P),	9891223874	ASHISHBATRA85@ GMAIL.COM	14.10.2025
			ROON NO 25	CS (COMM)	804/2025	17-10-2025	STATE BANK OF INDIA VS SAPNA PROP OF M/S JASH PACK INDIA	ASHISH BATRA(P),	9891223874	ASHISHBATRA85@ GMAIL.COM	14.10.2025
			ROON NO 25	OMP (I) (COMM)	232/2025	17-10-2025	M/S CLIX CAPITAL SERVICES PVT LTD VS MRS MADHU MODI	RAVI SHANKAR GARG(P),	9718182038	ASSOCRATESRSGAR GL@GRNAI L.COM	10.10.2025
			ROON NO 25	OMP (I) (COMM)	234/2025	18-10-2025	IDFC FIRST BANK LTD VS RAVI MALHOTRA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24.09.2025
			ROON NO 25	OMP (I) (COMM)	233/2025	18-10-2025	IDFC FIRST BANK LTD VS RAKESH KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24.09.2025
			ROON NO 25	CS (COMM)	808/2025	18-10-2025	M/S ET TU A PARTNERSHIP CONCERN VS ASIAN HOTELS NORTH LIMITED	GAURAV KOCHHAR(P),	9810940055	NOT PROVIDED	23.09.2025
			ROON NO 25	EXECUTION (COMM)	172/2025	18-10-2025	PROFESSIONAL IMPEX PRIVATE LIMITED VS ANJANI TECHNOPLAST LIMITED	REEMA MISHRA(P),	9811129475	KLMISHRAADVO@ GMAIL.COM	15.10.2025
			ROON NO 25	CS (COMM)	808/2025	18-10-2025	M/S ET TU A PARTNERSHIP CONCERN VS ASIAN HOTELS NORTH LIMITED	GAURAV KOCHHAR(P),	9810940055	NOT PROVIDED	23.09.2025
			ROON NO 25	OMP (I) (COMM)	233/2025	18-10-2025	IDFC FIRST BANK LTD VS RAKESH KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	30.09.2025
			ROON NO 25	OMP (I) (COMM)	234/2025	18-10-2025	IDFC FIRST BANK LTD VS RAVI MALHOTRA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	30.09.2025
			ROON NO 25	CS (COMM)	815/2025	27-10-2025	FAITH MERCANTILE PVT LTD VS SPERRY PLAST LTD	AYUSHI CHUGH(P),	9953767798	AYUSHIC4L@GMAI L.COM	13.10.2025
			ROON NO 25	CS (COMM)	816/2025	27-10-2025	SUPRABHA MITRA THROUGH SPA HOLDER HEMANT ARORA VS ANIL KUMAR RAI	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEG AL.IN	15.10.2025

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			ROON NO 25	OMP (I) (COMM)	236/2025	28-10-2025	HERO FINCORP LTD VS MRS SIDDIQI HUMAAFROZ	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.10.2025
			ROON NO 25	CS (COMM)	818/2025	28-10-2025	TRIVENI HOUSEHOLD ITEMS MANUFACTURERS PRIVATE LIMITED VS SHEJAL INDUSTRIES LLP AND ANR	ANKUR SANGAL(P),	9873489278	ANKUR.SANGAL@K HAITANCO.COM	09.10.2025
			ROON NO 25	OMP (I) (COMM)	238/2025	29-10-2025	IDFC FIRST BANK LTD VS HARPREET KAUR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	15.09.2025
			ROON NO 25	MISC DJ	1644/2025	29-10-2025	MS SUNEEL VS MR JAGMEET SINGH	KISHORE KUMAR SRIVASTAVA(P)	NOT PROVIDED	NOT PROVIDED	06.10.2025
			ROON NO 25	OMP (I) (COMM)	237/2025	29-10-2025	IDFC FIRST BANK LTD VS MOHD HABIB	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	30.09.2025
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	ROON NO. 27	SUIT FOR RECOVERY	CS (COMM)/780/2025	10-10-2025	FARMART SERVICE PVT LTD VS SUNRISE CONSULTANTS THROUGH ITS PROP	DEEPANKUR SONDHI(P),	7017361501	SONDHIANDPARTN ER@GMAIL.COM	28-08-2025
			ROON NO. 27	SUIT FOR RECOVERY	CS (COMM)/764/2025	04-10-2025	SUNSHINE ENTERPRISES VS THE DEPUTY DIRECTOR MM II	DHEERAJ KUMAR(P),	9868087100	DHEERAJ1752@GM AIL.COM	06-09-2025
			ROON NO. 27	EXECUTION PETITION	EXECUTION (COMM)/159/2025	06-10-2025	BANK OF BARODA VS KRISHAN KUMAR ARYA	GEETANJALI SHARMA(P),	8447833470	ADVOCATE.134@G MAIL.COM	24-09-2025
			ROON NO. 27	SUIT FOR RECOVERY	CS (COMM)/797/2025	15-10-2025	PRIME COMFORT PRODUCTS PVT LTD VS DUBEY MARKET	BHUVANESH SEHGAL(P),	9810149006	BHUVANESH@ABC OLAWOFFICES.CO M	24-09-2025
			ROON NO. 27	EXECUTION PETITION	EXECUTION (COMM)/151/2025	04-10-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS MS AKANSHA SHUKLA	CHITRA SMALHOTRA(P),	9212888057	CHITRAMALHOTRA SOBTI@GMAIL.CO M	16-09-2025

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			ROON NO. 27	EXECUTION PETITION	EXECUTION (COMM)/152/2025	04-10-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS SHANNO BEGUM	CHITRA MALHOTRA(P),	9212888057	CHITRAMALHOTRA SOBTI@GMAIL.CO M	16-09-2025
			ROON NO. 27	EXECUTION PETITION	EXECUTION (COMM)/153/2025	04-10-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS SURENDER PANWAR	CHITRA MALHOTRA(P),	9212888057	CHITRAMALHOTRA SOBTI@GMAIL.CO M	16-09-2025
			ROON NO. 27	SUIT FOR RECOVERY	CS (COMM)/767/2025	06-10-2025	SHAH TC DISTRIBUTION LLP VS NITYAM PHARMA AND ORS	ARIHANT JAIN(P),	8360795167	ARIHANT1992@HO TMAIL.COM	25-09-2025
			ROON NO. 27	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/88/2025	08-10-2025	INDUS TOWERS LIMITED VS HOTEL CORPORATION OF INDIA LTD	MEHUL PARTI(P),	9910015003	NOT AVAILABLE	25-09-2025
			ROON NO. 27	EXECUTION PETITION	EXECUTION (COMM)/163/2025	08-10-2025	NAVIGATORS VISA GLOBAL LOGISTICS LIMITED VS PRADEEP KHANNA	RISHAB KAUSHIK(P),	8130280098	JUSTIZIALEGAL@G MAIL.COM	02-10-2025
			ROON NO. 27	APPLICATION U/S 151 CPC	MISC DJ/1554/2025	10-10-2025	CAPARO FINANCIAL SOLUTIONS LTD VS LORD BUDDHA S SOCIETY	MALINI SUD(P),	9811087439	MALINI.SUD CAMPEX LEGAL.COM	@04-10-2025
			ROON NO. 27	APPLICATION U/S 151 CPC	MISC DJ/1558/2025	13-10-2025	IFFCO KISAN SUVIDHA PVT LTD VS DEPT OF AGRICULTURE AND FARMERS WELFARE AND ANR	AASTHA TYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	25-09-2025
			ROON NO. 27	COUNTER CLAIM	COUNTER CLAIM/52/2025	14-10-2025	NANDOS KARNATAKA RESTAURANTS PVT LTD VS ANU MALHOTRA	PIYUSH TIWARI(P),	NOT AVAILABLE	NOT AVAILABLE	27-09-2025

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			ROON NO. 27	COUNTER CLAIM	COUNTER CLAIM/51/2025	14-10-2025	NANDOS KARNATAKA RESTAURANTS PVT LTD VS IQBAL CHAND MALHOTRA	PIYUSH TIWARI(P),	NOT AVAILABLE	NOT AVAILABLE	27-09-2025
			ROON NO. 27	EXECUTION PETITION	EXECUTION (COMM)/173/2025	27-10-2025	REVEX PLASTICISERS LTD VS NANAJI NAMKEEN UDYOG PVT LTD	BHARAT GUPTA(P),	9013534938	BHARAT.GUPTA@OUTLOOK.IN	15-10-2025
			ROON NO. 27	EXECUTION PETITION	EXECUTION (COMM)/174/2025	27-10-2025	REVEX PLASTICISERS PVT LTD VS KUSUM SURESH BARHE	BHARAT GUPTA(P),	9013534938	BHARAT.GUPTA@OUTLOOK.IN	15-10-2025
			ROON NO. 27	APPLICATION U/S 151 CPC	MISC DJ/1646/2025	29-10-2025	UNION OF INDIA VS. INLAND WORLD LOGISTICS PVT. LTD.	OM PRAKASH	9818199103	NOT AVAILABLE	23-10-2025
			ROON NO. 27	APPLICATION U/S 151 CPC	MISC DJ/1645/2025	29-10-2025	WELL TANS LOGISTIC (INDIA) PVT LTD VS ASHOK ARORA	UTTAM KUMAR DAS(P),	8510013908	UTTAMDAS1@GMAIL.COM	17-10-2025
			ROON NO. 27	SUIT FOR RECOVERY	CS (COMM)/817/2025	28-10-2025	ASIA SHIPPING INTERNATIONAL TRANSPORT PVT LTD VS VVM EXIM PVT LTD	ABHISHEK KUMAR(P),	9811074290	ADVICELAW2@GMAIL.COM	18-10-2025
			ROON NO. 27	SUIT FOR RECOVERY	CS (COMM)/821/2025	30-10-2025	SAVILLS PROPERTY SERVICES (INDIA) PVT LTD VS M/S EMGEE PROPERTIES SERVICES AND ORS	KARAN PRAKASH(P),	8826502108	KARANPRAKASH@OUTLOOK.COM	25-10-2025
			ROON NO. 27	EXECUTION PETITION	EXECUTION (COMM)/176/2025	30-10-2025	MINOSHA PRINT SOLUTIONS PVT LTD VS A SQUARE DIGITAL PRESS	SANGEETA SONDHI(P),	9810243382	NOT AVAILABLE	16-10-2025

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			ROON NO. 27	SUIT FOR RECOVERY	CS (COMM)/822/2025	30-10-2025	RAJIV JAIN VS PUNJAB NATIONAL BANK	ADV ROHIT MAHIYA(P),	NOT AVAILABLE	NOT AVAILABLE	27-10-2025
			ROON NO. 27	APPLICATION U/S 151 CPC	MISC DJ/1655/2025	30-10-2025	SRI CHAITANYA CHILDREN'S ACADEMY VS EDUSMART SERVICES PVT LTD AND ORS	SWAYAM PRAKASH KASHYAP(P),	8076970271	SWAYAM7697@GM AIL.COM	13-10-2025
			ROON NO. 27	APPLICATION U/S 151 CPC	MISC DJ/1656/2025	30-10-2025	SRI CHAITANYA CHILDRENS ACADEMY VS EDUSSMART SERVCIES PV LTD AND ORS	SWAYAM PRAKASH KASHYAP(P),	8076970271	SWAYAM7697@GM AIL.COM	13-10-2025
			ROON NO. 27	APPLICATION U/S 151 CPC	MISC DJ/1657/2025	30-10-2025	SRI CHAITANYAA CHILDRNS ACADEMY VS EDUSMART SERVICES PVT LTD	SWAYAM PRAKASH KASHYAP(P),	8076970271	SWAYAM7697@GM AIL.COM	13-10-2025
			ROON NO. 27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/171/2025	30-10-2025	KARUN KUMAR SURANA VS VANKON MODULAR PRIVATE LIMITED	KAILASH CHANDRA JOSHI(P),	9871979398	KAILASHJOSHI8@G MAIL.COM	25-10-2025
			ROON NO. 27	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/235/2025	28-10-2025	M/S STERLITE TECHNOLOGIES LIMITED VS BHARAT SANCHAR NIGAM LTD	ABHISHEK BHARDWAJ(P),	9968955329	BHARDWAJ.ABHIS HEK1990@GMAIL.C OM	27-10-2025
			ROON NO. 27	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/239/2025	31-10-2025	AXIS FINANCE LTD VS TINKU BOSE	ASHISH KUMAR SINGH(P),	9312402821	NOT AVAILABLE	17-10-2025
			ROON NO. 27	APPLICATION U/S 151 CPC	MISC DJ/1658/2025	31-10-2025	UNION OF INDIA NORTHERN RAILWAY VS SIMTECH INTERNATIONAL	VIPIN KUMAR RAGHAV(P),	9871094738	NOT AVAILABLE	28-10-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7355/2025	08-10-2025	AXIS BANK LTD VS SHRI KUMAR HEMANT	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@ GAMIL.COM	06.10.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7353/2025	08-10-2025	IFFCO KISAN FINANCE VS BABU RAM	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7351/2025	08-10-2025	IFFCO KISAN FINANCE VS SAHDEV MOHAR SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7354/2025	08-10-2025	IFFCO KISAN FINANCE VS DEEPAK YADAV	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7352/2025	08-10-2025	AXIS BANK LTD VS SHIKHAR AGARWAL	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@ GAMIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7350/2025	08-10-2025	AXIS BANK LTD VS VIPAN KHANNA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@ GAMIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7346/2025	08-10-2025	IFFCO KISAN FINANCE VS RAKESH RAM BHAROSE LAL	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7349/2025	08-10-2025	AXIS BANK LTD VS GURPAL SINGH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@ GAMIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7347/2025	08-10-2025	AXIS BANK LTD VS RAJENDRA YADAV	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@ GAMIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7345/2025	08-10-2025	AXIS BANK LTD VS SIYARAM YADAV	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@ GAMIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7348/2025	08-10-2025	AXIS BANK LTD VS MANOJ KUMAR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@ GAMIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7342/2025	08-10-2025	AXIS BANK LTD VS M RAMACHANDRAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7344/2025	08-10-2025	AXIS BANK LTD VS SONIJ KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7343/2025	08-10-2025	AXIS BANK LTD VS KAVITA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@ GAMIL.COM	06.10.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7341/2025	08-10-2025	AXIS BANK LTD VS NARENDER	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@ GAMIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7340/2025	08-10-2025	AXIS BANK LTD VS NITISH RATHI (9390)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7337/2025	08-10-2025	AXIS BANK LTD VS S ANAND (3047)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7334/2025	08-10-2025	AXIS BANK LTD VS BRIJESH KUMAR (1608)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7339/2025	08-10-2025	AXIS BANK VS JANARDAN YADAV	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7336/2025	08-10-2025	AXIS BANK VS VIMALA DEVI	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7335/2025	08-10-2025	AXIS BANK LIMITED VS JASWANT KAUR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7338/2025	08-10-2025	AXIS BANK LIMITED VS SARABJIT KAUR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7367/2025	08-10-2025	AXIS BANK LTD VS NANDAN PUTTU LAL	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7364/2025	08-10-2025	AXIS BANK LTD VS VINOD	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7366/2025	08-10-2025	IDFC FIRST BANK LTD VS NAVIN DUTT MISHRA	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SR CSLEGAL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7365/2025	08-10-2025	YES BANK LTD VS SHAMSHAD HUSSAIN	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SR CSLEGAL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7363/2025	08-10-2025	YES BANK LTD VS MANOJ MAWASI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SR CSLEGAL.COM	06.10.2025

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			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/458/2025	08-10-2025	RAHMAT ALI VS SUNIL GHADOKE	KAPIL KAUSHIK(P),	9711746595	NOT PROVIDED	06.10.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/454/2025	06-10-2025	SPIROTECH HEAT EXCHANGES PRIVATE LTD VS RAJ KISHOR TRIPATHI	ADITYA TREHAN(P),	8588074107	TREHAN.VINIT@G MAIL.COM	04.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7357/2025	08-10-2025	AXIS BANK LIMITED VS BACHCHU SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7362/2025	08-10-2025	AXIS BANK LIMITED VS MOHAMMAD JAVED AKHTER	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7360/2025	08-10-2025	KOTAK MAHINDRA PRIMER LIMITED VS NEERAJ KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7359/2025	08-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MUKESH GUPTA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7356/2025	08-10-2025	AXIS BANK LIMITED VS VIRENDRA KUMAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7361/2025	08-10-2025	AXIS BANK LIMITED VS BALWINDER SINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7358/2025	08-10-2025	AXIS BANK LTD VS SUNEEL KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	06.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7408/2025	09-10-2025	IDFC FIRST BANK LTD VS JITENDER LUTHRA	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SR CSLEGAL.COM	08.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7407/2025	09-10-2025	IDFC FIRST BANK LTD VS ANIL CHAUHAN	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SR CSLEGAL.COM	08.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7410/2025	09-10-2025	KOTAK MAHINDRA PRIMER LIMITED VS PRAVESH JAI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	08.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7411/2025	09-10-2025	KOTAK MAHINDRA PRIMER LIMITED VS NITISH KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	08.10.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7485/2025	10-10-2025	KOTAK MAHINDRA BANK VS ASHWANI KUMAR 8310		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7412/2025	09-10-2025	KOTAK MAHINDRA PRIMER LIMITED VS KUNWAR PAL		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	08.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7409/2025	09-10-2025	AXIS BANK LTD VS RAJESH KUMAR		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	08.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7483/2025	10-10-2025	KOTAK MAHINDRA BANK VS RAJU 5024		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7484/2025	10-10-2025	KOTAK MAHINDRA BANK VS VIVEK KUMAR 8831		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7482/2025	10-10-2025	AXIS BANK LTD VS BILAL AHMAD DAR		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7481/2025	10-10-2025	AXIS BANK LTD VS AJAY KUMAR CHAUDHARY		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/52/2025	10-10-2025	NIRDOSH JAIN VS M/S AMBIT SWITCHGEAR PVT LTD		KARAN AGGARWAL(P),	9818768484	CORPORATEJUDISL LP@GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7480/2025	10-10-2025	AXIS BANK LTD VS SHYAMJI KATARA		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7466/2025	10-10-2025	AXIS BANK LIMITED VS SATYENDRA KUMAR SRIVASTAV		NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7478/2025	10-10-2025	AXIS BANK LIMITED VS SURESHKUMAR LADHURAM		NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7468/2025	10-10-2025	AXIS BANK LIMITED VS RAVINDER MANN		NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7477/2025	10-10-2025	AXIS BANK LIMITED VS PRINCE BHARDWAJ		NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	09.10.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7474/2025	10-10-2025	AXIS BANK LIMITED VS SINDHI NAJNIBEN NASHIRBHAI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7476/2025	10-10-2025	AXIS BANK LIMITED VS VIKRAMSINGH B RAJPUT	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7473/2025	10-10-2025	AXIS BANK LIMITED VS PRAGYA INDUSTRIES	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7472/2025	10-10-2025	AXIS BANK LIMITED VS A2Z LOGISTIC SOLUTION	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7471/2025	10-10-2025	AXIS BANK LTD VS WAZIR SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7465/2025	10-10-2025	AXIS BANK LIMITED VS PARKAHS MASIH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7470/2025	10-10-2025	AXIS BANK LIMITED VS PRIYA GUPTA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7469/2025	10-10-2025	AXIS BANK LIMITED VS SUSHANT KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7479/2025	10-10-2025	AXIS BANK LIMITED VS KRISHAN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7475/2025	10-10-2025	TATA CAPITAL LTD VS D S HOME CONSTRUCTION PRIVATE LIMITED	NAVEEN SHARMA(P),	9350569040	NAVEENK101@YAH OO.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7467/2025	10-10-2025	AXIS BANK LTD VS BHOLE OMPAL	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7459/2025	10-10-2025	AXIS BANK LTD VS SAVIR KHAN 5623	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7457/2025	10-10-2025	AXIS BANK LTD VS ANANAD PRASAD 4158	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	09.10.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7460/2025	10-10-2025	AXIS BANK LTD VS MONU MISHRA 1469	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7456/2025	10-10-2025	AXIS BANK LTD VS MURSALEEN 6188	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7461/2025	10-10-2025	AXIS BANK LTD VS SANDEEP KUMAR NISHAD	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7462/2025	10-10-2025	AXIS BANK LTD VS KARTIK JOSHI 2265	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7463/2025	10-10-2025	AXIS BANK LTD VS OANKAR SINGH 6965	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7458/2025	10-10-2025	AXIS BANK LTD VS NAVNEET KUMAR TIWARI 9521	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7464/2025	10-10-2025	AXIS BANK LTD VS AKASH KUMAR 0271	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7454/2025	10-10-2025	AXIS BANK LTD VS DHARMRAJ 0742	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7453/2025	10-10-2025	AXIS BANK LTD VS RAHUL SHARMA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7446/2025	10-10-2025	AXIS BANK LTD VS SALONI JAIN	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7455/2025	10-10-2025	AXIS BANK LTD VS ABHISHEK KUMAR ARORA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7451/2025	10-10-2025	AXIS BANK LTD VS ABDUL HANNAN	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7452/2025	10-10-2025	AXIS BANK LTD VS NIROTTAM A	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	09.10.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7450/2025	10-10-2025	AXIS BANK LTD VS ZAFAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7449/2025	10-10-2025	AXIS BANK LTD VS NARAYAN LAL AHIR	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7448/2025	10-10-2025	AXIS BANK LTD VS SURENDRA KILAK	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7447/2025	10-10-2025	AXIS BANK LTD VS HUKUM CHAND	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7438/2025	10-10-2025	KOTAK MAHINDRA BANK VS SONU 0200	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	09.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7533/2025	13-10-2025	KOTAK MAHINDRA BANK VS PRAMOD KUMAR 2405	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7534/2025	13-10-2025	KOTAK MAHINDRA BANK VS ZUAIL GAZI 5340	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7532/2025	13-10-2025	KOTAK MAHINDRA BANK VS AKIL 0813	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7538/2025	13-10-2025	FINGROW CAPITAL PRIVATE LIMITED VS AMBIKA ENTERPRISES	JITENDRA KUMAR SINGH(P),	9871361313	JKSCHAUHAN@RE DIFFMAIL.COM	10.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7535/2025	13-10-2025	KOTAK MAHINDRA BANK VS OM PARKASH 1731	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7531/2025	13-10-2025	KOTAK MAHINDRA BANK VS ROHTASH 6851	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7537/2025	13-10-2025	KOTAK MAHINDRA BANK VS SUMIT KUMAR 6331	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7530/2025	13-10-2025	KOTAK MAHINDRA BANK VS KULDEEP SINGH 9810	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7536/2025	13-10-2025	KOTAK MAHINDRA BANK VS RAM KUMAR 0460	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA N05@YAHOO.COM	10.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7529/2025	13-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DEEPAK SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	10.10.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/467/2025	13-10-2025	SMALL FARMERS AGRI BUINSESS CONSORTIUM VS MS ANANDA AGRO FOODS	JATIN JULKA(P),	9899818888	JATINJULKA07@OU TLOOK.COM	10.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7528/2025	13-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ABHILASH RADHE SHYAM VERMA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	10.10.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/469/2025	14-10-2025	MANASH LIFESTYLE PRIVATE LIMITED VS BALAJI TRADERS	NAGESHWAR KUMHAR(P),	9818823289	INFO@DEYANDKU MHAR.COM	13.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7591/2025	14-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ANITA OMPAL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	13.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7589/2025	14-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS USMAN DILSHAD	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	13.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7592/2025	14-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS KARAN KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	13.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7593/2025	14-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAJKUMAR MURAT	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	13.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7588/2025	14-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAJVEER SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	13.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7587/2025	14-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHIVAM BRIJPAL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	13.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7590/2025	14-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS NEPAL SIRDAR SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	13.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7584/2025	14-10-2025	AXIS BANK LIMITED VS DUSHYANT KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	13.10.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7586/2025	14-10-2025	AXIS BANK LIMITED VS PARMANAND SO CHOORAMAN	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	13.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7585/2025	14-10-2025	AXIS BANK LIMITED VS HARI SHANKAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	13.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7644/2025	15-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHABAB AHMAD KHAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.COM	14.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7645/2025	15-10-2025	AXIS BANK LIMITED VS MEG SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	14.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7643/2025	15-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ASHOK KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.COM	14.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7642/2025	15-10-2025	AXIS BANK LIMITED VS SATYA PRAKASH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	14.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7641/2025	15-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KARAN RAKESH KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.COM	14.10.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/143/2025	15-10-2025	M/S PRIVE LUXURY LIMITED VS GROWTH SPURTS AND BEYOND PVT LTD ALIAS MAMA PEACHES	SUNIL SINGH(P),	9654224557	ADV SUNILSINGHP @GMAIL.COM	14.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7712/2025	16-10-2025	YES BANK LIMITED VS RAJ KUMAR SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	15.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7711/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DHARMVEER OM PRAKASH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.COM	15.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7709/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BHOOPENDRA OMPRAKASH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.COM	15.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7710/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS KAUSHAL KAMTA PRASAD	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.COM	15.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7707/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BANTI YADAV	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.COM	15.10.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7708/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JAGGU BUDDHA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	15.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7705/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SATYAPRAKASH VIDYADHAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	15.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7706/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHIV OM	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	15.10.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/55/2025	16-10-2025	MS ALLIED TUBES PVT LTD THROUGH ITS DIRECTOR AR MR RISHABH TANEJA VS M/S TULIKA ENGINEERS PVT LTD	JAGRITI JAIN(P),	8527506427	LAWFIRM@UNSOL VEDLEGAL.COM	15.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7703/2025	16-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS HASHIM ANSARI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	15.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7704/2025	16-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MOHAMMAD HAFIJ	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	15.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7699/2025	16-10-2025	AXIS BANK LIMITED VS KARTAR SINGH ENTERPRISES	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	15.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7697/2025	16-10-2025	AXIS BANK LTD VS AMAN BHATTA 1555	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	15.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7700/2025	16-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RAMSWAMI RAMVEER SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	15.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7698/2025	16-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MO ASIF	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	15.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7701/2025	16-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS JAIVEER RAMKALA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	15.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7702/2025	16-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS DURGESH KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	15.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7696/2025	16-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MOHIT CHOUDHARY	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	15.10.2025

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			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/472/2025	16-10-2025	AMAN TRAVELS LTD VS RICKY NAKHAT	VIKRANT HUDDA(P),	9990969164	HOODAMUKESHAD V@GMAIL.COM	15.10.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/476/2025	17-10-2025	ESME CONSUMER PVT LTD VS NEELAM GUPTA TRADING AS SUN OVERSEAS ANR	SANJAY AGGARWAL(P),	9810748529	ADMIN@RAGUELL AW.COM	16.10.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/475/2025	17-10-2025	CITY CAB COMPANY THROUGH ITS SOLE PROPRIETOR MR ARUN JULKA VS NEW YADAV TOUR AND TRAVELS PVT LTD	UTSAV SAXENA(P),	9891060955	ADVOCATESHASHA NKBAJPAI@GMAIL. COM	16.10.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/474/2025	17-10-2025	MAX HEALTHCARE INSTITUTE LTD VS MAXX LYFE HOSPITAL AND TRAUMA CENTRE	SWAPNIL GAUR(P),	9873598716	GARIMA@RALGEAL .CO.IN	16.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7753/2025	17-10-2025	AXIS BANK LIMITED VS SURENDRA SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	16.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7755/2025	17-10-2025	AXIS BANK LIMITED VS RAM SHARAN	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	16.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7756/2025	17-10-2025	AXIS BANK LIMITED VS MALKHAN SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	16.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7754/2025	17-10-2025	AXIS BANK LIMITED VS SABAB HUSAIN	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	16.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7757/2025	17-10-2025	AXIS BANK LIMITED VS SIPAHI LAL SO ASHRFI	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	16.10.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	MISC DJ/213/2025	17-10-2025	M/S PERFECT FINSEC PRIVATE LTD VS MUZAMMIL	MANISH KUMAR(P),	9718506932	ADVMANISHASSOC IATE@GAMIL.COM	16.10.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/57/2025	17-10-2025	UMAK HOSPITALITY PRIVATE LIMITED VS MS MONICA ARORA	RAKESH KUMAR(P),	9811048468	DEEPDHAMIJA@SD GLAWCHAMBERS.C OM	16.10.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/486/2025	18-10-2025	CANARA BANK VS ALOK KUMAR CHOUDHARY	RITU MISHRA(P),	9873706792	RITUMISHRAADVO CATE@GMAIL.COM	17.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7789/2025	18-10-2025	AXIS BANK LTD VS SHIV SHANKAR STONE CRUSHER 2620	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	17.10.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7788/2025	18-10-2025	AXIS BANK LTD VS SHREE SHYAM BUILDCON 1879	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	17.10.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/150/2025	27-10-2025	VVS MARBLES THROUGH PARTNER VS MITRA GUHA BUILDERS INDIA CO	AMIT DUBEY(P),	9910162280	AMITJURIST@GMA IL.COM	25.10.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	MISC DJ/216/2025	27-10-2025	AICA LAMINATES INDIA PVT LTD VS M/S PRABHU PROJECTS INDIA THROUGH ITS SOLE PROPRIETOR MR KUNAL	ADITYA PRAKASH ARORA(P),	9953744141	ADITYA.JADELEX@ GMAIL.COM	25.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7813/2025	27-10-2025	YES BANK LTD VS AKANKSH ROHILLA	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.C OM	25.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7814/2025	27-10-2025	YES BANK LTD VS SANJEEV	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.C OM	25.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7815/2025	27-10-2025	YES BANK LTD VS MANOJ BIKRAM RAWAT	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.C OM	25.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7812/2025	27-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS VIJAY SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	25.10.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	M-EX/14/2025	27-10-2025	GOEL ENGINEERING WORKS VS DSC LIMITED	ROHIT KUMAR(P),	8506051151	LEGALSERVICE1992 @GMAIL.COM	25.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7839/2025	28-10-2025	AXIS BANK LTD VS GULAB KANWAR 3776	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	27.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7840/2025	28-10-2025	AXIS BANK LTD VS PANKAJ 1767	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	27.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7874/2025	29-10-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS KULDEEP DHARAMBIR	KANIKA BAWEJA(P),	9266434371	LEGAL12@ARENESS LAW.COM	28.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7873/2025	29-10-2025	AXIS BANK LTD VS ASHOK KUMAR 6902	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	28.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7867/2025	29-10-2025	AXIS BANK LTD VS NAFISH KHAN 1506	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	28.10.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7872/2025	29-10-2025	AXIS BANK LTD VS VIKAS YADAV 4703	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	28.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7866/2025	29-10-2025	AXIS BANK LTD VS SADIK ALI 8735	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	28.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7868/2025	29-10-2025	AXIS BANK LTD VS BALRAM YADAV 5011	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	28.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7869/2025	29-10-2025	AXIS BANK LTD VS SARITA DEVI 9947	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	28.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7870/2025	29-10-2025	AXIS BANK LTD VS SAROJ 4031	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	28.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7871/2025	29-10-2025	AXIS BANK LTD VS VIKRAM DUTT 4799	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	28.10.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/491/2025	30-10-2025	BANK OF MAHARASHTRA VS USHA DHINGRA	KADAMBINI KUMAR MUDGIL(P),	9871226784	KKMUDGIL29@GM AIL.COM	29.10.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/490/2025	30-10-2025	PERPETUAL VISION LLP VS VAIBHAV S PINGALE	ANSHUMAN(P) ,	9911373783	INFO@MARKSHIEL D.IN	29.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7902/2025	30-10-2025	AXIS BANK LTD VS VINITH KUMAR 9998	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	29.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7903/2025	30-10-2025	AXIS BANK LTD VS RAMSURAT 8420	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	29.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7904/2025	30-10-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS SUSHMAB DEVI	KANIKA BAWEJA(P),	9266434371	LEGAL12@ARENESS LAW.COM	29.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7901/2025	30-10-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS RESHAM SINGH	KANIKA BAWEJA(P),	9266434371	LEGAL12@ARENESS LAW.COM	29.10.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/492/2025	30-10-2025	MANASH LIFESTYLE PRIVATE LIMITED VS ARTILLAKUMHAR INTERNATIONAL	NAGESHWAR KUMHAR(P),	9818823289	INFO@DEYANDKU MHAR.COM	29.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7900/2025	30-10-2025	IDFC FIRST BANK LTD VS NARENDER SINGH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SR CSLEGAL.COM	29.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7899/2025	30-10-2025	AXIS BANK LTD VS UDAYVEER SINGH 4830	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	29.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7897/2025	30-10-2025	AXIS BANK LTD VS BRIJESH 3899	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	29.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7896/2025	30-10-2025	IDFC FIRST BANK LTD VS RAJ KUMARI SINGH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SR CSLEGAL.COM	29.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7898/2025	30-10-2025	AXIS BANK LTD VS HIMANSHU DHAKRE 8099	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	29.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7946/2025	31-10-2025	IDFC FIRST BANK LTD VS SHOBHIT GOYAL	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SR CSLEGAL.COM	30.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7943/2025	31-10-2025	IDFC FIRST BANK LTD VS TALIB WAHIDALI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SR CSLEGAL.COM	30.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7944/2025	31-10-2025	IDFC FIRST BANK LTD VS SOALEH HASAN	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SR CSLEGAL.COM	30.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7959/2025	31-10-2025	IDFC FIRST BANK LTD VS NEHA BIRBAL SINGH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SR CSLEGAL.COM	30.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7949/2025	31-10-2025	AXIS BANK LTD VS SUKHA RAM 0707	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	30.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7960/2025	31-10-2025	AXIS BANK LTD VS PRATAP SINGH 7019	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	30.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7958/2025	31-10-2025	AXIS BANK LTD VS SUNIL 8417	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	30.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7961/2025	31-10-2025	AXIS BANK LTD VS AHMAD RAZA 5656	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	30.10.2025

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7297/2025	06-10-2025	AXIS BANK LTD VS SUNEEL KUMAR 1388	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	22.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7299/2025	06-10-2025	AXIS BANK LTD VS MOHAMMAD AMIR 9113	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7300/2025	06-10-2025	AXIS BANK LTD VS NEHA MISHRA 5412	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7295/2025	06-10-2025	AXIS BANK LTD VS PANNU ROADLINES 5419	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7296/2025	06-10-2025	AXIS BANK LTD VS SUNEEL KUMAR 6308	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7298/2025	06-10-2025	AXIS BANK LTD VS KAPIL KUMAR 8846	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7333/2025	06-10-2025	AXIS BANK LTD VS KRISHNA MOHAN SINGH7092	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	22.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7332/2025	06-10-2025	AXIS BANK LTD VS SIDDHARTH GUPTA 8235	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	22.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/456/2025	06-10-2025	BANK OF INDIA VS SHALINI BHAMBRI AND ORS	DEEPANKUR SONDHI(P),	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	17.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7331/2025	06-10-2025	AXIS BANK LTD VS NISHANT SHARMA 8023	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	22.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7330/2025	06-10-2025	AXIS BANK LTD VS LOKESH 3797	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/457/2025	06-10-2025	STATE BANK OF INDIA VS DHARMENDER KUMAR	SHIV TYAGI(P),	9811059032	SHIVKTYAGI1@GMAIL.COM	20.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7329/2025	06-10-2025	AXIS BANK LTD VS DEEPAK KUMAR 7133	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	13.10.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7326/2025	06-10-2025	AXIS BANK LTD VS POOJA SHARMA 0275	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	14.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7292/2025	06-10-2025	AXIS BANK LTD VS MAGA RAM 8182	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	13.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7293/2025	06-10-2025	AXIS BANK LTD VS PANNU ROADLINES 5569	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	14.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7294/2025	06-10-2025	AXIS BANK LTD VS KAPIL KUMAR 7628	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/460/2025	08-10-2025	ACRES BUILDWELL PVT LTD VS INTERNATIONAL LAND DEVELOPERS	SHIVANI LOHIYA(P),	9811722485	SALUJA.NITIN6@G MAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7406/2025	08-10-2025	AXIS BANK LTD VS AMIT RAJ 2866	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/459/2025	08-10-2025	MANASH LIFESTYLE PRIVATE LIMITED VS FACES	NAGESHWAR KUMHAR(P),	9818823289	INFO@DEYANDKU MHAR.COM	04.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7416/2025	09-10-2025	IFFCO KISAN FINANCE VS PREMSHANKAR JAT	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	05.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/461/2025	09-10-2025	MS TIRTH AGRO TECHNOLOGY PRIVATE LIMITED VS SUBODH JINDAL TRADING AS JINDAL AUTO EXPORTS AND ANR	SUDARSHAN BANSAL(P),	9810132015	SUDARSHANBANSA L@UNITEDWORLD. CO.IN	07.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/51/2025	09-10-2025	RAJNEESH KUMAR VS KOTAK MAHINDRA BANK LTD ANR	ABHISHEK KUMAR(P),	7011590542	ABHKT91@GMAIL.C OM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7415/2025	09-10-2025	IFFCO KISAN FINANCE VS KHUSHI RAM MEENA	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7417/2025	09-10-2025	IFFCO KISAN FINANCE VS BAJRANG JEDIYA	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	15.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7419/2025	09-10-2025	IFFCO KISAN FINANCE VS YASHWANT SINGH MEENA	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	16.10.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7420/2025	09-10-2025	IFFCO KISAN FINANCE NIRANJAN CHARAN	VS	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7421/2025	09-10-2025	IFFCO KISAN FINANCE SURESH CHANDRA AHIR	VS	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	14.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7425/2025	09-10-2025	YES BANK LTD KUMAR	VS NAVEEN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	13.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7413/2025	09-10-2025	AXIS BANK LTD KUMAR	VS SARVESH	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	15.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7414/2025	09-10-2025	AXIS BANK LTD PRATAP	VS VINAY	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	14.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7418/2025	09-10-2025	IFFCO KISAN FINANCE RAJAN KUMAR	VS	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	13.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7422/2025	09-10-2025	AXIS BANK VS NEERAJ		SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	04.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7423/2025	09-10-2025	AXIS BANK LTD VS DIVYA JYOTI BHATIA		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	05.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7424/2025	09-10-2025	AXIS BANK LTD VS SHIVAM VERMA		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/466/2025	10-10-2025	VAIBHAV GUPTA VS RADHEY SHYAM GUPTA		ANIL KUMAR SAHU(P),	9810134793	ALLIPCARE@GMAI L.COM	07.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7571/2025	13-10-2025	AXIS BANK LTD VS ROHIT		SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7575/2025	13-10-2025	AXIS BANK LTD VS SUMAN		AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GM AIL.COM	06.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7563/2025	13-10-2025	IDFC FIRST BANK LTD VS PREM KUMAR		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	06.10.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7566/2025	13-10-2025	TATA CAPITAL LTD VS D S HOMENAVEEN CONSTRUCTION PRIVATE SHARMA(P), LIMITED	9350569040	NAVEENK101A@YA HOO.COM	06.10.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7567/2025	13-10-2025	TATA CAPITAL LTD VS D S HOMENAVEEN CONSTRUCTION PRIVATE SHARMA(P), LIMITED	9350569040	NAVEENK101A@YA HOO.COM	06.10.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7576/2025	13-10-2025	AXIS BANK LTD VS RAJA RAMAVINASH GIRI KUMAR(P),	1141513189	AVINASH.ADV@GM AIL.COM	23.09.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7577/2025	13-10-2025	AXIS BANK LTD VS JAMALAVINASH MOHD KHAN KUMAR(P),	1141513189	AVINASH.ADV@GM AIL.COM	24.09.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7581/2025	13-10-2025	AXIS BANK LTD VS SANJAYMAYANK KUMAR 2501 MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	04.10.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7582/2025	13-10-2025	AXIS BANK LTD VS SUNEELMAYANK KUMAR 1397 MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	06.10.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7583/2025	13-10-2025	AXIS BANK LTD VS GAYATRYMAYANK BHADANA 4107 MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.10.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/468/2025	13-10-2025	PANKAJ GUPTA VS THE SACHIN ORIENTAL INSURANCEVERMA(P), COMPANY LIMITED THOUGH ITS MANAGING DIRECTOR	9811560535	NOT PROVIDED	06.10.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7569/2025	13-10-2025	AXIS BANK LTD VS MANISHSHOBHA CHANDR AWASTHI GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	26.09.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7564/2025	13-10-2025	AXIS BANK LTD VS ARVINDER KAUR SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23.09.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7565/2025	13-10-2025	AXIS BANK LIMITED VS AMIT SHRAWAN RAM KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	24.09.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7568/2025	13-10-2025	DHARA MOTOR FINANCE LTD VS J K YADAV(P), AARIF ALI	9999855157	ADVJITENDERYAD AV2107@GMAIL.CO M	19.09.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7570/2025	13-10-2025	AXIS BANK LTD VS YASHVANTSHOBHA PRASAD TIWARI GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	11.09.2025	

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7572/2025	13-10-2025	AXIS BANK LTD VS VISHAL	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	12.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7573/2025	13-10-2025	AXIS BANK VS SATISH KUMAR	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	15.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7574/2025	13-10-2025	AXIS BANK LTD VS ARVIND KUMAR SHARMA	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	15.09.2025.
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7578/2025	13-10-2025	AXIS BANK LTD VS SHILPI DUBLISH	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	16.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7579/2025	13-10-2025	AXIS BANK LTD VS RAKESH KUMAR SINGH	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	17.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7580/2025	13-10-2025	AXIS BANK LTD VS SAHIL SETH	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	15.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7631/2025	14-10-2025	AXIS BANK LTD VS YOGESH SINGH	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	20.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7633/2025	14-10-2025	AXIS BANK LTD VS PAPPU RATHORE	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	22.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7634/2025	14-10-2025	AXIS BANK LTD VS VIPEN CHOUDHARY	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7635/2025	14-10-2025	AXIS BANK LIMITED VS WORLD WINDOW INFRASTRUCTURE A	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	10.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7636/2025	14-10-2025	AXIS BANK LIMITED VS MANJINDER SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	09.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7638/2025	14-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAJENDER KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7640/2025	14-10-2025	AXIS BANK LIMITED VS ENVIROTECH INDIA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	23.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7632/2025	14-10-2025	AXIS BANK LTD VS SURJIT	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/142/2025	14-10-2025	RAJIT KAICKER SR CITIZEN VS WMC TRADING PVT LTD	ASHOK KUMAR(P),	9717728017	DEEPAKLEGAL1985 @GMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7622/2025	14-10-2025	AXIS BANK LTD VS AMIT CHOUDHARY 3244	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	13.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7623/2025	14-10-2025	AXIS BANK LTD VS SANJAY CHAUDHARY 9235	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	16.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7624/2025	14-10-2025	IFFCO KISAN FINANCE VS DEEPAK RAJA RAM	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	18.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7625/2025	14-10-2025	IFFCO KISAN FINANCE VS BIJENDER KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	16.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7626/2025	14-10-2025	IFFCO KISAN FINANCE VS SATBIR ARJUN	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	13.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7627/2025	14-10-2025	AXIS BANK LTD VS AJIJ	AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GM AIL.COM	06.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7628/2025	14-10-2025	AXIS BANK LTD VS ROHIT VERMA	AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GM AIL.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7629/2025	14-10-2025	AXIS BANK LTD VS NAR SINGH	AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GM AIL.COM	06.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7630/2025	14-10-2025	AXIS BANK LTD VS MITHILESH KUMAR SINGH	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7637/2025	14-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS VICKY SATYAWAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7639/2025	14-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MOHAMMAD SHARIF	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	23.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7673/2025	15-10-2025	KOTAK MAHINDRA BANK VS ROCKEY 3207	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	13.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7682/2025	15-10-2025	IFFCO KISAN FINANCE VS KINOJ MADAN LAL	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7681/2025	15-10-2025	IFFCO KISAN FINANCE VS SANDEEP SAT PAL	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7675/2025	15-10-2025	AXIS BANK LTD VS SACHIN AGGARWAL	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7674/2025	15-10-2025	KOTAK MAHINDRA PRIME LTD VS KAJAL AGGARWAL 0702	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7655/2025	15-10-2025	AXIS BANK LTD VS RITU SINGH 9412	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	09.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7658/2025	15-10-2025	AXIS BANK LTD VS SAJID 0994	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7660/2025	15-10-2025	AXIS BANK VS NAJISH SHAMA	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	09.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7663/2025	15-10-2025	AXIS BANK LTD VS RAJ KUMAR	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	09.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7665/2025	15-10-2025	KOTAK MAHINDRA PRIME LIMITED VS KAVITA GOYAL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7667/2025	15-10-2025	KOTAK MAHINDRA PRIME LIMITED VS DEVENDER SONOFRANDHIR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	06.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7668/2025	15-10-2025	KOTAK MAHINDRA PRIME LIMITED VS ROHTASH SINGH CF22374681	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7669/2025	15-10-2025	KOTAK MAHINDRA BANK VS BHARAT GLASS AND ALUMINIUM 3919	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	13.10.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7670/2025	15-10-2025	KOTAK MAHINDRA BANK VS INTJAR 8678	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	14.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7671/2025	15-10-2025	KOTAK MAHINDRA BANK VS MOHD TAUKEER 9683	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	13.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7672/2025	15-10-2025	KOTAK MAHINDRA BANK VS MOHD SAHID 2390	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7657/2025	15-10-2025	AXIS BANK LTD VS VIVEK VISHWAKARMA 7309	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	06.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7661/2025	15-10-2025	AXIS BANK LTD VS SUBHASH CHANDRA	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	06.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7664/2025	15-10-2025	AXIS BANK LTD VS PAWAN MISHRA	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7676/2025	15-10-2025	AXIS BANK LIMITED VS ANAND BIHARI KESHARI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7677/2025	15-10-2025	AXIS BANK LIMITED VS RAMKISHAN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7678/2025	15-10-2025	AXIS BANK LIMITED VS RAVI KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7679/2025	15-10-2025	AXIS BANK LIMITED VS GANESH MEENA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	06.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7680/2025	15-10-2025	AXIS BANK LTD VS ASHWINDER KUMAR	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7727/2025	16-10-2025	AXIS BANK LTD VS UBAID ASHIQ QURESHI	AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GM AIL.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7723/2025	16-10-2025	AXIS BANK VS PRADEEP KUMAR	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	26.09.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7721/2025	16-10-2025	AXIS BANK LTD VS ATIN KUMAR	AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GM AIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7722/2025	16-10-2025	AXIS BANK LTD VS ABHAY KUMAR SINGH	AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GM AIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7724/2025	16-10-2025	AXIS BANK VS SHALINI MISHRA	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7725/2025	16-10-2025	AXIS BANK LTD VS GOUSIA ILIAS	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7726/2025	16-10-2025	AXIS BANK LTD VS MANPREET SINGH	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	17.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7728/2025	16-10-2025	AXIS BANK LTD VS NARGIS ENTERPRISES 6541	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	13.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7729/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AMIT KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7730/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHUBHAM PANWAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7731/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MAYANK SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7781/2025	17-10-2025	AXIS BANK LTD VS PANNU ROADLINES PRIVATE LIMITED 5369	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7772/2025	17-10-2025	KOTAK MAHINDRA BANK VS MS ABHI ASSOCIATES 9195	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7783/2025	17-10-2025	KOTAK MAHINDRA BANK VS MOHD REHAN 7607	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	22.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7773/2025	17-10-2025	KOTAK MAHINDRA BANK VS OM PRAKASH NISHAD 8336	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	24.09.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7774/2025	17-10-2025	KOTAK MAHINDRA BANK VS MUBARIK 7481	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	25.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/479/2025	17-10-2025	RAMAN KUMAR VS SHRI SAI ENTERTAINMENTS PVT LTD	DHRUV GUPTA(P),	9711240355	OFFICE.DHRUVGUP TA@GMAIL.COM	13.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7778/2025	17-10-2025	AXIS BANK LTD VS RAKESH	ANUPAM SINGH(P),	9654926809	ANUPAISINGH@GM AIL.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7779/2025	17-10-2025	AXIS BANK LTD VS BALSUKHNEET SINGH	ANUPAM SINGH(P),	9654926809	ANUPAISINGH@GM AIL.COM	06.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/480/2025	17-10-2025	SATYA OM SECURITY VS KENDRIYA VIDYALAYA SANGATHAN	RISHAB KHURANA(P),	8076683052	RISHABHH96@GM AIL.COM	21.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7780/2025	17-10-2025	AXIS BANK LTD VS PRAVEZ	ANUPAM SINGH(P),	9654926809	ANUPAISINGH@GM AIL.COM	06.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7782/2025	17-10-2025	KOTAK MAHINDRA BANK VS RKDS HEALTHCARE 6240	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7775/2025	17-10-2025	AXIS BANK LIMITED VS MEENA KUMARI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7776/2025	17-10-2025	AXIS BANK LIMITED VS MEENA SULTANA PARVEEN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7777/2025	17-10-2025	AXIS BANK LIMITED VS HAIDAR ALI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	06.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7784/2025	17-10-2025	AXIS BANK LIMITED VS SYED M AHMAD	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7785/2025	17-10-2025	AXIS BANK LIMITED VS OM PRAKASH GANGWAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7786/2025	17-10-2025	AXIS BANK LTD VS AVANISH KUMAR 0858	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	13.10.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7787/2025	17-10-2025	AXIS BANK LTD VS KAMYA BUILDCORP LIMITED 8226	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	14.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7797/2025	25-10-2025	KOTAK MAHINDRA BANK VS MANISH KUMAR JAIN 6342	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	15.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7794/2025	25-10-2025	KOTAK MAHINDRA BANK VS ARSHAD 1879	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	15.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7795/2025	25-10-2025	KOTAK MAHINDRA BANK VS BALKISH 1695	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	15.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7796/2025	25-10-2025	KOTAK MAHINDRA BANK VS NIKHIL NITIN TRANSPORT CO 8762	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	15.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7790/2025	25-10-2025	KOTAK MAHINDRA BANK VS AZEEM 6280	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	13.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7791/2025	25-10-2025	KOTAK MAHINDRA BANK VS ABDUL NAFEY QURESHI 8638	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	14.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7792/2025	25-10-2025	KOTAK MAHINDRA BANK VS KUSUM DEVI 2898	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	13.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7793/2025	25-10-2025	KOTAK MAHINDRA BANK VS NIKHIL NITIN TRANSPORT CO 8781	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	14.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7838/2025	27-10-2025	AXIS BANK LTD VS PREM KRISHAN RANA	AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GM AIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/151/2025	27-10-2025	BANK OF BARODA VS AJAY KUMAR	CHITRA MALHOTRA(P),	9212888057	NOT PROVIDED	16.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7837/2025	27-10-2025	AXIS BANK LTD VS MANPREET SINGH 1482	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	17.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7828/2025	27-10-2025	AXIS BANK LIMITED VS NAKUM GOPAL PITAMBARBHAI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	06.10.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7829/2025	27-10-2025	AXIS BANK LIMITED VS PATADIYA ALPESH PRAFULBHAI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7830/2025	27-10-2025	AXIS BANK LIMITED VS ARJUNBHAI BALABHAI KAMALIYA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	09.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7831/2025	27-10-2025	AXIS BANK LIMITED VS HAFEEJ SOHARAB ULLAH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	10.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7832/2025	27-10-2025	AXIS BANK LIMITED VS ABHILASH KRISHNA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	27.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7833/2025	27-10-2025	AXIS BANK LIMITED VS SANJAY KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7834/2025	27-10-2025	AXIS BANK LIMITED VS AMIT KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7835/2025	27-10-2025	AXIS BANK LIMITED VS VED PRAKASH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7836/2025	27-10-2025	AXIS BANK LIMITED VS SAMSUL KHAN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	15.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7851/2025	28-10-2025	AXIS BANK LTD VS RAM SUREMAN 2184	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	13.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7852/2025	28-10-2025	AXIS BANK LTD VS RAHUL KUMAR 8309	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7853/2025	28-10-2025	AXIS BANK LTD VS SURAJEET 2628	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	06.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7854/2025	28-10-2025	AXIS BANK LTD VS VIJAY BAHADUR 5206	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7855/2025	28-10-2025	AXIS BANK LTD VS JAGANNATH 4898	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	09.10.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7856/2025	28-10-2025	AXIS BANK LTD VS SHIVSAGAR 9041	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7857/2025	28-10-2025	AXIS BANK LTD VS RAMESH CHANDRA TIWARI 3613	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7858/2025	28-10-2025	AXIS BANK LTD VS SHANISH KHAN 0593	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	25.10..2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7859/2025	28-10-2025	AXIS BANK LTD VS ANAND SINGH 7231	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	25.10..2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7875/2025	29-10-2025	AXIS BANK LIMITED VS PARVEEN IMTIYAZ SHEKH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	27.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7877/2025	29-10-2025	AXIS BANK LTD VS SUNITA B	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	24.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7878/2025	29-10-2025	AXIS BANK LTD VS AJAY BISHT	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	25.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7879/2025	29-10-2025	AXIS BANK LTD VS AMIT VERMA	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	25.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7880/2025	29-10-2025	AXIS BANK LTD VS SHARAD KUMAR PANDEY	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	25.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/54/2025	29-10-2025	SANDEEP YASHWANT NALAWADE VS MIS PIRAMAL FINANCE LIMITED	SHEKHAR NANAVATY(P),	8860166368	SHEKHARNANAVAT Y@GMAIL.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7891/2025	29-10-2025	AXIS BANK LTD VS DEEPAK SINGH	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	06.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7889/2025	29-10-2025	AXIS BANK LTD VS DIGVIJAY SINGH	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7888/2025	29-10-2025	AXIS BANK LTD VS NIKKI DEVI	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	06.10.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/488/2025	29-10-2025	IFFCO MC CROP SCIENCE PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE MR DHEERAJ KUMAR GUPTA VS	SHUBHAM SAIGAL(P),	9407223688	SHUBHAMSAIGAL@ PINNACLELAW.IN	24.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7881/2025	29-10-2025	AXIS BANK LTD VS SUSHIL KUMAR	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	24.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7876/2025	29-10-2025	AXIS BANK LTD VS DALIP KUMAR	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7875/2025	29-10-2025	AXIS BANK LIMITED VS PARVEEN IMTIYAZ SHEKH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	24.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7876/2025	29-10-2025	AXIS BANK LTD VS DALIP KUMAR	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	15.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7877/2025	29-10-2025	AXIS BANK LTD VS SUNITA B	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	16.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7878/2025	29-10-2025	AXIS BANK LTD VS AJAY BISHT	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	17.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7879/2025	29-10-2025	AXIS BANK LTD VS AMIT VERMA	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7880/2025	29-10-2025	AXIS BANK LTD VS SHARAD KUMAR PANDEY	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7881/2025	29-10-2025	AXIS BANK LTD VS SUSHIL KUMAR	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7888/2025	29-10-2025	AXIS BANK LTD VS NIKKI DEVI	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7889/2025	29-10-2025	AXIS BANK LTD VS DIGVIJAY SINGH	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	22.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7935/2025	30-10-2025	AXIS BANK LTD VS FAREENA SHAKEEL	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	22.09.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7938/2025	30-10-2025	AXIS BANK LTD VS ASHAMA KHATOON 7407	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	13.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7940/2025	30-10-2025	AXIS BANK LTD VS NIRMAL KUMAR MISHRA 2939	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	16.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7941/2025	30-10-2025	AXIS BANK LTD VS ANURAG 6065	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	16.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7942/2025	30-10-2025	AXIS BANK LTD VS VIJAY BAHADUR 3113	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	13.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/494/2025	30-10-2025	PARAMOUNT RICE PVT LTD VS NEETU KATARIA TRADING AS PAWANPUTRA TRADING COMPANY	SHRAVAN BANSAL(P),	1126843455	UNITEDMARK@UN ITEDANDUNITED.C OM	17.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/496/2025	30-10-2025	GLOBAL MEDILIFE SOLUTION VS ABDUL SALAM WANI	RAJIV BAJAJ(P),	7048945800	PARVEENMALIK63 @GMAIL.COM	27.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7936/2025	30-10-2025	AXIS BANK LTD VS NARESH KUMAR	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA @GMAIL.COM	27.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7937/2025	30-10-2025	AXIS BANK LTD VS BHIM 4049	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	28.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7939/2025	30-10-2025	KOTAK MAHINDRA BANK VS NARESH CHAND 7794	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	28.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7978/2025	31-10-2025	KOTAK MAHINDRA PRIME LIMITED VS PARVEEN KANWAL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7979/2025	31-10-2025	KOTAK MAHINDRA PRIME LIMITED VS NAVEEN PATEL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7980/2025	31-10-2025	KOTAK MAHINDRA PRIME LIMITED VS HASIM K	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7981/2025	31-10-2025	KOTAK MAHINDRA PRIME LIMITED VS JAVED SO JAKIR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	26.09.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7982/2025	31-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS DHARMENDRA MISHREELAL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7983/2025	31-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RAVI BABURAO KAWADE	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7984/2025	31-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURNAAM SINGH GHUMAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7985/2025	31-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHAHIDUL ISLAM	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7986/2025	31-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GAURAV BHATI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7987/2025	31-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAJDEEP SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7988/2025	31-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS CHAALEERAJA RAVARAJA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	23.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7989/2025	31-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAHEESPAL LAL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	26.09.2025
25	SH. SANDEEP YADAV	SOUTH	17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7269/2025	04-10-2025	AXIS BANK LIMITED VS ROMIL	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@R EDIFFMAIL.COM	12-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7270/2025	04-10-2025	AXIS BANK LIMITED VS MUKESH KUMAR	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@R EDIFFMAIL.COM	12-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7267/2025	04-10-2025	AXIS BANK LTD VS SUNIL KUMAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	13-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7243/2025	04-10-2025	AXIS BANK VS SUNIL KUMAR PATEL	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	13-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7268/2025	04-10-2025	AXIS BANK VS SACHIN BAINSLA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	13-09-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7266/2025	04-10-2025	AXIS BANK VS SAURAB KUMAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	13-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7265/2025	04-10-2025	AXIS BANK LTD VS CIVIC SERVICES HOLDING	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	13-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7245/2025	04-10-2025	AXIS BANK LTD VS FAYAJA ALAM	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	13-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7244/2025	04-10-2025	AXIS BANK LTD VS KAMAL SINGH	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	13-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7246/2025	04-10-2025	AXIS BANK LTD VS BADIT SINGH	AVINASH KUMAR(P)	9811182985	AVINASH.ADV@GM AIL.COM	15-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7247/2025	04-10-2025	AXIS BANK LTD VS JYOTI DOGRA	AVINASH KUMAR(P)	9811182985	AVINASH.ADV@GM AIL.COM	15-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7264/2025	04-10-2025	AXIS BANK LTD VS RAJU	AVINASH KUMAR(P)	9811182985	AVINASH.ADV@GM AIL.COM	15-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7261/2025	04-10-2025	AXIS BANK LTD VS SHRI SHYAM CONSTRUCTION COMPANY	AVINASH KUMAR(P)	9811182985	AVINASH.ADV@GM AIL.COM	15-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7263/2025	04-10-2025	AXIS BANK LIMITED VS JASVEER KAUR	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@R EDIFFMAIL.COM	15-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7262/2025	04-10-2025	AXIS BANK LIMITED VS SHRAWAN RAM	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@R EDIFFMAIL.COM	15-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7258/2025	04-10-2025	AXIS BANK LIMITED VS SUNNY KAMBOJ	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@R EDIFFMAIL.COM	15-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7260/2025	04-10-2025	AXIS BANK LIMITED VS GURDIYAL SINGH	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@R EDIFFMAIL.COM	15-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7259/2025	04-10-2025	AXIS BANK LIMITED VS SANTOSH SHARMA	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@R EDIFFMAIL.COM	15-09-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7257/2025	04-10-2025	AXIS BANK LTD VS NEERAJ KUMAR	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	15-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7250/2025	04-10-2025	AXIS BANK LTD VS SAGAR SINGH YADAV	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	16-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7255/2025	04-10-2025	AXIS BANK LTD VS SHIV KUMAR	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	16-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7249/2025	04-10-2025	AXIS BANK LTD VS GARGI SANGWAN	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	16-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7256/2025	04-10-2025	AXIS BANK LTD VS JAGJIT SINGH	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	16-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7252/2025	04-10-2025	AXIS BANK LTD VS PAYAL SAINI	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	16-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7248/2025	04-10-2025	AXIS BANK LTD VS PUKH RAJ JANGIR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	16-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7253/2025	04-10-2025	AXIS BANK LTD VS JASPAL SINGH	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	16-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7251/2025	04-10-2025	AXIS BANK LTD VS DEV KUMAR	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	20-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7254/2025	04-10-2025	AXIS BANK LTD VS SUKHWINDER KAUR	AVINASH KUMAR(P)	9811182985	AVINASH.ADV@GM AIL.COM	17-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7241/2025	04-10-2025	AXIS BANK LTD VS DEVENDER SINGH	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@ GMAIL.COM	17-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7242/2025	04-10-2025	AXIS BANK LTD VS MUKUL KUMAR VARMA	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@ GMAIL.COM	17-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7327/2025	06-10-2025	AXIS BANK LTD VS ANKIT KASWAR	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@ GMAIL.COM	17-09-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7328/2025	06-10-2025	AXIS BANK LTD VS RAMESH	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@ GMAIL.COM	17-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7325/2025	06-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MANJU RAJAK 6401	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	26-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7324/2025	06-10-2025	AXIS BANK LTD VS UPENDRA SINGH	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@ GMAIL.COM	17-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7321/2025	06-10-2025	IFFCO KISAN FINANCE VS RAMSURAT SITARAM	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	26-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7319/2025	06-10-2025	AXIS BANK LTD VS NEERAJ MEHTA	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@ GMAIL.COM	17-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7316/2025	06-10-2025	AXIS BANK LTD VS POONAM YADAV	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@ GMAIL.COM	17-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7322/2025	06-10-2025	AXIS BANK LTD VS VICKY	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@ GMAIL.COM	17-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7315/2025	06-10-2025	AXIS BANK LTD VS PANKAJ KUMAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	17-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7323/2025	06-10-2025	AXIS BANK LTD VS SUNIL KUMAR	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@ GMAIL.COM	17-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7317/2025	06-10-2025	AXIS BANK LTD VS SARABJEET KAUR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	17-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7318/2025	06-10-2025	AXIS BANK LTD VS INDRAJ SINGH	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	17-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7314/2025	06-10-2025	AXIS BANK LTD VS SUPITI RAWAT	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	17-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7320/2025	06-10-2025	AXIS BANK LTD VS SALMAN CHOUDHARY	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	18-09-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7311/2025	06-10-2025	AXIS BANK LTD VS GURSEWAK	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@ GMAIL.COM	18-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7306/2025	06-10-2025	AXIS BANK LTD VS BABITA (2047)	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	19-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7307/2025	06-10-2025	AXIS BANK VS TARSEM SINGH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	02-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7312/2025	06-10-2025	AXIS BANK LTD VS KALEEM (3258)	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	19-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7313/2025	06-10-2025	AXIS BANK LTD VS NEERAJ BAJAJ (5372)	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	19-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7309/2025	06-10-2025	AXIS BANK LTD VS KIRTI GAUR (8231)	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	19-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7310/2025	06-10-2025	AXIS BANK VS GULSHAN JAHAN	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	02-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7308/2025	06-10-2025	AXIS BANK LIMITED VS RAJIK KHAN	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@R EDIFFMAIL.COM	25-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7305/2025	06-10-2025	AXIS BANK LTD VS SUDHA BHARGAV	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	29-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7303/2025	06-10-2025	AXIS BANK LTD VS YUSUF	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	29-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7304/2025	06-10-2025	AXIS BANK LIMITED VS HUSSAIN USMAN SHEIKH	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976 @GMAIL.COM	30-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7302/2025	06-10-2025	AXIS BANK LTD VS KAPIL DEV	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	23-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7381/2025	08-10-2025	AXIS BANK LTD VS SHUJAT KHAN	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	23-09-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7382/2025	08-10-2025	AXIS BANK LTD VS SUNIL KUMAR	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	23-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7383/2025	08-10-2025	AXIS BANK LTD VS PADAM SINGH NEGI	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	23-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7384/2025	08-10-2025	AXIS BANK LTD VS HARDAYAL GURJAR	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	23-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7385/2025	08-10-2025	AXIS BANK LTD VS RAZIA BEGUM	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	23-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7375/2025	08-10-2025	IDFC FIRST BANK LTD VS VIJENDER SINGH	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7379/2025	08-10-2025	YES BANK LTD VS CHHATHU MAHTO	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7377/2025	08-10-2025	YES BANK LTD VS MAHESH CHANDRA	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7374/2025	08-10-2025	YES BANK LTD VS DIKSHANT KALIA	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7380/2025	08-10-2025	YES BANK LTD VS PRASANJEET BANDOPADHYAY	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7378/2025	08-10-2025	YES BANK LTD VS NAVEEN KUMAR	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7376/2025	08-10-2025	YES BANK LTD VS VEER TRADING CO	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7373/2025	08-10-2025	AXIS BANK LIMITED VS JASWANT KAUR	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@R EDIFFMAIL.COM	04-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7372/2025	08-10-2025	KOTAK MAHINDRA PRIME LIMITED VS AMIT GUPTA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	04-10-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7369/2025	08-10-2025	AXIS BANK LTD VS VEERU SO KAPTAN SAINGH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	23-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7368/2025	08-10-2025	AXIS BANK LTD VS SHESHNATH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	23-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7370/2025	08-10-2025	AXIS BANK LTD VS CHANDRA PRAKASH SHRI KRISHAN	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	23-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7371/2025	08-10-2025	AXIS BANK LTD VS SHIVMOHAN RAJESHKUMAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	23-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/464/2025	09-10-2025	CANARA BANK VS RAMESH DUBEY PROP KOUSHAL GLASS HOUSE	SANJEEV CHOPRA(P)	9711142200	CHOPRA6791@GMA IL.COM	24-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/463/2025	09-10-2025	MS ESME CONSUMER PVT LTD VS SHIPRASHREE TRADING AS COSMO HEAVEN	SANJAY AGGARWAL(P)	9873262006	ADMIN@RAGUELL AW.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/465/2025	09-10-2025	INTERNATIONAL AESTHETICS PVT LTD VS KRITIKA KAPOOR ALIAS KRITIKA KAPOOR MAKKAR	VIDIT GUPTA(P)	9910995511	A445DEFCOL@GMA IL.COM	06-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7435/2025	09-10-2025	AXIS BANK LTD VS SHIVAM SINGH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	01-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7430/2025	09-10-2025	TATA CAPITAL VS D S HOME CONSTRUCTION PRIVATE LIMITED	NAVEEN SHARMA(P)	9350569040	NAVEENK101A@YA HOO.COM	06-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7433/2025	09-10-2025	KOTAK MAHINDRA PRIME LIMITED VS ROHTASH SINGH CF23539996	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7428/2025	09-10-2025	KOTAK MAHINDRA PRIME LIMITED VS ANITA MOHINDER SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7434/2025	09-10-2025	KOTAK MAHINDRA PRIME LIMITED VS PARVEEN VIZAN	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7431/2025	09-10-2025	KOTAK MAHINDRA PRIME LIMITED VS KUMOD K	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7432/2025	09-10-2025	KOTAK MAHINDRA PRIMER LIMITED VS NAVEEN TYAGI	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7429/2025	09-10-2025	AXIS BANK LTD VS SATYAKAM ARYA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	29-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7427/2025	09-10-2025	AXIS BANK LTD VS VISHNU KUMAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	29-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7426/2025	09-10-2025	AXIS BANK LTD VS SHADAB ANSARI	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	29-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7523/2025	10-10-2025	AXIS BANK LTD VS PUSHPENDRA KUMAR SINGH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	29-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7525/2025	10-10-2025	AXIS BANK LTD VS PANKAJ BAGHEL	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	29-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7524/2025	10-10-2025	AXIS BANK LTD VS MOHD ASIF SAIFI	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	29-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7526/2025	10-10-2025	AXIS BANK LTD VS SURESH KUMAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	01-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7527/2025	10-10-2025	AXIS BANK LTD VS ALOK BAJPAI	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	30-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7512/2025	10-10-2025	AXIS BANK LIMITED VS ANSARI ZUBEDA BANU	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976 @GMAIL.COM	30-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7518/2025	10-10-2025	AXIS BANK LIMITED VS MUBEEN	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976 @GMAIL.COM	30-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7513/2025	10-10-2025	AXIS BANK LIMITED VS SAURAF KHAN	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976 @GMAIL.COM	30-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7511/2025	10-10-2025	AXIS BANK LIMITED VS RAVI SHANKER RAO	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976 @GMAIL.COM	30-09-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7516/2025	10-10-2025	AXIS BANK LIMITED VS VIRENDRA KUMAR	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976 @GMAIL.COM	06-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7519/2025	10-10-2025	AXIS BANK LIMITED VS RAJKUMAR SINGH AND ORS	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976 @GMAIL.COM	30-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7521/2025	10-10-2025	AXIS BANK LIMITED VS YOGITA CONSTRUCTION	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976 @GMAIL.COM	07-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7520/2025	10-10-2025	AXIS BANK LIMITED VS HARDIK MAVI ENTERPRISES	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976 @GMAIL.COM	07-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7510/2025	10-10-2025	AXIS BANK LIMITED VS A2Z LOGISTIC SOLUTION	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976 @GMAIL.COM	07-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7522/2025	10-10-2025	AXIS BANK LTD VS THAN SINGH KACHHAWAHA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	30-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7517/2025	10-10-2025	AXIS BANK LIMITED VS HARVINDER SALUJA	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@R EDIFFMAIL.COM	07-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7514/2025	10-10-2025	AXIS BANK LIMITED VS GAURAV KUMAR MISHRA	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@R EDIFFMAIL.COM	07-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7515/2025	10-10-2025	AXIS BANK LTD VS TUSHAR BHATIA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	07-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7509/2025	10-10-2025	AXIS BANK LTD VS VISHUN DAYAL 0401	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	07-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7508/2025	10-10-2025	AXIS BANK LTD VS SARITA SHUKLA 3626	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	07-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7505/2025	10-10-2025	AXIS BANK LTD VS VASHIMUDDIN 9063	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	07-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7507/2025	10-10-2025	AXIS BANK LTD VS KRISHAN PAL 7473	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	07-10-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7506/2025	10-10-2025	AXIS BANK LTD VS HASHIM ALI 3215	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	07-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7504/2025	10-10-2025	AXIS BANK LTD VS MANJIT SINGH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	07-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7502/2025	10-10-2025	AXIS BANK LTD VS VIKAS CHAUDHARY 7883	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	01-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7500/2025	10-10-2025	AXIS BANK LTD VS TARUN YADAV 9594	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	01-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7499/2025	10-10-2025	KOTAK MAHINDRA BANK VS OMPRAKASH 4121	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7501/2025	10-10-2025	KOTAK MAHINDRA BANK VS MANPREET SINGH 3170	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7503/2025	10-10-2025	KOTAK MAHINDRA BANK VS AJAMAT ALI 3963	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7498/2025	10-10-2025	KOTAK MAHINDRA BANK VS ATUL YADAV 7043	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7560/2025	13-10-2025	AXIS BANK LTD VS BHAGWAN SAHAY	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	08-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7557/2025	13-10-2025	AXIS BANK LTD VS ARVIND KUMAR YADAV	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	08-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7562/2025	13-10-2025	AXIS BANK LTD VS MOHD KHURSHID D KHAN	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA @GMAIL.COM	08-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7561/2025	13-10-2025	AXIS BANK LTD VS SUKHRAM	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	08-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7558/2025	13-10-2025	AXIS BANK LTD VS RAVINDRA MEENA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	08-10-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7559/2025	13-10-2025	AXIS BANK LTD VS SUKHCHAIN SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	08-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7555/2025	13-10-2025	AXIS BANK LTD VS HATA RAM	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	08-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7556/2025	13-10-2025	AXIS BANK LTD VS HIRA RAM	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	08-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7551/2025	13-10-2025	AXIS BANK LTD VS PARAMJEET SINGH	AVINASH KUMAR(P)	9811182985	AVINASH.ADV@GM AIL.COM	24-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7552/2025	13-10-2025	AXIS BANK LTD VS SUDHIR KUMAR 0621	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	01-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7554/2025	13-10-2025	KOTAK MAHINDRA PRIMERAJESH LIMITED VS AMRESH KUMAR SINHA	JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	30-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7553/2025	13-10-2025	KOTAK MAHINDRA BANK VS PAWAN GROVER 1915	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7550/2025	13-10-2025	KOTAK MAHINDRA PRIMERAJESH LIMITED VS ANIL KUMAR	JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	30-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7546/2025	13-10-2025	KOTAK MAHINDRA PRIMERAJESH LIMITED VS PAWAN KUMAR	JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	30-09-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7547/2025	13-10-2025	KOTAK MAHINDRA BANK VS MANPREET SINGH 7720	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7548/2025	13-10-2025	KOTAK MAHINDRA BANK VS MOHIT SHARMA 3073	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7549/2025	13-10-2025	KOTAK MAHINDRA BANK VS FAIM AHMED 6842	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7545/2025	13-10-2025	KOTAK MAHINDRA BANK VS DHARMENDRA KUMAR 1794	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	03-10-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7543/2025	13-10-2025	KOTAK MAHINDRA BANK ABHISHEK TYAGI 5737	VS	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7542/2025	13-10-2025	KOTAK MAHINDRA BANK AMIL KHAN 9637	VS	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7544/2025	13-10-2025	KOTAK MAHINDRA BANK KIRTI SONI 4475	VS	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	03-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7541/2025	13-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ASHOK KUMAR	VS	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	09-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7540/2025	13-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS NIRAJ KUMARI	VS	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	09-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7539/2025	13-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SHAHDAT AMIR	VS	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	09-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7620/2025	14-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BRESH CHANDRA	VS	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	11-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7618/2025	14-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS HARVEER SINGH	VS	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	10-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7619/2025	14-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS VINEET KUMAR	VS	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	10-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7621/2025	14-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ABU BAKKAR SIDDIQUE	VS	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	11-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7617/2025	14-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ABDUL SHAHID LASKAR	VS	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	11-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7613/2025	14-10-2025	AXIS BANK LIMITED VS LOKESH DALAL	VS	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@R EDIFFMAIL.COM	11-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7616/2025	14-10-2025	AXIS BANK LIMITED VS RAJENDRA KUMAR	VS	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.C OM	11-10-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7614/2025	14-10-2025	AXIS BANK LIMITED VS RAM NIVAS PRAJAPATI	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@R EDIFFMAIL.COM	11-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7615/2025	14-10-2025	AXIS BANK LIMITED VS SHUSHIL KUMAR	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.C OM	11-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7690/2025	15-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHIV LALI	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	11-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7695/2025	15-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PINKI RAKESH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	11-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7693/2025	15-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAHUL KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	10-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7692/2025	15-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DHEERENDRA KUMAR RAJPUT	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	10-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7694/2025	15-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SARVESH KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	11-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7691/2025	15-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RIDIP DAS	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	11-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7689/2025	15-10-2025	AXIS BANK LIMITED VS DHARMENDRA SO JAYPRAKASH	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.C OM	11-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7687/2025	15-10-2025	AXIS BANK LIMITED VS DUKHRAN	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.C OM	13-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7686/2025	15-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SUMIT CHOUDHARY UCL0000309424	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	13-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7688/2025	15-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS HIMANSHU PAHUJA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	13-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/56/2025	16-10-2025	SUNDARAM FINANCE LTD VS DUSHYANT I	NITIN MEHTA(P),	9773667288, 8802218291	ADVOCATE.MEHTA ASSOCIATE09@GM AIL.COM	26-09-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7744/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MAHESH RAM ACHHAIVAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	14-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7745/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PANKAJ KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	14-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7746/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GIRJA SHANKAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	14-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7742/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PRITI MANVESHAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	14-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7743/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BISHAN SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	14-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/473/2025	16-10-2025	UNION BANK OF INDIA VS VAIBHAV NARAYAN SINGH	ARUN KUMAR SHUKLA(P)	9312400295	CONNECT@SNSLEG AL.IN	13-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7741/2025	16-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS AAKASH KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	13-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7739/2025	16-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KRISHNA RAJENDER SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	13-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7740/2025	16-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRAVEEN NAGAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	13-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7735/2025	16-10-2025	AXIS BANK LTD VS RAJEEV KUMAR 7781	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	14-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7733/2025	16-10-2025	AXIS BANK LTD VS YUVRAJ CONSTRUCTION 0488	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	14-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7734/2025	16-10-2025	AXIS BANK LTD VS DEVENDRA YADAV 1927	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	14-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7738/2025	16-10-2025	AXIS BANK LTD VS PRAVESH KUMAR MISHRA 5691	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	14-10-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7736/2025	16-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS DALJIT KAUR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	13-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7732/2025	16-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KAPIL KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	13-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7737/2025	16-10-2025	KOTAK MAHINDRA BANK VS NIKHIL NITIN TRANSPORT CO 0972	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA N05@YAHOO.COM	14-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/59/2025	17-10-2025	KOTAK MAHINDRA PRIME LTD VS SHAYRI PRADEEP	KUSHAL KUMAR(P)	7009793548	RISHABH.ERUDITE LEGAL@GMAIL.CO M	11-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/148/2025	17-10-2025	CANARA BANK VS JORAWAR SINGH	DEEPANJAL CHOUDHARY(P)	8390227354	DEEPANJALCH@G MAIL.COM	01-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/147/2025	17-10-2025	CANARA BANK VS HARVENDRA SINGH	DEEPANJAL CHOUDHARY(P)	8390227354	DEEPANJALCH@G MAIL.COM	01-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/481/2025	17-10-2025	BANK OF BARODA VS SANTOSH GARMENS	ERAM KHAN(P)	9717099220	ERAMADV2000@G MAIL.COM	13-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/482/2025	17-10-2025	MAYOR SPORTS PVT LTD VS SHAKIL AHMED	PRAMOD KUMAR AGARWAL(P)	9868920473, 9810554989	PKAGG.ADV@GMAI L.COM	14-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/485/2025	17-10-2025	JAROI INTERIORS VS METRO BUILDTECH CONSTRUCTION LLP	DVEEP AHUJA(P)	9212425255	TEAM@LEGAL7.IN	14-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7771/2025	17-10-2025	AXIS BANK LIMITED VS ABHISHEK KUMAR	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.C OM	15-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/483/2025	17-10-2025	SMALL FAMERS AGRI BUSINESS CONSORTIUM VS M/S NARESH MUSHROOM GROWER	JATIN JULKA(P)	9899818888	JATINJULKA07@OU TLOOK.COM	14-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/484/2025	17-10-2025	M/S JAINSONS DEPARTMENTAL STORES VS M/S UNITED COFFEE HOUSE AND ORS	PUNEET DHAWAN(P)	9899141610	AORPUNEET@GMA IL.COM	15-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/58/2025	17-10-2025	GOYAL PUBLISHER VS NCBA EXPORTS	NITYA SHARMA(P),	9811207921	SAVIOUR.LAWYER @GMAIL.COM	16-10-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7824/2025	27-10-2025	YES BANK LTD VS BM WEARS PRIVATE LIMITED	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	17-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7826/2025	27-10-2025	YES BANK LTD VS PRAMOD AGARWAL	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	17-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7827/2025	27-10-2025	YES BANK LTD VS DEEPAK CHADHA	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	17-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7822/2025	27-10-2025	AXIS BANK LTD VS SANGEETA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	15-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7821/2025	27-10-2025	IDFC FIRST BANK LTD VS AJAYPAWAR OMVEER	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	17-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7823/2025	27-10-2025	AXIS BANK LTD VS MADHU CHAUHAN	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	15-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7825/2025	27-10-2025	AXIS BANK LTD VS RAJESH KUMAR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	15-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7820/2025	27-10-2025	IDFC FIRST BANK LTD VS BHAWNA KHANNA	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	17-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7819/2025	27-10-2025	IDFC FIRST BANK LTD VS PARVINDER SINGH	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	17-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7865/2025	29-10-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS ANUJ MANIPAL	KANIKA BAWEJA(P)	926643437 1	LEGAL12@ARENESS LAW.COM	22-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7860/2025	29-10-2025	AXIS BANK LTD VS MUSTAK 9933	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7861/2025	29-10-2025	AXIS BANK LTD VS RAVINDR 5574	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	28-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7862/2025	29-10-2025	AXIS BANK LTD VS SANJAY KUMAR 0264	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	25-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7863/2025	29-10-2025	AXIS BANK LTD VS CHUNA RAM 1476	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7864/2025	29-10-2025	AXIS BANK LIMITED VS SAHIL TRANSPORT COMPANY	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976 @GMAIL.COM	25-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7911/2025	30-10-2025	AXIS BANK LTD VS MOHIT KUMAR SINGH 6756	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	28-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7910/2025	30-10-2025	AXIS BANK LTD VS VINOD 0482	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	28-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7912/2025	30-10-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS RANJIT SINGH	KANIKA BAWEJA(P)	926643437 1	LEGAL12@ARENESS LAW.COM	29-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7909/2025	30-10-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS PAWANDEEP SINGH BAL	KANIKA BAWEJA(P)	926643437 1	LEGAL12@ARENESS LAW.COM	29-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7908/2025	30-10-2025	IDFC FIRST BANK LTD VS ARUN GRISHCHANDRA	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	23-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7907/2025	30-10-2025	IDFC FIRST BANK LTD VS ASHISH JAIN	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	23-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7906/2025	30-10-2025	AXIS BANK LTD VS JUMMA 1886	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7905/2025	30-10-2025	AXIS BANK LTD VS VIJAY SINGH 9264	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7955/2025	31-10-2025	IDFC FIRST BANK LTD VS RAVINDRA SINGH CHAUHAN	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	23-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7957/2025	31-10-2025	AXIS BANK LTD VS VIJNESH 3185	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7951/2025	31-10-2025	AXIS BANK LTD VS NARPAT RAM 0098	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24-10-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7950/2025	31-10-2025	AXIS BANK LTD VS SUDEESH KUMARI 6748	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	24-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7952/2025	31-10-2025	AXIS BANK LTD VS RAKESH BABU 4429	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	24-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7953/2025	31-10-2025	AXIS BANK LTD VS SUSHEEL SINGH 7210	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	24-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7947/2025	31-10-2025	AXIS BANK LTD VS MOHD NASIR 9127	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	24-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7948/2025	31-10-2025	AXIS BANK LTD VS RAMVATI 4122	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	24-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7954/2025	31-10-2025	AXIS BANK LTD VS RAJU CHAUHAN 9758	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	25-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7956/2025	31-10-2025	AXIS BANK LTD VS MAGADE JOTIRAM GANGADHAR 4498	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	25-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/7945/2025	31-10-2025	AXIS BANK LTD VS SURENDRA KUMAR 6275	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	28-10-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/153/2025	31-10-2025	CONTRA DEFENCE VS PLAXONIC TECHNOLOGIES	ANKUR DAS(P)	8390822993	ADVOCATE.ANKUR DAS@GMAIL.COM	30-10-2025
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)- 04	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/141/2025	09-10-2025	GOPSONS PAPERS PVT LTD VS M/S PRISTINE PUBLICATIONS PVT LTD	CHANDRA MOHAN GOYAL(P),	9810652956	CMGOYALADVOCAT E@GMAIL.COM	07.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/144/2025	16-10-2025	OUTLOOK PUBLICATION INDIA PVT LTD VS M/S SYSOTEL TECHNOLOGIES PVT LTD	SETU NIKET(P),	9873109672	MAIL@CURARELEG AL.COM	14.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/152/2025	29-10-2025	UMANG MIDHA VS AGRO CRAFT EARTH LLP AND ORS	NAKUL CHAUDHARY(P)	8882205139	CONTACT@THEPA NLEGAL.COM	27.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/53/2025	29-10-2025	BHAIRAV PANDEY VS MOTILAL OSWAL FINANCIAL SERVICES LTD	ANISH DHINGRA(P),	9818266660	ADVDDHINGRA@GM AIL.COM	28.10.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7894/2025	29-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHAMESH DIN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GAMIL.COM	27.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7885/2025	29-10-2025	AXIS BANK LTD VS VIKAS SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	28.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7884/2025	29-10-2025	AXIS BANK LTD VS BHOOPENDR SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	28.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7886/2025	29-10-2025	AXIS BANK LTD VS VIPIN KUMAR GAUD	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	28.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7883/2025	29-10-2025	AXIS BANK LTD VS VIJAY PAL	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	24.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7882/2025	29-10-2025	AXIS BANK LTD VS SAPNA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	24.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7887/2025	29-10-2025	AXIS BANK LTD VS AMBAREESH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	24.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7890/2025	29-10-2025	AXIS BANK LTD VS SACHIN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	24.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7892/2025	29-10-2025	AXIS BANK LTD VS VIKRAM SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	25.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7893/2025	29-10-2025	AXIS BANK LTD VS BANDIPORA COLLEGE OF INFORMATION TECHNOLOGY	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	25.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/495/2025	30-10-2025	BANK OF MAHARASHTRA VS HARJINDER KAUR	KADAMBINI KUMAR MUDGIL(P),	7838821105, 9871226784	KKMUDGIL29@GM AIL.COM	28.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/493/2025	30-10-2025	BANK OF MAHARASHTRA VS MAHESH BHARDWAJ	KADAMBINI KUMAR MUDGIL(P),	7838821105, 9871226784	KKMUDGIL29@GM AIL.COM	28.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7914/2025	30-10-2025	AXIS BANK LTD VS MOHD SARIM	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	28.10.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7915/2025	30-10-2025	AXIS BANK LTD VS KRISHANAKANT	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	28.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7930/2025	30-10-2025	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD VS MANDEEP SINGH AND ANR	SAGAR AGGARWAL	9266434371	LEGAL12@ARENESS LAW.COM	29.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7934/2025	30-10-2025	IDFC FIRST BANK LTD VS ARUN KANJI RAM	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	22.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7931/2025	30-10-2025	IDFC FIRST BANK LTD VS DEEPIKA TAKKAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7932/2025	30-10-2025	IDFC FIRST BANK LTD VS GAJENDRA SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7933/2025	30-10-2025	IDFC FIRST BANK LTD VS PRERNA BHOJWANI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7975/2025	31-10-2025	IDFC FIRST BANK LTD VS VIBHA DEVI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7976/2025	31-10-2025	IDFC FIRST BANK LTD VS VIJAY KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7973/2025	31-10-2025	IDFC FIRST BANK LTD VS HIMANSHU BHAGWAN SAHAI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7970/2025	31-10-2025	AXIS BANK LTD VS RINKU	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7969/2025	31-10-2025	AXIS BANK LTD VS GUDDI DEVI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7968/2025	31-10-2025	AXIS BANK LTD VS AVADHESH SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	24.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7971/2025	31-10-2025	AXIS BANK LTD VS MOHD ALAM	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	25.10.2025

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27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7977/2025	31-10-2025	IDFC FIRST BANK LTD VS ONKAR KAPIL		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	25.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7972/2025	31-10-2025	AXIS BANK LTD VS ATUL KUMAR		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	25.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7974/2025	31-10-2025	IDFC FIRST BANK LTD VS MAYANK GUPTA		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	25.10.2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7234/2025	04-10-2025	AXIS BANK LTD VS BHUPENDRA		AVINASH KUMAR(P),	1151513189	AVINASHADV@GM AIL.COM	30-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7235/2025	04-10-2025	AXIS BANK LTD VS JAVED KHAN		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL	23-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7236/2025	04-10-2025	IDFC FIRST BANK LTD VS SEETA RAM KASANA		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL	23-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7237/2025	04-10-2025	AXIS BANK LTD VS DEEPAK MISHRA		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL	23-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/452/2025	04-10-2025	UNION BANK OF INDIA VS DINESH KUMAR SHARMA		ALKA MISHRA(P),	97113433590	ADVOCATESHYAMK UMARJHA@GMAIL. COM	22-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/453/2025	04-10-2025	JAGMOHAN GUPTA VS REDCLIFFE LIFETECH PRIVATE LIMITED		AMIT SINGH(P),	9871291420	JURISPRUDENCEo1 i@GMAIL.COM	22-09-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/50/2025	04-10-2025	ROHIT D VS SUNDARAM FINANCE	ASHIF KHAN(P),	9911640095	JITENDRAREXWAL 37@GMAIL.COM	27-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7228/2025	04-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS FAZAL AHMAD	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	25-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7229/2025	04-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ANIL DIXIT	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	25-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7230/2025	04-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SAGAR VASHISHTHA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	25-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7232/2025	04-10-2025	AXIS BANK LTD VS ISHANT KUMAR (7343)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	06-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7233/2025	04-10-2025	AXIS BANK LTD VS MANESH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL	23-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7231/2025	04-10-2025	AXIS BANK LTD VS PANKAJ KUMAR	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	03-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7238/2025	04-10-2025	AXIS BANK LTD VS MOSIM	SUNITA SINGH(P),	9871040589	L INDOLEXI"AW@GM AIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7239/2025	04-10-2025	AXIS BANK LTD VS RAMANPREET SINGH	SUNITA SINGH(P),	9871040589	L INDOLEXI"AW@GM AIL.COM	05-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7240/2025	04-10-2025	AXIS BANK LTD VS RACHNA	SUNITA SINGH(P),	9871040589	L INDOLEXI"AW@GM AIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7273/2025	06-10-2025	AXIS BANK LTD VS POOJA SHARMA	ANUPAM SINGH(P),	9654926809	ANUOAMLSINGH@ GMAIL.COM	18-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7274/2025	06-10-2025	AXIS BANK LTD VS RAHUL TYAGI	ANUPAM SINGH(P),	9654926809	ANUOAMLSINGH@ GMAIL.COM	18-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7275/2025	06-10-2025	AXIS BANK LTD VS DINESH SINGH	ANUPAM SINGH(P),	9654926809	ANUOAMLSINGH@ GMAIL.COM	18-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7276/2025	06-10-2025	AXIS BANK LTD VS NAVNEET SHARMA1089	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7277/2025	06-10-2025	AXIS BANK LTD VS NEERAJ KUMAR	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	12-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7279/2025	06-10-2025	AXIS BANK LTD VS VINOD SANVARLAL BHARGAV	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	12-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7278/2025	06-10-2025	AXIS BANK LTD VS SAURABH JAISWAL 6962	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/455/2025	06-10-2025	SHUBHAM GOLDIEE MASALE PVT LTD VS SUNIL KUMAR DHANDHANIA	SHRAVAN BANSAL(P),	9810017859	RISHI@UNITEDAN DUNITED.COM	25-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7288/2025	06-10-2025	KOTAK MAHINDRA BANK MANOJ GUPTA 764		PARV MAHAJAN(P),	9643644534	PARV.MAHAJAN007 @GMAIL.COM	02-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7287/2025	06-10-2025	KOTAK MAHINDRA BANK HARSH THAKUR 119		PARV MAHAJAN(P),	9643644534	PARV.MAHAJAN007 @GMAIL.COM	02-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7286/2025	06-10-2025	AXIS BANK LTD VS SHAKTI SHARMA		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL	23-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7285/2025	06-10-2025	AXIS BANK LTD VS VISHAL AGGARWAL		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL	23-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7284/2025	06-10-2025	AXIS BANK LTD VS SHIVKESH MEENA		AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	10-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7282/2025	06-10-2025	AXIS BANK VS RAJKUMAR BAJPAYEE		SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7281/2025	06-10-2025	AXIS BANK LTD VS MAGANVIR		SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7280/2025	06-10-2025	AXIS BANK LTD VS HARVINDER KAUR		SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7271/2025	06-10-2025	AXIS BANK LTD VS OM PRAKASH MADAAN		ANUPAM SINGH(P),	9654926809	ANUOAMLSINGH@ GMAIL.COM	18-09-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7272/2025	06-10-2025	AXIS BANK LTD VS SANJAY KUMAR AMANKAR	ANUPAM SINGH(P),	9654926809	ANUOAMLSINGH@ GMAIL.COM	18-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7283/2025	06-10-2025	AXIS BANK LTD VS SHABNAM	AVINASH KUMAR(P),	9654926809	ANUOAMLSINGH@ GMAIL.COM	18-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7393/2025	08-10-2025	AXIS BANK LTD VS RAMANAND	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7392/2025	08-10-2025	AXIS BANK LTD VS NEETU SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7394/2025	08-10-2025	AXIS BANK LTD VS VIVEK SOOD	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7395/2025	08-10-2025	AXIS BANK LIMITED VS DURGA PRASAD YADAV	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTE RNATIONAL@GMAI L.COM	08-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7396/2025	08-10-2025	AXIS BANK LIMITED VS MURARI LAL SHARMA	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTE RNATIONAL@GMAI L.COM	08-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7397/2025	08-10-2025	AXIS BANK LIMITED VS DEVENDRA KUMAR	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTE RNATIONAL@GMAI L.COM	08-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7398/2025	08-10-2025	AXIS BANK LTD VS NEERAJ BESOYA	ANUPAM SINGH(P),	9654492680	ANUOAMLSINGH@ GMAIL.COM	18-09-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7399/2025	08-10-2025	AXIS BANK LTD VS SHAHNAZAR CHAUDHARY 4567	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7400/2025	08-10-2025	AXIS BANK LTD VS DEEPAK CHAUDHRY 7479	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7401/2025	08-10-2025	AXIS BANK LTD VS ARUNA KNOX 8312	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7402/2025	08-10-2025	AXIS BANK LTD VS KIRAN SHUKLA 0453	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7403/2025	08-10-2025	AXIS BANK LTD VS MOHD SHAVEJ 3113	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7405/2025	08-10-2025	AXIS BANK LTD VS DROPATI 6143	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7386/2025	08-10-2025	AXIS BANK LTD VS PRINCE BANSAL	ANUPAM SINGH(P),	9654492680	ANUOAMLSINGH@ GMAIL.COM	08-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7387/2025	08-10-2025	AXIS BANK LTD VS GAURAV	ANUPAM SINGH(P),	9654492680	ANUOAMLSINGH@ GMAIL.COM	08-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7388/2025	08-10-2025	AXIS BANK LTD VS VIJAY	ANUPAM SINGH(P),	9654492680	ANUOAMLSINGH@ GMAIL.COM	08-09-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7389/2025	08-10-2025	AXIS BANK LTD VS YOGINDER	ANUPAM SINGH(P),	9654492680	ANUOAMLSINGH@ GMAIL.COM	08-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7391/2025	08-10-2025	AXIS BANK VS SHIV NARESH	SHOBHA GUPTA(P),	9891192158	SRSHOBHAGUPTA @GMAIL.COM	15-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7390/2025	08-10-2025	AXIS BANK VS ROOBINA SHAIKH	SHOBHA GUPTA(P),	9891192158	SRSHOBHAGUPTA @GMAIL.COM	15-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7404/2025	08-10-2025	DHARA MOTOR FINANCE LTD VS SAKIV ALI	J K YADAV(P),	9998551587	ADJITENDRAYADA V2017@GMAIL.COM	20-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/462/2025	09-10-2025	MS TIRTH AGRO TECHNOLOGY PRIVATE LIMITED VS MS NARSINH TRAILERS AND ANR	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDW ORLD-CO-IN	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7491/2025	10-10-2025	AXIS BANK LTD VS VIJAY KUMAR 1238	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7492/2025	10-10-2025	AXIS BANK LTD VS SAMARDEEP 1803	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7493/2025	10-10-2025	AXIS BANK LTD VS RAJESH DEVI	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	03-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7494/2025	10-10-2025	AXIS BANK LTD VS YASHIKA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	03-09-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7495/2025	10-10-2025	AXIS BANK LTD VS ASHOK KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	03-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7496/2025	10-10-2025	AXIS BANK LTD VS VIVEK BAJPAI	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	03-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7488/2025	10-10-2025	AXIS BANK LTD VS ADESH KUMAR 2994	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7486/2025	10-10-2025	AXIS BANK LTD VS JAGDEV SINGH RAJPUT	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	03-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7489/2025	10-10-2025	AXIS BANK LTD VS MANOJ KUMAR 7292	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7490/2025	10-10-2025	AXIS BANK LTD VS ASHOK KUMAR 4423	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7487/2025	10-10-2025	AXIS BANK LTD VS PRASHANT KUMAR PRAJAPATI 5193	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7601/2025	14-10-2025	AXIS BANK LTD VS SHABAAJ CHOUHAN 2855	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7594/2025	14-10-2025	AXIS BANK LTD VS YOGENDRA SINGH 8639	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	23-09-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7595/2025	14-10-2025	AXIS BANK LTD VS HARIOM SINGH 8994	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7596/2025	14-10-2025	AXIS BANK LTD VS RAJ RANI 3219	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7597/2025	14-10-2025	AXIS BANK LTD VS NEETAM 5252	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7598/2025	14-10-2025	AXIS BANK LTD VS RISHABH SINGH 4311	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7599/2025	14-10-2025	AXIS BANK LTD VS RAM KISHUN1600	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7602/2025	14-10-2025	AXIS BANK LTD VS RAMVATI DEVI 5526	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7603/2025	14-10-2025	AXIS BANK LTD VS SUNIL KUMAR 8334	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7604/2025	14-10-2025	IFFCO KISAN FINANCE VS ARVIND ARVIND	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7605/2025	14-10-2025	IFFCO KISAN FINANCE VS BALWANT SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	23-09-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7606/2025	14-10-2025	IFFCO KISAN FINANCE VS PRADHAN GOCHAR	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7607/2025	14-10-2025	IDFC FIRST BANK LTD VS ROHIT DUTT	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7608/2025	14-10-2025	AXIS BANK LTD VS JAGEVSHAR AHIRWAR	ANUPAM SINGH(P),	9654492809	ANUOAMLSINGH@ GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7609/2025	14-10-2025	AXIS BANK LIMITED VS MUKESH KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR294@R EDIFFMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7610/2025	14-10-2025	AXIS BANK LTD VS BANWARI LAL	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	03-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7611/2025	14-10-2025	AXIS BANK LTD VS SANJAY YADAV	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	03-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7612/2025	14-10-2025	AXIS BANK LTD VS MANOJ SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	03-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7600/2025	14-10-2025	KOTAK MAHINDRA PRIME LTD VS AKHILESH KUMAR 8266	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7662/2025	15-10-2025	AXIS BANK LTD VS SHREE SHYAM BUILDCON 1867	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@GMAIL.COM	23-09-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7650/2025	15-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JITENDRA KALYAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	13-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7651/2025	15-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MAHIPAL SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	13-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7652/2025	15-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AJAB SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	13-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7656/2025	15-10-2025	YES BANK LTD VS VINOD KUMAR LOHIYA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL	23-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7666/2025	15-10-2025	AXIS BANK LTD VS MINAKSHI KUNVAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	03-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/471/2025	15-10-2025	GOA MEDICOS PRIVATE LIMITED VS MEENAKSHI MEHROTRA	SARTHAK JAIN(P),	9784339173	OFFICE@KPANDAS SOCIATES.IN	14-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/470/2025	15-10-2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM VS MAA BHUDEVI ICE AND CHILLING PLANT THROUGH ITS PROPRIETOR ASHOK KUMAR	YOGESH PACHAURI(P),	9811895298	YOGESHPACHAURI ASSOCIATES@GMAIL.COM	13-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7648/2025	15-10-2025	AXIS BANK LTD VS SATYANARAYAN SALWI	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	03-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7649/2025	15-10-2025	AXIS BANK LTD VS SHYAM PRATAP SINGH RAJAWAT	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	03-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7646/2025	15-10-2025	KOTAK MAHINDRA BANK DINESH KUMAR 2476	VS	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7647/2025	15-10-2025	KOTAK MAHINDRA BANK SHOBHA ENTERPRISES 5282	VS	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	23-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7653/2025	15-10-2025	AXIS BANK LIMITED PRASHANT KUMAR	VS	AVINASH KUMAR(P),	1151513189	AVINASHADV@GM AIL.COM	14-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7654/2025	15-10-2025	AXIS BANK LIMITED MOHAMMAD AMIR	VS	AVINASH KUMAR(P),	1151513189	AVINASHADV@GM AIL.COM	14-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7659/2025	15-10-2025	KOTAK MAHINDRA PRIME LTD VS ANUJ SHARMA 7569		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7683/2025	15-10-2025	AXIS BANK LTD VS SUSILA DEVI		AVINASH KUMAR(P),	1151513189	AVINASHADV@GM AIL.COM	14-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7684/2025	15-10-2025	AXIS BANK LIMITED VS GIRRAJ SINGH		AVINASH KUMAR(P),	1151513189	AVINASHADV@GM AIL.COM	14-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7685/2025	15-10-2025	AXIS BANK LIMITED VS ROBIN SO SHER MOHAMMAD		AVINASH KUMAR(P),	1151513189	AVINASHADV@GM AIL.COM	14-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7720/2025	16-10-2025	AXIS BANK LTD VS FARMAN 8518		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	04-10-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7749/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS YOGESH KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	10-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7750/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAJAT CHAUDHARY	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	10-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7751/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ROHIT KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	10-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7752/2025	16-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JATINDER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	10-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7713/2025	16-10-2025	KOTAK MAHINDRA BANK VS KULDEEP SINGH GOSAI 7436	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJ No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7714/2025	16-10-2025	KOTAK MAHINDRA BANK VS SUNNY 1893	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJ No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7715/2025	16-10-2025	KOTAK MAHINDRA BANK VS SAMBHU 8420	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJ No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7716/2025	16-10-2025	KOTAK MAHINDRA BANK VS UMESH KUMAR OJHA 0040	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJ No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7717/2025	16-10-2025	KOTAK MAHINDRA BANK VS GUDIYA DEVI 1007	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJ No5@GMAIL.COM	04-10-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7718/2025	16-10-2025	AXIS BANK LTD VS SANTOSH KUMAR	SHOBHA GUPTA(P),	9891119158	SRSHOBHAGUPTA @GMAIL.COM	24-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7719/2025	16-10-2025	KOTAK MAHINDRA PRIME LTD VS JAISAL KUMAR 7931	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7747/2025	16-10-2025	KOTAK MAHINDRA PRIME LIMITED VS HARISH KURSEJA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7748/2025	16-10-2025	KOTAK MAHINDRA PRIME LIMITED VS AJAY RATAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/145/2025	16-10-2025	THIRD UNICORN P. LTD. VS SAASPAY P. LTD.	ADITI TUTEJA	999630431	NOT GIVEN	14-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/149/2025	17-10-2025	ACKMY BUILDCON VS SARASWATI AGRO LTD.	SHIMANSHU GARG	8750618722	SWANIASSOCIATES	06-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7766/2025	17-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RAHUL KATARIA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/477/2025	17-10-2025	UNION BANK OF INDIA VS NEHA SINGHAL	PARVEEN KUMAR(P),	9810268484	NOT GIVEN	10-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/478/2025	17-10-2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM VS MS NPK AGRO PRODUCTS	JATIN JULKA(P),	9899818888	JATINULKA07@OU TLOOK	08-10-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7770/2025	17-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SUMIT CHOUDHARY	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7769/2025	17-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MOHIT VIJAY	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7768/2025	17-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS DAMODAR BHEEMASEN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7758/2025	17-10-2025	AXIS BANK LTD VS SUMAN 1329	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7759/2025	17-10-2025	AXIS BANK LTD VS SUJEEET VERMA 6616	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7760/2025	17-10-2025	AXIS BANK LIMITED VS JYOTI GIRISH VASAVA	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTE RNATIONAL@GMAI L.COM	08-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7761/2025	17-10-2025	AXIS BANK LIMITED VS BHUVA RAJ	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTE RNATIONAL@GMAI L.COM	08-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7762/2025	17-10-2025	AXIS BANK LIMITED VS SONARA MAHESH	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTE RNATIONAL@GMAI L.COM	08-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7763/2025	17-10-2025	AXIS BANK LIMITED VS NITU V UPADHYAY	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTE RNATIONAL@GMAI L.COM	08-09-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7764/2025	17-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS HARENDRA MAHAVEER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7765/2025	17-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PRAVEEN KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7767/2025	17-10-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RAJAT GUPTA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7810/2025	25-10-2025	AXIS BANK LTD VS SANTOSH KUMAR 4830	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7798/2025	25-10-2025	AXIS BANK LTD VS MITHLESH KUMAR SHARMA	SHOBHA GUPTA(P),	98911182158	SRSHOBHAGUPTA @GMAIL.COM	08-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7799/2025	25-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BIRJO DEVI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7800/2025	25-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS NURUL AMIN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7801/2025	25-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS VIRENDRA SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7802/2025	25-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAGHVENDRA SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	27-09-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7803/2025	25-10-2025	AXIS BANK LIMITED VS SUNDRAM SHREE CHAND YADAV	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	13-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7807/2025	25-10-2025	AXIS BANK LTD VS NIKHIL GAHARWAR	SHOBHA GUPTA(P),	98911182158	SRSHOBHAGUPTA@GMAIL.COM	08-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7808/2025	25-10-2025	AXIS BANK LTD VS AMANDEEP	SHOBHA GUPTA(P),	98911182158	SRSHOBHAGUPTA@GMAIL.COM	08-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7809/2025	25-10-2025	AXIS BANK LTD VS NITIN GILL	SHOBHA GUPTA(P),	98911182158	SRSHOBHAGUPTA@GMAIL.COM	08-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7811/2025	25-10-2025	YES BANK LTD VS RAJ ARORA	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	18-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/487/2025	25-10-2025	STATE BANK OF INDIA VS AMIT KUMAR	TERAM KHAN(P),	9717099220	ERAMADV.2000@G MAIL.COM	17-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7804/2025	25-10-2025	KOTAK MAHINDRA BANK VS DINESH KUMAR 5330	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7805/2025	25-10-2025	KOTAK MAHINDRA BANK VS VIKRAM SINGH 9276	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7806/2025	25-10-2025	KOTAK MAHINDRA PRIME LTD VS ANUJ SHARMA 7345	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	04-10-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7818/2025	27-10-2025	AXIS BANK LTD VS KAMLESH PRASAD MISHRA 2541	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7816/2025	27-10-2025	AXIS BANK LTD VS MEGHRAJ SINGH 5821	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7817/2025	27-10-2025	AXIS BANK LTD VS ANIL 8069	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7841/2025	28-10-2025	AXIS BANK LTD VS MOHD NAUSHAD 3070	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7842/2025	28-10-2025	AXIS BANK LTD VS SURESH KUMAR GOSWAMI 5683	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7844/2025	28-10-2025	AXIS BANK LTD VS SURESH KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	17-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7845/2025	28-10-2025	AXIS BANK LTD VS ANKUSH TYAGI	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	08-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7846/2025	28-10-2025	AXIS BANK LTD VS JOGARAM	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	17-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7850/2025	28-10-2025	AXIS BANK LIMITED VS BABITA DEVI	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTE RNATIONAL@GMAIL.COM	04-10-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7849/2025	28-10-2025	AXIS BANK LIMITED VS A2Z LOGISTIC SOLUTION	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTE RNATIONAL@GMAI L.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7848/2025	28-10-2025	AXIS BANK LTD VS JASPAL SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	08-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7847/2025	28-10-2025	AXIS BANK LTD VS NARENDRA KUMAR SAINI	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	08-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7843/2025	28-10-2025	AXIS BANK LTD VS MAHESH 8887	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/489/2025	29-10-2025	CANARA BANK VS ROHIT	RITU MISHRA(P),	9873706792	RITUMISHRA.ADVO CATS@GMAIL.COM	17-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7924/2025	30-10-2025	AXIS BANK LTD VS POONAM	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	08-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7923/2025	30-10-2025	AXIS BANK LTD VS SMUTI RANJAN SAHU	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	08-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7921/2025	30-10-2025	AXIS BANK LIMITED VS MAHEEP KUMAR	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTE RNATIONAL@GMAI L.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7922/2025	30-10-2025	AXIS BANK LIMITED VS SAHIL TRANSPORT COMPANY	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTE RNATIONAL@GMAI L.COM	04-10-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7929/2025	30-10-2025	AXIS BANK LTD VS TINA GILL	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	08-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7928/2025	30-10-2025	AXIS BANK LTD VS VIVEK SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	08-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7925/2025	30-10-2025	AXIS BANK LTD VS VIJAY KUMAR SHARMA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA @GMAIL.COM	08-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7913/2025	30-10-2025	AXIS BANK LTD VS MOHD FAROOQ	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	17-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7917/2025	30-10-2025	AXIS BANK LTD VS HUKAM CHAND	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	17-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7918/2025	30-10-2025	AXIS BANK LTD VS RAJESH KUMAR GAUTAM 3902	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7916/2025	30-10-2025	AXIS BANK LTD VS SATYAVEER SINGH	SUNITA SINGH(P),	9871040589	L INDOLEXI"AW@GM AIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7919/2025	30-10-2025	KOTAK MAHINDRA BANK VS AKIL 5630	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7920/2025	30-10-2025	KOTAK MAHINDRA BANK VS MANJU RANI 6535	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	04-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7926/2025	30-10-2025	AXIS BANK LTD VS SARJEENA (1418)	ADV DHEERAJ(P),	9871040589	L INDOLEXI"AW@GM AIL.COM	15-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7927/2025	30-10-2025	AXIS BANK LTD VS PARVEJ	SUNITA SINGH(P),	9871040589	L INDOLEXI"AW@GM AIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/497/2025	31-10-2025	IMPERIAL BOOKS AND STATIONERS VS URBAN BAE	ADITYA MALHOTRA(P),	9971274278	ADITYA@MALOTRA ANDMALHOTRA.CO M	30-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7965/2025	31-10-2025	AXIS BANK LTD VS RAMDEI 9007	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/154/2025	31-10-2025	SMALLFARMERSAGRIBUSINESSC ONSORTIUM VS MIS SHREEJIS ICE AND COLD STORAGES	BIJENDER SINGH(P),	9810042699	ASSOCIATES.BIJEN DERSING@GMAIL.C OM	25-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7966/2025	31-10-2025	AXIS BANK LTD VS SANTAN KUMAR 0030	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7967/2025	31-10-2025	AXIS BANK LTD VS JASVINDAR SINGH 2231	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7962/2025	31-10-2025	AXIS BANK LIMITED VS ANAR SINGH	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	14-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7963/2025	31-10-2025	AXIS BANK LIMITED VS GARIB CHAND SO RAMKALYAN	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	14-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7964/2025	31-10-2025	AXIS BANK LTD VS GURSHARN SINGH	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	14-07-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	18 BLOCK 1 18 BLOCK 1	CS(COMM)	802/2025	04-10-2025	RAILTEL CORPORATION OF INDIA LIMITED VS CSC E- GOVERNANCE SERVICES INDIA LIMITED	ASHOK SINGH	9313649228	ASOK69@YAHOO.C OM	26-09-2025
				OMP (I) (COMM)	95/2025	06-10-2025	BRIJBASI FIRE SAFETY SYSTEM PVT. LTD. VS NUVIA INDIA PVT. LTD. AND ANR.	TAMIM QADARI	9899959499	ANUBHAVBHASIN8 8@GMAIL.COM	05-10-225
				CS(COMM)	807/2025	08-10-2025	ROYAL MANPOWER SERVICES VS FARIDABAD AUTOCOMP SYSTEMS PRIVATE LTD.	HASEENUDDI	9313069060	PRAKASH1B1143@G MAIL.COM	04-10-2025
				CS(COMM)	809/2025	08-10-2025	CANARA BANK VS ISRAR AHMED AND ANR.	FAHAD KHAN	9219701292	FAHADADVOCATEK HAN@GMAIL.COM	01-10-2025
				CS(COMM)	810/2025	08-10-2025	B K CHHABRA VS INDER MOHAN BHAMBRI AND ANR	VIKAS BHATIA	9811379676	VKSBBT6@GMAIL.C OM	27-09-2025
				CS(COMM)	824/2025	09-10-2025	BANK OF BARODA VS AMIT KUMAR	TERAM KHAN	9717099220	ERAMADV2000@G MAIL.COM	03-10-2025
				EX(COMM)	351/2025	13-10-2025	JVN ENTERPRISES VS ADLOK CREATION PVT LTD	APURVA ROHILLA	7701976658	NOT MENTIONED	23-09-2025
				CS(COMM)	838/2025	14-10-2025	STATE BANK OF INDIA VS SUNIL BAL GUVER	DHARMENDRA SINGH	8800784740	SHUBHI1673@GMAI L.COM	12-10-2025
				CONTEMPT PETITION	07/2025	15-10-2025	BENTLEY SYSTEMS INCORPORATED AND ANR. VS RAJIV MITTAL AND ORS.	AARSHIA BEHL	9818061242	AARSHIA@SAIKRIS HNAASSOCIATES.C OM	11-10-2025
				CS(COMM)	849/2025	16-10-2025	UNION BANK OF INDIA VS ASHISH BEHL	SAMRENDRA KUMAR	9999114922	SAMRENDRAKRAD V@YAHOO.COM	11-10-2025
				CS(COMM)	853/2025	17-10-2025	M/S R.G SCIENTIFIC ENTERPRISES PVT. LTD. VS ROHIT GOYAL	AMAN MALIK	8882099072	ADVOCATEAKASHM ALIK@GMAIL.COM	06-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS(COMM)	861/2025	25-10-2025	M/S AGNI HUNTEX PVT LTD VS NAGESWARA RAO KANAPARTHI	RAJENDRA YADAV	9312046733	YADAVRAZEN@GM AIL.COM	15-10-2025
				EX(COMM)	361/2025	30-10-2025	UGRAYA FOODS AND FEEDS PVT LTD VS SHRI PANKAJ SINGH	SAMEER DEWAN	9810134864	SAMEERDEWAN123 @REDIFFMAL.COM	22-10-2025
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI	SOUTH- EAST	14	COMMERCIAL SUIT	CS/COMM/804/2025	06.10.2025	M/S IMPERIA DECORNIKHIL INDUSTRIES VS. ANKITKUMAR BHUPENDRABHAI PATEL		9599083327	IMPERIADECORLE GAL@GMAIL.COM	05.10.2025
					CS/COMM/808/2025	08.10.2025	VIJAY KUMAR THAREJA VS. RAKESH SINGH	MUDIT SOOD	9810247240	ADV.MUDITSOOD@ GMAIL.COM	07.10.2025
					CS/COMM/813/2025	08.10.2025	M/S SSB INDIA VS. M/S LAZY CHUNKS	AJAY KUMAR SINGH	9717314547	AJAY3FAB@GMAIL. COM	07.10.2025
					CS/COMM/819/2025	09.10.2025	M/S A.B. PAL ELECTRICALS PVT. LTD. VS. MAHESH BAL	HARSHIT CHAWLA	9910009277	KCGLEGAL@GMAIL. .COM	08.10.2025
					CS/COMM827/2025	10.10.2025	M/S QUALITY AUSTRIA CENTRAL ASIA VS. M/S AUTOLINE INDUSTRIES LTD.	ROHIT KUMAR PODDAR	9810614546	ATTORNEYLBRAI@ GMAIL.COM	10.10.2025
					CS/COMM/841/2025	14.10.2025	ROSTFREI STEEL PVT. LTD. VS. M/S BGR ENERGY SYSTEM LTD.	M.R. SINGH SISODIA	9312236226	MRSINGHSISODIA @GMAIL.COM	13.10.2025
					CS/COMM/830/2025	13.10.2025	HAZoorILAL AND SONS JEWELLERS PVT. LTD.	VIREN BANSAL	943343333	VIRENBANSAL1@G MAIL.COM	12.10.2025
					CS/COMM/852/2025	17.10.2025	M/S TRADITION EXPORTS VS. KEWAL ARORA	ROHAN BHAMBRI	9958813761	ADVROHAN96@GM AIL.COM	16.10.2025
					CS/COMM/870/2025	29.10.2025	M/S HSPTS TEXTILE PVT. LTD. VS. M/S AMRIT IMPEX PVT. LTD.	VINAYAK SRIVASTAVA	9899628833	SRIVASTAVA.VINAY AK@GMAIL.COM	28.10.2025
					CS/COMM/834/2025	14.10.2025	PATANJALI FOODS LTD. VS. DHARMENDRA SEWANI	SUDARSHAN KUMAR BANSAL	9810132105	LEGAL@UNITEDW ORLD.CO.IN	13.10.2025
					CS/COMM/859/2025	18.10.2025	MANMACHINE CAR CARE PVT. LTD. VS. S AND G BAJAJ PVT. LTD.	SHWETA TIWARI	8368180177	SHWETA.TIWARI@ MANMACHINECAR CARE.COMM	17.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS/COMM//866/2025	28.10.2025	MARTIN DAVIS VS. M/S UNITED METALIK PVT. LTD.	ANITTA	9891779857	OFFICE@ANITTAAD ANA.COM	27.10.2025

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30	SH. KUMARI	VRINDA	SOUTH-EAST	COMMERCIAL SUIT	CS (COMM)/811/2025	08-10-2025	UNION OF INDIA VS SMT RUCHIE ARORA	AKHIL GUPTA	9811085046	GUPTA26A@YAHOO.CO.IN	26.09.2025
					CS (COMM)/822/2025	09-10-2025	M/S. TIRTH ARGO TECHNOLOGY PVT. LTD. VS XXXXXXXXXXXXX	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLDCO.IN	03.10.2025
					CS (COMM)/823/2025	09-10-2025	OSHO OM TEXTURES VS MAABHUBANESHWARI EXIM AND ORS	MAYANK SHEKHAR KUSHWAHA	9990849579	ADVOCATE.MSKUSHWAHA@GMAIL.COM	09.10.2025
					EX.COMM - AWARD BY ARB. COMM./85/2025	16-10-2025	SUNDARAM FINACNE LTD VS VICKY KUMAR VERMA AND ORS	NITIN MEHTA	8802218291	ADVOCATE.MEHTAASSOCIATE09@GMAIL.COM	14.10.2025
					CS (COMM)/862/2025	25-10-2025	M/S P U HARDWARE VS M/S PICANO INTERIO LLP AND ORS	ASHWANI TYAGI	8800717111	ADVASHWANTYAGI@GMAIL.COM	17.10.2025
					CS (COMM)/869/2025	29-10-2025	CRYOVLVA BLOTECH PVT. LTD VS HEENA SHAIKH	ATISHAY SETHI	9468001007	ATISHAY171@GMAIL.COM	27.10.2025
					CS (COMM)/872/2025	30-10-2025	M/S. ABRARI GADJET TRADING PVT. LTD. VS HARSHIT GUPTA	SUMIT KUMAR CHAUHAN	9899501822	SEMPER.FIDELIS.JUS@GMAIL.COM	28.10.2025
					MISC DJ 1162/2025	29.10.2025	AMIT ADHESIVE V/S CHANAKYA ENTERPRISES	BABY RAI	9871157036	-	27.10.2025
					CS (COMM)/837/2025	14.10.2025	VIJAY RAUT V/S NAGESWARA RAO KANAPARTHI	RAJENDRA YADAV	9312046733	YADAVRAZEN@GMAIL.COM	10.10.2025
31	MS. ANU BALIGA	GROVER	SOUTH-EAST	COMMERCIAL SUIT	CS (COMM)/812/2025	08-10-2025	DEEPAK JAIN VS KADIMI TOOL MANUFACTURING PVT LTD	MANI BHADRAJAIN(P),	9811042284	MANIBHADRAJAIN@GMAIL.COM	45926
				EXECUTION PETITION	EXECUTION (COMM)/349/2025	09-10-2025	MADHU GUPTA VS JAMMU AND KASHMIR BANK LIMITED	CHERRY GUPTA(P),	9212696986	IMRAN.HRLN@GMAIL.COM	45936
				COMMERCIAL SUIT	CS (COMM)/825/2025	09-10-2025	MOHAMMAD AMJAD THAKUR VS MICROSOFT MR BILL GATES AND ORS	NOT PROVIDED	NOT PROVIDED	NOT PROVIDED	45929
				COMMERCIAL SUIT	CS (COMM)/831/2025	13-10-2025	BENTLEY SYSTEMS INC AND ANR VS SUBHASH CHANDER MITTAL	RAHUL BERUAR(P),	9910044787	RAHUL.BERUAR@BERUAR.COM	45938

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				COMMERCIAL SUIT	CS (COMM)/839/2025	14-10-2025	RCPL LOGISTICS PRIVATE LIMITED VS RKRMPURI(P), INTERNATIONAL PRODUCTS PRIVATE LIMITED	GAURAV	9833947824	ADVGAURAVPURI@GMAIL.COM	45936
				MISC. APPLICATION	MISC DJ/1124/2025	16-10-2025	GANESH CHANDRA MATHUR VS M/S BIHANI MANUFACTURING COMPANY PVT LTD	ANKIT KUMAR	7870060007	ADV.VATSANKIT@GMAIL.COM	45944
				COMMERCIAL SUIT	CS (COMM)/848/2025	16-10-2025	M/S IMPERIA DECORNIKHIL INDUSTRIES VS SHIV KUMAR (PROPRIETOR OF SHREE SHYAM STEEL AND ACCESSORIES)	KUMAR(P),	9599083327	IMPERIADECORLEGAL@GMAIL.COM	45941
				COMMERCIAL SUIT	CS (COMM)/849/2025	16-10-2025	ADOBE INCORPORATED AND ANR VS NITIN VIJAY AND ORS	AARSHIA BEHL(P),	9910044787	INFO@BERUAR.COM	45941
				EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/86/2025	18-10-2025	AADHAR HOUSING FINANCESATVIK LIMITED VS MR ASHOK KUMAR JHA AND ANR	BAJAJ(P),	9911225335	SATVIKBAJAJ@SUPERNOVALEGAL.COM	45940
				COMMERCIAL SUIT	CS (COMM)/865/2025	27-10-2025	SH MANMOHAN SINGH BHAGNIHAL VS SH RAJENDRASINGH	RAM MOHAN SINGH(P),	9999678001	S.R.M.LEGALLAWFIRM@GMAIL.COM	45947
				COMMERCIAL SUIT	CS (COMM)/864/2025	27-10-2025	M/S ARAVALAI PRINTERS AND PUBLISHERS PVT LTD VS M/S RAGHAV ENTERPRISES	SHUBHANKAR(P),	9871177024	INFO.SSLEGALPARTNERS@GMAIL.COM	45947
				COMMERCIAL SUIT	CS (COMM)/873/2025	30-10-2025	M/S ACE INTERNATIONAL INC VS M/S RG AND SONS AND ORS	RAJAT VATS(P),	9911036464	RAJATVATS02WORK@GMAIL.COM	45958
				EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/89/2025	31-10-2025	KOTAK MAHINDRA PRIME LTD VS MOHD ISLAM AND ANR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	45927
32	MS. NEELAM SINGH	SOUTH-EAST	22	COMMERCIAL SUIT	CS (COMM)/803/2025	06-10-2025	UNION BANK OF INDIA VS SHRI GAURAV CHAUDHARY	MANOJ KUMAR	9811085046	GUPTA26A@YAHOO.CO.IN	26-09-2025
				COMMERCIAL SUIT	CS (COMM)/826/2025	10-10-2025	INTEC INFONET PRIVATE LIMITED VS UNION OF INDIA	RAHUL MALHOTRA	9899218215	RAHULSSMALHOTRA@GMAIL.COM	07-10-2025
				EXECUTION PETITION	EXECUTION (COMM.)/350/2025	13-10-2025	M/S MONGA SYNTHETHICS PVT. LTD. VS M/S NAYAN GARMENTS	ANISH SARNA	9811995505	ADVOCATEANISHSARNA@GMAIL.COM	07-10-2025
				COMMERCIAL SUIT	CS (COMM)/828/2025	13-10-2025	GATEWAYS AVIATION PVT. LTD. VS CROSSBORDER LOGISTECH PVT. LTD.	RISHABH DUA	9958903588	DUARISHABH@GMAIL.COM	04-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL SUIT	CS (COMM)/829/2025	13-10-2025	M/S S.V AIRTECH PVT. LTD. VS M/S DREAM INTERIOR	RAKESH SINGH KALIRAMNA	8920499007	RAKESHJ09(GYAHOO.COM)	09-10-2025
				COMMERCIAL SUIT	CS (COMM)/832/2025	14-10-2025	M/S ELCOM TRADING COMPANY PVT. LTD. VS MR. MANTU MANDAL (PROP.)	BAL KRISHAN CHHABRA	9810130389	BKCHHABRACO@A HOO.CO.IN	11-10-2025
				EXECUTION PETITION	EX.COMM - AWARD BY ARB. COMM./84/2025	15-10-2025	M/S AMRIT LAL BEHL AND SONS VS UNION OF INDIA	AMAN SINHA	9990174008	USRLEGALADVISOR@GMAIL.COM	07-10-2025
				COMMERCIAL SUIT	OMP (COMM.)/63/2025	16-10-2025	M/S KHANIJ IMPEX AND ANR. VS M/S TRANSNATIONAL SHIPPING INDIA PVT. LTD. AND ANR.	SAKET GOGIA	9739046560	SAKETGOGIA@LAW TTITUDE.COM	14-10-2025
				EXECUTION PETITION	EXECUTION (COMM.)/357/2025	18-10-2025	ADITI TOYS PVT. LTD. VS SNNR PVT. LTD.	SANJEEV GUPTA	9810075779	SANJEEVQUPTA91 @GMAIL.COM	23-09-2025
				COMMERCIAL SUIT	CS (COMM)/855/2025	18-10-2025	M/S. S S B C CONCRETE PVT. LTD. VS HARVINDER SINGH SAHNI	PRAMOD KUMAR SHARMA	9811283658	PKSLEAAL@VAHOO .CO.IN	16-10-2025
				COMMERCIAL SUIT	CS (COMM)/856/2025	18-10-2025	STATE BANK OF INDIA VS MR. MAHENDRA	DHARMENDRA SINGH	8800784740	SHUBHI1673@GMAIL.COM	17-10-2025
				EXECUTION PETITION	EXECUTION (COMM.)/359/2025	29-10-2025	M/S RANGOLI HANDLOOM PVT. LTD. VS M/S GABRIELABANGA ENTERPRISES AND ANR.	SIDDHANT BANGA	9999369931,	SIDDHANTBANGA04@GMALL.COM	27-10-2025
				COMMERCIAL SUIT	OMP (I) (COMM.)/97/2025	29-10-2025	DRIVEO ELECTRIC MOBILITY PVT. LTD. VS REINVENT AGROCHAIN PRIVATE LIMITED	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	13-10-2025
				COMMERCIAL SUIT	MISC DJ/1172/2025	31-10-2025	M/S GRAFIX SOLUTIONS VS M/S VAJRA TRADERS AND ORS.	RAKESH SHARMA	9911125245	ADVOCATERAKESB SHARMA2006RA GMAIL.COM	28-10-2025
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL)	SOUTH-EAST	COMMERCIAL SUIT	COMMERCIAL SUIT	EXECUTION (COMM.)/345/2025	04-10-2025	EKO BHARAT VENTURES PVT. LTD. VS RAHUL YADAV	KAILASH CHANDRA JOSHI	9810202014	-	24-09-2025

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	AL COURT)				MISC DJ/1029/2025	06-10-2025	COIM INDIA PVT. LTD. VS INTERNATIONAL PRINT O PACK LIMITED	MANOJ KUMAR SINGH	9582812402	ISHAAN2495@GMAIL L.COM	04-10-2025
					EXECUTION (COMM.)/348/2025	08-10-2025	MUKESH VERMA VS MS. EAGLE MEDICAL SYSTEM PVT LTD	PUBLIC PROSECUTOR			08-10-2025
					EXECUTION (COMM.)/347/2025	09-10-2025	INTEC CAPITAL LTD VS KEW PRECISION PRIVATE LIMITED THROUGH ITS DIRECTOR SH MUNISH KUMAR BHUNSALI	POOJA CHAUDHARY	9871169411	LEGALPOOIACHAU DHARY@GMAIL.CO M	07-10-2025
					CS (COMM)/820/2025	09-10-2025	STATE BANK OF INDIA VS GANESH CHANDER	SHIV TYAGI	9811059032	SHIVKTYAGI1@GM AIL.COM	04-10-2025
					CS (COMM)/821/2025	09-10-2025	URJIT PHARMACEUTICALS VS LIFE LINE MEDICOS	ABHAY RAJ VERMA	9999031721	PUNEET@SAMAYAL AW.IN	06-10-2025
					EXECUTION (COMM.)/352/2025	13-10-2025	BAGLA POLYFILMS LIMITED VS P K ENTERPRISES	LAKSHYA SHARMA	8882440743	IN FO@UPSCALELEGA L.COM	25-09-2025
					EXECUTION (COMM.)/353/2025	14-10-2025	SH RAJEEV MONGA VS SH BHASKAR GUPTA	ANISH SARNA	9811995505	ADVOCATEANISHS ARNA@GMAIL.COM	07-10-2025
					EXECUTION (COMM.)/354/2025	14-10-2025	FREIGHT BRIDGE LOGISTICS PVT LTD VS AMBASSADOR LOGISTICS PVT LTD	ARVIND KUMAR SINGH	8800849986	ADVAKS@YAHOO.C O.IN	07-10-2025
					CS (COMM)/835/2025	14-10-2025	R AND R CONSULTING VS SH. GAURAV JAIN	KM LUBNA	9312610477	LEGALREMEDIES2 K(@GMAIL.COM	08-10-2025
					EXECUTION (COMM.)/356/2025	15-10-2025	SATYA PARKASH AND BROTHERS P LTD VS MUNICIPAL CORPORATION OF DELHI	ASEEM MEHROTRA	98LL062351	MCHROTRA ASEEM@YAHOO.CO .IN	11-10-2025
					CS (COMM)/858/2025	18-10-2025	STATE BANK OF INDIA VS SH. KRISHAN	AMIT SINGH	7011848843	AMIT.ADVOCATE13 @GMAIL.COM	16-10-2025
					OMP (COMM.)/64/2025	28-10-2025	IFCI LIMITED VS HDFC BANK LTD	AYUSH KUMAR	9650160444	CHAMBER495@GM AIL.COM	24-10-2025
					EXECUTION (COMM.)/360/2025	30-10-2025	STATE BANK OF INDIA VS ROSHNI	SUCHITA DIXIT	8896932838	GNIHOTRISUCHITA @GMAIL.COM	05-10-2025

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					CS (COMM)/875/2025	31-10-2025	SIMMTRONICS INFOTECH PRIVATE LIMITED VS NECHRA MARKETING PRIVATE LIMITED	AKHIL VERMA	9999086312	YURISTPARTNERS @GMAIL.COM	28-10-2025

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34	MS. NIRJA BHATIA, JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH- DISTRICT EAST	22	COMMERCIAL SUIT	CS (COMM)/803/2025	06-10-2025	UNION BANK OF INDIA VS SHRI GAURAV CHAUDHARY	MANOJ KUMAR	9811085046	GUPTA26A@YAHOO .CO.IN	26-09-2025
				COMMERCIAL SUIT	CS (COMM)/826/2025	10-10-2025	INTEC INFONET PRIVATE LIMITED VS UNION OF INDIA	RAHUL MALHOTRA	9899218215	RAHULSSMALHOTR A@GMAIL.COM	07-10-2025
				EXECUTION PETITION	EXECUTION (COMM.)/350/2025	13-10-2025	M/S MONGA SYNTHETHICS PVT. LTD. VS M/S NAYAN GARMENTS	ANISH SARNA	9811995505	ADVOCATEANISHS ARNA@GMAIL.COM	07-10-2025
				COMMERCIAL SUIT	CS (COMM)/828/2025	13-10-2025	GATEWAYS AVIATION PVT. LTD. VS CROSSBORDER LOGISTECH PVT. LTD.	RISHABH DUA	9958903588	DUARISHABHL@G MAIL.COM	04-10-2025
				COMMERCIAL SUIT	CS (COMM)/829/2025	13-10-2025	M/S S.V AIRTECH PVT. LTD. VS M/S DREAM INTERIOR	RAKESH SINGH KALIRAMNA	8920499007	RAKESHJ09(GYAH O.COM	09-10-2025
				COMMERCIAL SUIT	CS (COMM)/832/2025	14-10-2025	M/S ELCOM TRADING COMPANY PVT. LTD. VS MR. MANTU MANDAL (PROP.)	BAL KRISHAN CHHABRA	9810130389	BKCHHABRACO@A HOO.CO.IN	11-10-2025
				EXECUTION PETITION	EX.COMM - AWARD BY ARB. COMM./84/2025	15-10-2025	M/S AMRIT LAL BEHL AND SONS VS UNION OF INDIA	AMAN SINHA	9990174008	USRLEGALADVISOR S@GMAIL.COM	07-10-2025
				COMMERCIAL SUIT	OMP (COMM.)/63/2025	16-10-2025	M/S KHANIJ IMPEX AND ANR. VS M/S TRANSNATIONAL SHIPPING INDIA PVT. LTD. AND ANR.	SAKET GOGIA	9739046560	SAKETGOGIA@LAW TTITUDE.COM	14-10-2025
				EXECUTION PETITION	EXECUTION (COMM.)/357/2025	18-10-2025	ADITI TOYS PVT. LTD. VS SNNR PVT. LTD.	SANJEEV GUPTA	9810075779	SANJEEVQUPTA91 @GMAIL.COM	23-09-2025
				COMMERCIAL SUIT	CS (COMM)/855/2025	18-10-2025	M/S. S S B C CONCRETE PVT. LTD. VS HARVINDER SINGH SAHNI	PRAMOD KUMAR SHARMA	9811283658	PKSLEAAL@VAHOO .CO.IN	16-10-2025
				COMMERCIAL SUIT	CS (COMM)/856/2025	18-10-2025	STATE BANK OF INDIA VS MR. MAHENDRA	DHARMENDRA SINGH	8800784740	SHUBHI1673@GMAIL .COM	17-10-2025
				EXECUTION PETITION	EXECUTION (COMM.)/359/2025	29-10-2025	M/S RANGOLI HANDLOOM PVT. LTD. VS M/S GABRIELAB ENTERPRISES AND ANR.	SIDDHANT BANGA	9999369931,	SIDDHANTBANGAO 4@GMALL.COM	27-10-2025
				COMMERCIAL SUIT	OMP (I) (COMM.)/97/2025	29-10-2025	DRIVEO ELECTRIC MOBILITY PVT. LTD. VS REINVENT AGROCHAIN PRIVATE LIMITED	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	13-10-2025

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				COMMERCIAL SUIT	MISC DJ/1172/2025	31-10-2025	M/S GRAFIX SOLUTIONS VS M/S VAJRA TRADERS AND ORS.	RAKESH SHARMA	9911125245	ADVOCATERAKESB SHARMA2006RA GMAIL.COM	28-10-2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH- EAST	39	CS COM/814/25	08.10.25	UNION BANK OF INDIA VS MOHD AHMAD	AKHIL GUPTA	9811085046		26.09.25	DATE OF E- FILING
				CS COM/815/25	08.10.25	UNION BANK OF INDIA VS SHRI ANKIT SRIVASTAVA	AKHIL GUPTA	9811085046		26.09.25	26.09.25
				MISC DJ/1040/25	08.10.25	SURJIT LAL BHOPAL VS MS R AND B SOLUTIONS AND ORS	ADITYA CHOPRA	9811455552		06.10.25	26.09.25
				M-EX/61/2025	13.10.25	PUNJAB NATIONAL BANK VS VIPIN KUMAR TIWARI	PRANSHU VASHISHT	9999737225		10.10.25	06.10.25
				EX COM AWARD/83/25	13.10.25	KOTAK MAHINDRA PRIME LTD VS HIMANSHU GIRDHAR	AMIT KUMAR SINHA	9990659331		13.09.25	10.10.25
				EX/COMM/355/25	14.10.25	BINARY GRAFFITI INFOTECH PVT LTD VS KETSAAL RETAILS LLP	DEEPAK BHARTI	8860608332		09.10.25	13.09.25
				CS COM/833/25	14.10.25	COLONEL RETD GRINDRA CHHABRA VS HIMANSHU MANN	ABHISHEK ANAND	8588824399		06.10.25	09.10.25
				CS COMM/836/25	14.10.25	ASCLCARE PRIVATE LIMITED VS GALAXY AUTOMOBILES PRIVATE LIMITED AND OTHERS	AVINASH SHARMA	9810386632	AVINASH.LAW@ GMAIL.COM,	30.09.25	06.10.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS/COMM/840/25	15.10.25	UNION BANK OF INDIA VS RAMA SHARMA	RAJENDRA YADAV		9312046733	YADAVRAZEN@GMAIL.COM	09.10.25	30.09.25
				CS/COMM/844/25	16.10.25	SHARAD INSULATIONS AND INTERIORS PVT LTD VS FLOW TECH AIR PVT LTD	ISFAHANI ~~~SOCIATES		9990067910	ISFAHANI.ASSOCIATES@GMAIL.COM	13.10.25	09.10.25
				CS/COMM/850/25	17.10.25	RAJESH LAL VS GOOGLY MEDIA HOLDINGS PTE LTD	RUCHI KHURANA		98111 70646	RUCHIKHURANA.ADVOCATE@GMAIL.COM	09.10.25	13.10.25
				CS/COMM/851/25	17.10.25	MR GAURANG SINGHANIA SOLE PROPRIETOR TRINITY CALCIUM VS M/S. DECO VINYL PVT. LTD.	MAHESH AGARWAL		9654899888		14.10.25	09.10.25
				MISC DJ/1154/25	25.10.25	MUKESH KUMAR VS SAMVARDHANA MOTHERSON HAMAK YOREX ENGINEERED LOGISTICS LTD	S. K PANDA		921388157		25.10.25	14.10.25
				EX/COMM/358/25	27.10.25	M/S. L COMPS AND IMPEX PVT LTD VS M/S. EXCLUSIVE INTERNATIONAL	INDER SINGH ADHIKARI		9811309971		15.10.25	25.10.25
				CS/COMM/863/25	27.10.25	M/S AGNI HUNTEX PVT LTD VS AYUSH MAHESHWARI	RAJENDRA YADAV		9312046733		15.10.25	15.10.25
				CS/COMM/867/2025	28.10.25	M/S IMPERIA DECOR INDUSTRIES V/S RAVI LOHIA	JAIN & VERMA ASSOCIATES		9599083327	IMPERIADECORLEGAL@GMAIL.COM	13.10.25	15.10.25

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				CS/ COMM/868/2025	29.10.25	SHANKAR GUPTA V/S PRETTY PRINCESS EXPORT	NAVEEN KUMAR		9971722433		18.10.25	13.10.25
				MISC/DJ/1167/2025	29.10.25	JATINDER SINGH ARNEJA V/S MUNICIPAL CORPORATION OF DELHI	NANDWANI AND ASSOCIATES		9810528802	OFFICE@NANDW ANI.CO.IN	25.09.25	18.10.25
				MISC DJ/1173/2025	31.10.25	ECOTONE SYSTEMS PVT. LTD.AND ANR. V/S PREKSHA	SIDHARTH ARORA ADVOCATE		9839211111	SIDDHARTHARO RA@LIVE.COM	18.09.25	25.09.25
				MISC DJ/1174/2025	31.10.25	PREKSHA V/S ECOTONE SYSTEMS PVT. LTD. AND ANR.	SIDHARTH ARORA ADVOCATE		9839211111	SIDDHARTHARO RA@LIVE.COM	18.09.25	18.09.25
				MISC DJ/1174/2025	31.10.25	PREKSHA V/S ECOTONE SYSTEMS PVT. LTD. AND ANR.	SIDHARTH ARORA ADVOCATE		9839211111	SIDDHARTHARO RA@LIVE.COM	18.09.25	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	CS COMM 74	2764/2025	04-10-2025	BANSAL SALES CORP. PVT.LTD. VS MY INTERIO	SH VINAYAK BHARDWAJ	9810400291		GNAGGARWAL.CO @GMAIL.COM	04.10.25
			209	CS COMM 74	2778/2025	06-10-2025	ADVENTURE OVERLAND PVT. LTD. VS NOMAD ADVENTURES OVERLAND PVT. LTD,	SH RACHIT GUPTA	9871716265		ADVOCATERACHIT GUPTA@GMAIL.CO M	06.10.25
			209	CS COMM 74	2803/2025	08-10-2025	STATE BANK OF INDIA VS SATISH KUMAR	MS SHUCHITA DIXIT	8896932838		AGNIHOTRISUCHIT A@GMAIL.COM	08.10.25
			209	CS COMM 74	2813/2025	09-10-2025	UNION BANK OF INDIA VS MANOJ SEHGAL	SH SIDHARTH JOSHI	9818509714			09.10.25
			209	CS COMM 74	2829/2025	13-10-2025	BANSAL BUSINESS CORP. VS INFOSOLUTION	MS AANCHAL BANSAL	9910969692		BANSALAANCHAL2 010@GMAIL.COM	10.10.25

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			209	CS COMM 74	2872/2025	15-10-2025	APURVA CREATIONS PVT. LTD. VS LINKERS INDIA LOGISTICS PVT. LTD.	SH VIKAS TIWARI	9971336949	VIKASTIWARIADVO CATE.OFFICE@GMA IL.COM	14.10.25
			209	CS COMM 74	2913/2025	17-10-2025	AJAY BANSAL VS SHARON CHANDRASEKHAR PROP MAGNET WIRES AND CABLES	SH VARUN MAHESHWARI	9868571116	COGNIZALEGAL@G MAIL.COM	16.10.25
			209	CS COMM 74	2927/2025	18-10-2025	STATE BANK OF INDIA VS VINEESH YADAV	SH VIJAY PRAKASH	9810210832	VIJAYPRAKASH968 2@GMAIL.COM	18.10.25
			209	CS COMM 74	2929/2025	18-10-2025	RICHREDIT FINANCE PVT. LTD. VS RASIK PRODUCTS P. LTD.	SH VISHWA RANJAN KUMAR	9811136731	VISHWARANJAN71 @YAHOO.COM	18.10.25
			209	CS COMM 74	2931/2025	18-10-2025	DES RAJ KAPOOR VS MOHAN MAHETA	SH RAVINDER KUMAR	9871513364	RAVINDRAKUMAR1 031969@GMAIL.CO M	18.10.25
			209	CS COMM 74	2961/2025	28-10-2025	UPGRID SOLUTIONS PVT. LTD. VS DEEPAK KASANA	SH RUPESH GUPTA	9643008880	CONTACT@AAALEG AL.PRO	28.10.25
			209	CS COMM 74	2993/2025	29-10-2025	PUNJAB NATIONAL BANK VS RAKESH SINGH	MS JYOTI GAUTAM	7000041067	JYOTI_GAUTAM201 0@YAHOO.COM	29.10.25
			209	CS COMM 74	3011/2025	31-10-2025	STATE BANK OF INDIA VS DOMAR SINGH	SH SURESH KUMAR SHARMA	9810099445	SURESH.SHARMA71 7@GMAIL.COM	31.10.25
			209	OMP COMM 75	3020/2025	01-11-2025	ARUN PASRICHA VS GODREJ FINANCE LTD.	SH SAGAR SHIVAM JAISWAL	8010164371	ADVOCATESAGARJ AISWAL@GMAIL.C OM	31.10.25
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	2769/2025	04-10-2025	DONWAR BROTHERS PVT. LTD VS ONISH INFRA	SH VEDANT BHARDWAJ	9811327685	SUMANTBHARDWA J@GMAIL.COM	04.10.25
			101	OMP COMM 73	2807/2025	08-10-2025	SARLA SHARMA VS AIRCON SYSTEMS INDIA PVT. LTD.	SH PRANAV GUPTA	9958123005	PRANAV@PGOFFIC E.CO.IN	08.10.25
			101	CS COMM 74	2809/2025	08-10-2025	ONEHPLUS HEALTHCARE PVT. LTD. VS CARDIAC CARRE AND ALLIED HEALTH PVT. LTD.	SH MANOJ KUMAR	9654158406	MANOJLAW16@GM AIL.COM	08.10.25
			101	CS COMM 74	2856/2025	14-10-2025	ASHOK GARG VS RAHUL BANSAL	SH BRIJESH KUMAR SHARMA	9899222783	LAWSOLUTIONPOI NT@GMAIL.COM	14.10.25

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			101	OMP COMM 73	2916/2025	17-10-2025	MORE RETAIL PVT. LTD. VS DEVENDER SINGH	SH RAVNEET SINGH	8700139797	ADVRAVNEETSINGH@GMAIL.COM	17.10.25
			101	OMP COMM 73	2926/2025	18-10-2025	SDF CHEMICALS INDIA VS ONGC LTD.	SH ROSHAN SANTHALIA	9560622223	ROSHAN@CHAMBERSOFRSANTHALIA.COM	18.10.25
			101	CS COMM 74	2940/2025	25-10-2025	PUNJAB NATIONAL BANK VS RAKESH SINGH	SMS JYOTI GAUTAM	7000041067	JYOTI_GAUTAM2010@YAHOO.COM	25.10.25
			101	CS COMM 74	2978/2025	29-10-2025	NASRULLAH KHAN VS MUKESH SHARMA	SH WASIM ASHRAF	9910681789	ASHRAFWASIMASHRAF@GMAIL.COM	29.10.25
			101	CS COMM 74	2983/2025	29-10-2025	STATE BANK OF INDIA VS GAUTHAM MENON	SH VIJAY PRAKASH	9810210832	VIJAYPRAKASH9682@GMAIL.COM	29.10.25
			101	CS COMM 74	3006/2025	31-10-2025	CANARA BANK VS SUMAN PROPS AUM PATANJALI STORE	SH KUMAR VISHWJEET	99718909886	ADV.VISHWJEET@GMAIL.COM	30.10.25
			101	CS COMM 74	3015/2025	01-11-2025	AAA TECHNO LEGAL SERVICES VS G R INFRAPROJECTS LTD.	SH GAURAV KUMAR SINGH	9811284899	DELLAWS2000@GMAIL.COM	31.10.25
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, NEW BUILDING KKD	C.S.(COMM)	119/2025	04-10-2025	BANK OF BARODA VS SUDHIR SINGH	UMESH JOSHI	9910568669	ADVUMESHJOSHI@GMAIL.COM	25-09-2025
			---DO--	C.S.(COMM)	120/2025	08-10-2025	INDIAN FAB VS MOHD. ARHAN	SIDDHANT BANGA	9999369931	SIDDHANTBANGA04@GMAIL.COM	26-09-2025
			---DO--	C.S.(COMM)	121/2025	13-10-2025	STATE BANK OF INDIA VS DHANNU	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	12-10-2025
			---DO--	C.S.(COMM)	122/2025	14-10-2025	IDBI BANK LTD VS PRAMOD JAIN	SATISH KUMAR	9911191050	SATISH@K1FINDIA.COM	11-10-2025
			---DO--	C.S.(COMM)	123/2025	14-10-2025	IDBI BANK LTD VS RAHUL JAIN	SATISH KUMAR	9911191050	SATISH@K1FINDIA.COM	11-10-2024
			---DO--	C.S.(COMM)	124/2025	17-10-2025	VIRENDRA KUMAR JAIN VS CHANDER BHAN	ASHOK AGARWAL	8851403309	AGARWAL71@YAHOO.COM	10-10-2025

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			---DO--	C.S.(COMM)	125/2025	25-10-2025	STANDARD TRADERS VS REEKOMED HEALTHCARE AND SURGICAL PRODUCTS	GULSHAN SHARMA	9891150888, 8076955090	GULSHANSHARMA11 974@GMAIL.COM	17-10-2025
			---DO--	C.S.(COMM)	126/2025	27-10-2025	MOHD NAWAB VS RIYAZ AKBAR	SHIVESH SINGH, MOHIT KUMAR	8791673106	BHARDWAJMOHIT 29922@GMAIL.COM	108-10-2025
			---DO--	C.S.(COMM)	127/2025	31-10-2025	BANK OF BARODA VS LIYAKAT ALI	UMESH JOSHI	9910568669	ADVUMESHJOSHI@ GMAIL.COM	30-10-2025
			---DO--	C.S.(COMM)	128/2025	31-10-2025	BANK OF BARODA VS SUDHA SHARMA	UMESH JOSHI	9910568669	ADVUMESHJOSHI@ GMAIL.COM	30-10-2025
			---DO--	EX. (COMM)	81/2025	04-10-2025	BANK OF MAHARASHTRA VS VISHAL	RAKESH KUMAR	9891691568	RAKESH.ADVOT@G MAIL.COM	16-09-2025
			---DO--	EX. (COMM)	82/2025	04-10-2025	BANK OF MAHARASHTRA VS SANDEEP MALIK	RAKESH KUMAR	9891691568	RAKESH.ADVOT@G MAIL.COM	16-09-2024
			---DO--	EX. (COMM)	83/2025	06-10-2025	NIJAZ AHMAD VS MOHD AFSAR ALAM	DEV SHARMA RAJ	9811387613	DEVSHARMAADVO CATE@GMAIL.COM	
			---DO--	EX. (COMM)	84/2025	06-10-2025	MR SUNIL KUMAR VS SANDHYA TYAGI	UN LEGAL GROUP LAW FIRM	8527506427, 7042312792	LAWFIRM@UNSOL VEDLEGAL.COM	
			---DO--	EX. (COMM)	85/2025	06-10-2025	MR ANIL KUMAR VS SANDHYA TYAGI	UN LEGAL GROUP LAW FIRM	8527506427, 7042312792	LAWFIRM@UNSOL VEDLEGAL.COM	
			---DO--	EX. (COMM)	86/2025	10-10-2025	BANK OF BARODA VS MOHD. JAMIL	RAKESH KUMAR	9891691568	RAKESH.ADVOT@G MAIL.COM	08-10-2025
			---DO--	EX. (COMM)	87/2025	15-10-2025	RESHMA COLLECTION VS NYSAA RETAIL VENTURE PVT LTD	NAEEM AHMED	9210386190	NAAEMADV2021@G MAIL.COM	
			---DO--	MISC DJ	333/2025	08-10-2025	MUKESH AGGARWAL VS MUKESH KUMAR	PADAM KUMAR KHANNA			29-09-2025
			---DO--	MISC DJ	337/2025	10-10-2025	ANAND JAIN PROP CRAFT META VS ASHOK KUMAR SHARMA	JAWAHAR CHAWLA			09-10-2025

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			---DO----	MISC DJ	338/2025	10-10-2025	MS SUPER SURGMED PVT LTD VS MS SRISHTI PHARMA THROUGH ITS PROPRIETOR SH VIPIN VERMA	SHAILENDRA SINGH			10-10-2025
			---DO----	CS	235/2025	17-07-2025	SHRI GAURI SHANKAR SHARMA VS B P DUBEY	TRANSFER IN	-	-	-
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHNADA	301, NEW COURT BUILDING	CS (COMMERCIAL)	04-10-2025	EXECUTION (COMM.)/214/2025	PARITOSH JAIN VS HOUSE OF DIAGNOSTIC HEALTHCARE	MS. BABITA	7017895042	BABBABITA@GMAIL.COM	19-09-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	04-10-2025	CS (COMM)/580/2025	STATE BANK OF INDIA VS SAMEER SINGH RATHORE	SH. GAURAV	9953226302	PRAKASH.GAURAV01@GMAIL.COM	13-09-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	04-10-2025	CS (COMM)/581/2025	MS DEEPTI GUPTA VS S AND S ENTERPRISES	SH. VIDIT GUPTA	9910995011	A445DEFCOL@GMAIL.COM	20-09-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	06-10-2025	CS (COMM)/585/2025	ELPRON EXCHANGE WATER SENGG PVT LTD VS SH ABDUL WAHID	SH. PRAMOD SINGH	9871724396	CHAUHANPRAMOD833@GMAIL.COM	23-09-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	09-10-2025	EX. - AWARD BY ARB./41/2025	KOTAK MAHINDRA PRIME LTD VS HARISH VERMA	SH. SAGAR MISHRA	7053284188	SAGARMISHRA2490@GMAIL.COM	24-09-2025
			301, NEW COURT BUILDING	CS/COMMERCIAL	09-10-2025	EXECUTION (COMM.)/216/2025	APOLLO PIPES LIMITED VS NIRMAL POLYMERS	SH. SHRIHAR TRIPATHI	9548888420	ADVOCATE.SHRIHARR@GMAIL.COM	25-09-2025

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			301, NEW COURT BUILDING	CS (COMMERCIAL)	09-10-2025	EXECUTION (COMM.)/217/2025	SARAOGI SUPER SALES PVT LTD VS MS SAGAR SELECTION	SH. VARUN BEDI	8285672608	ADVOCATEVARUNB EDI@GMAIL.COM	24-09-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	10-10-2025	CS (COMM)/590/2025	MAHAVIR SINGH VS SURINDER KUMAR SHARMA	SH. PUNEET GOEL	9810759570	ADV PUNEETGOEL @GMAIL.COM	19-09-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	10-10-2025	CS (COMM)/595/2025	MS NEWTRACK INTERNATIONAL AUTOMOTIVES PVT LTD VS DR KUMAR ARUN KUMAR SACHAN	SH. DEEPAK KUMAR AGGARWAL	9650335116	AGARWALANDROY @GMAIL.COM	10-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	13-10-2025	EX. - AWARD BY ARB./42/2025	DELHI MERCANTILE CO OP URBAN T C SOCIETY LTD VS PUSHPA DEVI	SH. ROHIT GOSWAMI	9958823185	ROHIT.AN2009@G MAIL.COM	22-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	13-10-2025	CS (COMM)/596/2025	AKSHAT JAIN PROP OF ARIHANT TRADERS VS M/S TRENT ARREST CLOTHING PVT LTD	SH. VIKAS BHATIA	9811379676	VKS BHT6@GMAIL.C OM	26-09-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	13-10-2025	CS (COMM)/597/2025	AJAY ARORA VS ANJU SACHDEV AND ORS	MS. NIDHI GUPTA	9211117762	NIDHIGUPTA@GMA IL.COM	09-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	13-10-2025	CS (COMM)/598/2025	MIRAJ ENTERTAINMENT PVT LTD VS JAI KRISHAN ESTATE PVT LTD	SH. ARUN UPADHYAY	9045375818	UPADHYAYARUN13 7@GMAIL.COM	08-10-2025

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			301, NEW COURT BUILDING	CS (COMMERCIAL)	14-10-2025	CS (COMM)/600/2025	NIKHIL GUPTA VS ARJUN KUMAR DUGGAR		SH. MANDEEP BANSAL	9823068861	MANDEEPMBANSAL@GMAIL.COM	04-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	15-10-2025	CS (COMM)/604/2025	ASHWANI SETHI VS RAJESH SETHI		SH. RAJIV THUKRAL	9999151151	THAKURALANDTHAKURAL@GMAIL.COM	06-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	15-10-2025	CS (COMM)/605/2025	NUTAN GARMENTS VS SATNAM SHOPPING CENTRE		SH. NAVJOT KWATRA	9899689905	NAVJOTKWATRA@GMAIL.COM	10-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	16-10-2025	EXECUTION (COMM.)/222/2025	MS NAV BHARAT ENTERPRISES THROUGH ITS PARTNER VS M/S LAXMINARAYANAN FINSOL PVT LTD		SH. A K JAIN	8920260088	AKJAIN123@GMAIL.COM	24-09-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	16-10-2025	CS (COMM)/608/2025	SHREE BANKEY BEHARI FABRICS PVT LTD VS SILKI GODHA PROP SIVI COLLECTION		SH. RAKESH NAUTIYAL	9718565756	RAKESH.NAUTIYAL21@GMAIL.COM	15-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	16-10-2025	CS (COMM)/609/2025	AKASH VS ABHAY YOGI		SH. SATISH KUMAR	9868515197	ADVSATISHKUMAR2002@GMAIL.COM	13-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	17-10-2025	CS (COMM)/611/2025	VLK ASSOCIATES PVT. LTD. VS DEEPAK KANHAIYALAL NAGWANI		SH. MANISH KUMAR	9968466963	ADVMANISHKUMAR@GMAIL.COM	14-10-2025

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			301, NEW COURT BUILDING	CS (COMMERCIAL)	25-10-2025	OMP (COMM)/12/2025	SURJIT SINGH MATHARU VS HARVINDER SINGH		SH. RANDHIR SINGH KALKAL	9350908007	RANDHIRKALKAL@ YAHOO.CO.IN	15-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	27-10-2025	MISC DJ/980/2025	RAMESH JINDAL VS M/S SUPER SMELTERS LIMITED		SH. SHRESHTH JAIN	9871206484	SHRESHTH@LAWK IN.INS	17-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	28-10-2025	CS (COMM)/615/2025	GIRDHARI LAL SHARMA VS MOHAN LAL		SH. PADAM K KHANNA	9818539988	PADAMKUMARKHA NNA@GMAIL.COM	27-09-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	29-10-2025	EX. - AWARD BY ARB./46/2025	M/S ABHISHEK INFRA VS M/S D S PIPELINE PROJECTS PVT LTD		SH. RIZWAN	9643349576	RIZWANOFFICE050 6@GMAIL.COM	18-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	29-10-2025	EXECUTION (COMM.)/228/2025	MEENA AND ORS VS ANEESH JEWELLERS PVT LTD		SH. DUSHYANT SISODIA	9810387906	SISODIYA_2004@R EDIFFMAIL.COM	27-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	29-10-2025	CS (COMM)/616/2025	SUNIL JAIN VS SIDDHANT KHANDELWAL		SH. PADAM K KHANNA	9818539988	PADAMKUMARKHA NNA@GMAIL.COM	18-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	29-10-2025	CS (COMM)/617/2025	LOKESH VASON VS ANURAG UPADHYAYA		SH. S. BHADURI	9810439195	SUSHANT.BHAURI @GMAIL.COM	28-10-2025

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			301, NEW COURT BUILDING	CS (COMMERCIAL)	31-10-2025	CS (COMM)/623/2025	SANJAY JAIN VS MAHESH KUMAR TEKCHAND THADANI	MOHD. SARFARAZ	9312157803	ADVOCATESARFARAZ@YAHOO.COM	28-10-2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	04-10-2025	CS (COMM)/582/2025	NS INTERIOR CONTRACTS PVT LTD VS MISTER SCOTCH CO	SANDEEP CHOUDHARY(P),	9205496159	ZISHANALAMSIDD QUI@GMAIL.COM	04-10-2025
			ROOM NO 208	COMMERCIAL	09-10-2025	CS (COMM)/589/2025	SHREE BANKEY BEHARI FABRICS PVT LTD VS SATISH KUMAR RAWAL PROP MAHIMA COLLECTION	SEHDEV RANA(P),	9718565756	RAKESH.NAUTIYAL 21@GMAIL.COM	09-10-2025
			ROOM NO 208	COMMERCIAL	10-10-2025	CS (COMM)/594/2025	DARSHAN POWER SOLUTIONS VS DUBEY AGENCY AND KRISHI AGRO	ANUBHAV SHARMA(P),	9811677831	ADVOCATE.ANUBH AVSHARMA@GMAI L.COM	10-10-2025
			ROOM NO 208	COMMERCIAL	10-10-2025	CS (COMM)/593/2025	CENTRAL BANK OF INDIA VS JAVED PASHA	KAMAL MEHTA(P),	9868249232	KAMAL77MEHTA@ GMAIL.COM	10-10-2025
			ROOM NO 208	COMMERCIAL	10-10-2025	CS (COMM)/592/2025	CENTRAL BANK OF INDIA VS RAZIA AND ANR	KAMAL MEHTA(P),	9868249232	KAMAL77MEHTA@ GMAIL.COM	10-10-2025
			ROOM NO 208	COMMERCIAL	15-10-2025	CS (COMM)/607/2025	M/S DEEPAK AUTOMOBILES THROUGH ITS PARTNER MRS SINGH NISCHAL SINGHANIA VS SH SATYAVEER SINGH PROP M/S	KULJEET SACHDEVA(P),	9811133477	COSACHDEVA@GM AIL.COM	15-10-2025
			ROOM NO 208	COMMERCIAL	29-10-2025	CS (COMM)/619/2025	KAWALJEET SINGH VS MINAL DESAI	ANKIT MEHTA(P),	7827427060	AKASH321MOURYA @GMAIL.COM	29-10-2025
			ROOM NO 208	COMMERCIAL	29-10-2025	CS (COMM)/618/2025	MS BRIJ INDUSTRIES VS MAYASHEEL RETAIL INDIA LIMITED	JYOTI VERMA(P),	9999440419	VIKASHBHATIA280 @GMAIL.COM	29-10-2025
			ROOM NO 208	COMMERCIAL	30-10-2025	CS (COMM)/622/2025	NANDULI PROPRIETOR OF M SANGRAMI CAB SERVICE VS IN SHORTS INDIA ADVERTISING AND SERVICE PRIVATE LIMITED	SATUL RAWAT(P),	9555542111	ASKLEGALASSOCIA TES@GMAIL.COM	30-10-2025
			ROOM NO 208	COMMERCIAL	31-10-2025	CS (COMM)/624/2025	B L AGRO INDUSTRIES LIMITED VS DEEP SHAKTI NATURAL	RAJESH SHARMA	9312400662	THECALTRADE@G MAIL.COM	31.10.2025
			ROOM NO 208	COMMERCIAL	31-10-2025	CS (COMM) 625/2025	BANK OF BARODA V/S MANOJ TYAGI	UMESH JOSHI	9910568669	ADVUMESHJOSHI@ GMAIL.COM	31-10-2025

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			ROOM NO 208	COMMERCIAL	28-10-2025	EX - AWARD ARB/45/2025	BYAXIS BANK VS MOHD ISRAQ	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	28-10-2025
			ROOM NO 208	COMMERCIAL	15-10-2025	EXECUTION (COMM)/221/2025	RASTOGI FASHIONS PVT LTD VS SANA QURESHI	MUKESH KUMAR(P),	9810682372	SHEKHAWATILEGA L@YAHOO.IN	15-10-2025
			ROOM NO 208	COMMERCIAL	28-10-2025	EX - AWARD ARB/44/2025	BYGANESH DIAGNOSTIC IMAGING CENTER VS DR HEDGEWAR AAROGYA SANSTHAN	MUKESH BHARDWAJ(P),	9718264244	MUKESHBHARDWA J63@GMAIL.COM	28-10-2025
			ROOM NO 208	COMMERCIAL	28-10-2025	EXECUTION (COMM)/227/2025	MOHD ZEESHAN VS NOOR AHMED NAUSHAD	AJAY SHARMA(P),	9999093759	VIKRAMSETHILAW FIRM@GMAIL.COM	28-10-2025
			ROOM NO 208	COMMERCIAL	15-10-2025	OMP (COMM)/82/2025	(I)MS GOLDEN CHARIOT HOSPITALITY SERVICES PVT LTD VS DELHI METRO RAIL CORPORATION LTD	DHRUVA VIG(P),	9871387425	UDDHAVKHANNA.A DVOCATE@GMAIL. COM	15-10-2025
			ROOM NO 208	COMMERCIAL	04-10-2025	MISC DJ/858/2025	M/S SURESH APPARELS VS SHEKHAR SHARMA	BHARAT PRAKASH(P),	9268300000	BHARAT.GUPTARK CA@GMAIL.COM	04-10-2025
			ROOM NO 208	COMMERCIAL	17-10-2025	MISC DJ /989/2025	NAMAN JAIN VS IBRAN	PIYUSH KATYAL	8700925528	PIYUSHKATYAL98@ GMAIL.COM	17-10-2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA		CS(COMM) 579/2025	04.10.2025	SUKHDEEP SINGH VS SANDEEP MISHRA	SANDHYA GUPTA	9873822121	sggarwalndhya31@gmail.com	23.09.2025	
				CS(COMM) 584/2025	06.10.2025	RAHISUDDIN VS ABDUL MANNAN	MOHD ARIF	9810405873	muvaish61@gmail.co	22.09.2025	
				CS(COMM) 586/2025	08.10.2025	RAHIMUDDIN VS KAMNA KUMARI	MUHAMMAD ARIF	9810405873	advocatearif70@gmail.com	06.10.2025	
				CS(COMM) 587/2025	08.10.2025	BANK OF BARODA VS SIKHA SADH	UMESH JOSHI	9910568669	advumesbjoshi@gmail.com	25.09.2025	
				CS(COMM) 588/2025	09.10.2025	SURENDER BAJAJ VS VISHAL JAIN	KRISHAN RANA	9810897276	krina.company9002@gmail.com	06.10.2025	
				EX(COMM) 218/2025	09.10.2025	DUPLEX CABLES PVT LTD VS SSS HARNESS	PARAS AGGARWAL	9810600656	parasagarwaladv@gmail.com	04.10.2025	

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				EX(COMM) 219/2025	10.10.2025	M/S SUN SIGN ANDR TECHNOLOGIES VS M/S DEEPIKAA ADVERTISING	K PALIWAL		9313321173	adv.rkpalwal@gmail.com		06.10.2025
				EX(COMM) 220/2025	13.10.2025	KISHORE KUMAR ARORA VS M/S ATH INDIA INFRATECH PVT LTD	SURAJ GUPTA		9266641386	adv.surajgupta@gmail.com		06.10.2025
				EX AWARD 43/2025	14.10.2025	AXIS BANK VS ARJUN SHARMA	MAYANK MAHAJAN		9873347330	mayankadv35@gmail.com		10.10.2025
				CS(COMM) 601/2025	14.10.2025	M/S UTC MARKETING PVT LTD VS BIRENDRA TIWARI	PRIYANKA SETHIA		9711251567	chamber.sof.priyankasethia@gmail.cmo		10.10.2025
				CS(COMM) 602/2025	14.10.2025	SURESH GUPTA VS RAJAT SHARMA	PRATEEK MEHTA		9911886609	2015mehta.associates@gmail.com		13.10.2025
				CS(COMM) 603/2025	14.10.2025	CENTRAL BANK OF INDIA VS ARUNESH KRISHNA TRIPATHI	KAMAL MEHTA		9868249232	kamal77mehta@gmail.com		09.10.2025
				CS(COMM) 606/2025	15.10.2025	CENTRAL BANK OF INDIA VS MUKESH KUMAR & ANR.	KAMAL MEHTA		9868249232	kamal77mehta@gmail.com		09.10.2025
				CS(COMM) 610/2025	16.10.2025	M/S CLG GROUP VS SHARIF AHMED & ANR	MUNISH SINGHAL		9810007954	adv@thecellulawfirm.com		15.10.2025
				EX(COMM) 223/2025	16.10.2025	NORTECHFERRO ALLOYS PVT LTD VS TUF METALLURGICAL PVT LTD	RAJESH KHAWARE		9319919165	contact@1lawpartners.org		14.10.2025
				EX(COMM) 224/2025	17.10.2025	STATE BANK OF INIDIA VS NISHANT KUMAR TYAGI	DAVENDER KUMAR		9990110440	devender3110@gmail.com		15.10.2025
				CS(COMM) 613/2025	18.10.2025	STATE BANK OF INDIA VS ANITA	PANKAJ KUMAR		8010812345	advocatepankaj2018@gmail.com		10.10.2025
				CS(COMM) 614/2025	18.10.2025	M/S ROLLING STONE HOTELS PVT LTD VS PRET PAL SINGH DHINGRA	RAAHITHYA RAJ MISHRA		9899699242	rajghr.piyush@gmail.com		10.10.2025
				EX(COMM) 225/2025	25.10.2025	M/S NAV BHARATA ENTERPRISES VS MS SIDHI VINAYAK WALL INFRA PVT LTD	K JAIN		892026008	advocatekajain.associates@gmail.com		24.09.2025

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				EX(AWARD) 47/2025	30.10.2025	KOTAK MAHINDRA PRIME LTD VS MOHD SHARAFAT	AMIT KUMAR SINHA	9990659331	advamitkumar@gmail.com	04.10.2023	
				CS(COMM) 621/2025	30.10.2025	MUKESH GOEL SUDHIR KUMAR	VSKASHISH GUPTA	8130383066	kashishgupta22@gmail.com	18.10.2025	
				CS(COMM) 620/2025	30.10.2025	TANU VS M/S DEV MEDICOS	SUMIT JAIN	9999391995	advocatesumitjain@gmail.com	29.10.2025	
				MISC DJ 990/2025	31.10.2025	MEENA JAIN VS MOTION INDUSTRIES	NISHANT SHARMA	9582987175	nishant71759@gmail.com	30.10.2025	
42	SH. PAWAN KUMAR MATTO DJ (COMM- 04)	SHAHDARA	C. NO. 304	COMMERCIAL	CS (COMM)/583/2025	04.10.2025	GAURISHANKAR SHARMA & ANR. VS AMAN SHARMA	PREM RATAN	9717703511		22.09.2025
			C. NO. 304	COMMERCIAL	EXECUTION (COMM.)/215/2025	04.10.2025	SH RAHUL JAIN VS IFTIKHAR AHMED	VINEET HANS	9811268978	HANSVLNEET@YAHOO.CO.IN	26.09.2025
			C. NO. 304	COMMERCIAL	CS (COMM)/591/2025	09.10.2025	WEMBRACE BIOPHARMA PVT LTD.	SUNIL SHARMA	9811981142	NEWTONLAWCHAMBERS@GMAIL.COM	01.10.2025
			C. NO. 304	COMMERCIAL	CS (COMM)/599/2025	13.10.2025	M/S DARSHAN POWER SOLUTIONS VS M/S MAA MAIHAR ENTERPRISES	ANUBHAV SHARMA	9811677831	ADVOCATE.ANUBHAVSHARMA@GMAIL.COM	08.10.2025
			C. NO. 304	COMMERCIAL	EXECUTION (COMM.)/226/2025	25.10.2025	MS NAV BHARAT ENTERPRISES VS MOHD SAHID AND OTHER	A.K JAIN	9350838495	ADVOCATEAKJAIN.ASSOCIATES@GMAIL.COM	24.09.2025
			C. NO. 304	COMMERCIAL	CS (COMM)/627/2025	31.10.2025	RANCHODMAL POONAMJI RATHOD VS GIRIRAJ BANSAL & ANR.	DHARMENDRA K. YADAV	9650508945	ADVVK.YADAV79@GMAIL.COM	28.10.2025
			C. NO. 304	COMMERCIAL	CS (COMM)/626/2025	31.10.2025	DR. AMRITA JAGDISH GOTUR VS UKAR HEALTH CARE PVT LTD.	SACHIN BAJPAI	9975492578	INFO@RECENNSLEGAL.COM	29.10.2025

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43	MS. AGARWAL DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	CIVIL	CS (COMM)/687/2025	04-10-2025	M/S VIP PLASTICS VS M/S RWB PLANTWORLD PVT LTD AND ORS	SHUBHANKAR SEHGAL(P),	9999147160	SUBHANKARSEHGAL@GMAIL.COM	09-12-2025
					CS (COMM)/694/2025	06-10-2025	M/S MODERN LAMINATORS PVT LTD VS ASSOCIATED INDUSTRIES	DR ANURAG KUMAR AGARWAL(P),	9810059650	INFO@ASVASSOCIATES.COM	12-11-2025
					CS (COMM)/690/2025	06-10-2025	DARSHANA DEVI JINDAL VS M/S ACU IST CHOICE INSURANCE BROKERS PVT LTD	SNEERAJ GUPTA(P),	7678191666		15-11-2025
					CS (COMM)/695/2025	06-10-2025	MR ANIL GUPTA PROPRIETOR OF MS ANIL ENTERPRISES VS MR PUSHPENDER PATEL PROPRIETOR OF MS SHREE	JAGRITI JAIN(P),	7042312792	LAWFIRM@UNSOLVEDLEGAL.COM	13-11-2025
					CS (COMM)/693/2025	06-10-2025	ABHISHEK AGARWAL VS M/S DLS HEIGHT INDIA PRIVATE LIMITED	RAKESH KUMAR(P),	9711771000	RAKESH.ADVOCATEL8@GMAIL.COM	20-04-2026
					CS (COMM)/692/2025	06-10-2025	ABHISHEK AGARWAL VS MOHAN SINGH	RAKESH KUMAR(P),	9711771000	RAKESH.ADVOCATEL8@GMAIL.COM	20-04-2026
					CS (COMM)/691/2025	06-10-2025	ABHISHEK AGARWAL VS PIYUSH KHANDELWAL	RAKESH KUMAR(P),	9711771000	RAKESH.ADVOCATEL8@GMAIL.COM	20-04-2026
					CS (COMM)/699/2025	08-10-2025	MANISH MITTAL VS SURESH THAKUR	SAMRIDHI SAMRIDHI(P),	9038090848	INFO(@KELELLP.COM	01-04-2026
					CS (COMM)/701/2025	10-10-2025	RADHEY INTERNATIONAL VS RADHEY SHRI BANKEY BIHARI CHEMICALS	HARDIK SAXENA(P),	9250924093	ADVOCATEVISHAL BANSAL@GMAIL.COM	26-11-2025
					CS (COMM)/700/2025	10-10-2025	PRASHANT LAHOTI VS MS MUDHAR PLYWOOD PRIVATE LIMITED	JATIN RANA(P),	9911112828	JATIN93RANA@GMAIL.COM	26-11-2025
					CS (COMM)/702/2025	10-10-2025	M/S PSPR ENTERPRISES PVT LTD VS R K TRADING COMPANY	SACHIN MALIK(P),	9811962836		25-11-2025
					CS (COMM)/717/2025	14-10-2025	CANARA BANK VS ANITA	SANJEEV CHOPRA(P),	9111142200	CHUPRA6791@GMAIL.COM	08-11-2025
					CS (COMM)/716/2025	14-10-2025	CANARA BANK VS JYOTI	SANJEEV CHOPRA(P),	9111142200	CHUPRA6791@GMAIL.COM	08-11-2025

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					CS (COMM)/715/2025	14-10-2025	UNION BANK OF INDIA VS SPARSH DANG		DEEPA GUPTA(P),	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	22-11-2025
					CS (COMM)/714/2025	14-10-2025	WET AND DRY PERSONAL CARE PVT LTD VS LS SHOPEE THROUGH ITS PROPRIETOR MS SWARN LATA		RAKESH TIWARI(P),	9582934967	LEGUSINTELLECT@GMAIL.COM	08-11-2025
					CS (COMM)/713/2025	14-10-2025	KRPC ENTERPRISES PVT LTD VS HEMANT KUMAR BARANWAL		PULKIT ARORA(P),	9810077443	MUKESHKAPOORLEGAL.2003@GMAIL.COM	13-11-2025
					CS (COMM)/712/2025	14-10-2025	SUBHASH CHANDER KAPOOR VS MEHARVAN SINGH		ASHIT KAPOOR(P),	9810200942	RK@TRANSJURIS.ORG	23-12-2025
					CS (COMM)/711/2025	14-10-2025	KICK EDUCATION GATEWAY PVT LTD AND ORSS VS TELEGRAM FZ LLC AND ORS		GAURAV PATEL(P),	8797130013	TATVALAWLLP@GMAIL.COM	06-11-2025
					CS (COMM)/710/2025	14-10-2025	DEEPANSHU DAHIYA VS ZEE LAB PHARMACY LTD		ANIL PRUTHI(P),	9891176191	ANAILPRUTHI25@GMAIL.COM	22-11-2025
					CS (COMM)/727/2025	15-10-2025	NITESH CHHAJER VS M/S MADHAV BUILDERS		MIRTUNJAY SINGH NAROOKA(P),	9899184570	ADVOBSRATHORE@YAHOO.COM	21-11-2025
					CS (COMM)/726/2025	15-10-2025	NICHOLAS HEALTHCARE LIMITED VS CHETAN MEDICOS		PRASHANT SHARMA(P),	87505-09178	PROGRCSSIVELAWOFIKES.PLO(I:GMAIL.COM	21-11-2025
					CS (COMM)/725/2025	15-10-2025	M/S RADHEY RADHEY ENTERPRISES VS M/S GOOD GLAMM GROUP		TARUN SHARMA(P),	9999199160	ADVTARUNSHARMA24@GMAIL.COM	14-11-2025
					CS (COMM)/727/2025	15-10-2025	NITESH CHHAJER VS M/S MADHAV BUILDERS		MIRTUNJAY SINGH NAROOKA(P),	9899184570	ADVOBSRATHORE@YAHOO.COM	21-11-2025
					CS (COMM)/730/2025	16-10-2025	RAJU DEVI VS THE NEW INDIA ASSURANCE COM LTD		MANISH SHARMA(P),	8077085763	LEGALAID.SAKETPALIWAL@GMAIL.COM	06-12-2025
					CS (COMM)/729/2025	16-10-2025	M/S S V LEATHER INDIA PVT LTD VS NITIN CHOPRA		ANIL KUMAR CHHABRA(P),	9811277331	CHHABRANASSOCIATES@GMAIL.COM	04-12-2025
					CS (COMM)/732/2025	17-10-2025	STATE BANK OF INDIA VS LAXMI DEVI		NAVRUTI OJHA(P),	8376043196	NAVRUTITYAGI@GMAIL.COM	06-12-2025

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					CS (COMM)/731/2025	17-10-2025	CANARA BANK VS SH UMESH SHARMA PROP OF M/S R S ENTERPRISES	ANSHUMAN SRIVASTAVA(P),	9990042642	SRLANSHUS3@GM AIL.COM	02-12-2025
					CS (COMM)/736/2025	18-10-2025	SHAMSHER KHAN AND ANR VS HDFC ERGO GENERAL INSURANCE	NEERAJ KUMAR SHAH(P),	9818606997	ADVNEERAJSHAH @GMAIL.COM	11-12-2025
					CS (COMM)/741/2025	28-10-2025	CANARA BANK VS RAM KRIPAL	ANSHUMAN SRIVASTAVA(P),	990042642	SRJ.ANSHU83(II)C MATLCOM	22-11-2025
					CS (COMM)/740/2025	28-10-2025	M/S RAMA KRISHNA ELECTRO COMPONENTS PVT LTD VS M/S INDIANA LED LIGHTNING LLP AND ORS	KUNAL SMALIK(P),	7503444555	ADVKUNALMALIK @SMAIL.COM	02-12-2025
					CS (COMM)/742/2025	28-10-2025	M/S P S PRINTERS VS M/S 4 URAM FORMULATIONS PRIVATE LIMITED	SHARMA(P), GOPAL	9953700748	ADVOCATERAMGO PAL1991@GMAIL.C OM	05-12-2025
					CS (COMM)/743/2025	28-10-2025	BANK OF BARODA VS MR BHUPAL KUMAR AND ANR	PRATYUSH PARIMAL(P),	9971444643	SUPRAPARTNERSL EGAL@GMAIL.COM	23-04-2026
					CS (COMM)/745/2025	29-10-2025	RSPL HEALTH PRIVATE LIMITED VS M/S KATARIA GENERAL STORE	ANIL KUMAR SAHU(P),	9810134793	AJ.LIPCARE@GMAI L.COM	28-11-2025
					CS (COMM)/744/2025	29-10-2025	PUMA SE VS PRASHANT GARG	GAUTAM BHASIN(P),	9999093893	ELUDICALION.LEG AL@OUTLOOK.COM	06-11-2025
					CS (COMM)/747/2025	29-10-2025	BANK OF BARODA VS KAPIL DEV	AKSHAY RAJ(P),	9650501903	ADVHUNNYSHARM A.28@GMAIL.COM	20-12-2025
					CS (COMM)/746/2025	29-10-2025	BANK OF BARODA VS SUNDEEP GUPTA	AKSHAY RAJ(P),	9650501903	ADVHUNNYSHARM A.28@GMAIL.COM	20-12-2025
					CS (COMM)/749/2025	30-10-2025	CANARA BANK VS SALIM QURESHI	CHITRA MALHOTRA(P),	9212888057	CHITRAMALHOTRA @GMAIL.COM	12-12-2025
					CS (COMM)/753/2025	31-10-2025	MOHIT GUPTA VS ICICI LOMBARD GENERAL INSURANCES CO LTD	CHAKIT SINGHAL(P),	9350613613	LEXCHAKITSINGHA L@GMAIL.COM	23-01-2026
					CS (COMM)/754/2025	31-10-2025	SURBHI TRADERS VS M/S PINNACLE PILING INDIA PVT LTD	SIDDHARTH KUMAR(P),	7903952037	ADV.RAHULSAND@ GMAIL.COM	20-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/755/2025	31-10-2025	KP DIAMONDS PRIVATE LIMITED VS VRITI JEWELS PRIVATE LIMITED	AMIT BHATIA(P),	986804178	CLPBHATIAL 23@GMAIL.COM	28-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
44	SH.DEVENDER KUMAR JANGALA	NORTH- WEST	205	CIVIL	CS(COMM.)/688/25	04.10.25	SURESH SINGHAL VS. BEST CITY ESTATE MANAGEMENT (P) LTD.	NAMAN SINGHAL	7701841949	PARAMSANTLEGAL @GMAIL.COM	13.09.25
					CS(COMM.)/689/25	04.10.25	LITHIUM POWER VS. BOBBY BATTERY	NIPUN KR.	9716718806	ADV.NIPUNGARUD @GMAIL.COM	09.09.25
					CS(COMM.)/696/25	06.10.25	DARSHANA DEVI JINDAL VS. M/S ACU 1 ST CHOICE INSURANCE BROKERS (P) LTD.	SHIVAM MEHTA	7678191666	ADVSHIVAMMEHT A@GMAIL.COM	29.09.25
					CS(COMM.)/697/25	06.10.25	KHANAK ENTERPRISES VS. ICICI BANK	ARJUN	9711961568	ADVARJUN11595@G MAIL.COM	29.09.25
					CS(COMM.)/698/25	06.10.25	ABHISHEK AGARWAL VS. SHEELA KUKREJA	RAKESH KR.	9711771000	RAKESH.ADVOCAT E18@GMAIL.COM	24.09.25
					CS(COMM.)/703/25	10.10.25	AVNEET GUPTA VS. M/S OSHO INDUSTRIES LTD.	ACHIN MITTAL	9811112729	ACHINMITTAL13@G MAIL.COM	24.09.25
					CS(COMM.)/704/25	10.10.25	MANISH MITTAL VS. RAM LUBHAI	KAUSHIK CHATTERJEE	9038090848	INFO@KCLCLLP.CO M	23.09.25
					CS(COMM.)/705/25	10.10.25	MANISH MITTAL VS. DEEPAK SINGLA	KAUSHIK CHATTERJEE	9038090848	INFO@KCLCLLP.CO M	29.09.25
					CS(COMM.)/706/25	13.10.25	KARL EDWARD RICE VS. ADAM E MEGRIST	ARVIND GOPAL	938301753	GOPAL.ARVIND@G MAIL.COM	09.10.25
					CS(COMM.)/707/25	13.10.25	M/S KRISH EDUCARE VS. RASHMI SINGH & ORS.	NEHA BATRA	8920111892	LAWNATURALE@G MAIL.COM	07.10.25
					CS(COMM.)/708/25	13.10.25	VISHAL PIPES LTD. VS. ASHOK KR. GUPTA	PRADEEP KR.	9311323423	ANIKETEXCEL@GM AIL.COM	23.09.25
					CS(COMM.)/709/25	13.10.25	KAMLA DEVI VS. SANJAY NAGPAL	PAWAN KR.	9868156947	SIS_PAWAN@REDI FFMAIL.COM	04.10.25
					CS(COMM.)/718/25	14.10.25	TECHNOFIELD CO. VS. BROADWAY LINKS PVT. LTD.	WISEWENDRA VERMA	9871704611	VERMAVISHWEND RA@YAHOO.CO.IN	04.10.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(COMM.)/719/25	15.10.25	WET & DRY PERSONAL CARE PVT. LTD. VS. R.S INTERNATIONAL	RAKESH TIWARI	9582931401	LEGISINTELLECT@GMAIL.COM	09.10.25
					CS(COMM.)/720/25	15.10.25	NICHOLAS HEALTHCARE LTD. VS. B. VIJAY KR.	MS. BHAWNA JAIN	9810905600	BHAWNAADV.17@GMAIL.COM	30.09.25
					CS(COMM.)/721/25	15.10.25	NIKE INNOVATIVE C.V VS. OWNER/PROPRIETOR	PRAMOD KR. SINGH	9810481016	MAIL@THELEGIST.COM	08.10.25
					CS(COMM.)/722/25	15.10.25	ADIDAS AG VS. OWNER PROP. TIK TOK FASHION	PRAMOD KR. SINGH	9718209970	AASTHA@THELEGIST.COM	08.10.25
					CS(COMM.)/723/25	15.10.25	TSB TUBES AND TANK VS. TRILOCHAN MANGARAJ	DEEPAK YADAV	9999980081	DEEPAKYADAVADVOCATE@GMAIL.COM	04.10.25
					CS(COMM.)/724/25	15.10.25	Q-FACTOR FINANCE & INVESTMENTS (P) LTD. VS. POONAM DEVI	J.S JAISWAL	9818085460	JAISWAL1512@GMAIL.COM	19.09.25
					CS(COMM.)/733/25	17.10.25	JAY KR. TRADING VS. PANKAJ TIWARI	ANIL KR. SAHU	9810134793	ALLIPCARE@GMAIL.COM	15.10.25
					CS(COMM.)/734/25	17.10.25	JAY KR. TRADING VS. KAMLESH KR.	ANIL KR. SAHU	9810134793	ALLIPCARE@GMAIL.COM	15.10.25
					CS(COMM.)/735/25	17.10.25	M/S DRJ PETROCHEM (P) LTD. VS. MS. FLEXITUFF VENTURES INTERNATIONAL LTD.	AJAY KHATANA	9811197157	ADVOCATE.AJAYKHATANNA@GMAIL.COM	13.10.25
					CS(COMM.)/737/25	25.10.25	M/S WE PRINT VS. M/S HERBANICS COSMETICS (P) LTD.	PAWAN GUPTA	9818320441	ADVOCATEGUPTA41@GMAIL.COM	17.10.25
					CS(COMM.)/738/25	25.10.25	NEW BALANCE INC VS. OWNER/PROP. TIK TOK FASHION	PRAMOD KR. SINGH	9810481016	MAIL@THELEGIST.COM	17.10.25
					CS(COMM.)/739/25	27.10.25	SWIFT SECURITAS (P) LTD. VS. R.G INDUSTRIES	SUNIL GOYAL	9310617732	SUNELGI@GMAIL.COM	02.10.25
					CS(COMM.)/748/25	29.10.25	M/S RAMAKRISHNA ELECTROCOMPONENTS (P) LTD. VS. M/S LITHION POWER (P) LTD.	KUNAL MALIK & ASSOCIATES	7503444555	ADV.KUNALMALIK@GMAIL.COM	24.10.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(COMM.)/750/25	30.10.25	BANK OF BARODA VS. MR. RAMESH KR. KALBANDE & ANR.	SUMEET ANAND	9953154353	SUPRAPARTNERSLEGAL@GMAIL.COM	24.10.25
					CS(COMM.)/751/25	30.10.25	BANK OF BARODA VS. MR. PURUSHOTTAM GAUTAM AND ANR.	SUMEET PRAKASHANAND	9953154353	SUPRAPARTNERSLEGAL@GMAIL.COM	24.10.25
					CS(COMM.)/752/25	30.10.25	BANK OF BARODA VS. MR. ADITYA SHARMA & ANR.	SUMEET ANAND	9953154353	SUPRAPARTNERSLEGAL@GMAIL.COM	17.10.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
45	SH. KUMAR, JAGDISH DISTRICT JUDGE, COMMERCIAL COURT	NORTH	303	CIVIL	-		-	-		-	
					CASE NUMBER						
					EX.COMM - AWARD BY ARB.COMM/53/2025	09-10-2025	AXIS BANK LTD VS KUMAR ENTERPRISES	MAYANK MAHAJAN	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/256/2025	09-10-2025	PUNJAB NATIONAL BANK VS MUKESH KUMAR	PARAS AGGARWAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/264/2025	17-10-2025	SHRI VINOD KUMAR BANGA VS MS SATKRITI INFOTAINMENT PVT LTD	SRIBALLABH SHARAN	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/265/2025	17-10-2025	MS CIMCO ENTERPRISES VS MS SURYA PAINTS AND ANR	KUNAL MASIWAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/350/2025	17-10-2025	TOYOTA FINANCE SERVICE INDIA LTD VS SIRIDI BHAGYALAXMI DORA	RAJESH JANGRA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/696/2025	17-10-2025	RAJESH BHARGAVA PROPRIETOR MS JOLLY ENGINEERING WORKS VS PUNJAB IRON AND STEEL TRADING CO AND ORS	KAPIL KUMAR GIRI	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/698/2025	18-10-2025	BR GREEN INDUSTRIES PVT LTD VS SATACHI GLOBAL PRIVATE LIMITED	PRADEEP KUMAR	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/267/2025	25-10-2025	STATE BANK OF INDIA VS NAVEEN KUMAR	PRANSHU VASHISHTH	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/700/2025	25-10-2025	AULTEN DIGITAL PRIVATE LIMITED VS DAIKCELL INDIA PRIVATE LIMITED	ROHAN SANDAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/268/2025	27-10-2025	SHIV BHOLA FILAMENTS PRIVATE LIMITED VS GEETA JAIN	SEEMA GUPTA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/701/2025	27-10-2025	OSHO TRADE SERVICES LLP VS SANIYA INDUSTRIES	SACHIN MITTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/702/2025	27-10-2025	UNION BANK OF INDIA VS ANTRAM FOODS AND BEVERAGES LLP AND ORS	DEEPA GUPTA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/703/2025	27-10-2025	UNION BANK OF INDIA VS CHOUHAN FASHION POINT	DEEPA GUPTA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/707/2025	28-10-2025	RAMESH KUMAR GUPTA VS SHREE POWER CABLES CORPORATION	RAJEEV JAIN	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/708/2025	28-10-2025	SURESH BANSAL VS ARCHIT GUPTA	DEVENDRA KUMAR SHARMA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/710/2025	28-10-2025	IDBI BANK LTD VS NAVEEN	VIVEK KUMAR	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/711/2025	28-10-2025	GEMTREE NATURAL PRODUCE PVT. LTD. VS DULAL CHANDRA SAHA	SACHIN .	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/58/2025	29-10-2025	KOTAK MAHINDRA PRIME LTD. VS PANKAJ SO PADAM SINGH	SAGAR MISHRA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/351/2025	30-10-2025	BINDIYA CAPITAL LTD. VS ABDUL SALIM	BANKE BIHARI SHARMA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/714/2025	30-10-2025	CANARA BANK VS PARVESH SINGLA STORE THROUGH ITS PROPRIETOR	VARUN MITTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/59/2025	31-10-2025	BIZLOAN PRIVATE LTD. VS OM PRAKASH	VIKAS BHATIA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/716/2025	31-10-2025	DHARAM RAJ MONGIA VS JAI KUMAR	AMIT POONIA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/717/2025	31-10-2025	DHARAM RAJ MONGIA VS MD ZAKARIA	AMIT POONIA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/718/2025	31-10-2025	DHARAM RAJ MONGIA VS SHAHNAZ PARVEEN	AMIT POONIA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	303	CIVIL	-		-	-		-	
					CASE NUMBER						

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					EX.COMM - AWARD BY ARB.COMM/53/2025	09-10-2025	AXIS BANK LTD VS KUMAR ENTERPRISES	MAYANK MAHAJAN	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/256/2025	09-10-2025	PUNJAB NATIONAL BANK VS MUKESH KUMAR	PARAS AGGARWAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/264/2025	17-10-2025	SHRI VINOD KUMAR BANGA VS MS SATKRITI INFOTAINMENT PVT LTD	SRIBALLABH SHARAN	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/265/2025	17-10-2025	MS CIMCO ENTERPRISES VS MS SURYA PAINTS AND ANR	KUNAL MASIWAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/350/2025	17-10-2025	TOYOTA FINANCE SERVICE INDIA LTD VS SIRIDI BHAGYALAXMI DORA	RAJESH JANGRA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/696/2025	17-10-2025	RAJESH BHARGAVA PROPRIETOR MS JOLLY ENGINEERING WORKS VS PUNJAB IRON AND STEEL TRADING CO AND ORS	KAPIL KUMAR GIRI	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/698/2025	18-10-2025	BR GREEN INDUSTRIES PVT LTD VS SATCHI GLOBAL PRIVATE LIMITED	PRADEEP KUMAR	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					EXECUTION (COMM.)/267/2025	25-10-2025	STATE BANK OF INDIA VS NAVEEN KUMAR		PRANSHU VASHISHTH	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/700/2025	25-10-2025	AULTEN DIGITAL PRIVATE LIMITED VS DAIKCELL INDIA PRIVATE LIMITED		ROHAN SANDAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/268/2025	27-10-2025	SHIV BHOLA FILAMENTS PRIVATE LIMITED VS GEETA JAIN		SEEMA GUPTA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/701/2025	27-10-2025	OSHO TRADE SERVICES LLP VS SANIYA INDUSTRIES		SACHIN MITTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/702/2025	27-10-2025	UNION BANK OF INDIA VS ANTRAM FOODS AND BEVERAGES LLLP AND ORS		DEEPA GUPTA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/703/2025	27-10-2025	UNION BANK OF INDIA VS CHOUHAN FASHION POINT		DEEPA GUPTA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/707/2025	28-10-2025	RAMESH KUMAR GUPTA VS SHREE POWER CABLES CORPORATION		RAJEEV JAIN	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/708/2025	28-10-2025	SURESH BANSAL VS ARCHIT GUPTA	DEVENDRA KUMAR SHARMA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/710/2025	28-10-2025	IDBI BANK LTD VS NAVEEN	VIVEK KUMAR	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/711/2025	28-10-2025	GEMTREE NATURAL PRODUCE PVT. LTD. VS DULAL CHANDRA SAHA	SACHIN .	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/58/2025	29-10-2025	KOTAK MAHINDRA PRIME LTD. VS PANKAJ SO PADAM SINGH	SAGAR MISHRA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/351/2025	30-10-2025	BINDIYA CAPITAL LTD. VS ABDUL SALIM	BANKE BIHARI SHARMA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/714/2025	30-10-2025	CANARA BANK VS PARVESH SINGLA STORE THROUGH ITS PROPRIETOR	VARUN MITTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/59/2025	31-10-2025	BIZLOAN PRIVATE LTD. VS OM PRAKASH	VIKAS BHATIA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/716/2025	31-10-2025	DHARAM RAJ MONGIA VS JAI KUMAR	AMIT POONIA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/717/2025	31-10-2025	DHARAM RAJ MONGIA VS MD ZAKARIA	AMIT POONIA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/718/2025	31-10-2025	DHARAM RAJ MONGIA VS SHAHNAZ PARVEEN	AMIT POONIA	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
47	SH. RAJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	COMMERCIAL SUIT	CS COMM. 526/2025	08.10.2025	STATE BANK OF INDIA VS SUNDAR KUMAR	MUKESH RAJAN	9811756351	MUKESHRAJANADVOCATE@GMAIL.COM	22.09.2025
			603	COMMERCIAL SUIT	CS COMM. 527/2025	09.10.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	07.10.2025
			603	COMMERCIAL SUIT	CS COMM. 529/2025	09.10.2025	STATE BANK OF INDIA VS NARESH KUMAR	NIRMAL MISHRA	9311131978	OFFICE.NIRMALMISHRA@GMAIL.COM	04.10.2025
			603	COMMERCIAL SUIT	CS COMM. 531/2025	09.10.2025	STATE BANK OF INDIA VS SATISH KUMAR	NIRMAL MISHRA	9311131978	OFFICE.NIRMALMISHRA@GMAIL.COM	04.10.2025
			603	COMMERCIAL SUIT	CS COMM. 532/2025	09.10.2025	STATE BANK OF INDIA VS PUSHPA KUMAR CHETRI	NIRMAL MISHRA	9311131978	OFFICE.NIRMALMISHRA@GMAIL.COM	04.10.2025
			603	COMMERCIAL SUIT	CS COMM. 533/2025	09.10.2025	KSHITIJ GOYAL VS. SHREE SHYAM STEELS	VISHAL GARG	9810171302	NOT GIVEN	45936
			603	COMMERCIAL SUIT	CS COMM. 538/2025	10.10.2025	R.K CONTAINER LINE PVT. LTD VS PROFESSIONAL CARGO MOVERS	PRITISH SABHARWAL	9810264114	PRITISHSABHARWAL1@GMAIL.COM	03.10.2025

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			603	COMMERCIAL SUIT	CS COMM 540/2025	13.10.2025	X VS Y	GAUTAM BHASIN	9999306881	ELUDICATION.LEG AL@OUTLOOK.COM	09.10.2025
			603	COMMERCIAL SUIT	CS COMM 544/2025	15.10.2025	X VS Y	GAUTAM BHASIN	9999306881	ELUDICATION.LEG AL@OUTLOOK.COM	10.09.2025
			603	COMMERCIAL SUIT	CS COMM 545/2025	15.10.2025	FLYWINGS SIMULATORS TRAINING CENTRE LIMITED VS MAYANK KUMAR SINGH	VIPUL VIJAY LAMBA	9911001133	VIPULVIJAYLAMBA @GMAIL.COM	14.10.2025
			603	COMMERCIAL SUIT	CS COMM 552/2025	16.10.2025	NETSARANG COMPUTER INC. VS CHIRAG KIRIT PATEL	RISHI PRAKASH	8826232692	RISHI0009@GMAIL .COM	11.09.2025
			603	COMMERCIAL SUIT	CS COMM 553/2025	17.10.2025	M/S KRISHNAVI INDIA VS M/S ANKUR EXPORTS	MAMTA GAUTAM	9650993177	MAMTASHARMA04 02@YAHOO.CO.IN	10.09.2025
			603	COMMERCIAL SUIT	CS COMM 570/2025	30.10.2025	BANK OF BARODA VS. NITIN KUMMAR PHALSWAL	SUDHA SHUKLA	9899913203	ADVVSUDHASHUKLA @GMAIL.COM	24.10.2025
			603	COMMERCIAL SUIT	CS COMM 571/2025	30.10.2025	BANK OF BARODA VS. SUNIL KUMAR	SUDHA SHUKLA	9899913203	ADVVSUDHASHUKLA @GMAIL.COM	24.10.2025
			603	COMMERCIAL SUIT	CS COMM 572/2025	30.10.2025	BANK OF BARODA VS ABHINAV SEMWAL	SUDHA SHUKLA	9899913203	ADVVSUDHASHUKLA @GMAIL.COM	24.10.2025
			603	COMMERCIAL SUIT	CS COMM 573/2025	30.10.2025	BANK OF BARODA VS NAZIAMA KHAN	SUDHA SHUKLA	9899913203	ADVVSUDHASHUKLA @GMAIL.COM	24.10.2025
			603	COMMERCIAL SUIT	CS COMM 581/2025	30.10.2025	SANKALP FIN SEC PVT LTD VS MAHESH BABU	NITISH SHARMA	9953472718	LEXGENTEX@GMAIL .COM	22.09.2025
			603	COMMERCIAL SUIT	CS COMM 590/2025	30.10.2025	DYNAMIC AIR AND SEA PVT LTD. VS JASWINDER SINGH	SHIVAM SHARMA	9654545855	LEGAL@SHIVAMSH ARMA.INFO	29.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 160/2025	06.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ASHOK KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 161/2025	06.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SURESH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025

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			603	PETITION U/S 9	OMP(I) COMM. 162/2025	06.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAMESH KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 163/2025	06.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS AP TRAVELES SOLUTION	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 164/2025	06.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS JEETENDER H	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 175/2025	08.10.2025	AXIS BANK LTD. VS PRADEEP BAFORA	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	15.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 176/2025	08.10.2025	AXIS BANK LTD. VS GOPAL SHARMA	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	15.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 177/2025	08.10.2025	AXIS BANK LTD. VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	15.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 185/2025	09.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS NASIR KHAN	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 186/2025	09.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAM CHANDER	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 187/2025	09.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS JK NO. 1	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 188/2025	09.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS BHARAT RATN	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 189/2025	09.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SANDEEP S	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 190/2025	09.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS YOGENDER R	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 191/2025	09.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS NAVEEN KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025

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			603	PETITION U/S 9	OMP(I) COMM. 192/2025		M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS INDRAJ SINGH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 193/2025	09.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SUMIT KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 197/2025	10.10.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJESHWARI DEVI	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	06.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 198/2025	10.10.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAVI KUMAR	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	06.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 199/2025	10.10.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NITESH	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	06.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 200/2025	10.10.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GURSHARN SINGH	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	06.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 201/2025	10.10.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JOONISH PRABHA SP	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	06.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 202/2025	10.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS NIVAS C	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 203/2025	10.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KAUSHIUK TRANSPORT COMPANY	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 204/2025	10.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KRP MINING PRIVATE LIMITED	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 205/2025	10.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KSRP MINING P LTD	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 206/2025	10.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS VIVIL KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 233/2025	13.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SAMA R	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	29.09.2025

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			603	PETITION U/S 9	OMP(I) COMM. 232/2025	13.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS VISHAL K	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	29.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 231/2025	13.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MUKESH KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	29.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 230/2025	13.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS BALWINDER SINGH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	29.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 229/2025	13.10.20225	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAJA RAM	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	29.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 228/2025	13.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KSRP MINING P LTD	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 227/2025	13.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SHEKHAR H	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 226/2025	13.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ABID	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 225/2025	13.10.20225	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RATTI KHAN	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 224/2025	13.10.20225	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KUNAL R	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 223/2025	13.10.20225	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MAHAKAAL TRADERS	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 222/2025	13.10.20225	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SHAHALAM	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 221/2025	13.10.20225	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS BABLU BADY MAKER	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 240/2025	14.10.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AJEET SINGH SOLANKI	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	06.10.2025

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			603	PETITION U/S 9	OMP(I) COMM. 241/2025	14.10.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KARAM SINGH	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	06.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 242/2025	14.10.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SURYA NATH MAURYA	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	06.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 243/2025	14.10.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MUKHTIAR SINGH	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	06.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 244/2025	14.10.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ROHMA QAMUDDIN	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	06.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 255/2025	16.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAJEEV KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 256/2025	16.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS GURDHYAN SINGH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 257/2025	16.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SAHIL S	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 258/2025	16.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SIDHIVINAYAK TRANSPORT	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 259/2025	17.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS OM TRADING COMPANY	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 260/2025	17.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS AAKASH GARG	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 261/2025	17.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS DAYANAND B	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 262/2025	17.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SATNAM SINGH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 263/2025	18.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS NITIN S	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025

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			603	PETITION U/S 9	OMP(I) COMM. 264/2025	18.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS BS CONSTRUCTION	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 265/2025	18.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SHYAM CONSTRUCTION COMPANY	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 266/2025	18.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS VIKRAM SINGH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 267/2025	18.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAJAT P	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 269/2025	25.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PAPPU KUMAR YADAV	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 270/2025	25.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MOHIT LAMBA	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 271/2025	25.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PAVAN KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 272/2025	25.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ASHISH HOODA	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 273/2025	25.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAJBIR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 289/2025	27.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SURDENDER KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 288/2025	27.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS NARVEER R	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 287/2025	27.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SONU P	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 286/2025	27.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAJVREER R	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM. 285/2025	27.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS DEEPAK S	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 328/2025	28.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SURENDER KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 327/2025	28.10.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SURENDER KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			603	EXECUTION	EX. COMM.248/2025	25.10.2025	STATE BANK OF INDIA VS REKHA PALIWAL	VINAY KUMADR	9811134771	KUMARVINAY.65@GMAIL.COM	14.10.2025
			603	EXECUTION	EX. COMM.236/2025	08.10.2025	AXIS BANK LTD. VS TIKA SAWAD	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA @GMAIL.COM	06.10.2025
			603	EXECUTION	EX. COMM.237/2025	08.10.2025	AXIS BANK LTD. VS RANJIT BISHTA	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA @GMAIL.COM	06.10.2025
			603	EXECUTION	EX. COMM.232/2025	04.10.2025	AXIS BANK LTD. VS MITHLESH KUMAR THAKUR	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA @GMAIL.COM	24.09.2025
			603	EXECUTION	EX. COMM.235/2025	08.10.2025	AXIS BANK LTD. VS PRIYANKA SINGH	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA @GMAIL.COM	24.09.2025
			603	EXECUTION	EX. COMM.233/2025	06.10.2025	M/S PLL – PCL (J.V.) VS NATIONAL HIGHWAYS AUTHORITY OF INDIA	ARJUN D. SINGH	9871298532	ADV.ARJUNDSINGH@GMAIL.COM/OFFICE@AGVERTIASLAW.COM	27.09.2025
			603	EXECUTION	EX. COMM.239/2025	09.10.2025	BANK OF MAHARASHTRA VS MOHIT BARARIA	SUMAN KUMAR SINGH	9540649131	ADVOCATESSUMAN82@@GAMIL.COM	24.09.2025
			603	EXECUTION	EX. COMM.240/2025	09.10.2025	BANK OF MAHARASHTRA VS RAVI TOMAR	SUMAN KUMAR SINGH	9540649131	ADVOCATESSUMAN82@@GAMIL.COM	24.09.2025
			603	EXECUTION	EX. COMM.251/2025	28.10.2025	M/S GANESH DIAGNOSTIC & IMAGING CENTRE PVT. LTD. VS THE CDMO, WEST	MUKESH BHARDWAJ	9781264244	ADV.MUKESHBHARDWAJ63@GMAIL.COM	27.10.2025
			603	EXECUTION	EX. COMM.254/2025	28.10.2025	PRIYANSHU KUMAR PRIYADARSHI VS RAJ KUMAR	AANCHAL BULDHRAJA	9654554644	ADVOCATEALOK1975@GMAIL.COM	28.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
48	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	COMMERCIAL EXECUTION	EX. COMM / 230/2025	04-10-2025	VICHITRA CONSTRUCTION PVT. LTD. VS MTNL	PRIYANKA	8595897711	INFINITYLEGALS@GMAIL.COM	25-09-2025
			613	COMMERCIAL EXECUTION	EX. COMM / 231/2025	04-10-2025	VICHITRA CONSTRUCTION PVT. LTD. VS MTNL	PRIYANKA	8595897711	INFINITYLEGALS@GMAIL.COM	25-09-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/275/2025	25-10-2025	AXIS BANK LTD VS SATISH KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	15-09-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/276/2025	25-10-2025	AXIS BANK LTD VS S P ASSOCIATE	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	15-09-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/277/2025	25-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GYANENDER NAGAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	15-09-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/278/2025	25-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOOL CHAND	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	15-09-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/279/2025	25-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS IKRAMUDDIN	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	15-09-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/280/2025	25-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHRIBABA TRANSPORT	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	15-09-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/281/2025	25-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ISHWAR SINGH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	21-09-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/282/2025	25-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANIL R	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	21-09-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/283/2025	25-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS TILAK RAJ	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	21-09-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/284/2025	25-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AJAY KAMBOJ	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	21-09-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/274/2025	25-10-2025	AXIS BANK LTD VS RAM SARAN	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	15-09-2025

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			613	COMMERCIAL SUIT	CS (COMM)/558/2025	29-10-2025	UNION BANK OF INDIA VS SHASHI BALA	ARVIND SINHA(P),	9810618195	ARVINDSINHA1@G MAIL.COM	25-10-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/329/2025	29-10-2025	AXIS BANK LTD VS S P ASSOCIATE	AMIT KUMAR	8860939556	AMITKUMAR.294@ REDIFFAMIL.COM	04-10-2025
			613	COMMERCIAL SUIT	CS (COMM)/560/2025	29-10-2025	STATE BANK OF INDIA VS RAM SINGH	RAVINDRA NARAYAN SINGH(P),	8076466594	ADVRNARAYAN@G MAIL.COM	18-09-2025
			613	COMMERCIAL SUIT	CS (COMM)/561/2025	29-10-2025	R K CONTAINER LINE PVT LTD VS PROFESSIONAL CARGO MOVERS	PRITISH SABHARWAL	9810264114	PRITISHSABHARW AL1@GMAIL.COM	19-09-2025
			613	COMMERCIAL EXECUTION	EXCOMM - AWARD BY ARB COMM/37/2025	29-10-2025	AXIS BANK LTD VS TAPAN BISWAS	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LIGAL.COM	22-08-2025
			613	COMMERCIAL EXECUTION	EXCOMM - AWARD BY ARB COMM/38/2025	29-10-2025	AXIS BANK LTD VS AKSHAY KUMAR CHATURVEDI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LIGAL.COM	22-08-2025
			613	COMMERCIAL EXECUTION	EXCOMM - AWARD BY ARB COMM/39/2025	29-10-2025	AXIS BANK LTD VS SACHIN KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	30-08-2025
			613	COMMERCIAL EXECUTION	EXCOMM - AWARD BY ARB COMM/40/2025	29-10-2025	AXIS BANK LTD VS MONIKA SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	16-09-2025
			613	COMMERCIAL EXECUTION	EXECUTION (COMM)/252/2025	29-10-2025	M / S KARUNA AGENCIES THROUGH ITS PARTNER SHRI SUDHIR KUMAR MALHOTRA VS SMT SAHIDA	SHIVEN BANGA(P),	7838443353	ADVSHIVENBANGA @GMAIL.COM	27-10-2025
			613	COMMERCIAL EXECUTION	CS (COMM)/564/2025	29-10-2025	CANARA BANK VS VINOD KUMAR BHASIN PROP M/S AVL INTERNATIONAL	CHITRA MALHOTRA(P),	9212888057	CHITRAMALHOTRA @GMAIL.COM	28-10-2025
			613	COMMERCIAL EXECUTION	CS (COMM)/582/2025	30-10-2025	UNION BANK OF INDIA VS NARESH KUMAR	ARVIND SINHA(P),	9810618195	ARVINDSINHA1@G MAIL.COM	28-10-2025
			613	COMMERCIAL EXECUTION	CS (COMM)/587/2025	31-10-2025	BECON PIPE INDUSTRIES VS V R INFRAPROJECTS AND ANR	SAAKAAR SARDANA(P),	9811600007	SAAKAAR@SAAKAA RSARDANA.COM	29-10-2025
			613	COMMERCIAL EXECUTION	OMP (I)(COMM)/342/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS TORNE JITENDRA ASHOK 7364	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	15-10-2025

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			613	COMMERCIAL EXECUTION	OMP (I)(COMM)/334/2025	31-10-2025	KOTAK MAHINDRA BANK LTD VS VIRENDER	RAVI SHANKAR	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	28-10-2025
			613	COMMERCIAL EXECUTION	OMP (I)(COMM)/335/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JAWAHAR SINGH 9919	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	15-10-2025
			613	COMMERCIAL EXECUTION	OMP (I)(COMM)/336/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SURAB KHAN 4916	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	15-10-2025
			613	COMMERCIAL EXECUTION	OMP (I)(COMM)/337/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS TUKARAM MANSHING RATHOD 1227	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	15-10-2025
			613	COMMERCIAL EXECUTION	OMP (I)(COMM)/338/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUHANA CHAUDHARY 6536	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	15-10-2025
			613	COMMERCIAL EXECUTION	OMP (I)(COMM)/339/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SURAJ TOURS ANDTRAVELS 1581	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	15-10-2025
			613	COMMERCIAL EXECUTION	OMP (I)(COMM)/340/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JITENDRA KUMAR 0873	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	15-10-2025
			613	COMMERCIAL EXECUTION	OMP (I)(COMM)/341/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS TRITON FACILITATORS AND LOGISTIQUE PRIVATE LIMITED	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	15-10-2025
			613	COMMERCIAL EXECUTION	CS (COMM)/588/2025	31-10-2025	LALIT YADAV VS ASHISH AWASTHI	C. PARKASH(P),	9873469955	ADVOCATESHREYT ANWAR@GMAIL.CO M	29-10-2025
			613	COMMERCIAL EXECUTION	CS (COMM)/589/2025	31-10-2025	STATE BANK OF INDIA VS NITIN PANT	VAIBHAV YADAV(P),	9971336611	VAIBHAV.YADAV@ HOTMAIL.COM	30-10-2025
			613	COMMERCIAL EXECUTION	EX. COMM / 231/2025	04-10-2025	VICHITRA CONSTRUCTION PVT. LTD. VS MTNL	PRIYANKA	8595897711	INFINITYLEGALS@ GMAIL.COM	25-09-2025
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH- WEST	614	ARBITRATION	OMP (I)(COMM)/172/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SUMAN S	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			614	ARBITRATION	OMP (I)(COMM)/173/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS RAMPAL K	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025

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			614	ARBITRATION	OMP (I)(COMM)/174/2025	06-10-2025	AXIS BANK LTD VS ABDUL HALEEM	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM)/165/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SUBHASHD	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			614	ARBITRATION	OMP (I)(COMM)/166/2025	06-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS JOGINDER KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			614	ARBITRATION	OMP (I)(COMM)/167/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS DALBIR SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			614	ARBITRATION	OMP (I)(COMM)/168/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS RAGHUVVEER SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			614	ARBITRATION	OMP (I)(COMM)/169/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS JATIN YADAV	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			614	ARBITRATION	OMP (I)(COMM)/170/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SUNIL KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			614	ARBITRATION	OMP (I)(COMM)/171/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS KRISHAN KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			614	ARBITRATION	OMP (I)(COMM)/181/2025	08-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GHAN SHYAM	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			614	ARBITRATION	OMP (I)(COMM)/179/2025	08-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS HAMENT R	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			614	ARBITRATION	OMP (I)(COMM)/178/2025	08-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS YOGESH KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	23.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/528/2025	09-10-2025	STATE BANK OF INDIA VS NISHI GAUTAM	MR. NIRMAL MISHRA	9311131978	ADVNIRMALMISHR A@GMAIL.COM	04.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/530/2025	09-10-2025	STATE BANK OF INDIA VS M/S SATYAMEV SURGICALS AND INDUSTRIES	MR. NIRMAL MISHRA	9311131978	ADVNIRMALMISHR A@GMAIL.COM	04.10.2025

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			614	ARBITRATION	OMP (I)(COMM)/207/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOHIT	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/537/2025	10-10-2025	MOGLI LABS INDIA PVT LTD VS DINESH SHANTILAL JAIN PROP JAYRISHABH METAL ENGG CO	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.10.2025
			614	ARBITRATION	OMP (I)(COMM)/213/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SANJEEV KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			614	ARBITRATION	OMP (I)(COMM)/211/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHRIBABA TRANSPORT CARRIER	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			614	ARBITRATION	OMP (I)(COMM)/210/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAMESH R	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			614	ARBITRATION	OMP (I)(COMM)/209/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS KRISHAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	27.09.2025
			614	ARBITRATION	OMP (I)(COMM)/208/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANKIT BAISLA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	27.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/534/2025	10-10-2025	HOSPIDECOR INTERIOR VS AMOD KUMAR	MR. DHARMENDER SINGH	9810779585	SINGHDHARMENDRAADV@YAHOO.CO.IN	08.10.2025
			614	ARBITRATION	OMP (I)(COMM)/214/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MAHIPAL D	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	08.10.2025
			614	ARBITRATION	OMP (I)(COMM)/212/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS JOGINDER SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	08.10.2025
			614	EXECUTION	EXECUTION (COMM)/241/2025	13-10-2025	RUCHIKA SINGH VS BHUSHAN SERVEXPERT PRIVATE LIMITED	MR. AMIT SISODIA	7678656578	AMITKUMAR.294@REDIFFMAIL.COM	26.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/546/2025	15-10-2025	PORTRONICS DIGITAL PRIVATE LIMITED VS SUNNY ARORA	MR. SUMIT NAGPAL	9911995000	MAIL@NAGPAL.LAW	10.10.2025
			614	EXECUTION	EXECUTION (COMM)/242/2025	15-10-2025	ICICI BANK LTD VS MANDEEP KUMAR	MR. MANISH YADAV	9892029649	ADVYADAVMANISH@GMAIL.COM	N/A

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	COMMERCIAL SUIT	CS (COMM)/548/2025	16-10-2025	CANARA BANK VS SAURAV	MR. SUBODH KR KHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	09.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/547/2025	16-10-2025	XXXXX VS YYYY	MR.GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	14.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/551/2025	16-10-2025	JOGO TECHNOLOGIES VS DWARKA SHUTTLERS	MR. VIBHOR AGGARWAL	9717488878	ALCHAMBERS.GURUGRAM@GMAIL.COM	15.10.2025
			614	EXECUTION	EXECUTION (COMM)/247/2025	17-10-2025	INDUSIND BANK LTD VS M/S EXPRESS SERVICES	MR. PANKAJ KUMAR	9958732424	ROY.PANKAJ@YAHOO.COM	15.10.2025
			614	EXECUTION	EXECUTION (COMM)/246/2025	17-10-2025	INDUSIND BANK LTD VS SUNIL KUMAR SHARMA	MR. PANKAJ KUMAR	9958732424	ROY.PANKAJ@YAHOO.COM	15.10.2025
			614	EXECUTION	EXECUTION (COMM)/245/2025	17-10-2025	INDUSIND BANK LTD VS M/S EXPRESS SERVICES	MR. PANKAJ KUMAR	9958732424	ROY.PANKAJ@YAHOO.COM	15.10.2025
			614	EXECUTION	EXECUTION (COMM)/249/2025	25-10-2025	M/S SUNDARAM FINANCE LTD VS MADAN LAL	MS. MANISHA BARUHA	882675077	MANISHAHARUAH.LEGAL@GMAIL.COM	17.10.2025
			614	ARBITRATION	OMP (I)(COMM)/311/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SUSHIL LOHAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM)/304/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MUKESH H	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM)/305/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ASHISH HOODA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM)/306/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS HITENDER A	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM)/307/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS WALIA BRICKS FIELD	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM)/308/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ASHISH ENTERPRISES	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	10.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM)/309/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SAVITA S	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM)/310/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NETWORK ROADLINES	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM)/303/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS M/S KHALSA SCREENING PLANT	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/555/2025	28-10-2025	XXXXX VS YYY	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	28.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/557/2025	28-10-2025	CANARA BANK VS AA POLYSTER THREADS	MS. SARITA KANWAR	9560812121	ADVSARITAKUMARI@GMAIL.COM	23.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/575/2025	30-10-2025	CANARA BANK VS NAZMA KHATOON	MS. SARITA KANWAR	9560812121	ADVSARITAKUMARI@GMAIL.COM	22.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/584/2025	30-10-2025	SANKALP FINSEC PVT LTD VS RAM PRASAD	MR. NITISH SHARMA	9953472718	LEXGENTEM@GMAIL.COM	25.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/585/2025	30-10-2025	SANKALP FINSEC PVT LTD VS ASHISH KUMAR	MR. NITISH SHARMA	9953472718	LEXGENTEM@GMAIL.COM	22.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/565/2025	30-10-2025	XXXXX VS YYYYY	MR.GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	28.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/583/2025	30-10-2025	SANKALP FINSEC PVT LTD VS RAJESH KUMAR RUHIL	MR. NITISH SHARMA	9953472718	LEXGENTEM@GMAIL.COM	2309.2025
			614	ARBITRATION	OMP (I)(COMM)/180/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NEERAJ KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			614	ARBITRATION	OMP (I)(COMM)/182/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VASHISTA LOGISTICS PRIVATE	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025
			614	ARBITRATION	OMP (I)(COMM)/183/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NEERAJ LAMBA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	26.09.2025

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			614	ARBITRATION	OMP (I)(COMM)/184/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GAURAV PARASHAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSRGAR G1@GMAIL.COM	26.09.2025
			614	ARBITRATION	OMP (I)(COMM)/215/2025	14-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BALA GUPTA 7120	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.10.2025
			614	ARBITRATION	OMP (I)(COMM)/216/2025	16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GOVINDBHAI LALAJI PRAJAPATI 5903	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.10.2025
			614	ARBITRATION	OMP (I)(COMM)/217/2025	14-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANJAY SINGH 5728	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.10.2025
			614	ARBITRATION	OMP (I)(COMM)/218/2025	15-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHARUKH KHAN 0518	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.10.2025
			614	ARBITRATION	OMP (I)(COMM)/219/2025	15-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PATIL SAMEER SARJERAO 0991	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.10.2025
			614	ARBITRATION	OMP (I)(COMM)/220/2025	14-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PARWATI S 1347	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.10.2025
			614	ARBITRATION	OMP (I)(COMM)/234/2025	16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HUKMA RAM MURAWATIYA 7674	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM)/235/2025	16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS UDAY SINGH DHAKAR 5514	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.10.2025
			614	ARBITRATION	OMP (I)(COMM)/236/2025	16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KAMLESH KUMARI 0347	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.10.2025
			614	ARBITRATION	OMP (I)(COMM)/237/2025	16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAVNEET NAGI 6756	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.10.2025
			614	ARBITRATION	OMP (I)(COMM)/238/2025	16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHAGVAN DAS 6043	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.10.2025
			614	ARBITRATION	OMP (I)(COMM)/239/2025	17-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SALASAR COMSERVE LLP 7881	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.10.2025

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50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH- WEST	509	EXECUTION (COMM.)	234/2025	06-10-2025	MS SUNDARAM FINANCE LTD VS SATPAL SINGH AND ORS	MANISHA BARUAH	8826750777	MANISHABARUAH1 EGAL@GMAIL.COM	04.10.2025
			509	CS (COMM)	523/2025	06-10-2025	MS POOJA TRAVELS THROUGH ITS PROPRIETOR RAJINDER PRAKASH SHARMA VS MS VIP TRAVEL SERVICE PVT LTD	N.C. SHARMA	9999926425	SHARMAADVOCAT E@GMAIL.COM	04.10.2025
			509	EXECUTION (COMM.)	238/2025	08-10-2025	SURYA VIJAY SAW MILLS VS SHRADHA SABURI ENGINEERS PVT LTD	KARAN ANAND	9811867947	ADV.KARANANAND @GMAIL.COM	06.10.2025
			509	CS (COMM)	524/2025	08-10-2025	MS DUSTIN FASHION WORLD VS NAYSAA RETAIL VENTURE PVT LTD	PUNEET KUMAR	9718302748	AGOCHIYA2000@G MAIL.COM	06.10.2025
			509	CS (COMM)	525/2025	08-10-2025	OZONE PHARMACEUTICALS LTD THROUGH ITS AUTHORIZED REPRESENTATIVE SH RACHIT MANCHANDA VS PRAFUL KALE PROPRIETOR OF EPIC PHARMA	SURENDER TYAGI	9999993833	SURENDERSUPARN @GMAIL.COM	06.10.2025
			509	M.EX	155/2025	09-10-2025	GEE TEE TRADING CO THRGH NAVEEN VS SHREE BALAJI AUTO ELECTRIC WORKS THROUGH ITS PROPERITOR	KSHITIJ AGGARWAL	9927020390		07.10.2025
			509	OMP (I)(COMM.)	194/2025	10-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS EDVIN GARDIA 4757	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	09.10.2025
			509	OMP (I)(COMM.)	195/2025	10-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHD NADEEM 4144	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	09.10.2025
			509	OMP (I)(COMM.)	196/2025	10-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS FAUZIYA A 4635	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	09.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	CS (COMM)	535/2025	10-10-2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	ELUDICATION.LEG AL@OUTLOOK.COM	09.10.2025
			509	CS (COMM)	536/2025	10-10-2025	M/S HOSPIDECOR INTERIOR VS SANTOSH KUMAR SINGH	DHARMENDER SINGH	9810779585		09.10.2025
			509	CS (COMM)	539/2025	10-10-2025	MOGLI LABS INDIA PVT LTD VS AMARJEET GIRI PROPRIETOR KRISHNA ENGINEERING WORKS	TARUN VERMA	9871495838	CSTARUNVERMA@ GMAIL.COM	09.10.2025
			509	CS (COMM)	541/2025	14-10-2025	VISHWAS KUMAR VS ASHA RANI GORVER	R.P. SHARMA	8178635246,9868 281091	PANKAJRSHARMA2 567@GMAIL.COM	09.10.2025
			509	CS (COMM)	542/2025	15-10-2025	STATE BANK OF NIDA VS AS TRADERS THROUGH ITS PROPRIETOR SH AMARJIT SINGH	VINAY KUMAR	9811134771	KUMARVINAY.65@ GMAIL.COM	14.10.2025
			509	CS (COMM)	543/2025	15-10-2025	DHANUKA AGRITECH LTD VS SRIKAR BIOTECH PVT LTD	SARUN KUMAR JHA	9811104452	ARUN@THEACMEC O.COM	14.10.2025
			509	OMP (I)(COMM.)	245/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SUMIT R	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	06.10.2025
			509	OMP (I)(COMM.)	246/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VINOD KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	06.10.2025
			509	OMP (I)(COMM.)	247/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS YADAV ELECTRICAL STORE	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	06.10.2025

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			509	OMP (I)(COMM.)	248/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SAMYAK CHAUDHARY	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	06.10.2025
			509	OMP (I)(COMM.)	249/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS PARDEEP KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	06.10.2025
			509	OMP (I)(COMM.)	250/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHRIRAM BUILDER	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	06.10.2025
			509	OMP (I)(COMM.)	251/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAMCHANDERS	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	06.10.2025
			509	OMP (I)(COMM.)	252/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SUBHASH T	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	06.10.2025
			509	OMP (I)(COMM.)	253/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BANTI KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	06.10.2025
			509	OMP (I)(COMM.)	254/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS JAIDEEP M	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	06.10.2025
			509	CS (COMM)	549/2025	16-10-2025	JYTRA TECHNOLOGY SOLUTIONS PVT LTD AND ORS VS NAGESH VELAGA OTHERS	RISHI PRAKASH	8826232692	RISHIo09P@GMAIL.COM	26.09.2025
			509	CS (COMM)	550/2025	16-10-2025	STATE BANK OF INDIA VS PRIYANKA BARAL	VINAY KUMAR	9811134771	KUMARVINAY.65@GMAIL.COM	15.10.2025

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			509	EXECUTION (COMM.)	244/2025	17-10-2025	SURESH KUMAR AND CO IMPEX PVT LTD VS AMYRA TRADING	ARVIND KUMAR	9810680082	ARVINDKAKU@YA HOO.IN	15.10.2025
			509	MISC DJ ADJ	706/2025	17-10-2025	PUNJAB NATIONAL BANK VS MS RADHIKA STORES AND DAIRY THROUGH ITS PROP ROSHNI DEVI PRAJAPATI	KANIKA BAWEJA	9810980834	ARENESS@ARENES SLAW.COM	16.10.2025
			509	OMP (I)(COMM.)	268/2025	25-10-2025	SANJAY SINGH VS MUKESH SHARMA	TARUN SINGLA	9810202014	MCLLAWOFFICES@ GMAIL.COM	18.10.2025
			509	OMP (I)(COMM.)	290/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANIL KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	08.10.2025
			509	OMP (I)(COMM.)	291/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS KAUSHIK TRANSPORT COMPANY	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	08.10.2025
			509	OMP (I)(COMM.)	292/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS KULDEEP D	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	08.10.2025
			509	OMP (I)(COMM.)	293/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHYAM SUPPLIERS CO	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	08.10.2025
			509	OMP (I)(COMM.)	294/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MINAXI S	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	08.10.2025
			509	OMP (I)(COMM.)	295/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GODARA EARTH MOVERS	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	08.10.2025

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			509	OMP (I)(COMM.)	296/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SATISH N	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	08.10.2025
			509	OMP (I)(COMM.)	297/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SUBHASH PAL	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	08.10.2025
			509	OMP (I)(COMM.)	298/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SUMIT KUMAR AHLAWAT	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	08.10.2025
			509	OMP (I)(COMM.)	299/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AMIT	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	08.10.2025
			509	OMP (I)(COMM.)	300/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MONU TYAGI	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	08.10.2025
			509	OMP (I)(COMM.)	301/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAHUL SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	08.10.2025
			509	OMP (I)(COMM.)	302/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS KAUSHIK TRANSPORT COMPANAY	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	08.10.2025
			509	EXECUTION (COMM.)	250/2025	28-10-2025	STATE BANK OF INDIA VS ESS KAY ENTERPRISES THROUGH PROPRIETOR SHYAM KUMAR MISHRA	AARTI BANSAL	9971729922	AARTIMITTAL2016@GMAIL.COM	18.10.2025
			509	OMP (I)(COMM.)	312/2025	28-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DAKSH LOGISTICS PROP AKASH GUPTA	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	08.10.2025

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			509	OMP (I)(COMM.)	313/2025	28-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANUJ	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	18.10.2025
			509	OMP (I)(COMM.)	314/2025	28-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS KAILASH CHANDER	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	18.10.2025
			509	OMP (I)(COMM.)	315/2025	28-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SURAJ SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	18.10.2025
			509	OMP (I)(COMM.)	316/2025	28-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RANBIR SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	18.10.2025
			509	OMP (I)(COMM.)	317/2025	28-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS HIMANI METALS	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	18.10.2025
			509	OMP (I)(COMM.)/318/2025	318/2025	28-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SAURABH CHHIKARA	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	18.10.2025
			509	OMP (I)(COMM.)/319/2025	319/2025	28-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AASHISH KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	18.10.2025
			509	OMP (I)(COMM.)/320/2025	320/2025	28-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NEERAJ R	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	18.10.2025
			509	OMP (I)(COMM.)/321/2025	321/2025	28-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAMESH D	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	18.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)/322/2025	322/2025	28-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAM CHANDER	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	18.10.2025
			509	OMP (I)(COMM.)/323/2025	323/2025	28-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DEEPAK R	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	17.10.2025
			509	OMP (I)(COMM.)/324/2025	324/2025	28-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SANDEEP KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	17.10.2025
			509	OMP (I)(COMM.)/325/2025	325/2025	28-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANAND PACKERS AND MOVERS	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	17.10.2025
			509	OMP (I)(COMM.)/326/2025	326/2025	28-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NAVEEN RATHEE	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	17.10.2025
			509	CS (COMM)/554/2025	554/2025	28-10-2025	PUMA SE VS SAKSHAM	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	27.10.2025
			509	CS (COMM)/556/2025	556/2025	28-10-2025	CANARA BANK VS JMD MOTORS	SARITA KANWAR	9560812121	INFO@STKLEGAL.IN	27.10.2025
			509	CS (COMM)/559/2025	559/2025	29-10-2025	UNDER ARMOUR VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	28.10.2025
			509	CS (COMM)/562/2025	562/2025	29-10-2025	UNION BANK OF INDIA VS M/S BALAJI CREDENTIALS AND ANR	S.P CHUGH & ANIL MISRA	8744006090	ANILMISRA@SNLAOFFICES.COM	28.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	CS (COMM)/563/2025	563/2025	29-10-2025	UNION BANK OF INDIA VS M/S BALAJI SECURITY GROUP AND ORS	S.P. CHUGH & ANIL MISRA	8744006090	ANILMISRA@SNLA WOFFICES.COM	28.10.2025
			509	CS (COMM)/566/2025	566/2025	30-10-2025	B2B HOSPITALITY PVT LTD VS BANERJEE VENTURES PVT LTD	NISHANT VERMA	9631082831	NISHANTVERMAAD V4513@GMAIL.COM	29.10.2025
			509	CS (COMM)/567/2025	567/2025	30-10-2025	BANK OF BARODA VS MUKESH KUMAR AND OTHER	SUDHA SHUKLA	9899913203	SUDHASHUKLA@G MAIL.COM	28.10.2025
			509	CS (COMM)/568/2025	568/2025	30-10-2025	BANK OF BARODA VS AMAN AGGARWAL	SUDHA SHUKLA	9899913203	SUDHASHUKLA@G MAIL.COM	28.10.2025
			509	CS (COMM)/569/2025	569/2025	30-10-2025	STATE BANK OF INDIA VS SEPOY MAJID KHAN	R.N. SINGH	8076466594	ADVRNARAYAN@G MAIL.COM	19.09.2025
			509	CS (COMM)/574/2025	574/2025	30-10-2025	CANARA BANK VS NIHARIKA SINGLA	AASHOK KUMAR	9560396555	KAKKARASHOK@R EDIFFMAIL.COM	29.10.2025
			509	CS (COMM)/576/2025	576/2025	30-10-2025	MS SANKALP FINSEC PVT LTD VS NITESH SHARMA	NITISH SHARMA	9953472718	LEXGENTEN@GMA IL.COM	28.10.2025
			509	CS (COMM)/577/2025	577/2025	30-10-2025	MS SANKALP FINSEC PVT LTD VS GAURAV KUMAR	NITISH SHARMA	9953472718	LEXGENTEN@GMA IL.COM	09.10.2025
			509	CS (COMM)/578/2025	578/2025	30-10-2025	MS SANKALP FINSEC PVT LTD VS ANIL KUMAR	NITISH SHARMA	9953472718	LEXGENTEN@GMA IL.COM	09.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	CS (COMM)/579/2025	579/2025	30-10-2025	MS SANKALP FINSEC PVT LTD VS ANAND PRAKASH	NITISH SHARMA	9953472718	LEXGENTEN@GMA IL.COM	09.10.2025
			509	CS (COMM)/580/2025	580/2025	30-10-2025	MS SANKALP FINSEC PVT LTD VS DAYA SHANKAR SINGH	NITISH SHARMA	9953472718	LEXGENTEN@GMA IL.COM	19.09.2025
			509	OMP (I)(COMM.)/330/2025	330/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MANVI PRIYA 4822	RAVI SHANKAR GARG ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	30.10.2025
			509	OMP (I)(COMM.)/331/2025	331/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PAWAN KUMAR 7102	RAVI SHANKAR GARG ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	30.10.2025
			509	OMP (I)(COMM.)/332/2025	332/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JITENDRA KUMAR 0268	RAVI SHANKAR GARG ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	30.10.2025
			509	OMP (I)(COMM.)/333/2025	333/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUBHAM INDRAJIT PATEL 5178	RAVI SHANKAR GARG ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	30.10.2025
			509	CS (COMM)/586/2025	586/2025	31-10-2025	CANARA BANK VS AMBA LUXURY MATTRESSES PVT LTD	ASHOK KAKKAR	9560396555	KAKKARASHOK@R EDIFFMAIL.COM	30.10.2025
TOTAL							2534				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF October-2025.

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1067/2025	06.10.2025	UNION BANK OF INDIA VS MEENAL BAJPAYEE	DEEPA GUPTA	9312292558	MNGLAWOFFICE@GMAIL.COM	30.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1074/2025	08.10.2025	INDIN BANK VS VAISHALI JAIN	ARUN KUMAR SHUKLA	9312400295	MNGLAWOFFICE@GMAIL.COM	12.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1081/2025	09.10.2025	M/s SARDARI LAL & COMPANY VS M/s YFC PROJECTS PVT. LTD.	ANIL SETHI	9811109342	MNGLAWOFFICE@GMAIL.COM	06.10.2025
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-1083/2025	09.10.2025	CARATLANE TRADING PRIVATE LIMITED VS ASHOK JEWELS PRIVATE LIMITED	SHRAVAN KUMAR BANSAL	6201970125	MNGLAWOFFICE@GMAIL.COM	07.10.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1104/2025	16.10.2025	M/s CQVS CORPORATION VS M/s SHIVA FURNISHINGS	SANDEEP GARG	9811362403	SANDEEPPGARGA@GMAIL.COM	13.10.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1110/2025	17.10.2025	PREM COLOR CHEM PVT. LTD. VS SHRIYADAV SHANKAR SAHAKARI SAKHAR KARKHANA LTD.	ARUN KUMAR SHRIYADAV	9810768996	ARUNYADAV1131@GMAIL.COM	24.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1111/2025	17.10.2025	RAMESH BRIJ LAL SANTANI VS MEGHA GUPTA	PAWAN KUMAR MITTAL	9873938816	MITTALPK08@GMAIL.COM	27.10.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1114/2025	18.10.2025	RAJEEV GOEL VS AVS MARKETING PVT. LTD.	SACHET SHARMA	9871273111	ADVOCATESACHETSHARMA@GMAIL.COM	13.10.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/1064/2025	04-10-2025	CANARA BANK Vs M/S VEEJAY TRADING CO	Gunjan Kumar(P)	9313350568	gk@cgk.legal	25.07.2025
			306	CS (COMM)	CS (COMM)/1069/2025	06-10-2025	BANK OF INDIA VS BABU	Varun Sharma(P)	9811161300	advvarunsharma@gmail.com	22.09.2025
			306	CS (COMM)/	CS (COMM)/1070/2025	06-10-2025	ARUN KUMAR SAMA PARVEEN	Rakesh Kumar(P)	9711771000	rakesh.advocate18@gmail.com	26.09.2025
			306	CS (COMM)/	CS (COMM)/1076/2025	08-10-2025	GANT AB VS ASHOK KUMAR	Shravan Bansal(P)	9718833632	unitedmark@uniteddandunited.com	25.09.2025
			306	CS (COMM)/	CS (COMM)/1079/2025	08-10-2025	BANK OF INDIA VS DEEPESH JAIN	Varun Sharma(P)	9811161300	advvarunsharma@gmail.com	22.09.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			306	CS (COMM)	CS (COMM)/1084/2025	09-10-2025	SMT REKHA Vs BSES Yamuna Power Ltd	ANANT RAO(P),	87506562223	sudhir_sukhiya@yahoo.com	03.12.2024
			306	CS (COMM)	CS (COMM)/1087/2025	10-10-2025	AJAY KUMAR JOSHI Vs ANU JAIN	RAMKUMAR SHARMA(P),	9811908940	vipindilawari83@gmail.com	22.08.2025
			306	CS (COMM)	CS (COMM)/1119/2025	27-10-2025	BANK OF BARODA Vs SHOORVEER SINGH	GEETANJALI SHARMA	8447833470	advocate.134@gmail.com	15.10.2025
			306	CS (COMM)	CS (COMM)/1129/2025	29-10-2025	M/S INDIAN FAB M/S AKAL DESIGNER PVT LTD COMPANY AND ORS	SIDDHANT BANGA	9999369931	siddhantbanga04@gmail.com	06.10.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS (COMM)1082/2025	09.10.2025	M/S SALASAR TRADING CO VS MS KANHAIYA TRADING CO	ROHAN AGGARWAL	8447523211	chambersofavyukt@gmail.com	08.10.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS (COMM)1090/2025	13.10.2025	BHANU VERMA VS MUNICIPAL CORPORATION OF DELHI & ANR.	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	16.09.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS (COMM)1103/2025	16.10.2025	MS SATYA PLAST THROUGH ITS PROP. SH VIJAY MANCHANDA VS MS DINDAYAL INDUSTRIES LIMITED	MONIKA KATYAL	9810256667	ADV.KATYAL@GMAIL.COM	03.10.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS (COMM)1130/2025	29.10.2025	TEAMASLA MARKETING PVT. LTD. VS M/S GLOBAL EXPORT CORPORATION THROUGH PARTNERS	NASIR AZIZ	9654426442	NASIRAZIZANDCOMPANY@GMAIL.COM	10.07.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS (COMM)1135/2025	31.10.2025	TEAMASLA MARKETING PVT. LTD. VS M/S D S RETAIL THROUGH ITS PARTNERS MRS POONAM TANDON AND MRS TANU BUDHAN	NASIR AZIZ	9654426442	NASIRAZIZANDCOMPANY@GMAIL.COM	30.10.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)1068/2025	06.10.2025	LAXMAN KUMAR RAHEJA V/S HI-TECH MINERALS	PRANAY TRIVEDI	9810660640	PRANAY.TRIVEDI@YAHOO.CO.IN	24.09.2025
			ROOM NO.304	RECOVERY	CS (COMM)1093/2025	13.10.2025	BC SANITAN SIMRAN SALUJA	V/S KAPIL KHER	9891-072-729	ANILKHER@GMAIL.COM	26.08.2025
			ROOM NO.304	RECOVERY	CS (COMM)1097/2025	15.10.2025	AKHILESH KHANDELWAL V/S SANDEEP KUMAR YADAV	SHRAM VIR VATS	9818-365-011	VATSAADVOCATE1978@GMAIL.COM	11.09.2025
			ROOM NO.304	RECOVERY	CS (COMM)1100/2025	15.10.2025	KARTIKEY GARG AND ORS V/S UMANG GUPTA	PAIKSHIT	9868-873-986	PMAHIPAL09@GMAIL.COM	08.10.2025
			ROOM NO.304	RECOVERY	CS (COMM)1105/2025	16.10.2025	STATE BANK OF INDIA V/S MAHINDER SINGH	R.N. SINGH	8076-466-594	ADVRNARAYAN@GMAIL.COM	19.09.2025
			ROOM NO.304	RECOVERY	CS (COMM)1113/2025	18.10.2025	M/S SHREE ENTERPRISES V/S SUPER KICKS AND ANR	MMPANKHI	9811-116-256	PANKHI27@GMAIL.COM	16.09.2025
			ROOM NO.304	RECOVERY	CS (COMM)1118/2025	25.10.2025	M/S RAKESH KUMAR GOEL V/S MCD	SATYENDER KR SINGH	9811-116-256	SKSINGHL16@GMAIL.COM	13.10.2025
			ROOM NO.304	RECOVERY	CS (COMM)1123/2025	28.10.2025	M/S LAGNI ENTERPRISES V/S M/S ELECTREX INTERNATIONAL	MAYANK GOEL	9599-766-668	MGLAWCHAMBERS@GMAIL.COM	17.10.2025
			ROOM NO.304	RECOVERY	CS (COMM)1132/2025	29.10.2025	SHRI TIRUPATI ENTERPRISES V/S AKSHIT JAIN	ANKIT GUPTA	9717-134-040	ADVOCATE.ANKITG@GMAIL.COM	14.10.2025
			ROOM NO.304	RECOVERY	CS (COMM)1139/2025	31.10.2025	CHAYA EDUCATION PVT LTD V/S TELEGRAM FZ LLC	GAURAV PATEL	9455-160-761	GAURAVPATEL1829@GMAIL.COM	28.10.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/1080/2025	08-10-2025	RUDRA PRATAP SINGH KAURAV Vs RAJIV MOOLCHANDANI	Mehul Gupta(P),	9811959407	kumardavenderu@yahoo.com	25-09-2025
			305	RECOVERY	CS (COMM)/1133/2025	30-10-2025	Viva Books Private Limited Vs Shikhar Stationers and Sports	Narender Vashishta(P),	9811140704	nvashishta(cDgmail.com	17-10-2025
			305	RECOVERY	CS (COMM)/1126/2025	28-10-2025	TEAMASIA MARKETING PVT LTD Vs JJ TRADE LINKS PVT LTD THROUGH ITS DIRECTOR	NASIR AZIZ(P),	9654426442	nasirazizandcoincpany@gmail.com	10-07-2025
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/1065/2025	CS (COMM)/1065/2025	06-10-2025	VIJAY MEHRA THROUGH ATTORNEY Vs M/S ATC LOGISTICS SOLUTIONS PVT LTD	SURINDER NATH CHOUDHRI(P),	9811174566	snchoudhri@yahoo.co.in	20.09.2025
			410	CS (COMM)/1072/2025	CS (COMM)/1072/2025	06-10-2025	BM BEARING COMPANY Vs SHAKUNT ENTERPRISES PVT LTD	Pooja Gupta(P),	8826531091	litigationalegal2@gmail.com	20.09.2025
			410	CS (COMM)/1089/2025	CS (COMM)/1089/2025	13-10-2025	STATE BANK OF INDIA Vs KRISHNA VAISHNAV	Siddharth(P),	9643524909	adv.siddharth311992@gmail.com	21.09.2025
			410	CS (COMM)/1094/2025	CS (COMM)/1094/2025	14-10-2025	K AND C THROUGH ITS PROPRIETOR MOHAMMAD KHURSHIED CHOUDHARY Vs J K PAPER LTD THROUGH ITS PROPRIETOR	JATIN ANAND DWIVEDI(P),	9910507208	Jatinananddwivedi@gmail.com	02.04.2025
			410	CS (COMM)/1098/2025	CS (COMM)/1098/2025	15-10-2025	YOGESH AGGARWAL Vs CORPORATION OF DELHI AND ANR	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	25.09.2025
			410	CS (COMM)/1101/2025	CS (COMM)/1101/2025	16-10-2025	SHRI DEEPAK BAJAJ TRADING AS MESCO TRADERS (INDIA) REGD Vs VISHAL JAIN TRADING AS MONIKAS AND CO	ANSHIMA PURI	9911569395	puries_1@yahoo.co.in	17.07.2025
			410	CS (COMM)/1120/2025	CS (COMM)/1120/2025	27-10-2025	SAROJ BALA SOLE PROPRIETOR OF M/S BALAJI ENTERPRISE Vs MUNICIPAL CORPORATION OF DELHI AND ANR	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	22.09.2025
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	CS(COMM) 1066/2025	06.10.2025	SHIVAM BANSAL VS PRAKASH GOWDIAYA	ATUL SAHI	9873355153	atulsahi@liv.com	23.09.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1073/2025	08.10.2025	BANK OF BARODA VS FIRDOSH KHATUN	VARUN SHARMA	9811161300	Adv.varunsharma@gmail.com	22.09.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 977/2025	10.10.2025	HDFC BANK LTD. VS AFJAL KHAN	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 978/2025	10.10.2025	HDFC BANK LTD. VS ASHISH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 979/2025	10.10.2025	HDFC BANK LTD. VS RAJNISH KUCHCHAL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 980/2025	10.10.2025	DCB BANK LTD. VS MOHD. ABBAS	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 981/2025	10.10.2025	DCB BANK LTD. VS SATNAM RAJARAM	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 1010/2025	16.10.2025	HDFC BANK LTD. VS MOHD. DANISH AKHTAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	EX. (COMM) 503/2025	16.10.2025	SHRI ASHOK SHARMA VS M/S INDOSPIRIT BARS (P) Ltd.	SWADESH MAHABIR BANSAL	9899848679	swadeshbansal73804@gmail.com	na
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1117/2025	25.10.2025	SAVITA RANI VS NITYA ELECTROCONTROLS PVT. LTD.	RAVI CHANDHOK	9811213677	ravi.k.chandhok@gmail.com	30.09.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1121/2025	27.10.2025	M/S SBC MINERALS PVT. LTD. VS MAYUR ASHOK KUMAR MALU	MANU GARG	9999448797	ashishchauhan@akassociates.org.in	14.10.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 1040/2025	27.10.2025	TATA CAPITAL LTD. VS KE ENGINEERS PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 1042/2025	27.10.2025	TATA CAPITAL LTD. VS KE ENGINEERS PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 1043/2025	27.10.2025	TATA CAPITAL LTD. VS KE ENGINEERS PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	RECOVERY	CS (COMM)/1063/2025	25-09-2025	PULKIT SABOO Vs UMESH SINGH	Bharat Prakash	9268300000	bharatguDartkca@gmail.com	24.09.2025 OF RS. 28,940/-
			308	TRADE MARK	CS (COMM)/1095/2025	13-10-2025	SURYA LIMITED Vs SAMVIVAAN SURYA INDIA PVT LTD AND ORS	ROSHNI SHRIHAR TRIPATHI(P),	95488 88420	legal@boostip.in	03-10-2025 OF 27,000/-
			308	RECOVERY	CS (COMM)/1116/2025	17-10-2025	STATE BANK OF INDIA Vs Manohar Lal	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	13-10-2025 of Rs.15235/-
			308	TRADE MARK	CS (COMM)/1124/2025	27-10-2025	HERO INVESTCORP PVT LTD AND ANR Vs ASHOK KUMAR (UNKNOWN)	Paastha sharma(P),	9810481016	mail@thelegist.com,	09-10-2025 of Rs. 12,500/-
			308	RECOVERY	CS (COMM)/1131/2025	28-10-2025	TEAMASIA MARKETING PVT LTD THROUGH ITS DIRECTOR Vs M/S DMJ BAGS VILLA THROUGH PARTNERS	NASIR AZIZ(P),	9654426442 8448839615	/nasirazizandconipany@gmail.com	10-07-2025 of Rs. 99,950/-
			308	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	CS (COMM) 1099/2025	15-10-2025	GURCHARANJIT SINGH NEHA ANAND AND ANR. Vs MANINDER SINGH	NEHA MALHOTRA	9811343754	nr	09-10-2025 of Rs. 90,000/-

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			308	CS (TRADE MARK)	CS 1109/2025	16-10-2025	MOTION EDUCATION PRIVATE LIMITED Vs TELEGRAM FZ LLC AND ANR.	GAURAV PATEL	94551607618797130013	atvalawllp@gmail.com	13-10-2025 Rs.5600/-
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309	RECOVERY	CS (COMM)/1092/2025	13-10-2025	Yogesh Aggarwal Vs Municipal Corporation of Delhi	SH.SATYENDRA KUMAR SINGH	9811161525	slvsinghll6@gmail.com	09.10.2025
			309	RECOVERY	CS (COMM)/1112/2025	17-10-2025	ANKUR WARIKOO Vs Telegram FZ LLC	Sh. Gaurav Patel	9455160761	Gaurav12ate1829@gmail.com	16.10.2025
			309	RECOVERY	CS (COMM)/1115/2025	18-10-2025	MS Colortone Marketing P Ltd Vs MS Shiva Furnishings	Sh. Sandeep Garg	9811362403	sandecpgargandeo@gmail.com	16.10.2025
			309	RECOVERY	CS (COMM)/1122/2025	27-10-2025	INTEX TECHNOLOGIES INDIA LIMITED Vs MIS SUPER SURGICAL THROUGH ITS PARTNERS	SH. KRAMVEER	9891396019	karmveer@lexanalvtico.cOM	28.10.2025
			309	RECOVERY	CS (COMM)/1125/2025	28-10-2025	STATE BANK OF INDIA Vs SOHAN SINGH	JEEWAN PARKASH GUPTA	9810099243	JPGADVOCATE(tf)@GMAIL.COM	25.10.2025
			309	RECOVERY	CS (COMM)/1127/2025	29-10-2025	TEAMASIA MARKETING PVT LTD THROUGH ITS DIRECTOR Vs GURPREET SINGH PROPRIETOR M/S MEHAR	NASIR AZIZ	9654426442	nasirazizandcompany@gmail.com	27.10.2025
			309	RECOVERY	CS (COMM)/1128/2025	29-10-2025	TEAMASIA MARKETING PVT LTD THORUGH ITS DIRECTOR Vs CHIRAGH ANIL PARMAR PROPRIETOR M/S CP FASHIONZ	NASIR AZIZ	9654426442	nasirazizandcompany@gmail.com	27.10.2025
			309	RECOVERY	CS (COMM)/1138/2025	31-10-2025	Bank of Baroda Vs Raj Kumar	SH. UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	29.10.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1096/2025	14-10-2025	Anil Kumar Prop of M/s AK and Co Vs Municipal Corporation of Delhi	Satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	22-09-2025
			307	Civil	CS (COMM)/1106/2025	16-10-2025	Rajnish Yadav Vs Municipal Corporation of Delhi	Satyajit Kumar(P),	9555215464	cinmoyassociates@gmail.com	08-10-2025
			307	Civil	CS (COMM)/1107/2025	16-10-2025	Dayanand Anglo-Vedic College Trust and Management Society and Anr Vs Lala Arjun Das Memorial DAV Public School	MILIND SRIVASTAVA(P),	9210107303	thejuralsolutions@gmail.com	10-10-2025
			307	Civil	CS (COMM)/1140/2025	31-10-2025	BANK OF BARODA Vs AKSHAY KUMAR	Umesh Joshi(P),	9910568669	advumeshjoshi@gmail.com	27-10-2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/1086/2025	10-10-2025	BANK OF INDIA Vs SUNIL MISHRA	Varun Sharma	9811161300	advvarunsharma@gmail.com	22.09.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
12	SH. RAVINDER BEDI DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/1102/2025	16-10-2025	JAI NARAIN RADHEY SHYAM CO PVT LTD vs DAMAN JIT SINGH AHLUWALIA	Siddhant Banga	9999369931	siddhantbanga04@gmail.com	08.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1136/2025	31-10-2025	S N ELECTEL PRIVATE LIMITED Vs ALFA DEAL PRIVATE LIMITED	Anant Bhushan	9312401165	bhushan_anant@hotmail.com	13.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1137/2025	31-10-2025	MRKL FAB PRIVATE LIMITED Vs MAHALAKSHMI TEXTILES	Anuj Gupta	9999936866	aga.justice@gmail.com	18.10.2025 & 01.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1083/2025	09-10-2025	CARATLANE TRADING PRIVATE LIMITED vs ASHOK JEWELS PRIVATE LIMITED	Shravan Bansal	6201970125	unitedmark@uniteddandunited.com	07.10.2025
			401	COUNTER CLAIM	50/2025	06.10.2025	VALUE CODERS INDIA LLP V/S ABC PUBLISERS & DISTRIBUTORS PVT LTD	ABHINAV DHINGRA	9818406005	ABHINAVDHINGRA@GMAIL.COM	
			401	OMP I COMM	929/2025	06.10.2025	HDFC BANK LTD V/S S LUTHRA	HANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	930/2025	06.10.2025	HDFC BANK LTD V/S DAYA RAM	HANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	934/2024	06.10.2025	M/S TATA CAPITAL LTD V/S SURENDRA SINGH RATHORE	RASHIKA RANJAN	997168068	SUPPORT@ARVLA WCHAMBERS.CO.IN	
			401	CS COMM	1075/2025	08.10.2025	PANKAJ MITTAL V/S UNION OF INDIA	BHUPESH NARULA	9810260246	BHUPESHNARULA@GMAIL.COM	26.09.2025
			401	OMP I COMM	963/2025	08.10.2025	DCB BANK LTD V/S VEENA RANI MAINI	HANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	964/2025	08.10.2025	DCB BANK LTD V/S DHARMPAL	HANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	966/2025	08.10.2025	DCB BANK LTD V/S NAVNEET KUMAR SHARMA	HANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	CS COMM	1085/2025	09.10.2025	SH. BISHAN SAROOP BHARWAJ PROP. OF GLASS BELTS & DIAMOND TOOLS V/S SH. SUSHIL UDAR PROP OF S.S. ENTERPRISES	RAJEEV KUMAR	8076444374	ADVRAJEEV74@GMAIL.COM	25.09.2025
			401	CS COMM	1088/2025	10.10.2025	BANK OF INDIA V/S RAM AVTAR	VARUN SHARMA	9811161300	ADV.VARUNSHARMA@GMAIL.COM	22.09.2025
			401	CS COMM	1091/2025	13.10.2025	M/S SARDARI LAL & COMP.V/S M/S ASIAN CONSTRUCTION COMPANY	ANIL SETHI	9811109342	ASETHIADVOCATE@YAHOO.COM	06.10.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			401	OMP I COMM	988/2025	13.10.2025	TATA CAPITAL LTD V/S BANWARI LAL GARG	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	EX.COMM	492/2025	13.10.2025	CEC-CICI JV & ORS V/S ORIENTAL INSURANCE CO. LTD				
			401	EX.COMM	496/2025	14.10.2025	ASGAR ALI V/S BUSHRA FOOTWEAR				
			401	CONTEMPT PETITION	24/2025	14.10.2025	JINENDER KUMAR JAIN V/S MANOJ TIWARI				
			401	OMP I COMM	1000/2025	15.10.2025	HDFC BANK LTD V/S MAHIKA MANOCHA	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	1001/2025	15.10.2025	HDFC BANK LTD V/S KULBIR SINGH PABBY	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	1002/2025	15.10.2025	HDFC BANK LTD V/S LAKSHAY BHUTANI	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	MISC DJ	794/2025	17.10.2025	DELTA AIR FREIGHT PVT LTD V/S LARK LABORATORIES	MANAV BHALL	9899988310	MANAVBHALL132@GMAIL.COM	
			401	OMP I COMM	1023/2025	18.10.2025	TATA CAPITAL LTD V/S AJAY KUMAR MEENA	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	1024/2025	18.10.2025	TATA CAPITAL LTD V/S KE ENGINEERS PVT LTD	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	1025/2025	18.10.2025	TATA CAPITAL LTD V/S KE ENGINEERS PVT LTD	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	1026/2026	18.10.2025	TATA CAPITAL LTD V/S KE ENGINEERS PVT LTD	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	1047/2025	27.10.2025	DCB BANK LTD V/S JAVED ALI	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	1048/2025	27.10.2025	DCB BANK LTD V/S MOHD IRSHAD	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	EX.COMM	519/2025	28.10.2025	SARTAJ SINGH V/S RAKSHA	SMOHIT BATRA	9811893100	ADV.BATRA@GMAIL.COM	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
13	SH. M.K. NAGPAL DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/933/2025	06-10-2025	HDFC BANK LTD. Vs DEEP KUMAR SINGH	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM.)/1071/2025	06-10-2025	UNION BANK OF INDIA Vs Noor Mohammad	DEEPA GUPTA	91220208	advocate.deepagupta@gmail.com	30.09.2025
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/965/2025	08-10-2025	DCB BANK LTD Vs RAVENDRA SINGH	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM.)/1077/2025	08-10-2025	BANK OF INDIA Vs Balwant Singh	VARUN SHARMA	9811161300	advvarunsharma@gmail.com	22.09.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM.)/1078/2025	08-10-2025	UNION BANK OF INDIA Vs KARAN SINGH	ROHIT KUMAR GARG	9868089772	Sanjeev.pandey2010@gmail.com	12.09.2025
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/989/2025	03-10-2025	TATA CAPITAL LTD. Vs PRAMOD KUMAR	PARUL BHOLA	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/990/2025	03-10-2025	HDFC BANK LTD. Vs DHARMBIR RAY	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1003/2025	05-10-2025	HDFC BANK LTD Vs MOHD ASLAM KHAN	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1004/2025	05-10-2025	HDFC BANK LTD Vs KAUSHAL KUMAR SAHU	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1005/2025	05-10-2025	HDFC BANK LTD Vs FIRDAUSH KHATOON	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1006/2025	05-10-2025	HDFC BANK LTD Vs BALAVEER SINGH	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1007/2025	05-10-2025	HDFC BANK LTD Vs YASHANK PRASHAR	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/504/2025	16-10-2025	RAKESH KUMAR JUST PROMINE PRIVATE LIMITED	DEEKSHA GUPTA	9312221851	rkgconsultant@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM.)/1108/2025	16-10-2025	CAI ZHENGHAO Vs BHUVI ENTERPRISES	MD. BILAL	9599818688	m25bilal@yahoo.com	26.08.2025
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1034/2025	05-10-2025	TATA CAPITAL LTD. Vs KE ENGINEERS PVT LTD 1182	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1050/2025	27-10-2025	DCB BANK LTD. Vs NAEEM ALAM	ANISH BHOLA(P),	91145002	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1051/2025	27-10-2025	DCB BANK LTD Vs HAKIMUDDIN ALLAHBANDA	ANISH BHOLA(P),	91145002	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/518/2025	28-10-2025	REETA AGGARWAL Vs JATINDER GUPTA	SAMEER DIWAN	91145004	sameerdiwan123@reddiffmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/523/2025	31-10-2025	VIVA BOOKS P. LTD. Vs AMIT KR.	N VASISHTH	91145006	nvasistha@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Misc. DJ-820/2025	31-10-2025	NIKE INNOVATIVE VS BILAL KHALID ORS.	SARWAN KUMAR	91145005	unitedmark@unitedandunited.com	NA
14	SH. KUMAR, ASHUTOSH DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/816/2025	04-10-2025	BANK OF INDIA Vs M/S RD GARRAGE AUTOMOBILES PRIVATE LIMITED AND ORS	Nirmal Kumar(P),	9953128141	Not Mentioned	11-09-2025
				CS	CS (COMM)/817/2025	04-10-2025	PUNJAB AND SIND BANK Vs KARANJEET SINGH SIDHU AND ANR	Geetanjali Tiwari(P),	8285103528	contact@randglawchambers.com	22-09-2025
				CS	CS (COMM)/818/2025	04-10-2025	SH ROSHAN LAL KALRA Vs SHRI PREM KAPOOR AND ANR	SHALU KUMARI(P),	9311210052	antripathy517@gmail.com	18-09-2025
				CS	CS (COMM)/819/2025	04-10-2025	SHRI GANESH TRADING COMPANY THROUGH ITS SOLE PROPRIETOR Vs SHIVA TEX FAB PVT LIMITED AND ORS	HARISH KUMAR(P),	8447732234	kuldeepkumarvashisht@rediffmail.com	23-09-2025
				CS	CS (COMM)/826/2025	08-10-2025	M/S PSA POLYMERS PVT LTD Vs M/S CHETNA ELECTRONICS PVT LTD AND ORS	Ritik Malik(P),	9999653611	rlbajurist@gmail.com	17-09-2025
				CS	CS (COMM)/825/2025	08-10-2025	M/S WOODVERT COATINGS PVT LTD Vs GAURI SHANKAR ARORA SOLE PROPRIETOR OF RAJA PAINTS AND HARDWARE STORE	Taksh Suri(P),	8800532569	taksh.suri@outlook.com	30-09-2025
				CS	CS (COMM)/832/2025	09-10-2025	STATE BANK OF INDIA Vs RUCHI OBERAI PROP OF HARI TRADERS	Gopal Chandra Sharma(P),	9810210832	vijayprakash9682@gmail.com	22-09-2025
				CS	CS (COMM)/833/2025	09-10-2025	M/S MEMBRANE DECORES PVT LTD Vs M/S PAHAL SOLAR PVT LTD	Tarun Sharma(P),	9999199160	advtarorasharma24@gmail.com	29-08-2025
				CS	CS (COMM)/831/2025	09-10-2025	STATE BANK OF INDIA Vs KAVITA PROP OF VAISHNO IMPEX	Gopal Chandra Sharma(P),	9810210832	vijayprakash9682@gmail.com	22-09-2025
				CS	CS (COMM)/839/2025	13-10-2025	SHOENIVERS AND ANR Vs COLUMBUS INTERNATIONAL SHOES PVT LTD	FANISH KUMAR JAIN(P),	9811143749	fanishjain@gmail.com	04-10-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS	CS (COMM)/838/2025	13-10-2025	Rati Ram Bansal Vs Vishambhar Shekhawat	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	27-09-2025
				CS	CS (COMM)/840/2025	14-10-2025	M/S MINT O PACKS PRIVATE LIMITED AND ORS Vs CANARA BANK AND ANR	VIJAY CHANDRAJHA(P),	9810474034	vcjhaandassociates@gmail.com	29-09-2025
				CS	CS (COMM)/848/2025	16-10-2025	M/S BESTECH ENTERPRISES Vs RAJESH DUA PROPRIETOR OF M/S ZOYA ENTERPRISES	Bharat Garg(P),	9711979113	bharatgarg.lkandbg@gmail.com	06-10-2025
				CS	CS (COMM)/850/2025	17-10-2025	AMASHI INDUSTRIES PVT LTD THROUGH ITS AUTHORISED DIRECTOR SANTOKH DHUNNA Vs PARWATI PROPRIETOR OF M/S PANCHANG ENTERPRISES	Namandeep Singh(P),	9873350565	namansingh0013@gmail.com	06-10-2025
				CS	CS (COMM)/854/2025	18-10-2025	On Clouds GmbH Vs MOHD SUHAIL	Shravan Bansal(P),	6201970125	unitedmark@uniteddandunited.com	16-10-2025
				CS	CS (COMM)/862/2025	27-10-2025	STATE BANK OF INDIA Vs PREM SINGH	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	14-10-2025
				CS	CS (COMM)/870/2025	31-10-2025	CANARA BANK Vs PRIYANKA BUDHIRAJA PROP M/S PRIYANKA CREATION	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobti@gmail.com	01-09-2025
15	MS. PREETI AGARWAL GUPTA. DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS(COMM)	867/2025	30.10.2025	BANK OF INDIA VS. M/S KAKE GENERAL STORE	SAMRENDRA NATH SHUKLA	9910717081	advamrendra22@gmail.com	16.10.2025
				CS/(COMM)	872/2025	31.10.2025	MAYUR LAMIFABS INDIA LLP VS. SHASHI	RISHABH SINGHAL	7503414900	rsinghal3062@gmail.com	26.09.2025
				CS/(COMM)	873/2025	31.10.2025	MOHD. ASIF SHABBIR SAIFI VS.	JASPAL SINGH	8368283918	advocatefaizkhan@gmail.com	08.10.2025
16	SH. RAGHUBIR SINGH. DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			Execution (Comm.)/344/2025	09-10-2025	Aqualite Industries Private Limited Vs Vikram Singh				
					Execution (Comm.)/365/2025	27-10-2025	LFG Hardware Private Limited Vs Jayanthi Shashi Kumar				
					Execution (Comm.)/371/2025	29-10-2025	CAMPUS ACTIVEWEAR Vs GOPAL BHATIA				
					OMP (COMM.)/1412/2025	04-10-2025	Axis Bank Limited Vs KAYAMUDDIN QURESHI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					OMP (COMM.)/1415/2025	04-10-2025	Axis Bank Limited Vs SURENDER SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					OMP (COMM.)/1417/2025	04-10-2025	Axis Bank Limited Vs SANDEEP KHICHAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					OMP (COMM.)/1418/2025	04-10-2025	Axis Bank Limited Vs RAHUL KUMAR GUPTA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					OMP (COMM.)/1584/2025	15-10-2025	TSC FINSERV PRIVATE LIMITED Vs CAR CAR O BAR SERVICES PRIVATE LIMITED	LALIT PANDAY	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM.)/1585/2025	15-10-2025	TSC FINSERV PRIVATE LIMITED Vs CAR CAR O BAR SERVICES PRIVATE LIMITED	LALIT PANDAY	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM.)/1691/2025	28-10-2025	Shriram Finance Ltd Vs MOHAMMAD JUBER	Manoj Kumar(P),	9811133644	MANOJ.ADV@GAMIL.COM	NIL
					OMP (COMM.)/1693/2025	28-10-2025	Shriram Finance Ltd Vs TAUFEEQUE ALFAAZ KHAN	Manoj Kumar(P),	9811133644	MANOJ.ADV@GAMIL.COM	NIL
					OMP (COMM.)/1420/2025	04-10-2025	AXIS BANK LIMITED Vs NITIN KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM.)/1423/2025	04-10-2025	AXIS BANK LIMITED Vs MADHURI SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM.)/1421/2025	04-10-2025	AXIS BANK LIMITED Vs ABDUL QADIR	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM.)/1422/2025	04-10-2025	AXIS BANK LIMITED Vs DEVENDRA KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM.)/1419/2025	04-10-2025	AXIS BANK LIMITED Vs NKG INFRASTRUCTURE LIMITED 35	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM.)/1416/2025	04-10-2025	MS THERMAL ENGINEERS AND INSULATORS PVT LTD Vs GNCTD	Sanjam Chaba(P),			
					OMP (COMM.)/1434/2025	06-10-2025	Axis Bank Limited Vs SANJEEV KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					OMP (COMM.)/1433/2025	06-10-2025	IDFC FIRST BANKS LIMITED Vs TALIB KAISH MOHAMMAD	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM.)/1432/2025	06-10-2025	IDFC FIRST BANKS LIMITED Vs KAMAL HASAN	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					CS (COMM)/823/2025	08-10-2025	NIKE INNOVATE CV Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	25-09-2025
					OMP (COMM)/1467/2025	08-10-2025	IDFC FIRST BANK LIMITED Vs SAHIL KARMAKAR	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM)/1466/2025	08-10-2025	IDFC FIRST BANK LIMITED Vs ADITYA BANSAL	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					Execution (Comm)/343/2025	09-10-2025	ABS INDIA PVT LTD Vs ABC INFOSYSTEMS PVT LTD	SIDDHARTH KR SINGH(P),			
					OMP (COMM)/1479/2025	09-10-2025	AXIS BANK LIMITED Vs ASHUTOSH NARAYAN SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM)/1478/2025	09-10-2025	AXIS BANK LIMITED Vs RAMMURTI	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM)/1477/2025	09-10-2025	Yes Bank Ltd Vs RINKI RAM NIWAS	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM)/1476/2025	09-10-2025	Yes Bank Ltd Vs DINESH BIDHURI	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM)/1475/2025	09-10-2025	Yes Bank Ltd Vs SURESH VERMA	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM)/1510/2025	10-10-2025	Yes Bank Ltd Vs ANKIT KALSHAN	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					Execution (Comm)/347/2025	10-10-2025	Kotak Mahindra Bank Ltd Vs TUSHARMAHAJAN BUILDING MATERIALS AND CEMENT STORE	MAYANK MAHAJAN(P),			
					OMP (COMM)/1508/2025	10-10-2025	Yes Bank Ltd Vs AJAB SINGH	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM)/1509/2025	10-10-2025	Yes Bank Ltd Vs NEHA NEHA	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					Execution (Comm)/348/2025	13-10-2025	NEERU JINDAL Vs SANDEEP BANSAL	Sohan Lal(P),			
					OMP (COMM)/1518/2025	13-10-2025	Axis Bank Limited Vs RATTAN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL

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					OMP (COMM)/1517/2025	13-10-2025	Axis Bank Limited Vs ASHOK KUMAR CHAUBEY	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					CS (COMM)/837/2025	13-10-2025	SHOENIVERS AND ANR Vs COLUMBUS PREMIER SHOES PVT LTD	FANISH KUMAR JAIN(P),	9811143749	FANISHKJAIN@GAMIL.COM	04-10-2025
					OMP (COMM)/1516/2025	13-10-2025	AXIS BANK LIMITED Vs LAXMI DEVI	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1515/2025	13-10-2025	AXIS BANK LIMITED Vs RUPA RAM	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1514/2025	13-10-2025	AXIS BANK LIMITED Vs AJAY KUMAR 45	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1566/2025	14-10-2025	AXIS BANK LIMITED Vs BHAV SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1563/2025	14-10-2025	AXIS BANK LIMITED Vs SHIVAM CHAUHAN	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1561/2025	14-10-2025	AXIS BANK LIMITED Vs ASHOK KUMAR MISHRA	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1558/2025	14-10-2025	AXIS BANK LIMITED Vs MEENAKSHI SINGH CHAUHAN 44	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1554/2025	14-10-2025	AXIS BANK LIMITED Vs RAMESHWAR SO CHATURI	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1556/2025	14-10-2025	AXIS BANK LIMITED Vs AASU KHA	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1553/2025	14-10-2025	AXIS BANK LIMITED Vs SAGEER AHMAD	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1552/2025	14-10-2025	AXIS BANK LIMITED Vs RISHABH MISHRRA	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1551/2025	14-10-2025	AXIS BANK LIMITED Vs NARSA RAM	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					CS (COMM)/843/2025	14-10-2025	Praveen Kumar Vs Sai Ram Industries	SHIVANI TOMAR(P),	Not Mentioned	Not Mentioned	22-09-2025

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					CS (COMM)/841/2025	14-10-2025	MS SHRI BALAJI EARTH MOVERS Vs M S LARSEN AND TOUBRO CONSTRUCTION	AMARENDRA KUMAR JHA(P),	9990904350	advocateakjha@gmail.com	08-08-2023,08-08-2023,10-10-2025
					OMP (COMM)/1550/2025	14-10-2025	Axis Bank Limited Vs ALOK KUMAR SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					OMP (COMM)/1549/2025	14-10-2025	AXIS BANK LIMITED Vs JEET S O MURTI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					OMP (COMM)/1546/2025	14-10-2025	AXIS BANK LIMITED Vs SATYA PRAKASH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					OMP (COMM)/1548/2025	14-10-2025	AXIS BANK LIMITED Vs PREMLATA SHAHI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					OMP (COMM)/1547/2025	14-10-2025	AXIS BANK LIMITED Vs HADAMAN SO SUKHARAM	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					OMP (COMM)/1586/2025	15-10-2025	Axis Bank Limited Vs SHAKTI SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					OMP (COMM)/1587/2025	15-10-2025	AXIS BANK LIMITED Vs BABU LAL GURJAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					CS (COMM)/849/2025	16-10-2025	TARZAN ELECTRICALS PRIVATE LIMITED Vs ANIL KUMAR	Bhaskar Vali(P),	9910358225	office@vali.co.in	Not Mentioned
					OMP (COMM)/1593/2025	16-10-2025	IDFC FIRST BANKS LIMITED Vs CHANDER DEEP	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					OMP (COMM)/1600/2025	17-10-2025	IDFC FIRST BANK LTD Vs MUSTAFA AZIMUDDIN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					OMP (COMM)/1632/2025	18-10-2025	Yes Bank Ltd Vs SUDESH JAGDISH YADAV	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gmail.com	NIL
					OMP (COMM)/1631/2025	18-10-2025	Yes Bank Ltd Vs RAM BARAN	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gmail.com	NIL
					OMP (COMM)/1630/2025	18-10-2025	Yes Bank Ltd Vs SUNNY KUMAR GULIYANI	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gmail.com	NIL
					OMP (COMM)/1648/2025	25-10-2025	Yes Bank Ltd Vs VIJEESH PS	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gmail.com	NIL

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					OMP (COMM)/1647/2025	25-10-2025	AXIS BANK LTD Vs PIYUSH MAHAJAN	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM)/1646/2025	25-10-2025	IDFC FIRST BANK LIMITED Vs DEEPAK PRASAD	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM)/1645/2025	25-10-2025	IDFC FIRST BANK LIMITED Vs SANJEEV KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					Execution (Comm)/362/2025	25-10-2025	Aqualite Industries Private Limited Vs KASIF IQBAL	ARCHIT SINGHAL(P),			
					OMP (COMM)/1666/2025	27-10-2025	AXIS BANK LTD Vs ABHISHEK SHARMA	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM)/1665/2025	27-10-2025	AXIS BANK LIMITED Vs AMIT YADAV	SANJEEV PATHAK(P),			
					CS (COMM)/861/2025	27-10-2025	Shri Shreyas Kukreja Vs Shri Sarabjit Singh	MUKESH AGGARWAL(P),			
					OMP (COMM)/1664/2025	27-10-2025	AXIS BANK LIMITED Vs SHABLU	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					Misc DJ/1012/2025	27-10-2025	State Bank of India Vs Yatender Kumar	Krishna Sharma(P),			
					CS (COMM)/860/2025	27-10-2025	LAKSHAY KAPOOR Vs AJAY KUMAR JAINER	Gulab Chandra Yadav(P),	935797977	advgyadav@gamil.com	08-10-2025
					M-Ex/401/2025	27-10-2025	BANK OF BARODA Vs SUNIL MADAN	Nidish Gupta(P),			
					CS (COMM)/859/2025	27-10-2025	DEEP CORPORATION Vs CHANDAN	Oil Sakshi(P),	9818712068	shakshithakur263@gamil.com	26-09-2025
					OMP (COMM)/1663/2025	27-10-2025	Axis Bank Limited Vs AMIT SHARMA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					OMP (COMM)/1662/2025	27-10-2025	AXIS BANK LTD Vs ASHOK KUMAR	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM)/1694/2025	28-10-2025	AXIS BANK LTD Vs RAGHVENDRA TIWARI	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL

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					Execution (Comm)/368/2025	28-10-2025	AUTOVIKAS SALES AND SERVICE PVT LTD Vs AVINASH RAI	YOMESH SHARMA(P),			
					Execution (Comm)/369/2025	28-10-2025	AUTOVIKAS SALES AND SERVICE PVT LTD Vs AVINASH RAI	YOMESH SHARMA(P),			
					OMP (COMM)/1692/2025	28-10-2025	Shriram Finance Ltd Vs GOVIND	Manoj Kumar(P),			
					CS (COMM)/864/2025	29-10-2025	Abdul Haq Vs M/SSHIVANI Impphi Products Private Limited	SHIVANI TOMAR(P),	8057399884	Not Mentioned	14-10-2025
					CS (COMM)/868/2025	30-10-2025	RAVI NAYYAR Vs GINNI VIRK	Surinder Kumar badhwar(P),	9868066342	Not Mentioned	07-10-2025
					OMP (COMM)/1704/2025	30-10-2025	AXIS BANK LTD Vs VIPIN KUMAR	Sunita Singh(P),			
					OMP (COMM)/1703/2025	30-10-2025	AXIS BANK LTD Vs SHIVAM GIRI	Sunita Singh(P),			
					OMP (COMM)/1720/2025	31-10-2025	HDFC BANK LTD Vs SAHJAD AKHATAR	NAVEEN SHARMA(P),			
					OMP (COMM)/1719/2025	31-10-2025	Shriram Finance Ltd Vs TAUFEQUE ALFAAZ KHAN	Manoj Kumar(P),	9811133644	MANOJ.ADV@GANILMIL.COM	
					OMP (COMM)/1718/2025	31-10-2025	Shriram Finance Ltd Vs RANJIT YADAV	Manoj Kumar(P),	9811133644	MANOJ.ADV@GANILMIL.COM	
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/864/2023	22-11-2023	M/S TAURUS PACKAGING PVT LTD Vs M/S CREAMY FOODS LIMITED	GAGAN GUPTA	9971287776	advgagangupta@gmail.com	09.09.2023
				Execution (Comm.)	Execution (Comm.)/234/2024	04-09-2024	Arti Kochar Vs SECRET MERMAID BAR AND LOUNGE PVT LTD AND ORS	JAGRITI JAIN	7042312792	LAWFIRM@UNSOLVEDLEGAL.COM	NIL
				CS (COMM)	CS (COMM)/199/2025	11-03-2025	State Bank Of India Vs SUNDER	ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	07.03.2025
				CS (COMM)	CS (COMM)/216/2025	19-03-2025	PR Metals Vs R K Steel Traders	AnandB.L.Srivastava	9818964910	srivastavanand@yahoo.co.in	17.03.2025
				CS (COMM)	CS (COMM)/444/2025	23-05-2025	GENETIX BIOTECH ASIA LIMITED Vs ACCUTEST BIOLOGICS PRIVATE LIMITED	Shri Madhav Gawri	98700568975	madhavgawri@gmail.com	128.04.2025

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				Execution (Comm.)	Execution (Comm.)/51/2025	24-02-2025	DEEPAK BANSAL Vs M/S ADITYA MOULDS	VIPIN DILAWAR	93 12203957	vipindilawari83@gmail.com	NIL
				CS (COMM)	CS (COMM.)/396/2025	13-05-2025	State Bank of India Vs Raj Rani	KRISHAN SHARMA	9958891040	info@krissjurisnco.com	05.05.2025
				CS (COMM)	CS (COMM.)/504/2025	05-06-2025	ROBIN SINGH LAKHVINDER KAUR	VINAY BHASIN	9914029491	VINAYKUMARBHASIN@GMAIL.COM	31.05.2025
				OMP (COMM.)	(DOMP (COMM.)/1277/2025	(D17-09-2025	Yes Bank Ltd Vs NAVEEN YADAV	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1278/2025	(D17-09-2025	Yes Bank Ltd Vs KAILASH JAGDEO	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1289/2025	(D18-09-2025	Yes Bank Ltd Vs AMIT BHATI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1290/2025	(D18-09-2025	Yes Bank Ltd Vs DINESH KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1327/2025	(D19-09-2025	Yes Bank Ltd Vs RAVI KASHYAP	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1328/2025	(D19-09-2025	Yes Bank Ltd Vs RAGHUVIR SINGH	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1333/2025	(D20-09-2025	HDFC BANK LTD Vs RITU GHILORIA	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1462/2025	(D08-10-2025	IDFC FIRST BANKS LIMITED Vs ARUN KUMAR RAGHAV	SANDEEP ARUNPATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	NIL
				CS (COMM)	CS (COMM.)/246/2025	29-03-2025	SHYAM SUNDER RATHI Vs M/S SP AGRO INDUSTRIES	AbR & Associates			
				OMP (COMM.)	(DOMP (COMM.)/1110/2025	(D02-09-2025	SHRIRAM FINANCE LIMITED Vs ASLAM	MANOJ KUMAR	9811133644	manojkumar07@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1125/2025	(D02-09-2025	AXIS BANK LTD Vs MUMTAJ	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1126/2025	(D02-09-2025	AXIS BANK LTD Vs JATINDER SINGH	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)	(D)OMP (COMM.)/1127/2025	02-09-2025	AXIS BANK LTD Vs SHAKIR ALI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1128/2025	02-09-2025	AXIS BANK LTD Vs SAMBHU DAYAL	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1330/2025	20-09-2025	Yes Bank Ltd Vs VIKASH KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1471/2025	09-10-2025	Yes Bank Ltd Vs MEBOOB ALI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				RP/1/2024	RP/1/2024	25-11-2024	LUMINOUS POWER TECHNOLOGIES APEX ENTERPRISES AND ANR	BIRENDER DHULL	9810616615	brijenderdhull@yahoo.com	nil
				OMP (COMM.)	(D)OMP (COMM.)/1129/2025	02-09-2025	AXIS BANK LTD Vs RAMESH KUMAR PANDIT	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1131/2025	02-09-2025	AXIS BANK LTD Vs INDRAJEET KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1132/2025	02-09-2025	AXIS BANK LTD Vs AJAM KHAN	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1187/2025	12-09-2025	AXIS BANK LTD Vs SHAHEEN JAMAL	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1225/2025	15-09-2025	AXIS BANK LTD Vs MEENU	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1513/2025	10-10-2025	IDFC FIRST BANK LIMITED Vs SATPAL SINGH NAGAR	SANDEEP PATHAK	9717028845	litigation@srcslegal.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1222/2025	15-09-2025	Shriram Finance Ltd Vs RAKESH KUMAR	MANOJ KUMAR	9811133644	manojkumar07@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1264/2025	16-09-2025	Hdfc Bank Limited Vs KAPIL GOYAL	Manish Verma	9650810426	msvermachambers@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1265/2025	16-09-2025	Hdfc Bank Limited Vs DHURUV GUPTA	Manish Verma	9650810426	msvermachambers@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1266/2025	16-09-2025	Hdfc Bank Limited Vs SANDEEP SHARMA	Manish Verma	9650810426	msvermachambers@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Ex.COMM Award by Arb. Comm.	Ex.COMM Award by Arb. Comm./19/2025	15-05-2025	SMFG INDIA CREDIT CO LD Vs Gurpreet Singh KHURANA	VIMAL KHURANA	8882225777	ROHIT@FIRSTSTASOCIATES.IN	NIL
				Ex.COMM Award by Arb. Comm.	Ex.COMM Award by Arb. Comm./23/2025	23-05-2025	Hans Rubber And Sports Pvt Ltd Vs M/S Indian Institute of Patent and Trade Education and Research Pvt Ltd		--	--	NIL
				Execution (Comm.)	Execution (Comm.)/218/2025	11-07-2025	Neutral NVOCC Private Limited Vs Shankar freight Logistics	SUNIL VERMA	9821961222	anildabasdnb@gmail.com	NIL
				M-Ex	M-Ex/350/2025	11-09-2025	M/S BEE SAFE FARMING PVT LTD THROUGH ITS AR VIRENDER SINGH Vs M/S ICU AGRICULTURE SOLUTION THROUGH PRO. DR. P. RAJAN	JAGRITIJAIN	7042312792	lawfirm@unsolvedlegal.com	NIL
				Execution (Comm.)	Execution (Comm.)/354/2025	15-10-2025	Asian Global Agencies Through its Proprietor Vs iMs UNIQ TRIMS INC Partnership Firm Through its partners	PARVEEN KR	8750429500	anildabasdnb@gmail.com	NIL
				CS (COMM)	CS (COMM)/251/2022	30-03-2022	SUPER CASSETTES INDUSTRIES LTD. Vs M/S LEARNING LINKS PUBLISHING HOUSE P. LTD. AND ORS.	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				Counter Claim	Counter Claim/13/2023	27-02-2023	M/S LEARNING LINKS PUBLISHING HOUSE PVT. LTD. Vs SUPER CASSETTES INDUSTRIES LTD.	MANOJ KUMAR	9811133644	manojkumar07@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1080/2025	(D)29-08-2025	YES BANK LTD Vs SUNITA PREM CHAND	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1081/2025	(D)29-08-2025	YES BANK LTD Vs AJAY GHILDYAL	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1082/2025	(D)29-08-2025	YES BANK LTD Vs SEEMA MALHOTRA	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	18.09.2025
				OMP (COMM.)	(D)OMP (COMM.)/1083/2025	(D)29-08-2025	YES BANK LTD Vs ADITYA VERMA	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1084/2025	(D)29-08-2025	YES BANK LTD Vs SHIVAM MISHRA	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1085/2025	(D)29-08-2025	YES BANK LTD Vs HIMADRI LODHI	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1087/2025	(D)29-08-2025	YES BANK LTD Vs SUNIL KUMAR	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1177/2025	(D)10-09-2025	Hdfc Bank Limited Vs SUMIKSHA SINGH	Manish Verma	9650810426	msvermachambers@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)	(D OMP (COMM.)/1179/2025	10-09-2025	Hdfc Bank Limited Vs SHUBHAM YADAV	Manish Verma	9650810426	msvermachambers@gmail.com	NIL
				OMP (COMM.)	(D OMP (COMM.)/1180/2025	10-09-2025	Hdfc Bank Limited VsINDERPAL SINGH	Manish Verma	9650810426	msvermachambers@gmail.com	NIL
				OMP (COMM.)	(D OMP (COMM.)/1387/2025	26-09-2025	Yes Bank Ltd VsGANESH KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				CS (COMM)	CS (COMM)/962/2024	11-11-2024	PUNJAB NATIONAL BANK Vs RAHUL KAUSHIK	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				CS (COMM)	CS (COMM)/354/2025	02-05-2025	State Bank Of India Vs BIMLA	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D OMP (COMM.)/1178/2025	10-09-2025	Hdfc Bank Limited Vs MANOJ KUMAR BHATI	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				OMP (COMM.)	(D OMP (COMM.)/1181/2025	10-09-2025	Hdfc Bank Limited Vs ARVIND AGARWAL	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				CS (COMM)	CS (COMM)/657/2024	31-07-2024	M/S ALLIANCE TECH SOLUTIONS PVT LTD Vs ABC INFO SYSTEM PVT PVT LTD	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				CS (COMM)	CS (COMM)/353/2025	02-05-2025	STATE BANK OF INDIA Vs MUNIPAL	MANOJKUMAR PANDEY	9654371856	advpandevmanoj@gmail.com	29.04.2025
				Misc DJ	Misc DJ/909/2025	19-09-2025	BHATIA ENTERPRISES THROUGH ITS PARTNERS Vs MOGUIRE FOODS PVT LTD THROUGH ITS DIRECTOR DHANRAJ BHATTANNA KUNVOOR	SETHI MAHENDRU	8999949653	sethi&mahendru.info@gmail.com	NIL
				Misc DJ	Misc DJ/938/2025	26-09-2025	BHATIA ENTERPRISES THROUGH ITS PARTNERS Vs MOGUIRE FOODS PVT LTD THROUGH ITS DIRECTOR DHANRAJ BHATTANNA KUNVOOR	SETHI MAHENDRU	8999949653	sethi&mahendru.info@gmail.com	NIL
				OMP (COMM.)	(D OMP (COMM.)/1371/2025	23-09-2025	Shriram Finance Ltd Vs NARESH SINGH	MANOJ KUMAR	9811133644	manojkumar07@gmail.com	NIL
				OMP (COMM.)	(D OMP (COMM.)/1373/2025	23-09-2025	Shriram Finance Ltd Vs MUSTAK	MANOJ KUMAR	9811133644	manojkumar07@gmail.com	NIL
				CS (COMM)	CS (COMM)/175/2025	04-03-2025	STATE BANK OF INDIA Vs MANISH KUMAR	Rajiv B. Samaiyar	9811343911	RAJIVBSAMAIAR@GMAIL.COM	25.02.2025
				CS (COMM)	CS (COMM)/345/2023	20-04-2023	J D INDUSTRIES INDIA LIMITED Vs SIDHARTH SHARMA	CHOPRA&CHOPRA	8178800668	CONTRACTTOCC A@GMAIL.COM	11.04.2023

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		OMP (COMM.)	(D)OMP (COMM.)/1226/2025	15-09-2025	AXIS BANK LIMITED Vs RASHMI TIWARI	SANDEEP PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1379/2025	25-09-2025	AXIS BANK LIMITED Vs HARISH KUMAR	SANDEEP PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	NIL
				CS (COMM)/846/2025	CS (COMM)/846/2025	15-10-2025	AJAY GARG Vs SHRI RAJESH KUMAR TYAGI	A.K. Tripathi	9311210052	aktripathi5178@gmail.com	09.10.2025
				CS (COMM)/847/2025	CS (COMM)/847/2025	15-10-2025	HR FURNISHINGS PVT LTD Vs F AND F GLOBAL PRIVATE LIMITED	Aman Dhyani	9717464364	amandhyaniadv@gmail.com	22.09.2025
				CS (COMM)/851/2025	CS (COMM)/851/2025	18-10-2025	KDPJ GLOBAL PVT LTD Vs ATUL GUPTA	Vikas Deep	9868558612	Lawvikas99@gmail.com	30.07.2025
				CS (COMM)/852/2025	CS (COMM)/852/2025	18-10-2025	SATYAPAL MITTAL Vs SANJIV KUMAR NOW DECEASED THROUGH HIS LR	O.P. Gupta	9868005927	info@knowlex.in	18.10.2025
				CS (COMM)/865/2025	CS (COMM)/865/2025	30-10-2025	M/S ALCOBREV LTD Vs EMPIRE PRIVATE Vs GAUTAM MALHOTRA	N.P. Singh	8510005604	npsinghandassociates@gmail.com	13.10.2025
				CS (COMM)/866/2025	CS (COMM)/866/2025	30-10-2025	M/S GREAT GALLION VENTURE LTD Vs GAUTAM MALHOTRA	N.P. Singh	8510005604	npsinghandassociates@gmail.com	13.10.2025
				CS (COMM)/824/2025	CS (COMM)/824/2025	08-10-2025	Prem Nath Chaurasia Vs Shyam Sunder Suri alias Toni Suri	Dinesh Kumar	9811786731	dineshkrd1143@gmail.com	14.08.2025
				CS (COMM)/827/2025	CS (COMM)/827/2025	09-10-2025	State Bank of India Vs Dhyanendra Singh	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com	11.09.2025
				CS (COMM)/828/2025	CS (COMM)/828/2025	09-10-2025	MS DURG INTERNATIONAL Vs MS CHARU HARJAI	Girish Gaur	9811109763	girishgauradv@yahoo.com	26.09.2025
				CS (COMM)/829/2025	CS (COMM)/829/2025	09-10-2025	RAJAT MEHTA PROPRIETOR OF MS GRANITE STUDIO INDIA Vs ROKIN GRANITE INDIA PVT LTD	Deepak Kohli	9811192957	kohli.deepak@hotmail.com	23.09.2025
				OMP (COMM.)/1523/2025	(D)OMP (COMM.)/1523/2025	13-10-2025	AXIS BANK LIMITED Vs RAMAVTAR KANHAIA	Sanjeev Pathak	9717028845	Litigation@srcslegal.com	28.06.2025
				CS (COMM)/842/2025	CS (COMM)/842/2025	14-10-2025	ANANYA METAL AND ALLOYS Vs SANDEEP KUMAR YADAV	Arvind Duggal	9810286284	arvindduggaladv@gmail.com	26.09.2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		EX/269/2025	EX/269/2025	04-10-2025	M/S SUNDARAM FINANCE Vs Mohd Guddu				

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				CS (COMM)/820/2025	CS (COMM)/820/2025	06-10-2025	Ms Psa Polymers Pvt Ltd Vs SH PARAM JITSINGH	PARAMJIT SINGH	9971829916	RLBAJURIST@GMAIL.COM	23-09-2025
				OMP (COMM.)/1445/2025	(DOMP (COMM.)/1445/2025	06-10-2025	IDFC FIRST BANKS LIMITED Vs BIJENDER SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	27-09-2025
				OMP (COMM.)/1446/2025	(DOMP (COMM.)/1446/2025	06-10-2025	IDFC FIRST BANKS LIMITED Vs BINAY KUMAR SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	27-09-2025
				OMP (COMM.)/1447/2025	(DOMP (COMM.)/1447/2025	06-10-2025	IDFC FIRST BANKS LIMITED Vs RIZWAN HASHMEE	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	27-09-2025
				OMP (COMM.)/1448/2025	(DOMP (COMM.)/1448/2025	06-10-2025	Axis Bank Limited Vs RAJU KAKHANDAKI	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	27-09-2025
				OMP (COMM.)/1449/2025	(DOMP (COMM.)/1449/2025	06-10-2025	HINDUJA LEYLAND FINANCE Vs PHOOL SINGH	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	27-09-2025
				OMP (COMM.)/1451/2025	(DOMP (COMM.)/1451/2025	06-10-2025	Axis Bank Limited Vs ABHISHEK TALIYAN	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	27-09-2025
				OMP (COMM.)/1452/2025	(DOMP (COMM.)/1452/2025	06-10-2025	AXIS BANK LIMITED Vs RAJENDRA NARULA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-09-2025
				OMP (COMM.)/1453/2025	(DOMP (COMM.)/1453/2025	06-10-2025	Axis Bank Limited Vs SHOBHA TYAGI	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	25-09-2025
				OMP (COMM.)/1454/2025	(DOMP (COMM.)/1454/2025	06-10-2025	Axis Bank Limited Vs MERAJ KHAN	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	27-09-2025
				CS (COMM)/821/2025	CS (COMM)/821/2025	08-10-2025	Parveen Kumar ovinder Vs	SAMEER SIDHAR	9444446565		25-09-2025
				CS (COMM)/822/2025	CS (COMM)/822/2025	08-10-2025	MAHESH GOGLA Suncity School Vs	GAURAV KAKAR	9718668998	GAURAVKAKAR@GMAIL.COM	25-09-2025
				OMP (COMM.)/1465/2025	(DOMP (COMM.)/1465/2025	08-10-2025	IDFC FIRST BANKS LIMITED Vs PINTU MUNDRIKA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	27-09-2025
				CS (COMM)/830/2025	CS (COMM)/830/2025	09-10-2025	TECHNOFLEX PACKAGING Vs Kavya Enterprises and anr	ROMAL MUNDHRA	7094202885	DKS.ASSC2GMAIL.COM	25-09-2025
				OMP (COMM.)/1483/2025	(DOMP (COMM.)/1483/2025	09-10-2025	Yes Bank Ltd Vs DIVYAM GAUTAM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-10-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)/1484/2025	(D)OMP (COMM.)/1484/2025	09-10-2025	Yes Bank Ltd Vs VIJAY SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-10-2025
				OMP (COMM.)/1485/2025	(D)OMP (COMM.)/1485/2025	09-10-2025	Yes Bank Ltd Vs PARAS MALHOTRA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-10-2025
				Execution (Comm.)/346/2025	Execution (Comm.)/346/2025	10-10-2025	KOTAK MAHINDRA BANK Vs MANOJ KUMAR				
				CS (COMM)/835/2025	CS (COMM)/835/2025	10-10-2025	NARESH GOYAL PROPRIETOR Vs LOGISTICS PACKERS AND MOVERS PVT LTD	YOMESH LGSHARMA	9718167741		01-10-2025
				OMP (COMM.)/1495/2025	(D)OMP (COMM.)/1495/2025	10-10-2025	YES BANK LTD Vs RANA TRAVELS PRIVATE LIMITED	ANANJAY SINGH			08-10-2025
				Misc DJ/979/2025	Misc DJ/979/2025	14-10-2025	Ms Professional Impex Pvt Ltd Vs MS SHIRDI INDUSTRIES LTD	PANKAJ KUMAR			09-10-2025
				OMP (COMM.)/1594/2025	(D)OMP (COMM.)/1594/2025	16-10-2025	AXIS BANK LIMITED Vs MATESHWARI CONSTRUCTION CO	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	10-10-2025
				OMP (COMM.)/1595/2025	(D)OMP (COMM.)/1595/2025	16-10-2025	AXIS BANK LIMITED Vs PARAMJEET SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	10-10-2025
				OMP (COMM.)/1596/2025	(D)OMP (COMM.)/1596/2025	16-10-2025	Axis Bank Limited Vs PURUSHOTAM	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	08-10-2025
				OMP (COMM.)/1597/2025	(D)OMP (COMM.)/1597/2025	16-10-2025	AXIS BANK LIMITED Vs RAJAT SHUKLA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				OMP (COMM.)/1598/2025	(D)OMP (COMM.)/1598/2025	16-10-2025	AXIS BANK LIMITED Vs SAMUNDRA SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				OMP (COMM.)/1599/2025	(D)OMP (COMM.)/1599/2025	16-10-2025	AXIS BANK LIMITED Vs TARIQ AHMAD	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				Execution (Comm.)/357/2025	Execution (Comm.)/357/2025	17-10-2025	EQUITAS SMALL FINANCE BANK LTD Vs SHYAM PAL				
				OMP (COMM.)/1603/2025	(D)OMP (COMM.)/1603/2025	17-10-2025	AXIS BANK LIMITED Vs ARSHAD	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1604/2025	(D)OMP (COMM.)/1604/2025	17-10-2025	AXIS BANK LIMITED Vs RAJU SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025

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				OMP (COMM.)/1605/2025	(D)OMP (COMM.)/1605/2025	17-10-2025	AXIS BANK LIMITED Vs TARUN	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1606/2025	(D)OMP (COMM.)/1606/2025	17-10-2025	AXIS BANK LIMITED Vs SANTOSH KUMAR MISHRA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1607/2025	(D)OMP (COMM.)/1607/2025	17-10-2025	AXIS BANK LIMITED Vs YOGESH KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1608/2025	(D)OMP (COMM.)/1608/2025	17-10-2025	AXIS BANK LIMITED Vs HEMANT KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1609/2025	(D)OMP (COMM.)/1609/2025	17-10-2025	AXIS BANK LIMITED Vs SAGAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1610/2025	(D)OMP (COMM.)/1610/2025	17-10-2025	Axis Bank Limited Vs CHAUBEY CONSTRUCTION COMPANY	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	08-10-2025
				OMP (COMM.)/1611/2025	(D)OMP (COMM.)/1611/2025	17-10-2025	Axis Bank Limited Vs SURINDER KUMAR	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	06-10-2025
				OMP (COMM.)/1612/2025	(D)OMP (COMM.)/1612/2025	17-10-2025	AXIS BANK LIMITED Vs BAJRANG SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				OMP (COMM.)/1613/2025	(D)OMP (COMM.)/1613/2025	17-10-2025	AXIS BANK LIMITED Vs VEER NARAYAN CHAUDHARY	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				OMP (COMM.)/1614/2025	(D)OMP (COMM.)/1614/2025	17-10-2025	AXIS BANK LIMITED Vs UMESH KUMAR YADAV	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				OMP (COMM.)/1615/2025	(D)OMP (COMM.)/1615/2025	17-10-2025	AXIS BANK LIMITED Vs ASHISH KUMAR KESHARWANI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				OMP (COMM.)/1616/2025	(D)OMP (COMM.)/1616/2025	17-10-2025	AXIS BANK LIMITED Vs NISHANT SINGH GAUR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				Execution (Comm.)/359/2025	Execution (Comm.)/359/2025	18-10-2025	GSI ENTERPRISES PRIVATE LIMITED Vs NARESH KUMAR AHUJA				
				Execution (Comm.)/360/2025	Execution (Comm.)/360/2025	18-10-2025	HEMA CONNOISSEUR COLLECTIONS PVT LTD Vs DOMINION EXPO VENTURES PVT LTD				
				CS (COMM)/853/2025	CS (COMM)/853/2025	18-10-2025	KAVITA GARG Vs SHRISHALU KUMARI SANJAY TYAGI		9311210052	AKTRIPATHI5178@GMAIL.COM	10-10-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)/1619/2025	(D)OMP (COMM.)/1619/2025	18-10-2025	Yes Bank Ltd Vs LAXMAN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-10-2025
				OMP (COMM.)/1620/2025	(D)OMP (COMM.)/1620/2025	18-10-2025	Yes Bank Ltd Vs AMIT KUMAR JANA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-10-2025
				OMP (COMM.)/1621/2025	(D)OMP (COMM.)/1621/2025	18-10-2025	Yes Bank Ltd Vs ARJUN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-10-2025
				OMP (COMM.)/1622/2025	(D)OMP (COMM.)/1622/2025	18-10-2025	Yes Bank Ltd Vs NARENDER SHARMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13-10-2025
				OMP (COMM.)/1625/2025	(D)OMP (COMM.)/1625/2025	18-10-2025	IDFC FIRST BANK LTD Vs ANIL KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	11-10-2025
				OMP (COMM.)/1626/2025	(D)OMP (COMM.)/1626/2025	18-10-2025	AXIS BANK LIMITED Vs DHARMENDRA KASHYAP	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1627/2025	(D)OMP (COMM.)/1627/2025	18-10-2025	AXIS BANK LIMITED Vs GOPA RAM	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1638/2025	(D)OMP (COMM.)/1638/2025	25-10-2025	IDFC FIRST BANKS LIMITED Vs SHUBAN BHAT	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	13-10-2025
				OMP (COMM.)/1640/2025	(D)OMP (COMM.)/1640/2025	25-10-2025	AXIS BANK LTD Vs BALIDEEN S	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-10-2025
				OMP (COMM.)/1641/2025	(D)OMP (COMM.)/1641/2025	25-10-2025	AXIS BANK LIMITED Vs GOMTI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	17-10-2025
				Execution (Comm.)/363/2025	Execution (Comm.)/363/2025	27-10-2025	PRAVEEN KUMAR GOEL Vs MANISH LALWANI				
				Execution (Comm.)/364/2025	Execution (Comm.)/364/2025	27-10-2025	Sidharatha Duggal Vs Chander Shekhar				
				CS (COMM)/855/2025	CS (COMM)/855/2025	27-10-2025	STATE BANK OF INDIA Vs RAM TIRATH	MANOJ PANDEY	9654371856	ADVPANDEYMANOJ@GMAIL.COM	15-10-2025
				CS (COMM)/856/2025	CS (COMM)/856/2025	27-10-2025	BANK MAHARASHTRA SMITA SINGH	OP SHAILESH KUMAR	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	17-10-2025
				CS (COMM)/857/2025	CS (COMM)/857/2025	27-10-2025	RCK Leasing and Financing Private Ltd Vs Mohit Kumar Sharma	ANIL SEHRAWAT	9810208488	GAURIOMLAWOFFICE-1@GMAIL.COM	17-10-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)/1652/2025	(OMP (COMM.)/1652/2025	27-10-2025	AXIS BANK LTD Vs ASHISH MODANWAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-10-2025
				OMP (COMM.)/1653/2025	(OMP (COMM.)/1653/2025	27-10-2025	AXIS BANK LTD Vs PUNAM GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25-10-2025
				OMP (COMM.)/1654/2025	(OMP (COMM.)/1654/2025	27-10-2025	Accelerate Products Ventures Pvt Ltd Vs Sagarika Bala	SUSHIL SHUKLA	9582483990	SSALEGAL.09@GMAIL.COM	17-10-2025
				CS (COMM.)/863/2025	CS (COMM.)/863/2025	28-10-2025	Lakshmi Float Glass Limited Vs Vijay Dhameeja Prop R V Glass Industries	VIBHOR GARG	9811352998	VIBHOR@BAVLE.GAL.IN	17-10-2025
				OMP (COMM.)/1685/2025	(OMP (COMM.)/1685/2025	28-10-2025	Shriram Finance Ltd Vs MAHESH CHAND	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	27-10-2025
				OMP (COMM.)/1688/2025	(OMP (COMM.)/1688/2025	28-10-2025	AXIS BANK LTD Vs MADHAV GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	27-10-2025
				OMP (COMM.)/1689/2025	(OMP (COMM.)/1689/2025	28-10-2025	AXIS BANK LTD Vs PARVEEN KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	27-10-2025
				OMP (COMM.)/1690/2025	(OMP (COMM.)/1690/2025	28-10-2025	AXIS BANK LTD Vs RIMPY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	27-10-2025
				Ex.COMM Award by Arb. Comm./68/2025	Ex.COMM Award by Arb. Comm./68/2025	30-10-2025	SMFG INDIA CREDIT CO LTD Vs RITE MARKETING SOLUTION				
				Execution (Comm.)/374/2025	Execution (Comm.)/374/2025	31-10-2025	OM TRANS LOGISTICS LIMITED Vs AWS SHIPPING AND LOGISTICS PVT LTD				
				CS (COMM.)/871/2025	CS (COMM.)/871/2025	31-10-2025	RAVI NAYYAR Vs HARISH PAHWA	SURINDER KUMAR BADHWAR	9868066342	SKBADHWAR@GMAIL.COM	25-10-2025
				OMP (COMM.)/1712/2025	(OMP (COMM.)/1712/2025	31-10-2025	Shriram Finance Ltd Vs Amrender Kr Yadav	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30-10-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	COUNTER CLAIM	49/2025	06.10.2025	ANAMYA INDUSTRIES VS. MOVERS INTERNATIONAL CUSLTANCY LTD.AND ANR.	AJAY SONDHILABHISHEK RANA, HARSH SINGHAL	9717243243	AJAY@SONDHILAWCHAMBERS.COM	15.09.2025
			1	CS(COMM)	771/2025	08.10.2025	BANK MAHARASHTRA KUNDN	OGGAURAV KAJLA VS.	9910079111	KAJLA.GAURAW@GMAIL.COM	24.09.2025
			1	CS(COMM)	770/2025	08.10.2025	BANK MAHARASHTRA DEEPALI KOLI AND ORS.	OGGAURAV KAJLA VS. AND	9910079111	KAJLA.GAURAW@GMAIL.COM	24.09.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS(COMM)	775/2025	10.10.2025	M/S COMPLETE DEWATERING SYSTEMS PVT. LTD. VS. M/S SRI RAJRAJESH WARI INFRA PROJECTS PVT. LTD.	M TAIYAB KHAN	9312222450	KMTAIYAB@GMAIL.COM	27.09.2025
			1	CS(COMM)	788/2025	13.10.2025	HERO INVESTCORP PRIVATE LIMITED VS. OWNER/ PROPRIETOR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	20.09.2025
			1	CS(COMM)	786/2025	13.10.2025	M/S MOVIN EXPRESS PVT. LTD. VS. M/S ARSH INTERNATIONAL	JEEVESH MEHTA	9811617186	JEEVESH@MAVENLEGAL.NET	06.10.2025
			1	CS(COMM)	785/2025	13.10.2025	NS CORPORATION INDIA VS. GSP ELECTRONICS PVT. LTD.	LOTUS LAW ASSOCIATES	9560270770, 9315522758	THELAWYERNT@GMAIL.COM	27.06.2025
			1	CS(COMM)	784/2025	13.10.2025	STATE BANK OF INDIA VS. R A KHALEELUL	NIRMAL MISHRA	9311131978	NOT AVAILABLW	06.08.2025
			1	CS(COMM)	783/2025	13.10.2025	M/S MOVIN EXPRESS PRIVATE LIMITED VS. M/S ANNAPURNA CARGO EXPRESS & ORS.	JEEVESH MEHTA	9811617186	JEEVESH@MAVENLEGAL.NET	06.10.2025
			1	OMP(COMM)	163/2025	14.10.2025	FUEL SAVE TECH PRIVATE LIMITED VS. JAI AMBEY INDO CHEM PVT. LTD.	KIRTIKAR SUKUL	7011726405	SUKULKIRTIKAR@GMAIL.COM	03.03.2020
			1	OMP(COMM)	165/2025	15.10.2025	DELHI TRANSCOANUBHA LIMITED VS. M/S L. D. DHULIA SULTANIA AND CO.	ANUBHA DHULIA	7032442135	CONTACT@NAUTILIYAALLEGAL.COM	27.09.2025
			1	CS(COMM)	796/2025	15.10.2025	MUJEBUR REHMAN VS. SWAPAN GANGULY	RAJIV RANJAN	8800234388	WRAJIVRANJAN@GMAIL.COM	06.10.2025
			1	CS(COMM)	795/2025	15.10.2025	UNICORN DENMART LTD. VS. MOHD. RIYAZ	GUNJAN KUMAR	9313350568	GK@CGK.LEGAL, ASSOCIATE@CGK.LEGAL	08.10.2025
			1	CS(COMM)	794/2025	15.10.2025	M/S SKYWAYS AIR SERVICES LIMITED VERSUS PAVITHRA RAMADOSS	NEERAJ GUPTA	9811267045	INFO@JUSLAWOFFICES.COM	12.09.2025
			1	CS(COMM)	793/2025	15.10.2025	UNION OF INDIA VS. YASHIKA BHARARA	SHYAM KUMAR JHA	9711343590	ADVOCATESHYA MJHA@GMAIL.COM	11.09.2025
			1	CS(COMM)	792/2025	15.10.2025	DUSHYANT SINGHA VS. UNITED INDIA INSURANCE CO. LTD.	APPRV SARVARIA, SAHAJ AGGARAWAL	8527291395	MAIL@VGCLAWFIRM.COM	11.09.2025
			1	CS(COMM)	802/2025	17.10.2025	PRIMUS SPECIALITY HOSPITAL VS. DR. ALOKIT GULATI	MEENAKSHI MIDHA, KAPIL MIDHA	9810288545	KAPIL@MKMIDHA.COM, MEENAKSHIMIDHA1@GMAIL.COM	09.10.2025
			1	CS(COMM)	801/2025	17.10.2025	M/S NICE INTERNATIONAL LTD. VS. M/S GAIL GAS LTD.	PRADEEP KUMAR PANDEY	8802520831, 9818045168	AMOD.DALELA@GMAIL.COM	13.08.2025

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			1	CS(COMM)	800/2025	17.10.2025	SH. VINOD TAYAL VS. ARUN BHARDWAJ	RAHUL SOOD	9818715666	ADVOCATE_RAHUL@GMAIL.COM	22.09.2025
			1	CS(COMM)	809/2025	18.10.2025	CANARA BANK VS. SHAILENDRA GAUR	PRANAY SHARMA	9873101002	PRANAY7ADVO@GMAIL.COM	12.06.2025
			1	CS(COMM) (TRADE MARK)	810/2025	25.10.25	IB MONOTARO PRIVATE LIMITED VS. SUPRIYA SEN @ SUPRIYO SEN	MAMTA RANJHA	9555222902,977935918	MAMTA@INTTLADVOCARE.COM	09.10.2025
			1	CS(COMM)	811/2025	27.10.2025	SUPRABHA MITRA VS. M/S H V AIRS CONDITIONING SYSTEM PVT. LTD. & ORS	ARCHIT SINGHAL	981115611,9599043045	LEGAL@SIGMALLEGAL.IN	23.09.2025
			1	CS(COMM)	812/2025	27.10.2025	M/S TRUE LINK FINANCE LIMITED VS. MS. KAJAL AND ANR.	RAJAT SARAWAT	981800445	RAJATTRUELINK@GMAIL.COM	16.10.2025
			1	CS(COMM)	813/2025	27.10.2025	STATE BANK OF INDIA VS BANK OF BARODA AND ORS.	VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	13.03.2023
			1	CS(COMM)	814/2025	27.10.2025	OMT PLUMBING ENGINEERING PVT. LTD. VS. NKG INFRASTRUCTURE LIMITED	ABHAY SINGH ANKITA AGARWAL	7389444445	AS_LAWCHAMBER@OUTLOOK.COM	04.07.2025
			1	CS(COMM)	820/2025	29.10.2025	MANASH LIFESTYLE PRIVATE LIMITED VS. SILVI HERBALS AND BEAUTY TREATS AND ANR.	NAGESHWAR KUMAR, AYUSH DEY	9818823289	INFO@DEYANDKUMHAR.COM	16.10.2025
			1	CS(COMM)	819/2025	29.10.2025	STATE BANK OF INDIA VS SUJEET KUMAR	VINAY KUMAR	9811134771,7982275426	KUMARVINAY.65@GMAIL.COM	21.10.2025
			1	CS(COMM)	823/2025	30.10.2025	STATE BANK OF INDIA VS. MR. JAI PRAKASH AND ANR.	ASHOK KUMAR BHAHL	9810019614	BAHL.ASSOCIATES1995@GMAIL.COM	01.10.2025
			1	CS(COMM)	826/2025	31.10.2025	SWARNJEET KAUR SACHDEVA VS. M/S NATIONAL INDUSURANCE CO	NAVDEEP SINGH	9811311360	NSINGH_1908@YAHOO.CO.IN	06.10.2025
			1	CS(COMM)	825/2025	31.10.2025	AKSHAT GUTPA SANGEETE YADAV VS.	AJAY KUMAR CHOPRA	9811104015	AKCHOPRA_ADV@YAHOO.IN	09.10.2025
			1	CS(COMM)	824/2025	31.10.2025	SUSHIL KUMAR VS. SANJEEV KUMAR & ANR.	PIYUSH JAIN	9873929289	PIYUSHJAQINADVOCATES@GMAIL.COM	14.10.2025
21	SH. BHUPESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)	765/2025	04-10-2025			9910290400	Nahata.comPany@gmail.com	15.09.2025
			25	CS (COMM)	766/2025	06-10-2025		PANKAJ KUMAR(P),	8750328236	advocatevineeta99@gmail.com	15.09.2025

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			25	CS (COMM)	768/2025	08-10-2025		Amitabh Marwah(P),	9911116071	mitabhmarwah@outlook.com	27.09.2025
			25	CS (COMM)	772/2025	09-10-2025	Vinit Bhargava Vs Dornier Group India Pvt Ltd	ANANT KUMAR HAJELAY(P),	9810134489	hajelaylawassociates@gmail.com	06.10.2025
			25	CS (COMM)	777/2025	10-10-2025		RUPESH KUMAR MISHRA(P),	NOT PROVIDED	NOT PROVIDED	06.10.2025
			25	CS (COMM)	778/2025	10-10-2025	FARMART SERVICE PVT LTD Vs KAILASH CHAND	DEEPANKUR SONDHI(P),	9999925860	Deepankur@sondhipartners.com	30.08.2025
			25	CS (COMM)	779/2025	10-10-2025	FARMART SERVICE PVT LTD Vs SATPAL AND COMPANY	DEEPANKUR SONDHI(P),	9999925860	Deepankur@sondhipartners.com	30.08.2025
			25	CS (COMM)	776/2025	10-10-2025		DEEPANKUR SONDHI(P),	9999925860	Deepankur@sondhipartners.com	30.08.2025
			25	CS (COMM)	782/2025	13-10-2025	STATE BANK OF INDIA Vs SHARVAN KUMAR	SAURABH GAUTAM(P),	9311131978	NOT PROVIDED	06.10.2025
			25	CS (COMM)	781/2025	13-10-2025		Abhishek Chandra Mishra(P),	9871161549	mail@lawofficeofabhishekhchandramishra.com	10.10.2025
			25	CS (COMM)	789/2025	15-10-2025		SUHAIL KHAN(P),	9711190303	suhailekhanadv@gmail.com	08.10.2025
			25	CS (COMM)	790/2025	15-10-2025		Dhruv Chawla(P),	9971897143	vchawla@krcco.co.in	09.10.2025
			25	CS (COMM)	791/2025	15-10-2025		Aman Gaur(P),	9999168027	office@ask-advocates.com	10.10.2025
			25	CS (COMM)	799/2025	16-10-2025		Ankur Sangal(P),	9873489278	ankur.sangal@khatanco.com	14.10.2025
			25	CS (COMM)	798/2025	16-10-2025		Ankur Sangal(P),	9873489278	ankur.sangal@khatanco.com	15.10.2025
			25	CS (COMM)	803/2025	17-10-2025		ASHISH BATRA(P),	9891223874	ashishbatra85@gmail.com	14.10.2025
			25	CS (COMM)	806/2025	17-10-2025	NCC Ltd Consolidated Industries Ltd Vs Carpet	GAURAV SINDHWANI(P),	9811122114	jai@jsechambers.com	13.10.2025

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			25	CS (COMM)	805/2025	17-10-2025	State Bank Of India Vs BANWARI LAL	ASHISH BATRA(P),	9891223874	ashishbatra85@gmail.com	14.10.2025
			25	CS (COMM)	804/2025	17-10-2025	State Bank Of India Vs Sapna Prop of M/S Jash Pack India	ASHISH BATRA(P),	9891223874	ashishbatra85@gmail.com	14.10.2025
			25	CS (COMM)	808/2025	18-10-2025	M/S ET TU PARTNERSHIP CONCERN Vs ASIAN HOTELS NORTH LIMITED	AGAURAV KOCHHAR(P),	9810940055	not provided	23.09.2025
			25	CS (COMM)	815/2025	27-10-2025	FAITH MERCANTILE PVT LTD Vs SPERRY PLAST LTD	Ayushi Chugh(P),	9953767798	ayushic4l@gmail.com	13.10.2025
			25	CS (COMM)	816/2025	27-10-2025	SUPRABHA MITRA THROUGH SPAS SINGHAL(P), HOLDER HEMANTI ARORA Vs ANIL KUMAR RAI	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	15.10.2025
			25	CS (COMM)	818/2025	28-10-2025	TRIVENI HOUSEHOLD ITEMS MANUFACTURERS PRIVATE LIMITED Vs SHEJAL INDUSTRIES LLP AND ANR	Ankur Sangal(P),	9873489278	ankur.sangal@khanatanco.com	09.10.2025
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		27	SUIT FOR RECOVERY	CS (COMM)/764/2025	04-10-2025	SUNSHINE ENTERPRISES Vs THE DEPUTY DIRECTOR MM II	DHEERAJ KUMAR(P),	9868087100	sondhiandpartner@gmail.com	19-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/767/2025	06-10-2025	SHAH TO DISTRIBUTION LLP Vs NITYAM PHARMA AND ORS	Arihant Jain(P),	8360795167	dheeraj1752@gmail.com	12-09-2025
			27	COUNTER CLAIM	Counter Claim/52/2025	14-10-2025	NANDOS KARNATAKA RESTAURANTS PVT LTD Vs Anu Malhotra	PIYUSH TITWARI(P),	NOT AVAILABLE	arihant1992@hotmail.com	23-05-2025
			27	COUNTER CLAIM	Counter Claim/51/2025	14-10-2025	NANDOS KARNATAKA RESTAURANTS PVT LTD Vs Iqbal Chand Malhotra	PIYUSH TITWARI(P),	NOT AVAILABLE	NOT AVAILABLE	24-05-2025
			27	SUIT FOR RECOVERY	CS (COMM)/797/2025	15-10-2025	PRIME COMFORT PRODUCTS PVT LTD Vs DUBEY MARKET	BHUVANESH SEHGAL(P),	9810149006	NOT AVAILABLE	02-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/817/2025	28-10-2025	ASIA SHIPPING INTERNATIONAL TRANSPORT PVT LTD Vs VVM EXIM PVT LTD	Abhishek Kumar(P),	9811074290	advicelaw2@gmail.com	14-10-2025
			27	SUIT FOR RECOVERY	CS (COMM)/821/2025	30-10-2025	SAVILLS PROPERTY SERVICES (INDIA) PVT LTD Vs M/s EMGEE PROPERTIES SERVICES AND ORS	Karan Prakash(P),	8826502108	karanprakash@outlook.com	10-10-2025
			27	SUIT FOR RECOVERY	CS (COMM)/822/2025	30-10-2025	RAJIV JAIN Vs PUNJAB NATIONAL BANK	ADV ROHITH MAHIYA(P),	NOT AVAILABLE	NOT AVAILABLE	02-09-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/171/2025	30-10-2025	Karun Kumar Surana Vs Vankon Modular Private Limited	Kailash Chandra Joshi(P),	9871979398	kailashjoshi8@gmail.com	28-10-2025

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23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	CIVIL CASES	CS (COMM)/458/2025	08-10-2025	rahmat ali Vs sunil ghadoke	Kapil Kaushik(P),	9711746595	Not provided	10.03.2022
			12, New Court Block-I	CIVIL CASES	CS (COMM)/454/2025	06-10-2025	SPIROTECH HEAT EXCHANGES PRIVATE LTD Vs RAJ KISHOR TRIPATHI	Aditya Trehan(P),	8588074107	trehan.vinit@gmail.com	01.09.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/467/2025	13-10-2025	SMALL FARMERS AGRIBUINESS CONSORTIUM Vs MS ANANDA AGRO FOODS	JATIN JULKA(P),	9899818888	jatinjulka07@outlook.com	06.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/469/2025	14-10-2025	MANASH LIFESTYLE PRIVATE LIMITED Vs BALAJI TRADERS	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar.com	10.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/472/2025	16-10-2025	Aman Travels Ltd Vs Ricky Nakhat	Vikrant Hudda(P),	9990969164	hoodamukeshadv@gmail.com	6.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/476/2025	17-10-2025	Esme Consumer Pvt Ltd Vs Neelam Gupta Trading as Sun Overseas anr	Sanjay Aggarwal(P),	9810748529	admin@raguella.com	10.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/475/2025	17-10-2025	City Cab Company Through its Sole Proprietor Mr Arun Julka Vs New Yadav Tour and Travels Pvt Ltd Through its Authorized Representative Mr. Hitesh Saxena	Utsav Saxena(P),	9891060955	advocateshashankbajpai@gmail.com	13.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/474/2025	17-10-2025	MAX Healthcare Institute Ltd Vs Maxx Lyfe Hospital and Trauma Centre	SWAPNIL GAUR(P),	9873598716	garima@ralgeal.co.in	14.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/486/2025	18-10-2025	Canara Bank Vs Kumar Choudhary	Alok RITU MISHRA(P),	9873706792	ritumishraadvocate@gmail.com	20.08.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/491/2025	30-10-2025	Bank of Maharashtra Vs Usha Dhingra	KADAMBINI KUMAR MUDGIL(P),	9871226784	kkmudgil29@gmail.com	25.01.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/490/2025	30-10-2025	Perpetual Vision LLP Vs Vaibhav S Pingale	ANSHUMAN(P),	9911373783	info@markshield.in	27.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/492/2025	30-10-2025	MANASH LIFESTYLE PRIVATE LIMITED Vs ARTILLA INTERNATIONAL	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar.com	22.10.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/494/2025	30-10-2025	PARAMOUNT RICE PVT LTD Vs NEETU KATARIA TRADING AS PAWANPUTRA TRADING COMPANY	Shravan Bansal(P),	9126843455	unitedmark@uniteddandunited.com	17.10.2025
			6, New Court Block-I	Commercial	CS (COMM)/466/2025	10-10-2025	VAIBHAV GUPTA Vs RADHEY SHYAM GUPTA	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	07.10.2025
			6, New Court Block-I	Commercial	CS (COMM)/461/2025	09-10-2025	Ms Tirth Technology Private Limited Vs Subodh Jindal Trading as Jindal Auto Exports and Anr	SUDARSHAN BANSAL(P),	9810132015	sudarshanbansal@unitedworld.co.in	07.10.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/464/2025	09-10-2025	CANARA BANK Vs RAMESH DUBEY PROP Koushal Glass House	Sanjeev Chopra(P)	9711142200	chopra6791@gmail.com	24-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/463/2025	09-10-2025	Ms Esme Consumer Pvt Ltd Vs Shiprashree Trading as Cosmo Heaven	Sanjay Aggarwal(P)	9873262006	admin@raguella.com	06-10-2025
			17, New Court Block-I	Commercial	CS (COMM)/465/2025	09-10-2025	INTERNATIONAL AESTHETICS PVT LTD Vs Kritika Kapoor alias Kritika Kapoor Makkar	VIDIT GUPTA(P)	9910995511	a445defcol@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/473/2025	16-10-2025	UNION BANK OF INDIA Vs VAIBHAV NARAYAN SINGH	Arun Kumar Shukla(P)	9312400295	connect@snslegal.in	11-10-2025
			17, New Court Block-I	Commercial	CS (COMM)/481/2025	17-10-2025	BANK OF BARODA Vs SANTOSH GARMENS	Eram Khan(P)	9717099220	eramadv2000@gmail.com	27-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/482/2025	17-10-2025	MAYOR SPORTS PVT LTD Vs SHAKIL AHMED	PRAMOD KUMAR SHAKILAGARWAL(P)	9868920473, 9810554989	pkagg.adv@gmail.com	06-10-2025
			17, New Court Block-I	Commercial	CS (COMM)/483/2025	17-10-2025	Small Famers Agri Business Consortium Vs M/s Naresh Mushroom Grower	JATIN JULKA(P)	9899818888	jatinjulka07@outlook.com	23-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/484/2025	17-10-2025	M/S JAINSONS DEPARTMENTAL STORES Vs M/S UNITED COFFEE HOUSE AND ORS	PUNEET DHAWAN(P)	9899141610	aorpuneet@gmail.com	10-10-2025
			17, New Court Block-I	Commercial	CS (COMM)/485/2025	17-10-2025	Jaroi Interiors Vs Metro Buildtech Construction LLP	Dveep Ahuja(P)	9212425255	team@legal7.in	14-10-2025
26	Sh. Ajay Kumar Jain, District Judge (Commercial Court) (Digital)-04	SOUTH	NIL								
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/493/2025	30-10-2025	BANK OF MAHARASHTRA Vs MAHESH BHARDWAJ	OF KADAMBINI KUMAR MUDGIL(P),	7838821105, 9871226784	kkmudgil29@gmail.com	25.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/495/2025	30-10-2025	BANK OF MAHARASHTRA Vs HARJINDER KAUR	OF KADAMBINI KUMAR MUDGIL(P),	7838821105, 9871226784	kkmudgil29@gmail.com	25.01.2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	802/2025	04-10-2025	RAILTEL CORPORATION OF INDIA LIMITED Vs CSC E-GOVERNANCE SERVICES INDIA LIMITED	ASHOK SINGH	9313649228	sok69@yahoo.com	23-09-2025
				CS(COMM)	807/2025	08-10-2025	ROYAL MANPOWER SERVICES Vs FARIDABAD AUTOCOMP SYSTEMS PRIVATE LTD.	HASEENUDDIN & PRAKASH KUMAR	9313069060	prakashib1143@gmail.com	04-10-2025
				CS(COMM)	809/2025	08-10-2025	CANARA BANK Vs ISRAR AHMED AND ANR.	FAHAD KHAN	9219701292	fahadadvocatekhan@gmail.com	24-09-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS(COMM)	810/2025	08-10-2025	B K CHHABRA Vs INDER MOHAN BHAMBRI AND ANR	VIKAS BHATIA	9811379676	vksbht6@gmail.com	22-09-2025
				CS(COMM)	824/2025	09-10-2025	BANK OF BARODA Vs AMIT KUMAR	ERAM KHAN	9717099220	eramadv2000@gmail.com	04-09-2025
				CS(COMM)	838/2025	14-10-2025	STATE BANK OF INDIA Vs SUNIL BAL GUVER	DHARMENDRA SINGH	8800784740	shubhii673@gmail.com	12-09-2025
				CS(COMM)	849/2025	16-10-2025	UNION BANK OF INDIA Vs ASHISH BEHL	SAMRENDRA KUMAR	9999114922	samrendrakradv@yahoo.com	27-08-2025
				CS(COMM)	853/2025	17-10-2025	M/s R.G. SCIENTIFIC ENTERPRISES PVT. LTD. Vs ROHIT GOYAL	AMAN MALIK	8882099072	advocateakashmalik@gmail.com	16-09-2025
				CS(COMM)	861/2025	25-10-2025	M/S AGNI HUNTEX PVT LTD Vs NAGESWARAYADAV RAO KANAPARTHI	RAJENDRA YADAV	9312046733	yadavrazen@gmail.com	15-10-2025
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS/COMM/804/2025	06.10.2025	M/S IMPERIA DECOR INDUSTRIES VS. ANKIT BHUPENDRABHAI PATEL	NIKHIL KUMAR	9599083327	IMPERIADECORLEGAL@GMAIL.COM	03.09.2025
					CS/COMM/808/2025	08.10.2025	VJAJ THAREJA VS. RAKESH SINGH	MUDIT SOOD	9810247240	ADV.MUDITSOOD@GMAIL.COM	08.04.2025
					CS/COMM/813/2025	08.10.2025	M/S SSB INDIA VS. M/S LAZY CHUNKS	AJAY KUMAR SINGH	9717314547	AJAY3FAB@GMAIL.COM	11.09.2025
					CS/COMM/819/2025	09.10.2025	M/S A.B. PAI ELECTRICALS PVT. LTD. VS. MAHESH BAL	HARSHIT CHAWLA	9910009277	KCGLEGAL@GMAIL.COM	26.09.2025
					CS/COMM827/2025	10.10.2025	M/S QUALITY AUSTRIA CENTRAL ASIA VS. M/S AUTOLINE INDUSTRIES LTD.	ROHIT KUMAR SPODDAR	9810614546	ATTORNEYLBRAI@GMAIL.COM	229.09.2025
					CS/COMM/841/2025	14.10.2025	ROSTFREI STEEL PVT. LTD. VS. M/S BGRS ENERGY SYSTEM LTD.	M.R. SINGH SISODIA	9312236226	MRSINGHSISODIA@GMAIL.COM	11.08.2025
					CS/COMM/830/2025	13.10.2025	HAZOO RILAL AND SONS JEWELLERS PVT. LTD.	VIREN BANSAL	943343333	VIRENBANSAL1@GMAIL.COM	27.09.2025
					CS/COMM/852/2025	17.10.2025	M/S TRADITION EXPORTS VS. KEWAL ARORA	ROHAN BHAMBRI	9958813761	ADVROHAN96@GMAIL.COM	27.09.2025
					CS/COMM/870/2025	29.10.2025	M/S HSPTS TEXTILE PVT. LTD. VS. M/S AMRIT IMPEX PVT. LTD.	VINAYAK SRIVASTAVA	9899628833	SRIVASTAVA.VINAYAK@GMAIL.COM	19.04.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					CS/COMM/834/2025	14.10.2025	PATANJALI LTD. DHARMENDRA SEWANI	FOODS VS. KUMAR BANSAL	9810132105	LEGAL@UNITEDWORLD.CO.IN	18.09.2025
					CS/COMM/859/2025	18.10.2025	MANMACHINE CARE PVT. LTD. VS. S AND G BAJAJ PVT. LTD.	CARE SHWETA TIWARI	8368180177	SHWETA.TIWARI@MANMACHINECARE.COM	16.05.2025
					CS/COMM//866/2025	28.10.2025	MARTIN DAVIS VS. M/S UNITED METALIK PVT. LTD.	SANITTA	9891779857	OFFICE@ANITTAADANA.COM	01.07.2025
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/811/2025	08-10-2025	UNION OF INDIA Vs SMT RUCHIE ARORA	Akhil Gupta	9811085046	gupta26a@yahoo.co.in	23.09.2025
					CS (COMM)/822/2025	09-10-2025	M/S. TIRTH TECHNOLOGY LTD. Vs xxxxxxxxxxxx	ARGOSUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in	20.09.2025
					CS (COMM)/823/2025	09-10-2025	OSHO OM TEXTURES Vs BHUBANESHWARI EXIM AND ORS	mayank shekhar MAAkushwaha	9990849579	advocate.mskushwaha@gmail.com	06.10.2025
					CS (COMM)/862/2025	25-10-2025	M/S P U HARDWARE Vs M/s PICANO INTERIOR LLP AND ORS	ashwani tyagi	8800717111	ADVASHWANTYAGI@GMAIL.COM	16.10.2025
					CS (COMM)/869/2025	29-10-2025	CRYOVLVA PVT. LTD Vs Heena Shaikh	BLOTECH ATISHAY SETHI	9468001007	Atishay171@gmail.com	06.05.2025
					CS (COMM)/872/2025	30-10-2025	M/S. ABRARI GADGET TRADING PVT. LTD. Vs Harshit Gupta	Sumit kumar chauhan	9899501822	SEMPER.FIDELIS@JUS@GMAIL.COM	27.10.2025
					CS (COMM)/837/2025	14.10.2025	VIJAY RAUT NAGESWARA KANAPARTHI	V/SRAJENDRA RAOYADAV	9312046733	yadavrazen@gmail.com	09.10.2025
31	MS. ANU BALIGA	SOUTH-EAST	21	Commercial Suit	CS (COMM)/812/2025	08-10-2025	DEEPAK JAIN Vs Kadimi Manufacturing Pvt Ltd	Mani Bhadra Jain(P), Tool	9811042284	manibhadrajain@gmail.com	45926
				Execution Petition	EXECUTION (COMM)/349/2025	09-10-2025	MADHU GUPTA Vs JAMMU AND KASHMIR BANK LIMITED	CHERRY GUPTA(P),	9212696986	imran.hrln@gmail.com	45936
				Commercial Suit	CS (COMM)/825/2025	09-10-2025	MOHAMMAD THAKUR MICROSOFT MR BILL GATES AND ORS	AMJAD Vs Not provided	Not provided	Not provided	45929
				Commercial Suit	CS (COMM)/831/2025	13-10-2025	Bentley Systems Inc and Anr Vs Subhash Chander Mittal	Rahul Beruar(P),	9910044787	rahul.beruar@beruar.com	45938
				Commercial Suit	CS (COMM)/839/2025	14-10-2025	RCPL LOGISTICS PRIVATE LIMITED Vs RKRM INTERNATIONAL PRODUCTS PRIVATE LIMITED	Gaurav Puri(P),	9833947824	advgaauravpuri@gmail.com	45936

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Misc. Application	Misc DJ/1124/2025	16-10-2025	GANESH CHANDRA MATHUR Vs M/S BIHANI MANUFACTURING COMPANY PVT LTD	ANKIT KUMAR SVATS(P),	7870060007	adv.vatsankit@gmail.com	45944
				Commercial Suit	CS (COMM)/848/2025	16-10-2025	M/S Imperia Industries Vs Shiv Kumar (Proprietor of Shree Shyam Steel and Accessories)	NIKHIL KUMAR(P),	9599083327	imperiadecorlegal@gmail.com	45941
				Commercial Suit	CS (COMM)/849/2025	16-10-2025	ADOBE INCORPORATED AND ANR Vs NITIN VIJAY AND ORS	Aarshia Behl(P),	9910044787	info@beruar.com	45941
				Execution Petition	ExCOMM Award by Arb Comm/86/2025	18-10-2025	AADHAR HOUSING FINANCE LIMITED Vs MR ASHOK KUMAR JHA AND ANR	SATVIK BAJAJ(P),	9911225335	satvikbajaj@superanovalegal.com	45940
				Commercial Suit	CS (COMM)/865/2025	27-10-2025	SH MANMOHAN SINGH BHAGNIHAL Vs SH RAJENDRA SINGH	Ram Mohan Singh(P),	9999678001	s.r.m.legallawfirm@gmail.com	45947
				Commercial Suit	CS (COMM)/864/2025	27-10-2025	M/S ARAVALAI PRINTERS AND PUBLISHERS PVT LTD Vs M/S RAGHAV ENTERPRISES	SHUBHANKAR(P),	9871177024	info.sslegalpartners@gmail.com	45947
				Commercial Suit	CS (COMM)/873/2025	30-10-2025	M/S ACER INTERNATIONAL INC Vs M/s RG AND SONS AND Ors	Rajat Vats(P),	9911036464	rajatvats02work@gmail.com	45958
				Execution Petition	ExCOMM Award by Arb Comm/89/2025	31-10-2025	KOTAK MAHINDRA PRIME LTD Vs MOHD ISLAM AND ANR	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	45927
32	MS. NEELAM SINGH L.D. DJ COMM-05, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	22	Commercial Suit	CS (COMM)/803/2025	06-10-2025	UNION BANK OF INDIA Vs SHRI GAURAV CHAUDHARY	Manoj Kumar	9811085046	gupta26a@yahoo.co.in	25-09-2025
				Commercial Suit	CS (COMM)/826/2025	10-10-2025	INTEC INFONET PRIVATE LIMITED Vs UNION OF INDIA	RAHUL MALHOTRA	9899218215	rahulssmalhotra@gmail.com	03-10-2025
				Commercial Suit	CS (COMM)/828/2025	13-10-2025	GATEWAYS AVIATION PVT. LTD. Vs CROSSBORDER LOGISTECH PVT. LTD.	Rishabh Dua	9958903588	duarishabhl@gmail.com	04-10-2025
				Commercial Suit	CS (COMM)/829/2025	13-10-2025	M/S S.V AIRTECH PVT. LTD. Vs M/S DREAM INTERIOR	RAKESH SINGH KALIRAMNA	8920499007	rakeshJ09@yahoo.com	17-07-2025

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				Commercial Suit	CS (COMM)/832/2025	14-10-2025	M/S ELCOM TRADING COMPANY PVT. LTD. Vs MR. MANTU MANDAL (PROP.)	BAL KRISHAN CHHABRA	9810130389	bckhhabraco@aho.co.in	04-10-2025
				Commercial Suit	CS (COMM)/855/2025	18-10-2025	M/S. S S B C CONCRETE PVT. LTD. Vs HARVINDER SINGH SAHNI	PRAMOD KUMAR SHARMA	9811283658	pksleaal@vahoo.co.in	01-06-2025
				Commercial Suit	CS (COMM)/856/2025	18-10-2025	STATE BANK OF INDIA Vs MR. MAHENDRA	Dharmendra Singh	8800784740	shubhi1673@gmail.com	10-07-2025
33	MS. BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	NEERA SOUTH-EAST		Commercial Suit	CS (COMM)/820/2025	09-10-2025	STATE BANK OF INDIA Vs GANESH CHANDER	Shiv Tyagi	9811059032	shivktyagi1@gmail.com	04-10-2025
				Commercial Suit	CS (COMM)/821/2025	09-10-2025	URJIT PHARMACEUTICALS Vs LIFE LINE MEDICOS	ABHAY RAJ VERMA	9999031721	puneet@samayala.w.in	09-09-2025
				Commercial Suit	CS (COMM)/835/2025	14-10-2025	R AND R CONSULTING Vs SH. GAURAV JAIN	KM LUBNA	9312610477	legalremedies2k@gmail.com	22-09-2025
				Commercial Suit	CS (COMM)/858/2025	18-10-2025	STATE BANK OF INDIA Vs SH. KRISHAN	AMIT SINGH	7011848843	amit.advocate13@gmail.com	14-10-2025
				Commercial Suit	CS (COMM)/875/2025	31-10-2025	SIMMTRONICS INFOTECH PRIVATE LIMITED Vs NECHRA MARKETING PRIVATE LIMITED	AKHIL VERMA	9999086312	yuristpartners@gmail.com	28-10-2025
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (comm)	816/2025	09.10.2025	Pinnacle Innovatory V/S SNNR PVT LTD.	Deepak K Bansal	9910845806	deepakbansalsus@gmail.com	04.10.2025
			30	CS (COMM)	845/2025	16.10.2025	Mrs. Shaleen Virmani Karnik Vs Mr. Rajeev Seth	Aayushi Rhazanchi Suruchi Jaiswal	9818455784	AAYUSHI@GACHAMBERS.COM	14.10.2025
				CS (COMM)	847/2025	16.10.2025	Union Bank of India Vs Vineet Saini	Samrandar Kumar	9999114922	samarendrakradv@yahoo.com	11.10.2025
				CS (COMM)	854/2025	17.10.2025	Wet & Dry Personal Care Pvt. Ltd. Vs Asro Enterprises Through its Proprietor Mr. Vijay Singhal	Rakesh Tiwari	9582931401	legusintellect@gmail.com	09.10.2025

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35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	281/2025	15-10-2025	STATE BANK OF INDIA Vs. SATISH KUMAR	SUCHITA DIXIT	-	-	14-10-2025
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	294/2025	29.10.2025	NASRULLAH KHAN VS. MUKESH SHARMA	SH. WASIM ASHRAF	9891458643	ADV.DARSHAN SINGH325@GMAIL.COM	04.10.2025
			101	CS COMM	297/2025	31.10.2025	CANARA BANK SUMAN	SH. KUMAR VISHWJEET	9718909886	ADV.VISHWJEET@GMAIL.COM	25.10.2025
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	119/2025	04-10-2025	BANK OF BARODA Vs SUDHIR SINGH	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	25-09-2025
			--do--	--do--	121/2025	13-10-2025	STATE BANK OF INDIA Vs DHANNU	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	11-12-2025
			--do--	--do--	122/2025	14-10-2025	IDBI BANK LTD PRAMOD JAIN	SATISH KUMAR	9911191050	satish@kifindia.com	09-10-2025
			--do--	--do--	123/2025	14-10-2025	IDBI BANK LTD RAHUL JAIN	SATISH KUMAR	9911191050	satish@kifindia.com	09-10-2025
			--do--	C.S.(COMM)	127/2025	31-10-2025	BANK OF BARODA Vs LIYAKAT ALI	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	30-10-2025
			--do--	C.S.(COMM)	128/2025	31-10-2025	BANK OF BARODA Vs SUDHA SHARMA	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	30-10-2025
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHADARA	NIL								
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHADARA	ROOM NO 208	COMMERCIAL	CS (COMM)/582/2025	04-10-2025	NS INTERIORS CONTRACTS PVT LTD Vs MISTER SCOTCH CO	SANDEEP CHOUDHARY(P),			01.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/589/2025	09-10-2025	SHREE BANKEYS BEHARI FABRICS PVT LTD Vs SATISH KUMAR RAWAL PROP MAHIMA COLLECTION	Sehdev Rana(P),			06.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/594/2025	10-10-2025	DARSHAN POWER SOLUTIONS Vs DUBEY AGENCY AND KRISHI AGRO	Anubhav Sharma(P),			06.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/593/2025	10-10-2025	CENTRAL BANK OF INDIA Vs JAVED PASHA	KAMAL MEHTA(P),			08.10.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM NO 208	COMMERCIAL	CS (COMM)/592/2025	10-10-2025	CENTRAL BANK OF INDIA Vs RAZIA ANR	KAMAL MEHTA(P),			08.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/607/2025	15-10-2025	M/s Deepak Automobiles Through Its Partner Mr Nischal Singhanian Vs SH SATYAVEER SINGH PROP M/S SHREE GURU KRIPA LOGISTICS	Kuljeet Singh Sachdeva(P),			13.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/619/2025	29-10-2025	Kawaljeet Singh Vs Minal Desai	Ankit Mehta(P),			08.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/618/2025	29-10-2025	Ms Brij Industries Vs MAYASHEEL RETAIL INDIA LIMITED	JYOTI VERMA(P),			30.01.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/622/2025	30-10-2025	NANDULI PROPRIETOR OF M S SANGRAMI CAB SERVICE Vs IN SHORTS INDIA ADVERTISING AND SERVICE PRIVATE LIMITED	ATUL RAWAT(P),			24.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/624/2025	31-10-2025	B L AGRO INDUSTRIES LIMITED Vs DEEPA SHAKTI NATURAL	RAJESH SHARMA			28.10.2025
41	SH. SANJAY SHARMA II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHIDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM) 579/2025	04.10.2025	SUKHDEEP SINGH VS SANDEEP MISHRA	SANDHYA GUPTA			20.09.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 584/2025	06.10.2025	RAHISUDDIN ABDUL MANNAN VS	MOHD ARIF			16.12.2024
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 586/2025	08.10.2025	RAHIMUDDIN KAMNA KUMARI VS	MUHAMMAD ARIF			06.10.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 587/2025	08.10.2025	BANK OF BARODA VS SIKHA SADH	UMESH JOSHI			25.09.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 588/2025	09.10.2025	SURENDER BAJAJ VS VISHAL JAIN	KRISHAN RANA			10.07.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 601/2025	14.10.2025	M/S UTC MARKETING PVT LTD VS BIRENDRA SETHI	PRIYANKA SETHI			09.10.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 602/2025	14.10.2025	SURESH GUPTA RAJAT SHARMA VS	PRATEEK MEHTA			29.09.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 603/2025	14.10.2025	CENTRAL BANK OF INDIA VS ARUNESH KRISHNA TRIPATHI	KAMAL MEHTA			08.10.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 606/2025	15.10.2025	CENTRAL BANK OF INDIA VS MUKESH KUMAR & ANR.	KAMAL MEHTA			08.10.2025

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46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR-DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS COMM 526/2025	08.10.2025	STATE BANK OF INDIA VS SUNDAR KUMAR	MUKESH RAJAN	9811756351	mukeshrajanadvocate@gmail.com	22.09.2025
			603	Commercial Suit	CS COMM 527/2025	09.10.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	Eludication.legal@outlook.com	07.10.2025
			603	Commercial Suit	CS COMM 529/2025	09.10.2025	STATE BANK OF INDIA VS NARESH KUMAR	NIRMAL MISHRA	9311131978	office.nirmalmishra@gmail.com	22.08.2025
			603	Commercial Suit	CS COMM 531/2025	09.10.2025	STATE BANK OF INDIA VS SATISH KUMAR	NIRMAL MISHRA	9311131978	office.nirmalmishra@gmail.com	22.08.2025
			603	Commercial Suit	CS COMM 532/2025	09.10.2025	STATE BANK OF INDIA VS PUSHPA KUMAR CHETRI	NIRMAL MISHRA	9311131978	office.nirmalmishra@gmail.com	22.08.2025
			603	Commercial Suit	CS COMM 533/2025	09.10.2025	KSHITIJ GOYAL VS. SHREE SHYAM STEELS	VISHAL GARG	9810171302	NOT GIVEN	06.10.2025
			603	Commercial Suit	CS COMM 538/2025	10.10.2025	R.K CONTAINER LINE PVT. LTD PROFESSIONAL CARGO MOVERS	PRITISH VS SABHARWAL	9810264114	pritishsabharwal1@gmail.com	10.09.2025
			603	Commercial Suit	CS COMM 540/2025	13.10.2025	X VS Y	GAUTAM BHASIN	9999306881	Eludication.legal@outlook.com	08.10.2025
			603	Commercial Suit	CS COMM 544/2025	15.10.2025	X VS Y	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	13.10.2025
			603	Commercial Suit	CS COMM 545/2025	15.10.2025	FLYWINGS SIMULATORS TRAINING CENTRE LIMITED VS MAYANK KUMAR SINGH	VIPUL VIJAY LAMBA	9911001133	vipulvijaylamba@gmail.com	25.09.2025
			603	Commercial Suit	CS COMM 552/2025	16.10.2025	NETSARANG COMPUTER INC. VS CHIRAG KIRIT PATEL	RISHI PRAKASH	8826232692	rishioo09@gmail.com	14.10.2025
			603	Commercial Suit	CS COMM 553/2025	17.10.2025	M/S KRISHNAVI INDIA VS M/S ANKUR EXPORTS	MAMTA GAUTAM	9650993177	mamtasharma0402@yahoo.co.in	08.10.2025
			603	Commercial Suit	CS COMM 570/2025	30.10.2025	BANK OF BARODA VS. NITIN KUMMAR PHALSWAL	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	17.09.2025
			603	Commercial Suit	CS COMM 571/2025	30.10.2025	BANK OF BARODA VS. SUNIL KUMAR	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	17.09.2025

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			603	Commercial Suit	CS COMM 572/2025	30.10.2025	BANK OF BARODA VS ABHINAY SEMWAL	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	17.09.2025
			603	Commercial Suit	CS COMM 573/2025	30.10.2025	BANK OF BARODA VS NAZIAMA KHAN	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	17.09.2025
			603	Commercial Suit	CS COMM 581/2025	30.10.2025	SANKALP FIN SEC PVT LTD VS MAHESH BABU	NITISH SHARMA	9953472718	lexgentex@gmail.com	17.07.2025
			603	Commercial Suit	CS COMM 590/2025	30.10.2025	DYNAMIC AIR AND SEAS PVT LTD. VS JASWINDER SINGH	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	31.10.2025
48	SH. BALWANT RAJBANSAL, JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Execution	EX. COMM 230/2025	04-10-2025	VICHITRA CONSTRUCTION PVT. LTD. VS MTNL	Priyanka	8595897711	infinitylegals@gmail.com	NA
			613	Commercial Execution	EX. COMM 231/2025	04-10-2025	VICHITRA CONSTRUCTION PVT. LTD. VS MTNL	Priyanka	8595897711	infinitylegals@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/275/2025	25-10-2025	Axis Bank Ltd Vs SATISH KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	NA
			613	Commercial Suit	OMP (COMM)/276/2025	25-10-2025	Axis Bank Ltd Vs S P ASSOCIATE	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	NA
			613	Commercial Suit	OMP (COMM)/277/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs GYANENDER NAGAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/278/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs MOOL CHAND	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/279/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ikramuddin	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/280/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shribaba Transport Carrier	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/281/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ishwar Singh	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/282/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anil R	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/283/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Tilak Raj	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/284/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ajay Kamboj	RAVI SHANKAR	9911883595	associatesrsgargi@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/274/2025	25-10-2025	Axis Bank Ltd Vs RAM SARAN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	NA
			613	Commercial Suit	CS (COMM)/558/2025	29-10-2025	Union Bank of India Vs Shashi Bala	Arvind Sinha(P),	9810618195	arvindsinhai@gmail.com	25-10-2025
			613	Commercial Suit	OMP (COMM)/329/2025	29-10-2025	Axis Bank Ltd Vs S P ASSOCIATE	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	NA
			613	Commercial Suit	CS (COMM)/560/2025	29-10-2025	STATE BANK OF INDIA Vs RAM SINGH	Ravindra Narayan Singh(P),	8076466594	advnrarayan@gmail.com	19-08-2025
			613	Commercial Suit	CS (COMM)/561/2025	29-10-2025	R K Container Line Pvt Ltd Vs Professional Cargo Movers	Pritish Sabharwal	9810264114	prishishsabharwal@gmail.com	10-09-2025
			613	Commercial Execution	ExCOMM Award by Arb Comm/37/2025	29-10-2025	AXIS BANK LTD Vs TAPAN BISWAS	SANJEEV PATHAK(P),	9717028845	litigation@srcsliga.com	NA
			613	Commercial Execution	ExCOMM Award by Arb Comm/38/2025	29-10-2025	AXIS BANK LTD Vs AKSHAY KUMAR CHATURVEDI	SANJEEV PATHAK(P),	9717028845	litigation@srcsliga.com	NA
			613	Commercial Execution	ExCOMM Award by Arb Comm/39/2025	29-10-2025	AXIS BANK LTD Vs SACHIN KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	NA
			613	Commercial Execution	ExCOMM Award by Arb Comm/40/2025	29-10-2025	AXIS BANK LTD Vs MONIKA SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	NA
			613	Commercial Execution	Execution (Comm)/252/2025	29-10-2025	M / S KARUNA AGENCIES THROUGH ITS PARTNER SHRI SUDHIR KUMAR MALHOTRA Vs SMT SAHIDA PRADIPKUMAR M / S	Shiven Banga(P),	7838443353	advshivenbanga@gmail.com	NA
			613	Commercial Execution	CS (COMM)/564/2025	29-10-2025	CANARA BANK Vs VINOD KUMAR BHASIN PROP M/S AVL INTERNATIONAL	CHITRA MALHOTRA(P),	9212888057	chitramalhotra@gmail.com	08-10-2025
			613	Commercial Execution	CS (COMM)/582/2025	30-10-2025	UNION BANK OF INDIA Vs NARESH KUMAR	Arvind Sinha(P),	9810618195	arvindsinhai@gmail.com	25-10-2025
			613	Commercial Execution	CS (COMM)/587/2025	31-10-2025	BECON INDUSTRIES Vs PIPE V R INFRAPROJECTS AND ANR	SAAKAAR SARDANA(P),	9811600007	saakaar@saakaarsardana.com	09-10-2025
			613	Commercial Execution	OMP (COMM)/342/2025	31-10-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs TORNE JITENDRA ASHOK 7364	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA

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			613	Commercial Execution	OMP (COMM)/334/2025	31-10-2025	Kotak Mahindra Bank Ltd Vs Virender	RAVI SHANKAR	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Execution	OMP (COMM)/335/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAWAHAR SINGH 9919	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA
			613	Commercial Execution	OMP (COMM)/336/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SURAB KHAN 4916	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA
			613	Commercial Execution	OMP (COMM)/337/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TUKARAM MANSING RATHOD 1227	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA
			613	Commercial Execution	OMP (COMM)/338/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUHANA CHAUDHARY 6536	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA
			613	Commercial Execution	OMP (COMM)/339/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SURAJ TOURS ANDTRAVELS 1581	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA
			613	Commercial Execution	OMP (COMM)/340/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JITENDRA KUMAR 0873	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA
			613	Commercial Execution	OMP (COMM)/341/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TRITON FACILITATORS AND LOGISTIQUE PRIVATE LIMITED 4188	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA
			613	Commercial Execution	CS (COMM)/588/2025	31-10-2025	Lalit Yadav Vs Ashish Awasthi	C. Parkash(P),	9873469955	advocateshreytanwar@gmail.com	29-10-2025
			613	Commercial Execution	CS (COMM)/589/2025	31-10-2025	State Bank Of India Vs NITIN PANT	VAIBHAV YADAV(P),	9971336611	vaibhav.yadav@hotmail.com	30-10-2025
			613	Commercial Execution	EX. COMM 231/2025	04-10-2025	VICHITRA CONSTRUCTION PVT. LTD. VS MTNL	Priyanka	8595897711	infinitylegals@gmail.com	NA
49	SH. GAUTAM MANAN DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	ARBITRATION	OMP (COMM)/172/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SUMAN S	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/173/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS RAMPAL K	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/174/2025	06-10-2025	AXIS BANK LTD VS ABDUL HALEEM	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/165/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SUBHASHD	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM)/166/2025	06-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS JOGINDER KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/167/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS DALBIR SINGH	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/168/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS RAGHUVeer SINGH	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/169/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS JATIN YADAV	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/170/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SUNIL KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/171/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS KRISHAN KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/181/2025	08-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GHAN SHYAM	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/179/2025	08-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS HAMENT R	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/178/2025	08-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS YOGESH KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/528/2025	09-10-2025	STATE BANK OF INDIA VS NISHI GAUTAM	MR. NIRMAL MISHRA	9311131978	ADV NIRMAL MISHRA@GMAIL.COM	23.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/530/2025	09-10-2025	STATE BANK OF INDIA VS M/S SATYAMEV SURGICALS AND INDUSTRIES	MR. NIRMAL MISHRA	9311131978	ADV NIRMAL MISHRA@GMAIL.COM	23.07.2025
			614	ARBITRATION	OMP (COMM)/207/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOHIT	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/537/2025	10-10-2025	MOGLI LABS INDIA PVT LTD VS DINESH SHANTILAL JAIN PROP JAYRISHABH METAL ENGG CO	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/213/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SANJEEV KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/211/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHRIBABA TRANSPORT CARRIER	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM)/210/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAMESH R	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/209/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS KRISHAN	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/208/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANKIT BAISLA	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/534/2025	10-10-2025	HOSPIDECOR INTERIOR VS AMOD KUMAR	MR. DHARMENDER SINGH	9810779585	SINGHDHARME NDRAADV@YAHOO.CO.IN	25.07.2025
			614	ARBITRATION	OMP (COMM)/214/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MAHIPAL D	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/212/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS JOGINDER SINGH	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm)/241/2025	13-10-2025	RUCHIKA SINGH VS BHUSHAN SERVEXPERT PRIVATE LIMITED	MR. SISODIA AMIT	7678656578	AMITKUMAR.294@REDIFFMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/546/2025	15-10-2025	PORTRONICS DIGITAL PRIVATE LIMITED VS SUNNY ARORA	MR. SUMIT NAGPAL	9911995000	MAIL@NAGPAL.LAW	N/A
			614	EXECUTION	Execution (Comm)/242/2025	15-10-2025	ICICI BANK LTD VS MANDEEP KUMAR	MR. MANISH YADAV	9892029649	ADYADAVMANISH@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/548/2025	16-10-2025	CANARA BANK SAURAV VS KHA	MR. SUBODH KRISHNA	9810840045	SKJHAASSOCIATES@YAHOO.COM	10.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/547/2025	16-10-2025	XXXXX VS YYYY	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/551/2025	16-10-2025	JOGO TECHNOLOGIES VS DWARKA SHUTTLEERS	MR. VIBHOR AGGARWAL	99717488878	ALCHAMBERS.GURUGRAM@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm)/247/2025	17-10-2025	INDUSIND BANK LTD VS M/S EXPRESS SERVICES	MR. PANKAJ KUMAR	9958732424	ROY.PANKAJ@YAHOO.COM	N/A
			614	EXECUTION	Execution (Comm)/246/2025	17-10-2025	INDUSIND BANK LTD VS SUNIL KUMAR SHARMA	MR. PANKAJ KUMAR	9958732424	ROY.PANKAJ@YAHOO.COM	N/A
			614	EXECUTION	Execution (Comm)/245/2025	17-10-2025	INDUSIND BANK LTD VS M/S EXPRESS SERVICES	MR. PANKAJ KUMAR	9958732424	ROY.PANKAJ@YAHOO.COM	N/A

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	EXECUTION	Execution (Comm)/249/2025	25-10-2025	M/S SUNDARAM FINANCE LTD VS MADAN LAL	MS. MANISHA BARUHA	882675077	MANISHAHARUAN.H.LEGAL@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/311/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SUSHIL LOHAN	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/304/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MUKESH H	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/305/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ASHISH HOODA	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/306/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS HITENDER A	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/307/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS WALIA BRICKS FIELD	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/308/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ASHISH ENTERPRISES	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/309/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SAVITA S	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/310/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NETWORK ROADLINES	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/303/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS M/S KHALSA SCREENING PLANT	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/555/2025	28-10-2025	XXXXX VS YYY	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/557/2025	28-10-2025	CANARA BANK VS POLYSTER THREADS	MS. SARITA KANWAR	9560812121	ADVSARITAKUMARI@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/575/2025	30-10-2025	CANARA BANK VS NAZMA KHATOON	MS. SARITA KANWAR	9560812121	ADVSARITAKUMARI@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/584/2025	30-10-2025	SANKALP FINSEC PVT LTD VS RAM PRASAD	MR. NITISH SHARMA	9953472718	LEXGENTEM@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/585/2025	30-10-2025	SANKALP FINSEC PVT LTD VS ASHISH KUMAR	MR. NITISH SHARMA	9953472718	LEXGENTEM@GMAIL.COM	N/A

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	COMMERCIAL SUIT	CS (COMM)/565/2025	30-10-2025	XXXXX VS YYYY	MR.GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/583/2025	30-10-2025	SANKALP FINSEC PVT.LTD VS RAJESH KUMAR RUHIL	MR. NITISH SHARMA	9953472718	LEXGENTEM@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/180/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NEERAJ KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/182/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VASHISTA LOGISTICS PRIVATE LIMITED	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/183/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NEERAJ LAMBA	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/184/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GAURAV PARASHAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/215/2025	14-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BALA GUPTA 7120	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/216/2025	16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GOVINDBHAI LALAJI PRAJAPATI 5903	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/217/2025	14-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANJAY SINGH 5728	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/218/2025	15-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHARUKH KHAN 0518	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/219/2025	15-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PATIL SAMEER SARJERAO 0991	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/220/2025	14-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PARWATI S 1347	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/234/2025	16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HUKMARAM MURAWATIYA 7674	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/235/2025	16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS UDAY SINGH DHAKAR 5514	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/236/2025	16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KAMLESH KUMARI 0347	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM)/237/2025	(D)16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAVNEET NAGI 6756	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/238/2025	(D)16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHAGVAN DAS 6043	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/239/2025	(D)17-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SALASAR COMSERVE LLP 7881	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
50	SH. RAKESH PANDIT DISTRICT JUDGE COMMERCIAL COURT-04	SOUTH-WEST	509	Execution (Comm.)	234/2025	06-10-2025	MS SUNDARAM FINANCE LTD Vs SATPAL SINGH AND ORS	MANISHA BARUAH	8826750777	manishabaruahleg al@gmail.com	
			509	CS (COMM)	523/2025	06-10-2025	MS Pooja Travels Through its Proprietor Rajinder Prakash Sharma Vs Ms VIP Travel Service Pvt Ltd	N.C. SHARMA	9999926425	sharmaadvocate@gmail.com	15.03.2025
			509	Execution (Comm.)	238/2025	08-10-2025	Surya Vijay Saw Mills Vs Shradha Saburi Engineers Pvt Ltd	Karan Anand	9811867947	adv.karananand@gmail.com	
			509	CS (COMM)	524/2025	08-10-2025	MS DUSTIN FASHION WORLD Vs Naysaa Retail venture Pvt Ltd	PUNEET KUMAR	9718302748	agochiya2000@gmail.com	24.09.2025
			509	CS (COMM)	525/2025	08-10-2025	OZONE PHARMACEUTICALS LTD THROUGH ITS AUTHORIZED REPRESENTATIVE SH RACHIT MANCHANDA Vs PALLI	SURENDER TYAGI	9999993833	surendersuparn@gmail.com	20.08.2025
			509	M.Ex	155/2025	09-10-2025	GEE TEE TRADING CO. SHITIJ THRGH NAVEEN Vs SHREE BALAJI AUTO ELECTRIC WORKS THROUGH ITS PROPERITOR	SHITIJ AGGARWAL	9927020390		
			509	OMP (COMM.)	(D)194/2025	10-10-2025	TOYOTA FINANCIAL SERVICES INDIA GARG LIMITED Vs EDVIN GARDIA 4757	RAVI SHANKAR ADVOCATES	9958683230,97818222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)195/2025	10-10-2025	TOYOTA FINANCIAL SERVICES INDIA GARG LIMITED Vs MOHD NADEEM 4144	RAVI SHANKAR ADVOCATES	9958683230,97818222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)196/2025	10-10-2025	TOYOTA FINANCIAL SERVICES INDIA GARG LIMITED Vs FAUZIYA AAD 4635	RAVI SHANKAR ADVOCATES	9958683230,97818222050	associatesgarg1@gmail.com	
			509	CS (COMM)	535/2025	10-10-2025	PUMA SE Vs ASHOK KUMAR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	08.10.2025
			509	CS (COMM)	536/2025	10-10-2025	M/S HOSPIDECORD INTERIOR Vs SANTOSH KUMAR SINGH	DHARMENDER SINGH	9810779585		25.07.2025
			509	CS (COMM)	539/2025	10-10-2025	MOGLI LABS INDIA PVT LTD Vs AMARJEET GIRI Proprietor Krishna Engineering Works	TARUN VERMA	9871495838	cstarunverma@gmail.com	30.09.2025
			509	CS (COMM)	541/2025	14-10-2025	VISHWAS KUMAR Vs ASHA RANI GORVER	R.P. SHARMA	8178635246,9868281091	pankajrsharma2567@gmail.com	13.06.2025
			509	CS (COMM)	542/2025	15-10-2025	STATE BANK OF NIDAV Vs AS TRADERS THROUGH ITS PROPRIETOR SH AMARJIT SINGH	VINAY KUMAR	9811134771	kumarvinay.65@gmail.com	11.10.2025
			509	CS (COMM)	543/2025	15-10-2025	DHANUKA AGRITECH LTD Vs SRIKAR BIOTECH PVT LTD	TARUN KUMAR JHA	9811104452	arun@theacmecom	06.10.2025

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			509	OMP (COMM.)	(D)245/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sumit R	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)246/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Vinod Kumar	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)247/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Yadav Electrical Store	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)248/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Samyak Chaudhary	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)249/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Pardeep Kumar	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)250/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shriram Builder	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)251/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs RamchanderS	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)252/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Subhash T	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)253/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Banti Kumar	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)254/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Jaideep M	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	CS (COMM)	549/2025	16-10-2025	Jytra Technology Solutions Pvt Ltd And Ors Vs Nagesh Velaga Others	RISHI PRAKASH	8826232692	rishio09p@gmail.com	22.09.2025
			509	CS (COMM)	550/2025	16-10-2025	State Bank of India Vs PRIYANKA BARAL	VINAY KUMAR	9811134771	kumarvinay.65@gmail.com	14.10.2025
			509	Execution (Comm.)	244/2025	17-10-2025	SURESH KUMAR AND CO IMPEX PVT LTD Vs AMYRA TRADING	ARVIND KUMAR	9810680082	arvindkaku@yahoo.in	
			509	MISC DJ ADJ	706/2025	17-10-2025	PUNJAB NATIONAL BANK Vs MS RADHIKA STORES AND DAIRY THROUGH ITS PROP ROSHNI DEVI PRAJAPATI	KANIKA BAWELA	9810980834	areness@arenesslaw.com	
			509	OMP (COMM.)	(D)268/2025	25-10-2025	Sanjay Singh Vs Mukesh Sharma	TARUN SINGLA	9810202014	mcllawoffices@gmail.com	

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			509	OMP (COMM.)	(D)290/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anil Kumar	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)291/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Kaushik Transport Company	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)292/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Kuldeep D	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)293/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shyam Suppliers Co	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)294/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Minaxi S	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)295/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Godara Earth Movers	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)296/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Satish N	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)297/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Subhash Pal	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)298/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sumit Kumar Ahlawat	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)299/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Amit	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)300/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Monu Tyagi	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)301/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rahul Singh	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)302/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Kaushik Transport Company	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	Execution (Comm.)	250/2025	28-10-2025	State bank of india Vs ESSA KAY ENTERPRISES THROUGH PROPRIETOR SHYAM KUMAR MISHRA	AARTI BANSAL	9971729922	aartimittal2016@gmail.com	
			509	OMP (COMM.)	(D)312/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Daksh Logistics Prop Akash Gupta	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	

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			509	OMP (COMM.)	(D)313/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anuj	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)314/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Kailash Chander	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)315/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Suraj Singh	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)316/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ranbir Singh	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)317/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Himani Metals	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/318/2025	(D)318/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Saurabh Chhikara	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/319/2025	(D)319/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Aashish Kumar	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/320/2025	(D)320/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Neeraj R	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/321/2025	(D)321/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ramesh D	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/322/2025	(D)322/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ram Chander	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/323/2025	(D)323/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Deepak R	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/324/2025	(D)324/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sandeep Kumar	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/325/2025	(D)325/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anand Packers and Movers	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/326/2025	(D)326/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Naveen Rathee	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	CS (COMM.)/554/2025	554/2025	28-10-2025	Puma Se Vs Saksham	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	25.10.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	CS (COMM)/556/2025	556/2025	28-10-2025	CANARA BANK Vs JMD MOTORS	SARITA KANWAR	9560812121	info@stklegal.in	15.10.2025
			509	CS (COMM)/559/2025	559/2025	29-10-2025	Under Armour Vs Ashok Kumar	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	27.10.2025
			509	CS (COMM)/562/2025	562/2025	29-10-2025	Union Bank of India Vs M/s Balaji Credentials and Anr	S.P. CHUGH & ANIL MISRA	8744006090	anilmisra@snlawoffices.com	08.10.2025
			509	CS (COMM)/563/2025	563/2025	29-10-2025	Union Bank of India Vs M/s Balaji Security Group and Ors	S.P. CHUGH & ANIL MISRA	8744006090	anilmisra@snlawoffices.com	08.10.2025
			509	CS (COMM)/566/2025	566/2025	30-10-2025	B2B Hospitality Pvt Ltd Vs Banerjee Ventures Pvt Ltd	NISHANT VERMA	9631082831	nishantvermaadv4513@gmail.com	27.10.2025
			509	CS (COMM)/567/2025	567/2025	30-10-2025	BANK OF BARODA Vs MUKESH KUMAR AND OTHER	SUDHA SHUKLA	9899913203	sudhashukla@gmail.com	06.11.2025
			509	CS (COMM)/568/2025	568/2025	30-10-2025	bank of baroda Vs Aman Aggarwal	SUDHA SHUKLA	9899913203	sudhashukla@gmail.com	17.09.2025
			509	CS (COMM)/569/2025	569/2025	30-10-2025	State Bank of India Vs Sepoy Majid Khan	R.N. SINGH	8076466594	advrinarayan@gmail.com	19.08.2025
			509	CS (COMM)/574/2025	574/2025	30-10-2025	CANARA BANK Vs NIHARIKA SINGLA	ASHOK KUMAR	9560396555	kakkarashok@rediffmail.com	29.10.2025
			509	CS (COMM)/576/2025	576/2025	30-10-2025	MS Sankalp Finsec Pvt Ltd Vs NITESH SHARMA	NITISH SHARMA	9953472718	lexgenten@gmail.com	17.07.2025
			509	CS (COMM)/577/2025	577/2025	30-10-2025	MS Sankalp Finsec Pvt Ltd Vs GAURAV KUMAR	NITISH SHARMA	9953472718	lexgenten@gmail.com	17.07.2025
			509	CS (COMM)/578/2025	578/2025	30-10-2025	MS Sankalp Finsec Pvt Ltd Vs ANIL KUMAR	NITISH SHARMA	9953472718	lexgenten@gmail.com	17.07.2025
			509	CS (COMM)/579/2025	579/2025	30-10-2025	MS Sankalp Finsec Pvt Ltd Vs ANAND PRAKASH	NITISH SHARMA	9953472718	lexgenten@gmail.com	17.07.2025
			509	CS (COMM)/580/2025	580/2025	30-10-2025	MS Sankalp Finsec Pvt Ltd Vs DAYA SHANKAR SINGH	NITISH SHARMA	9953472718	lexgenten@gmail.com	17.07.2025
			509	OMP (COMM.)/330/2025	330/2025	31-10-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs MANVI PRIYA 4822	RAVI SHANKAR INDIA GARG ADVOCATES	9958683230, 97818222050	associatesgarg1@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (COMM.)/331/2025	(I)331/2025	31-10-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs PAWAN KUMAR 7102	RAVI SHANKAR INDIA GARG ADVOCATES	9958683230,978418222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/332/2025	(I)332/2025	31-10-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs JITENDRA KUMAR 0268	RAVI SHANKAR INDIA GARG ADVOCATES	9958683230,978418222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/333/2025	(I)333/2025	31-10-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs SUBHAM INDRAJIT PATEL 5178	RAVI SHANKAR INDIA GARG ADVOCATES	9958683230,978418222050	associatesgarg1@gmail.com	
			509	CS (COMM)/586/2025	586/2025	31-10-2025	CANARA BANK Vs AMBA LUXURY MATTRESSES PVT LTD	ASHOK KAKKAR	9560396555	kakkarashok@rediffmail.com	30.09.2025
TOTAL					781						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF OCTOBER 2025					

SR. COURT NO.		DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	990/2025	10.09.2025	DINESH JAIN VS VINOD KUMAR	SHARSH GOYAL	9711513525	GOYAL.HARSH345@GMAIL.COM	04.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	1030/2025	19.09.2025	MAHENDER KUMAR VS RITU SHARMA	KAUSHLENDER SINGH	9873578142	GAURASSOCIATES.SINGH@GMAIL.COM	09.10.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	813/2025	18.07.2025	MOHINDER KUMAR VS RAJINDER PRASAD SINGH	SAHIB SINGH	9811449906	SAHIBSINGH06@GMAIL.COM	25.09.2025
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. SANJEEV KUMAR MALHOTRA DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	OMP(I)COM M./629/2025	21-07-2025	DCB BANK LTD. VS MOHD. IRFAN	ANISH BHOLA(P)	9811452022	ANISH_BHOLA17@YAHOO.COM	30-10-2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)35	28-03-2025	SHARAD KAPOOR PROPRIETOR OF M/S ACE ELECTRONICS VS PRAMOD TELECOM PRIVATE LIMITED	RHEA SLUTHRA	9917079999	ADVVRTAL CHAMBERS@GMAIL.COM	04.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)873	31-07-2025	AARYA LIGHTING PVT. LTD. VS CHISHTI LIGHT ELECTRICALS AND ORS.	SARVAJEET AND KUMAR THAKUR	9555700013	SARVAJEET@SKTCHAMBERS.COM	04.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)42	22-04-2025	ARIHANT ELECTRICALS VS ELECTROWER TECHNOLOGIES PVT LTD	SURENDE KR TYAGI	9999993833	SURENDE RSUPERN@GMAIL.COM	10.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)76	07-07-2025	FUTURE FOCUS INFOTECH PVT LTD VS IDC TECHNOLOGIES SOLUTION INDIA PVT LTD	UTTAM KUMAR	9990143407	ADVUTTA MSINGH@GMAIL.COM	17.10.2025
			COURT ROOM 310	MISC DJ	Misc DJ/720/2025	17-09-2025	M/S BANWARI LAL ARORA AND SONS VS M/S S R FOILS AND HYGIENE PVT LTD	SURINDE SR SINGH	8585948905	SURINDE RADVOCA TE1@GMAIL.COM	17.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)99	11-09-2025	M/S VASTRAM INDIA PVT LTD VS SANJAY KUMAR YADAV	VIKRANT JAIN	9811377679	ADVOCAT EWIDU@GMAIL.COM	17.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)97	08-09-2025	VINOD KUMAR BANSAL VS SUMAN KUMAR BANSAL	SATISH KUMAR JAIN	9810934875	-	17.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)93	19-08-2025	GRAPESH SHAH VS MITALI GARG	ANKIT BATRA	9990786641	ANKIT.BATRA30@GMAIL.COM	27.10.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS. RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	1053/2025	25/09/2025	HERO INVEST CORP PVT LTD V/S ASHOK KUMAR (UNKNOWN)				06.10.2025
			401	OMP I COMM	898/2025	25/09/2025	TATA CAPITAL LTD V/S NIWANSHU SHARMA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	06.10.2025
			401	OMP I COMM	900/2025	25/09/2025	TATA CAPITAL LTD V/S GIRJESH SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	06.10.2025
			401	CS COMM	1061/2025	27.09.2025	AMIT GARG V/S MANOJ BUBNA	TARUN VERMA	9871495838	ASH.ASSOCIATES@OUTLOOK.COM	06.10.2025
			401	OMP I COMM	934/2024	06.10.2025	M/S TATA CAPITAL LTD V/S SURENDRAN SINGH RATHORE	RASHIKA RANJAN	997168068	SUPPORT@ARVLAWCHAMBERS.CO.IN	09.10.2025
			401	CS COMM	1091/2025	13.10.2025	M/S SARDARI LAL & COMP.V/S M/S ASIANS CONSTRUCTION COMPANY	ANIL SETHI	9811109342	ASETHIADVOCATE@YAHOO.COM	15.10.2025
			401	CS COMM	1085/2025	09.10.2025	BISHAN BHARDWAJ V/S SUSHIL UPAR	SAROOPRAJEEV KUMAR	8076444374	ADVRAJEV74@GMAIL.COM	14.10.2025
			401	CS COMM	723/2025	01.07.2025	LAKHMI CHAN TEJOMAL V/S AMRISH BEDI	SIDDHAN BANGA	9999369931		14.10.2025
			401	OMP I COMM	988/2025	13.10.2025	TATA CAPITAL LTD V/S BANWARI LAL GARG	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025
			401	OMP I COMM	964/2025	08.10.2025	DCB BANK V/S DHARM PAL	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			401	OMP I COMM	963/2025	08.10.2025	DCB BANK LTD V/S VEENA RANI MAINI	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025
			401	OMP I COMM	930/2025	06.10.2025	HDFC BANK LTD V/S DAYA RAM	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025
			401	OMP I COMM	929/2025	06.10.2025	HDFC BANK LTD V/S HS LUTHRA	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025
			401	OMP I COMM	1000/2025	15.10.2025	HDFC BANK LTD V/S MANIKA MANOCHA	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025
			401	OMP I COMM	1001/2025	15.10.2025	HDFC BANK LTD V/S KULBIR SINGH	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025
			401	OMP I COMM	1002/2025	15.10.2025	HDFC BANK LTD V/S LAKSHAY BHUTANI	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.10.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		COMMERCIAL	CS (COMM) 895/2023	22-07-2025	M/S EXIM CORP INDIA V/S ARIEN GLOBAL	ADARSH TIWARI	9811673672	ABHAS.MISHRA@GAMAIL.COM	26-09-2025
					CS (COMM) 895/2023123/2025	12-08-2025	APIS INDIA P LTD VS SUPER MARCHE 37	MUKUND YADAV	8285202359	NOT MENTIONED	01-10-2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
					14-02-2025	PARVEEN KUMAR GARG VS NMRSIDANA PHYROCHEM P LTD	SAMEER SIDANA	944444656	NOT MENTIONED	29-09-2025
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL							
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	25							
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	OMP (I) COMM	214 / 2025	24.09.2025	M/S CLIX CAPITAL SERVICES PVT. LTD. PUNEET V/S M/S ACE EMBEDDED INTENSIVE CARE UNITS PVT. LTD.	SH. RAJ	NOT PROVIDED	04.10.2025
				OMP (I) COMM	180 / 2025	20.08.2025	HERO FINCORP LTD VS SHAIKH MUMTAZBEN	SH. MAYANK MAHAJAN	9873347303	14.10.2025
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	27	SUIT RECOVERY	FORCS (COMM)/783/2024	21/09/24	DEUTSCHE BANK AG VS. M/S VENDMARTER RETAILS PVT. LTD. & ORS.	GURVINDER SURI	9871692197	45936
				SUIT RECOVERY	FORCS (COMM)/784/24	21/09/24	DEUTSCHE BANK AG VS. M/S ENHANCER SOLUTIONS PVT. LTD.	GURVINDER SURI	9871692197	45936

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				SUIT RECOVERY	FORCS (COMM)/762/24	27/10/24	DEUTSCHE BANK AG GURVIND VS. M/S IONULE LTD.ER SURI & ORS.	9871692197	45936	
				SUIT RECOVERY	FORCS (COMM)/138/25	02/09/25	M/S HIM CABLEWAYS SHAURYA VS THE DIRCETOR CHAURAS NOT AVAILABLE GENERAL BORDERIYA ROADS BORDER ROADS ORGANISATION OF GOVERNMENT OF INDIA	9811766971	45936	
				SUIT RECOVERY	FORCS (COMM)/662/25	23/08/25	ASHISH SHARMA LOKESH PROP SHREE INDIAMISHRA TRADE VS GXPRESS SOLUTIONS (INDIA) PVT. LTD	8218747879	45936	
				SUIT RECOVERY	FORCS (COMM)/680/25	01/09/25	MANOJ KUMAR VS AMIT ABHAY PRINT AND KUMAR SOLUTION	9811766971	45938	
				SUIT RECOVERY	FORCS (COMM)/687/25	03/09/25	SBI V SUMAN SHIV TYAGI	9811059032	45938	
				SUIT RECOVERY	FORCS (COMM)/679/25	01/09/25	COGOPORT PVT LTD UDAY VS SHALIA EXPORT KUMAR	9810868162	45938	
				SUIT RECOVERY	FORCS (COMM)/295/25	24/04/25	VK JAIN VS NITIN PALA ARCHIT SINGH HOODA SINGHAL	8447958168	45938	
				SUIT RECOVERY	FORCS (COMM)/444/25	02/06/25	DEUTSCHE BANK AG GURVIND VS. M/S JUPITERER SURI ENTERPRISES & ORS.	9871692197	45940	
				SUIT RECOVERY	FORCS (COMM)/707/25	09/09/25	DEUTSCHE BANK AG GURVIND VS. M/S MDGER SURI CONSULTANTS PVT. LTD.	9871692197	45940	
				SUIT RECOVERY	FORCS (COMM)/213/25	20/03/25	SURENDER KUMAR DEEPAK VS. SUBHASHAGGARWAL BHIWANIWAL	NOT AVAILABLE	45946	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				SUIT FOR RECOVERY	FORCS (COMM)/511/25	08/07/25	CANARA BANK VS. KUNAL VIJENDER & ANR	9910200911	45955	
				SUIT FOR RECOVERY	FORCS (COMM)/873/24	24/10/24	CANARA BANK VS M/S TANYAR FOOD	9810233261	45958	
				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	COMP (COMM)/235/25	28/10/25	STERLITE TECHNOLOGIES LIMITED VS. BHARAT SANCHAR NIGAMAJ LIMITED & ANR	9968955329	45958	
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, NEW COURT BLOCK-I	COMMERCIAL	CS(COMM)/325/2024	10.07.2024	STATE BANK OF INDIA VS DHARA SINGH	KAMLESH KUMAR SINGH	NIL	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/460/2025	08-10-2025	ACRES BUILDWELL PVT LTD VS INTERNATIONAL LAND DEVELOPERS	SHIVANI LOHIYA(P),	9811722485	SALUJANITIN6@GMAIL.COM09.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/459/2025	08-10-2025	MANASH LIFESTYLE PRIVATE LIMITED VS FACES	NAGESH WAR KUMHAR(P),	9818823289	INFO@DEYANDKUMHAR.COM14.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/479/2025	17-10-2025	RAMAN KUMAR SHRI ENTERTAINMENTS PVT LTD	DHRUV SAI GUPTA(P),	9711240355	OFFICE.DHHRUVGUPTA@GMAIL.COM18.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/480/2025	17-10-2025	SATYA OM SECURITY VS KENDRIYA VIDYALAYA SANGATHAN	RISHAB KHURANA(P),	8076683052	RISHABH96@GMAIL.COM18.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/461/2025	09-10-2025	MS TIRTH AGRO TECHNOLOGY PRIVATE LIMITED VS SUBODH JINDAL TRADING AS JINDAL AUTO EXPORTS AND ANR	SUDARSHAN BANSAL(P),	9810132015	SUDARSHANBANSAL@UNITEDWORLD.CO.IN27.10.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/401/2025	25-08-2025	M/S PRECISION ABRASIVES PVT LTD VS SUNITA MAGO	PRAN KRISHNA JANA(P),	9811294972	ADVPRAN KRISHNA @GMAIL.COM	04.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/5892/2025	22-08-2025	M/S YES BANK LIMITED VS RAMSINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	28.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/5890/2025	22-08-2025	M/S YES BANK LIMITED VS RUKHSAN BEGUM	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	28.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/6174/2025	28-08-2025	PIRAMAL FINANCE LTD VS GEETA JEEVAN LAL	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	29.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/6187/2025	28-08-2025	PIRAMAL FINANCE LTD VS MAYUR KOLI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	29.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/6175/2025	28-08-2025	PIRAMAL FINANCE LTD VS ANITA GOVERDHAN	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	29.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/6180/2025	28-08-2025	PIRAMAL FINANCE LTD VS VIRAL KAMBLE	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	29.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/6176/2025	28-08-2025	PIRAMAL FINANCE LTD VS MOHAMMED MOOPANTAKATH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	29.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/6177/2025	28-08-2025	PIRAMAL FINANCE LTD VS RAKESH KUMAR	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	29.10.2025

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SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/81 2/2025	08-10-2025	DEEPAK JAIN VS KADIMI TOOL MANUFACTURING PVT LTD	MANI BHADRA JAIN(P),	9811042284	MANIBHA DRAJAIN @GMAIL.C OM	--
				EXECUTION PETITION	EXECUTIO N (COMM)/34 9/2025	09-10-2025	MADHU GUPTA VS JAMMU AND KASHMIR BANK LIMITED	CHERRY AND GUPTA(P),	9212696986	IMRAN.HR LN@GMAIL.COM	--
				COMMERCIAL SUIT	CS (COMM)/82 5/2025	09-10-2025	MOHAMMAD AMJAD THAKUR VS MICROSOFT MR BILLD GATES AND ORS	NOT PROVIDE	NOT PROVIDED	NOT PROVIDE D	--
				COMMERCIAL SUIT	CS (COMM)/83 1/2025	13-10-2025	BENTLEY SYSTEMS INC AND ANR VS SUBHASH CHANDER MITTAL	RAHUL BERUAR(P),	9910044787	RAHUL.BE RUAR@BE RUAR.COM	--
				COMMERCIAL SUIT	CS (COMM)/83 9/2025	14-10-2025	RCPL LOGISTICS PRIVATE LIMITED VS RKR INTERNATIONAL PRODUCTS PRIVATE LIMITED	GAURAV PURI(P),	9833947824	ADVGAUR AVPURI@ GMAIL.CO M	--
				MISC. APPLICATION	MISC DJ/1124/20 25	16-10-2025	GANESH CHANDRA MATHUR VS M/S BIHANI MANUFACTURING COMPANY PVT LTD	ANKIT KUMAR VATS(P),	7870060007	ADV.VATS ANKIT@G MAIL.COM	--
				COMMERCIAL SUIT	CS (COMM)/84 8/2025	16-10-2025	M/S IMPERIA DECOR INDUSTRIES VS SHIV KUMAR (PROPRIETOR), OF SHREE SHYAM STEEL AND ACCESSORIES)	NIKHIL KUMAR(P	9599083327	IMPERIAD ECORLEG AL@GMAIL.COM	--
				COMMERCIAL SUIT	CS (COMM)/84 9/2025	16-10-2025	ADOBE INCORPORATED AND ANR VS NITIN VIJAY AND ORS	AARSHIA BEHL(P),	9910044787	INFO@BE RUAR.CO M	--
				EXECUTION PETITION	EXCOMM AWARD BY ARB COMM/86/ 2025	18-10-2025	AADHAR HOUSING FINANCE LIMITED VS MR ASHOK KUMAR JHA AND ANR	SATVIK BAJAJ(P),	9911225335	SATVIKBA JAJ@SUPE RNOVALE GAL.COM	--
				COMMERCIAL SUIT	CS (COMM)/86 5/2025	27-10-2025	SH MANMOHAN SINGH BHAGNIHAL MOHAN VS SH RAJENDRAS SINGH	RAM SINGH(P),	9999678001	S.R.M.LEG ALLAWFIR M@GMAIL .COM	--

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				COMMERCIAL SUIT	CS (COMM)/864/2025	27-10-2025	M/S ARAVALAI PRINTERS AND PUBLISHERS PVT LTD VS M/S RAGHAV ENTERPRISES	SHUBHA NKAR(P), 9871177024	INFO.SSLE--GALPART NERS@GMAIL.COM	
				COMMERCIAL SUIT	CS (COMM)/873/2025	30-10-2025	M/S ACERAJAT INTERNATIONAL INC VS M/S RG AND SONS AND ORS	9911036464	RAJATVAT--So2WORK @GMAIL.COM	
				EXECUTION PETITION	EXCOMM AWARD BY ARB COMM/89/2025	31-10-2025	KOTAK MAHINDRA PRIME LTD VS MOHDI ISLAM AND ANR	KUSHAL KUMAR(P), 7009793548	RISHABH. ERUDITEL EGAL@GMAIL.COM	
				COMMERCIAL SUIT	CS (COMM)/699/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD VS SHUBHAM CHAUDHARY (BORROWER) AND ANR	KUSHAL KUMAR(P), 9958724670	KUSHAL.K UMAR@E RUDITELE GAL.ASIA	
				EXECUTION PETITION	EXCOMM AWARD BY ARB COMM/67/2025	29-08-2025	KOTAK MAHINDRA BANK LTD VS MOHDI ASIF	DEEPPJO SINGH(P), 9811997661	DEEPPJOT SINGH@YAHOO.COM	
32	MS. NEELAM SINGH	SOUTH-EAST	NIL							
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL							
34	MS. NIRJA BHATIA, DJ, DIGITAL 07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (COMM)	705/2025	01.09.2025	M/S KRISHAN KARIYE LLP VS M/S PUNJABI BY NATURE	VIPIN YADAV 9625323394	VIPINYAD AV3@GMAIL.COM	27.10.2025
				CS (COMM)	385/2025	05.05.2025	ABB INDIA ENGINEERING PROJECT VS ROHIT SHUKLA	9891483988	RSHUKLA. ACTLEGAL @GMAIL.COM	29.10.2025
				CS (COMM)	550/2025	07.07.2025	MADURA COATS VS KAMALDEEP	SANDEEP VISHNU 9810394594	SANDEEP VISHNU2008@GMAIL.COM	15.10.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (COMM)	371/2025	01.05.2025	AMBHA ELECTRICALS VS M/S SAINI BROTHERS	NITIN JAIN	9999650755	NUJANDC OMPANY @GMAIL.C OM	17.10.2025
				CS (COMM)	485/2022	23.05.2022	S.K.GHOSH HINDON CHEMICALS	VS SEEMA SHARMA	9818296378	SEEMASH ARMA74@ GMAIL.CO M	17.10.2025
				CS (COMM)	682/2025	21.08.2025	M/S PRAKRITIK SAMVARDHAN PVT LTD VS MANISH LUNIA	ABHINAV GARG	9810196968	ADV.ABHI NAVARG @GMAIL.C OM	28.10.2025
				CS (COMM)	757/2025	19.09.2025	BANK OF BARODA VS SURAJ KR MAUNI	KUMAR VISHVAJE ET	9718909886	ADV.VISH WAJEET@ GMAIL.CO M	29.10.2025
				CS (COMM)	726/2025	10.09.2025	M/S PRAKRITIK SAMVARDHAN PVT LTD VS BELU DEVI	ABHINAV GARG	9810196968	ADV.ABHI NAVARG @GMAIL.C OM	18.10.2025
				CS (COMM)	478/2023	18.05.2023	M/S ARUN INDUSTRIES VS HUAWAEU TELECOMMUNICATIO NS INDIA CO. PVT LTD.	ARVIND DHINGRA	9810308483	ARVIND.D HINGRA.A DVOCATE @GMAIL.C OM	10.11.2025
				CS (COMM)	752/2025	18.09.2025	RAKESH JAINA VS M/S INT SOLUTIONS & ORS.	SAKSHAY DHAWAN	9968305242	ADV.DHA WAN18@G MAIL.COM	07.11.2025
				CS (COMM)	818/2025	09.10.2025	UNION BANK OF INDIA VS MS ZAHIDA	AKHIL GUPTA	9811085046	GUPTA26 @YAHOO. CO.IN	01.11.2025
				CS (COMM)	817/2025	09.10.2025	UNION BANK OF INDIA VS MANOJ ARORA	AKHIL GUPTA	9811085046	GUPTA26 @YAHOO. CO.IN	01.11.2025
				CS (COMM)	3876/2024	22.11.2024	SURENDER KUMAR GOEL VS M/S FAB ENGINEERING PVT LTD	PRAMOD SINGH	9871724396	CHAUHAN PRAMOD8 33@GMAI L.COM	01.11.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (COMM)	465/2025	29.05.2025	CHANDAN KUMAR CHAUDHARY VS ALPHA SHOPE & ANR. PANDEY	9971057511	ADVDPANDEY@GMAIL.COM	10.11.2025
				CS (COMM)	843/2025	15.10.2025	SAMKAN PRODUCTS PVT LTD VS INSPACEAR INTERIORS PVT LTD SHUKLA	9793155553	ADVSHIVANKURSHUKLA@GMAIL.COM	14.11.2025
				CS (COMM)	193/2025	10.03.2025	CARGO PEOPLE LOGISTICS SHIPPING VS MR. SATISH KUMAR SH J & ARORA	9811765540	JSARORA58@GMAIL.COM	29.10.2025
				CS (COMM)	550/2025	07.07.2025	MADURA COATS PVT. LTD. VS KAMALDEEP PROPRIETOR OF M/S MUSKAN ENTERPRISES MR. SANDEEP VISHNU	9810394594	SANDEEPVISHNU2008@GMAIL.COM	14.11.2025
				CS (COMM)	845/2025	16.10.2025	SHALEEN VIRMANI KARNIK VS RAJEEV SETH AAYUSHI S. KHAZANCHI	9818455784	AAYUSHI@GACHAMBERS.COM	18.11.2025
				CS (COMM)	66/2025	23.01.2025	SIPAHI SINGH VS ETAN ENGINEERING YOGRAJ GULLAIYA & ASSOCIATES	9811132049	ADVOCATE YOGRAJ GULLAIYA@GMAIL.COM	14.11.2025
				CS (COMM)	842/2025	15.10.2025	M/S JAINSONS DEPARTMENTAL STORE VS M/S AXAROLOHIA ENTERTAINMENT PVT LTD. SH NAVEEN	8860301018	ASSOCIATE SNPLAW@GMAIL.COM	15.11.2025
				CS (COMM)	704/2025	01.09.2025	THETA INVESTMENTS PVT LTD VS WILSON ENGINEERING WORKS AND ORS SH SUSHIL SHUKLA	9582483990	SSALEGAL09@GMAIL.COM	15.11.2025
				CS (COMM)	3939/2025	13.12.2024	PETROPOL INDIA LTD VS AGRANTE REALITY LTD. VIKAS SHARMA	9990008499	VIKASSHARMA@GMAIL.COM	28.11.2025
				CS (COMM)	575/2025	12.07.2025	STATE BANK OF INDIA VS SUBRAN SINGH VIPIN YADAV	9868523230	ADVVRNARAYAN@GMAIL.COM	21.11.2025

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SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	209/2025	24-07-2025	M/S CMG BIOTECH PVT. LTD. V/S M/S MATINS HEALTH CARE	ANUJ KUMAR	7503380065	ADVOCATE.E.ANUJ@CONSULTANT.COM	08-10-2025
			101	CS COMM	265/2025	16-09-2025	M/S SHIV SHAKTI TRADERS V/S SOUTH INDIAN LIMITED	SANJEEV KUMAR SHARMA	9810066196	RAJIV@DSLAWOFFICES.IN	10-10-2025
			101	CS COMM	158/2024	18-05-2024	AYAAN FINSERVE INDIA PVT. LTD. V/S LANCER TRADING COMPANY	ABHISHEK KUMAR	9811074290	ADVICAELAW2@GMAIL.COM	14-10-2025
			101	CS COMM	267/2025	19-09-2025	M/S DOT PRORENT FARMIN PVT. LTD. V/S PRAVEEN SHARMA	RAUSHAN KUMAR	8750877805	THEVIRTUALLAWYERS@GMAIL.COM	15-10-2025
			101	CS (COMM)	231/2025	13-08-2025	M/S CHEMSYNTH. DRUGS AND PHARMACEUTICALS V/S M/S JAYWIN REMEDIES PVT. LTD.	R. CHANDIWAR	9868118015	RETIWARIADV@GMAIL.COM	16-10-2025
			101	CS COMM	207/2025	22-07-2025	VINOD WASAN V/S M/S DTWELVE SPACES PVT. LTD.	VINOD GOYAL	9810215264	NAVEENKGOYAL@YAHOO.COM	17-10-2025
			101	CS (COMM)	254/2024	03-09-2024	SHIVA ASPHALTIC PRODUCTS PVT. LTD. V/S DEBATOSH ROY	PARVEEN SINGHAL	9711615956	-	18-10-2025
			101	CS COMM	282/2025	08-10-2025	M/S ONEPLUS HEALTHCARE PVT. LTD. V/S M/S SRANA CARDIAC CARE & ALLIED HEALTH PVT. LTD.	B. M. SINGH	-	MANOJLAW16@GMAIL.COM	26-10-2025
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	201, NEW BUILDING KKD	CS (COMM)	109/2025	12-08-2025	JOY BATH FITTINGS VS MAA KALIT EMPORIUM	DUSHYANT BHARGAVA	9013173324	BHARGAVALEGAL@GMAIL.COM	06-10-2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	---DO----	CS (COMM)	118/2025	25-09-2025	SARASWATI CHAUDHARI VS BABAPRATAP CYLINDER TEST HOUSE & ORS.	DEVESH SINGH	9999814755	DEVESH.ADV@GMAIL.COM	08-10-2025
			---DO----	OMP (I) (COMM)	16/2025	03-09-2025	PIRAMAL FINANCE LIMITED VS SANDEEP KUMAR	ANANJAY SINGH	7030378800	SINGH.ANANJAY@GMAIL.COM	08-10-2025
			---DO----	CS (COMM)	117/2025	18-09-2025	BIMLESH VS FIRST INSURANCE LTD.	INDIA LIFE YADAV & ASSOCIATES	9718299477	OFFICE@AAYALEGALLIN	08-10-2025
			---DO----	CS (COMM)	119/2025	04-10-2025	BANK OF BARODA VS SUDHIR SINGH	JUMESH JOSHI	9910568669	ADVUMESHJOSHI@GMAIL.COM	08-10-2025
			---DO----	CS (COMM)	29/2025						14-10-2025
			---DO----	CS (COMM)	120/2025	08-10-2025	INDIAN FAB MOHD. ARHAN VS SIDDHANT BANGA	SIDDHANT BANGA	9999369931	SIDDHANTBANGA04@GMAIL.COM	28-10-2025
			---DO----	CS (COMM)	125/2025	25-10-2025	STANDARD TRADERS VS REEKOMED HEALTHCARE AND SURGICAL PRODUCTS	GULSHAN SHARMA	9891150888, 8076955090	GULSHAN SHARMA1974@GMAIL.COM	28-10-2025
						NIL					

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DAR	ROOM NO 208	COMMERCIAL CIVIL	CS COMM 378/2025	05-06-2025	STATE BANK OF INDIA VS SHIV PRASAD PROP OF R S SURGICAL WORKS	GOPAL CHAND SHARMA	9810210832	SBL13763@SBL.CO.IN	04.10.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 520/2025	25-08-2025	UNION BANK OF INDIA VS MOHIT SOORMA SHALIMAR JOD	KAMALJI SINGH PRANOT	9890410729	KAMALJIT SINGHRA NOT@GMAIL.COM	08.10.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 525/2025	29-08-2025	VANDANA BANSAL VS BOOKING PRIVATE LIMITED	SANTANU JINIKANUNGO	9810688245	SANTANU KANUNGO ADV@GMAIL.COM	15.10.2005
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 565/2025	19-09-2025	PUNJAB NATIONAL BANK VS BISHAN SWAROOP	PARAS AGGARWAL	9810600656	PARASAG GARWALA DV@GMAIL.COM	15.10.2005
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 569/2025	22-09-2025	MITTAL FABRICS PVT LTD VS ROHIT JAIN	KAMAL GARG	9560570576	MAILKAMALGARG@GMAIL.COM	15.10.2005
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 554/2025	10-09-2025	AZHAR AHMED RAMESH SHARMA	VSHARMES H KUMAR	9871070666	ADVNTITN KRVERMA@GMAIL.COM	17.10.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 584/2025		06.10.2025	RAHISUDDIN ABDUL MANNAN	VSMUHAMMAD ARIF	9810405873	UVAISH61@GMAIL.COM	09.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 579/2025		04.10.2025	SUKHDEEP SANDEEP	VSSANDHYA GUPTA	9873822121	AGGARWALSANDHYA31@GMAIL.COM	09.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 586/2025		08.10.2025	RAHIMUDDIN KAMNA	VSMUHAMMAD ARIF	9810405873	UVAISH61@GMAIL.COM	09.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 587/2025		08.10.2025	BANK OF BARODA VS SIKHA	UMESH JOSHI	9910568669	ADVUMESH JOSHI@GMAIL.COM	09.10.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	EADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 450/2024		29.08.2024	M/S SK ENGINEERING VS M/S NIPUN APPLIANCES	SOBAN SINGH RAWAT	9548714568	SOBANADV@GMAIL.COM	14.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 304/2025		13.05.2025	M/S SURESH APPARELS VS SONIA	BHARAT PRAKASH	9268300000	BHARAT.GUPTARKCA@GMAIL.COM	14.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 0556/2025		11.09.2025	KAPIL GUPTA VS M/S GURU CONTRACTOR	SADDAM HUSSAIN	9650016442	SADDAMHUSSAIN9654@GMAIL.COM	14.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 174/2024		14.03.2024	VELOCITY ENGINEERING VS M/S MAHESH WINDING	YOUGENDER SINGH	9971055101	MRINAL@MHVLEGAL.CO.IN	14.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 579/2025		04.10.2025	SUKHDEEP SANDEEP VS SANDHYA GUPTA		9873822121	AGGARWALSANDHYA31@GMAIL.COM	18.10.2025
		303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 235/2025		17.04.2025	MADHAV COTEX VS BAMAN	NEERAJ KUMAR	9810061735	V4LEGALAID@YAHOO.COM	30.10.2025
42	SH. PAWAN KUMAR MATTO DAS (COMM-04)	SHAHDARA	NIL								
43	MS. PREETI AGARWAL GUPTA (DISTRICT JUDGE, (COMMERCIAL COURT))	NORTH-WEST	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.DEVENDER KUMAR JANGALA	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	NIL								
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	NIL								
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL								
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL						132					

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF OCTOBER-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	7
					OMP (I) COMM	15
					MISC. DJ	2
					EXECUTION (COMM)	6
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	9
					OMP (I) (COMM)	9
					EXECUTION	6
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	5
					OMP (I) COMM	13
					OMP (MISC. COMM)	2
					EXECUTION (COMM)	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	RECOVERY	10
					MISC.	2
					EXECUTION	4
					OMP (I) (COMM)	12
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	3
					MISC. DJ	1
					EXECUTION	6
					OMP (I) (COMM)	9
6	TIS HAZARI COURT	CENTRAL	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	21
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	4

					OMP(I) COMM + OMP(COMM)	12
					EXECUTION	2
					MISC. DJ	2
8	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	7
					EXECUTION	5
					OMP (I) (COMM)	14
					MISC. DJ	4
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS (COMM)	8
					EXECUTION (COMM)	5
					OMP (I) (COMM)	15
					MIS DJ	1
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL	1
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	TOTAL CASES E-FILED IN THE MONTH AND RET	15
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM)	5
					OMP(I)COMM	16
					EXECUTION (COMM)	3
					MISC DJ	1
					EX COMM AWARD BY ARBIT COMM	
					CONTEMPT PETITION	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM) + COUNTER CLAIM	4

					OMP(I) COMM	12
					UTION / EX. AWARD BY ARBITR	3
					MISC. DJ + MISC EX	1
					OMP (COMM)	0
TOTAL						202
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	CS	17
					OMP (I)	59
					EXECUTION	4
					M-EX	1
					EX ARB COMM	1
15			MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	3
					IPR CASES	NIL
					OMP (I) COMM	5
					OMP COMM	NIL
					EXECUTION COMM	8
16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	10
					OPM(I)/ARBITRATION/MISC COMM	69
					MISC DJ	1
					COUNTER CLAIM	0
					EXECUTION	10
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	5
					EXECUTION (COMM)	3
					OMP (COMM)	0

					OMP (I) (COMM)	56
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	12
					EX (COMM)	9
					OMP(I)(COMM)	62
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	11
					OMP(I)(COMM)	61
					EXECUTION (COMM)	6
					EX. COMM AWARD	1
					MISC DJ/ CIV DJ	1
					COUNTER-CLAIM	1
TOTAL						416
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	29
					TRADE MARK	4
					ARBITRATION U/S 9	1
					ARBITRATRATION U/S 34	9
					MISC. DJ/ COUNTER CLAIM	5
					EXECUTION(COMM)	14
21			SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	23
					EX(COMM)	14
					OMP (COMM)	3
					OMP (I) (COMM)	16
					MISC. DJ	1
22			MS. DEEPAI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	7
					EXECUTION PETITION	9
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	1
					APPLICATION U/S 151 OF CPC	8

					COUNTER CLAIM	2
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	2
TOTAL						148
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	12
					EX. COMM.	2
					OMP COMM.	1
					EX. COMM. AWARD	2
					OMP (I) COMM.	159
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	20
				503	EX. COMM.	2
					OMP COMM.	2
					EX. COMM. AWARD	2
					OMP (I) COMM.	184
25			SH. SANDEEP YADAV	614	CS (COMM)	8
					EX. COMM.	3
					EX. COMM. (AWARD)	3
					OMP (I) COMM.	147
26			SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	503	CS (COMM)	2
					EX. COMM.	3
					OMP COMM.	1
					OMP (I) COMM.	26

27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	12
					EX. COMM.	1
					OMP COMM.	1
					OMP (I) COMM.	189
					ARB. A. COMM.	1
TOTAL						783
28	SAKET COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	13
29	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	15
30	SAKET COURT		SH. VRINDA KUMARI	20	COMMERCIAL SUIT, PETITION U/S. 34 OF ARBITRATION AND CONCILATION ACT & EXECUTION PETITION	0
31	SAKET COURT		MS. ANU GROVER BALIGA	21	COMMERCIAL SUIT, ARBITRATION PETITION & EXECUTION PETITION	13
32	SAKET COURT		MS. NEELAM SINGH	22	COMMERCIAL SUIT, PETITION U/S. 34 OF ARBITRATION AND CONCILATION ACT & EXECUTION PETITION	14
33	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	COMMERCIAL SUIT, PETITION U/S. 34 OF ARBITRATION AND CONCILATION ACT & EXECUTION PETITION	0
34	SAKET COURT		MS. NIRJA BHATIA, DJ(DIGITAL)-07SOUTH EAST DISTRICT,	30	--	-
35	SAKET COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-15 EX-07-MISS DJ -o OMP (COMM-5, CS DJ-o (COM)-o, ARBA -o, RTI -o	28
TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	13
					OMP(COMM)-73	0
					OMP (COMM)-78	0
					OMP (COMM)-75	1
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	8
					OMP(COMM-73)	3

					OMP (COMM)-78	0
TOTAL						22
38	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	10
					OMP (I) (COMM)	0
					OMP (COMM)	0
					MISC. DJ	3
					EXECUTION PETITION	7
TOTAL						20
39	KARKARDOOMA	SHAH DARA	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	57	CS(COMM)	15
					EXECUTION	4
					MISC.DJ CASE	2
					OMP(COMM)	0
					RESTORED/RBT	1
40			MS. KIRAN BANSAL	56	CS(COMM)	11
				56	EX COMM	4
					OMP (I) COMM	1
					MISC DJ	2
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(COMM)	14
					EXECUTION	8
					MISC.DJ CASE	1
42			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	5
					EX	2
TOTAL						70

43	ROHINI COURT	NORTH-WEST	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	40
					OMP	100
					MISC DJ	3
					EX	11
					COUNTER CLAIM/CONTEMP PETITION	1
44		SH.DEVENDER KUMAR JANGALA		759	CS(COMM)	30
	OMP(COMM.)/OMP (I)(COMM.)				58	
	MISC DJ/RTI				6	
	EX				18	
TOTAL						267
45	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	42
					OMPI(COMM)& OMP (COMM)	16
					EXECUTION	20
					MISC. APPLICATION DJ	11
					REVIEW PET/ CONT.PET	0
46		NORTH	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	14
					OMPI(COMM)& OMP (COMM)	2
					EXECUTION	8

					MISC DJ	0
TOTAL						113
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	22
					OMP (I) (COMM.)	81
					EX COMM AWARD	10
48	DWARKA COURTS		SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	613	CS (COMM)	5
					OMP (I) (COMM.)	11
49	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	25
					OMP (I) (COMM.)	89
					EX COMM AWARD	6
50	DWARKA COURTS		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	26
					OMP (I) (COMM.)	88
					EX COMM AWARD	6
TOTAL						275
GRAND TOTAL						2155

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF OCTOBER-2025

S.N.O.	SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMINLISTING G THEWITNESSES	OFAFFIDAVIT OF EVIDENCE	AFFIDAVI OF T WITNESS ES	WRITTEN OF ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/H EARING DATE	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	892/2024	17.08.2024	ALLIED TUBES PVT. LTD. VS AMIT SANON	04.10.2025	25.10.2025	28.10.2025	07.11.2025	18.11.2025	18.11.2025	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	669/2025	06.06.2025	KAILASH CHAND GUPTA & ORS. VS NEETI SHARMA & ORS.	09.10.2025	29.10.2025	30.10.2025	30.10.2025	-	-	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	688/2025	13.06.2025	M/S. R. K GOEL ABHEY KUMAR JAIN VS MUNICIPAL CORPORATION OF DELHI	09.10.2025	04.11.2025	07.11.2025	14.11.2025	02.12.2025	02.12.2025	NIL
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	753/2025	05.07.2025	RAKESH MALHOTRA VS MCD	04.10.2025	18.10.2025 15.11.2025	18.10.2025 15.11.2025	07.11.2025 21.11.2025	06.12.2025	12.12.2025	5
			306	CS (COMM)	614/2025	27.05.2025	M/S NOCTURNAL VS M/S HAVELLS INDIA LTD	08.10.2025	25.10.2025 22.11.2025	25.10.2025 22.11.2025	11.11.2025 24.11.2025	06.12.2025	08.12.2025	5
			306	CS (COMM)	788/2025	11.07.2025	HARJEET KAUR BAGGA VS MCD	09.10.2025	25.10.2025 07.11.2025	25.10.2025 07.11.2025	31.10.2025 12.11.2025	22.11.2025	26.11.2025	5
			306	CS (COMM)	498/2025	06.05.2025	DR ROSHAN LAL AGGARWAL VS MAYANK GUPTA	13.10.2025	31.10.2025 22.11.2025	31.10.2025 22.11.2025	12.11.2025 26.11.2025	06.12.2025	17.12.2025	5
			306	CS (COMM)	589/2025	22.05.2025	MOHSIN DEHLVI VS SANA HERBALS PVT LTD	14.10.2025	31.10.2025 22.11.2025	31.10.2025 22.11.2025	13.11.2025 28.11.2025	12.12.2025	19.12.2025	5
			306	CS (COMM)	1047/2024	20.09.2024	KALPANA BHANDARI VS ARIHANT ALUMINIUM	17.10.2025	10.11.2025 29.11.2025	10.11.2025 29.11.2025	17.11.2025 09.12.2025	24.12.2025	12.01.2026	6
			306	CS (COMM)	668/2025	06.06.2025	RAJESH KUMAR YADAV VS SHRIRAM GENERAL INSURANCE CO LTD	27.10.2025	07.11.2025 26.11.2025	07.11.2025 26.11.2025	17.11.2025 08.12.2025	24.12.2025	05.01.2026	6
			306	CS (COMM)	873/2024	12.08.2024	DEEPTI PATEL VS. C.P. PATEL FARM SEEDS PVT LTD	29.10.2025	22.11.2025 09.01.2026	22.11.2025 09.01.2026	24.11.2025 12.01.2026 07.02.2026	21.02.2026	25.02.2026	6
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS(COMM) NO 107/2025	23.01.2025	M/S SILVERTONES SPECIALITY TEXTILE PVT. LTD VS M/S SUDHA SALES & OR.	08.10.2025	12.11.2025	12.11.2025	19.11.2025	26.11.2025	26.11.2025	5
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS(COMM) NO 507/2025	08.05.2025	AMIT KHANNA VS AAMIR PROP OF M/S H.B.SKY SHIRTS	31.10.2025	20.11.2025	20.11.2025	04.12.2025	11.12.2025	11.12.2025	5

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/590/2025	23-05-2025	ELITE ENTERPRISES V/S R.S.BUILDER	14.10.2025	DE- 01.12.2025 AND PE-02.12.2025 AND DE-17.11.2025 AND DE-19.11.2025	BEFORE PE-02.12.2025	BEFORE PE-19.11.2025	BEFORE 15.12.2025	15.12.2025	5
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/452/2025	15-05-2025	SHANTANU GARG V/S TULSI HING COMPANY	29.10.2025	PE- 26.11.2025 AND DE-27.11.2025 AND DE-08.12.2025 AND DE-09.12.2025	BEFORE PE-09.12.2025	BEFORE PE-27.11.2025	BEFORE 17.12.2025		
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL											
6	SH. RAM LAL MEENA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL											
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL											
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL											
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	CS/COMM./893/2023	02-06-2023	PAWAN GARG VS. SAURABH RAWLLEY AND ANR.	---	---	---	---	---	---	---
			307	CIVIL	CS/COMM./12/2024	02-01-2024	SH. SANJAY JAIN PROP. OF M/S S.S. CHEMICALS VS. JAY ACE TECHNOLOGIES LTD.							
			307	CIVIL	CS/COMM./2304/2022	10-10-2022	KRBL LIMITED VS. MOI COMMODITIES INDIA PRIVATE LIMITED							
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/960/2024	04-09-2024	M/S CAPITAL METALS THROUGH AUTHORIZED PARTNER DINESH BAFNA VS. MRS. MEDHA JAIN	08.10.2025		LC APPOINTED FOR RECORDING	AS PER ORDER, LIST OF WITNESSES BE FILED WITHIN 15 DAYS			
			310	CS (COMM)	CS (COMM)/810/2024	17-07-2025	HAMDARD NATIONAL FOUNDATION (INDIA) VS HAMDARD EDUCATIONAL AND CHARITABLE	08.10.2025	PE-03.11.2025					
			310	CS (COMM)	CS (COMM)/129/2024	25-11-2024	HERO INVESTCORP PRIVATE LIMITED VS BHAVANA RAM	09.10.2025		LC APPOINTED FOR RECORDING	AS PER ORDER, PARTIES TO FILE LIST OF WITNESSES, IF ANY.			

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			310	CS (COMM)	CS (COMM)/690/2025	23-06-2025	PUMA SE VS DINESH BINDAL AND ANR.	09.10.2025	LC APPOINTED FOR LIST OF EVIDENCE WITNESSES BE FILED WITHIN 15 DAYS	AS PER ORDER, FOR LIST OF WITNESSES BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/691/2025	23-06-2025	PUMA SE VS JEETENDRA SINGH ALIAS JEETU GURJA	09.10.2025	LC APPOINTED FOR LIST OF EVIDENCE WITNESSES BE FILED WITHIN 15 DAYS	AS PER ORDER, FOR LIST OF WITNESSES BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/524/2025	14-05-2025	STEEL METAL TUBES (INDIA) PVT. LTD VS OCEAN STEEL INDUSTRIES	10.10.2025	LC APPOINTED FOR LIST OF EVIDENCE WITNESSES BE FILED WITHIN 15 DAYS	AS PER ORDER, FOR LIST OF WITNESSES BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/503/2025	07-05-2025	STATE BANK OF INDIA VS PREETI JOSHI	13.10.2025	PE-06.11.2025	AS PER ORDER, LIST OF WITNESSES, IF ANY, BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/762/2025	07-07-2025	MOHAL LAL PROP. OF M/S TEXTILE AGENCY VS BHUPINDER SINGH PROP. OF M/S KAREEP	13.10.2025	LC APPOINTED FOR LIST OF EVIDENCE WITNESSES BE FILED WITHIN 15 DAYS	AS PER ORDER, FOR LIST OF WITNESSES BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/897/2025	05-08-2025	STATE BANK OF INDIA VS M/S SAI MEDICINES (THROUGH ITS PROP PRADEEP KUMAR)	13.10.2025	PE-15.10.2025	AS PER ORDER, LIST OF WITNESSES, IF ANY, BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/775/2025	08-07-2025	KUNAL MITTAL VS MANIK KUMAR MONDAL	14.10.2025	LC APPOINTED FOR LIST OF EVIDENCE WITNESSES BE FILED WITHIN 15 DAYS	AS PER ORDER, FOR LIST OF WITNESSES BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/890/2025	02-08-2025	MANJU JAIN VS ANURADHA MAGGON	14.10.2025	PE-07.11.2025	AS PER ORDER, LIST OF WITNESSES BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/856/2025	28-07-2025	KRISHNA KUMAR VS PANKAJ JOSHI	14.10.2025	PE-04.11.2025	AS PER ORDER, LIST OF WITNESSES BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/627/2025	29-05-2025	CANARA BANK VS VIJAY KUMAR	25.10.2025	LC APPOINTED FOR LIST OF EVIDENCE WITNESSES, IF ANY, BE FILED WITHIN 15 DAYS	AS PER ORDER, FOR LIST OF WITNESSES, IF ANY, BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/902/2025	07-08-2025	SHRIKANT CHAUDHARY VS GURPREET SINGH GULATI	31.10.2025	PE-13.11.2025	AS PER ORDER, LIST OF WITNESSES, IF ANY, BE FILED WITHIN 15 DAYS				
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	575/2025	20.05.2025	BANK OF BARODA VS HIMANSHU BANSAL	15.10.2025 (PE-07.11.2025)						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		CIVIL SUITS	CS (COMM)/1979/2025	16.08.2022	M/S KARIM HOTELS PVT LTD. VS MOHAMMAD TALHA							
				CIVIL SUITS	CS (COMM)/699/2025	01.07.2025	M/S RK GOEL ABHAY KR. JAIN VS MCD							

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAR	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING								
			CIVIL SUIT	CS(COMM) 840/2024	01.08.2024	SRI NARAYAN MERCANTILES PVT. LTD. VS NITCO MARBLE GRANITE									
			CIVIL SUIT	CS(COMM) 34/2025	08.01.2025	SHREE GOKULAM CHIT AND FINANCE COMPANY PVT LTD VS SRA CLORAL									
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/90/2025	01-02-2025	KRISHAN KUMAR JINDAL PROPRIETOR OF M/S JAI GANESH STEEL CO. -- VS M/S MARBLE	04-10-2025	NIL	NIL	NIL	NIL	NIL	NIL	
				CS	CS (COMM)/193/2025	10-03-2025	SURESH KUMAR JAIN PROP. M/S VEER METALS -- VS AMANPREET SINGH PROP. M/S INDER	08-10-2025	NIL	NIL	NIL	NIL	NIL	NIL	
				CS	CS (COMM)/339/2025	26-04-2025	THE SUPREME INDUSTRIES LIMITED VS MANJUNATHA VENKATAPURA NARAYANASWAM (TRADING AS -- GRANGE	09-10-2025	NIL	NIL	NIL	NIL	NIL	NIL	
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL												
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL												
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	314/2024	05.04.2024	FEDERAL-MOGUL GOETZE INDIA LTD. VS. EMTEX ENGINEERING PRIVATE LIMITED	10.10.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 06.01.2026
				CS(COMM)	801/2024	24.09.2024	LALIT KUMAR ARORA VS. SKYLARK CABLES AND CORDS LTD.	17.10.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 12.01.2026
				CS(COMM)	323/2025	02.05.2025	COMPUTER JUNCTION PVR LTD. VS. FIVE SPLASH INFOTECH PVT. LTD	17.10.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 12.01.2026
				CS(COMM)	361/2025	15.05.2025	M/S SONA CORPORATION INDIA VS. BANK OF BARODA	30.10.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 14.01.2026

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	842 / 2024	09.10.2024	RK ELECTRICALS VS. R. K. ELECTRICAL PVT. LTD.	08.10.2024	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREANCE	25.02.2026
				CS (COMM.)	668 / 2021	24.12.2021	SANJAY GUPTA AND ANOTHER VS. TILLOTAMA SARANGI	27.10.2025	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREANCE	05.01.2026
				CS (COMM.)	505 / 2024	07.06.2024	B. L. AGRO INDUSTRIES LIMITED VS. JAISWAL ENTERPRISES AND ORS.	27.10.2025	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREANCE	22.12.2025
				CS (COMM.)	117 / 2024	08.05.2018	INDRAPRASTHA INTERCITY TRAVELS VS. CENTRAL PROVIDENT FUND COMMISSIONER	30.10.2025	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREANCE	08.12.2025
				CS (COMM.)	872 / 2024	24.10.2024	KAMAL KISHORE VS. ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	30.10.2025	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREANCE	24.12.2025
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL												
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 203/23	06.04.2023	SHRI PREM CHAND AGARWAL VS. CELEBRATIONS EVENTS PVT. LTD.	10.10.2025	10.11.2025	WITHIN 15 DAYS	IN	24.11.2025	NIL	NIL	NIL
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 673/22	01.12.2022	IFFCO MCH CROP SCIENCE P LTD VS. ARUP KUMAR MOHANTA	15.10.2025	07.11.2025	WITHIN 15 DAYS	IN	17.11.2025	NIL	NIL	NIL
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 231/2025	01.05.2025	SMALL FARMERS AGRIBUSINESS VS SANDYA	14.10.2025	14.11.2025	14.11.2025	05.12.2025	NIL	09.01.2025	NIL	
25	SH. SANDEEP YADAV	SOUTH	17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/ 51/2024	29-01-2024	MAHESH EDIBLE OIL INDUSTRIES VS. M/S NAKODA FOOD MARKETING & ORS.	17-10-2025	31-10-2025	3 DAYS BEFORE THE NDOH	-	06.01.2026	-	-	-
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/ 12/2023	07-01-2023	POORAN SINGH GARG VS. HEALTH CARE AT HOME INDIA PVT. LTD.	29-10-2025	14-11-2025	3 DAYS BEFORE THE NDOH	-	22-01-2026	-	-	-
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/314/2023	24-05-2023	LOTUS HERBALS PVT. LTD. VS TATA AIG GENERAL INSURANCE CO. LTD.	31-10-2025	19-01-2026	ONE WEEK BEFORE THE NDOH	-	-	-	-	-
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	NIL												
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COMM/313/2023	13-01-2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS. AMIT ENTERPRISES	15-01-2024	-	09-10-2024	-	-	-	-	04-12-2025

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024	-	-	-	-	-	-	13-11-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024	-	14-05-2025	-	-	-	-	08-12-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024	-	26-11-2024	-	-	-	-	20-11-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/473/2024	08-10-2024	MRS. BALA DEVI MUNICIPAL CORPORATION OF DELHI	11-02-2025	-	26-11-2024	-	-	-	-	11-11-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK	CS(COMM)	547/2025	07-07-2025	STATE BANK OF INDIA VS ANIL GOSWAMI	14-10-2025	30-10-2025	30-10-2025	17-11-2025	17-11-2025	07-11-2025		
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	COMMERCIAL	CS/COMM/946/22	16.09.2022	STALWART FACILITIES VS PRET STUDY	29.10.2025	WITHIN 15 DAYS	26.11.2025	---	---	---		
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL												
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL												
32	MS. NEELAM SINGH	SOUTH-EAST	NIL												
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
34	MS. NIRJA BHATIA, DJ(DIGITAL)-07, EAST DISTRICT,	SOUTH-EAST	NIL												
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	01/2025	04-01-2025	RAKESH KUMAR SHARMA VS. M/S KANWAR ENTERPRISES PVT.LTD.	09-10-2025	NIL	NIL	NIL	NIL	NIL	P.E.-07-11-2025, 10-11-2025,11-11-2025, DE-13-11-2025, 14-11-2025,15-11-2025	
			209	RECOVERY	376/2023	09-10-2025	RICH CREDIT FINANCE PVT.LTD. VS. HARPREET SINGH	10-10-2023	NIL	NIL	NIL	NIL	NIL	P.E.-17-11-2025, 18-11-2025,19-11-2025, DE-26-11-2025, 27-11-2025,28-11-2025	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			209	RECOVERY	84/2025	20-03-2025	DHARMPAL TRANSPORT (PROP) SUDHIR KR. VS. NATIONAL INSURANCE CO. LTD.	30-10-2025	NIL	NIL	NIL	NIL	NIL	P.E.-24-11-2025, 25-11-2025,29-11-2025, DE-05-12-2025, 08-12-2025,09-
			209	RECOVERY	183/2025	05-07-2025	LALIT KUMAR VS. MOHD YUNUS	31-10-2025	NIL	NIL	NIL	NIL	NIL	P.E.-26-11-2025, 27-11-2025,28-11-2025, DE-18-12-2025, 19-12-2025,20-
			209	RECOVERY	181/2025	04-07-2025	RAJDHANI AIR EXPRESS PVT. LTD. VS. MS GLOBAL LOGISTIC SOLUTION	27-10-2025	NIL	NIL	NIL	NIL	NIL	P.E.-20-11-2025, 21-11-2025,25-11-2025, DE-01-12-2025, 02-12-2025,03-12-2025
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL											
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL											
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	NIL											
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 392/2025	01-07-2025	UNION BANK OF INDIA VS AMAR	04.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE / 10.10.2025
			ROOM NO 208	COMMERCIAL	CS COMM 38/2025	15-01-2025	PADMAVATI GARMENTS VS SHRI KHATUN SHYAM	06.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04.11.2025
			ROOM NO 208	COMMERCIAL	CS COMM 462/2025	28-07-2025	ANIL KUMAR VOHRA MUNICIPAL CORPORATION OF DELHI	06.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/03.11.2025
			ROOM NO 208	COMMERCIAL	CS COMM 04/2025	04-01-2025	SUNDER SINGH SURENDER SINGH	09.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/13.11.2025
			ROOM NO 208	COMMERCIAL	CS COMM 265/2025	25-04-2025	SURENDER SINGH ANR VS SUNDER SINGH	09.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE- 13.11.2025
			ROOM NO 208	COMMERCIAL	CS COMM 103/2025	13-02-2025	KOMAL PRASAD VS SHRI ANIKET KUMAR	16.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/13.11.2025
			ROOM NO 208	COMMERCIAL	CS COMM 257/2025	23-04-2025	MOHD SHAKUR MUNICIPAL CORPORATION OF DELHI	27.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/17.11.2025

SR COURT	DISTRICT	COURT ROOM NO	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
			ROOM NO 208	COMMERCIAL	CS COMM 259/2025	23-04-2025	MOHD AZHARUDDIN VS MUNICIPAL CORPORATION OF DELHI	27.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/17.11.2025
			ROOM NO 208	COMMERCIAL	CS COMM 248/2025	21.04.2025	K.K. MITTAL VS. SANJAY NAGAR	27.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/14.11.2025
			ROOM NO 208	COMMERCIAL	CS COMM 404/2024	27-07-2024	SMT SUSHILA VS ASHOD RAGHAV	28.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE 18.11.2025 /
			ROOM NO 208	COMMERCIAL	CS COMM 113/2025	22.02.2025	CANARA BANK VS PRASHANT GUPTA	31.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/28.11.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 493/2025	11.08.2025	HARISH VERMA VS NEETU RATHORE	08.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 381/2025	06.06.2025	PRIME GOLD CABLES PVT LTD VS MANISH GUPTA	08.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 234/2025	17.04.2025	SUNITA JINDAL VS RENTLEASE INTERNATIONAL LLP	08.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 479/2025	04.08.2025	BANK OF BARODA VS RAJ	08.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 523/2025	27.08.2025	RAHUL GUPTA VS ATUL	09.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 426/2025	09.07.2025	RAJNI JAIN VS M/S FAT FURIOUS MOTOREN	09.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 407/2025	04.07.2025	M/S TIRUPATI VS DENIM JONU	09.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 445/2025	17.07.2025	BANK OF BARODA VS JITENDRA KUMAR MANGAL	09.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 490/2025	07.08.2025	SHAILENDER SINGH VS CONSTRUCTION MCD	10.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 489/2025	07.08.2025	SHAILENDER SINGH VS CONSTRUCTION MCD	10.10.2025	NOT FILED	NO	NOT FILED	NO	NO	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 301/2025	09.05.2025	SHREE BANKKEY BEHARI PVT LTD VS SUNIT GUPTA	13.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 446/2025	17.07.2025	M/S M R TELECARE PVT LTD VS ANKUR TYAGI	15.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 189/2025	02.04.2025	ARIHAN JAIN VS SAKKERA SRIDHAR GROUP	27.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
42	SH. PAWAN KUMAR MATTOO DJ (COMM-04)	SHAHDARA	C.NO 304	COMMERCIAL	CS(COMM)/ 430/2024	INDIAN BANK VS RITU JAIN	08-10-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 22-12-2025	
				COMMERCIAL	CS(COMM)/ 182/2025	KOTAK MAHINDRA PRIME LIMITED VS AMN	08-10-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 18-12-2025	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	406	CIVIL	284/2023	17-04-2023	SANJEEV GOEL VS MS V S YARNS PVT LTD							
					218/2020	21-11-2020	M/S SHREE UDYOG VS M/S MORADABAD CORRUGATION CENTRE PVT. LTD.AND ORS.							
					779/2022	01-10-2022	DHEERAJ GIDWANI VS M/S HALDIRAM BHUJIAWALA INC							
					829/2022	01-11-2022	JAIN NARROW FABS VS ADAPTIVE CREATION							
					420/2022	19-05-2022	SUNCARE FORMULATION S PVT LTD AND ORS. VS ARCHEM DRUGS PVT LTD AND ORS.							
					284/2023	17-04-2023	SANJEEV GOEL VS MS V S YARNS PVT LTD							
					687/2022	22-08-2022	MAHENDER PAL MAGGON VS BOSCH LIMITED							
					862/2022	10-11-2022	BOSCH LTD VS MAHENDER PAL MAGGON							
					313/2022	07-04-2020	10-11-2022							

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CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF OCTOBER-2025																
SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	DATE EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1155/2024	21.10.2024	CSL FINANCE LTD. VS VIMAL AND ORS.	DIPANSHU MEENA & GURUMUKH SINGH	9999397965 & 9810547013	04.10.2025	348	YES	CONTESTED	----	---	SUIT FOR RECOVERY
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 34 OF ARBITRATION ACT	CS COMM-164/2025	04.02.2025	PUNJAB NATIONAL BANK VS. DINESH KUMAR TYAGI AND ORS.	PARAS AGGARWAL & RAJBIR BANSAL	9810600656 & 9868140686	15.10.2025	253	YES	CONTESTED	----	---	SUIT FOR RECOVERY
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-2589/2022	29.11.2022	PANASONIC LIFE SOLUTION VS ASHOK KUMAR	K. G. BANSAL & GURUMUKH SINGH	9650682928 & 9810541013	18.10.2025	1054	YES	CONTESTED	----	---	SUIT FOR RECOVERY
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-668/2023	19.04.2023	UMESH TYAGI VS MCD & ANR.	AKHIL RANAI & SANJEET MALIK	7838798382 & 9958150227	29.10.2025	924	YES	CONTESTED	----	---	SUIT FOR RECOVERY
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	CS (COMM)/118/2025	25-01-2025	SACHIN JAIN VS M/S SOPAN INTERNATIONAL	ADITYA JAIN	8383953944	06-10-2025	254	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/513/2024	25-04-2024	SIR GANGA RAM HOSPITAL VS MR ARUN KUMAR JAIN AND ANR	ANJALI NEHRA	9811210664	14-10-2025	537	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/859/2023	27-05-2023	DIVYESH INDIA COTTON GROUPTHROUGH PROPRIETOR VS NAJEEB KHAN	DIXIT MEHTA	8556059335	25-10-2025	882	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/655/2023	18-04-2023	M/S SUPREME SALES AGENCY VS M/S ECONSHIP TECH PVT LTD	SAKET GROVER	9811471337	27-10-2025	923	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY OF MONEY	CS/DJ/6052/2018	07.09.2018	SUMAN GROVER PROP. OF M/S GROSON ENGINEERS VS M/S VARUN GUPTA AND CO.	A.K. TRIVEDI AND ASSOCIATES & GANESH KHANNA	9810104312 & 8700091922	15.10.2025	2595	YES	DISMISSED	-	-	-
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY OF MONEY	COMM/332/2025	24.03.2025	SAHIL DUGAL VS MCD & ANR.	SATYENER KR. SINGH AND AKASH CHATTERJEE	9999347660 & 9811161525	30.10.2025	220	YES	DECREE			
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	ARBITRATION	OMP (COMM.)/21/2025	08-05-2025	MAHABIR M VS HDB FINANCIAL SERVICES LIMITED	SH. BHARAT MALHOTRA	8447151507	15-10-2025	160 DAYS	NO (PETITION U/S 34 OF ARBITRATION ACT)	CONTESTED	NA	NA	ARBITRATION
			304	RECOVERY	CS (COMM)/1339/2024	06-12-2024	REVPRO HOTELS VS M/S MSX BUILDCON PVT. LTD.	SH. KAMAL KUMAR	9650099833	17-10-2025	315 DAYS	YES	CONTESTED	NA	NA	RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT DAYS SECTION
			304	RECOVERY	CS (COMM)/590/2024	13-05-2024	LOKESH KUMAR VS SH. RAKESH MANOJ KUMAR GUPTA PATIYAL	9811539888	18-10-2025	523 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	RECOVERY	CS (COMM)/1405/2024	20-12-2024	MS MITTAL TIMBERSH. ANIL TRADERS THROUGH ITS PROPRIETOR SH. SAT NARAIAN MITTAL VS MS NOIDA BUILDWELL THROUGH ITS PROPRIETOR SH	9810394594	29-10-2025	313 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	RECOVERY	CS (COMM)/572/2024	08-05-2024	ASHOK KANODIASH. MAHARAJ PROPRIETOR M/S METALS INIDA VS BAL SAROOP CHHABRA PROPRIETOR M/S SEWA RAM AND SONS	9818408033	31-10-2025	541 DAYS	YES	CONTESTED	NA	NA	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THO DELHI	RECOVERY	CS(COMM)-115/2023	18.01.2023	CORDOVA LEARNING SOLUTION PVT. LTD. VS. SUNRISE BOOK DISTRIBUTORS	9871214093	18.10.2025	1004 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL												
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	496/2024	23.04.2024	SURENDER KUMAR VS MCD	9811161525	18.10.2025	423	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	1265/2024	18.11.2024	M/S V.G. MARKETING PVT. LTD. VS VIRENDER	9810540219	14.10.2025	333	NA	CONTESTED	NA	NA	RECOVERY
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THO DELHI	SUIT FOR RECOVERY	CS (COMM)/3014/2019	21-12-2019	M/S. HPL ELECTRIC AND POWER LTD VS M/S UNILEC ENGINEERS LTD AND ORS.	9810210832	30-10-2025	2140 DAYS	YES	CONTESTED PLAINT RETURNED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	SUIT FOR PERMANENT INJUNCTION , RESTRAINING OF TRADE MARK	CS (COMM)/1306/2021	06-04-2021	RAIS AHMAD VS ANEES AHMAD	8851145382	17-10-2025	1655 DAYS	YES	CONTESTED DECREE	NIL	NIL	SUIT FOR PERMANENT INJUNCTION RESTRANIN
			308 EXTENSION BLOCK THO DELHI	MISC. APPLICATION	MISC DJ/418/2025	23-05-2025	PRAVEEN GARG VS NA MEENU SHARMA	NA	10-10-2025	140 DAYS	NO	CONTESTED DISMISSED			
			308 EXTENSION BLOCK THO DELHI	U/S 9 OF ARBITRATION ACT	OMP (COMM.)/801/2025	09-09-2025	ADITYA BIRLA CAPITAL LIMITED VS M/S HAYATS MEDICAL AND ORS.	7455023130	06-10-2025	27 DAYS	NO	CONTESTED ALLOWED			
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL												
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	CS (COMM)/1397/2024	18/12/24	VIJAY ABROL VS. P.K. JAIN HIMANSHU RASTOGI	9899666958	13/10/25	299	NO	CONTESTED	13/10/25		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSRESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT DAYS SECTION
			307	CIVIL	CS (COMM)/1411/2024	20/12/24	VIJAY ABROL VS.P.K. JAIN LAKSHAY		9899666958	16/10/25	300	NO	CONTESTED	16/10/25		
			307	CIVIL	CS (COMM)/568/2025	20/05/25	JASWANT SINGH DABASVS. MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	18/10/25	151	NO	CONTESTED	18/10/25		
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/1043/2024	19-09-2024	M/S AHUJA BOOK COMPANY PVT LTD VS GAUTAM M/S BISHNUPUR PUBLIC INSTITUTE OF MEDICAL SCIENCE	YOGENDRA KUMAR SINGH	98106680428287177965	09/10/25	385	-	CONTESTED	-	-	-
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	673/2024	31.05.2024	M/S RAM NIWAS GOEL V/S MCD	AVINASH KRIWEDI	9871441764	27.10.2025						
			401	CS (COMM)	495/2024	23.04.2024	REKHA DEVI V/S MCD	SATYENDRA KURMAR SINGH	9811161525	28.10.2025						
			401	MISC DJ	640/2025	18.08.2025	PAWAN CHOTIA V/S SAPCO BREWS INDIA PVT LTD	SNITISH KUMAR TIYAGI	8527929282	28.10.2025						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS (COMM)/1336/2023	10.10.2023	10-10-2023G.B.SINGH VS AADHARSHREE PAPERS	ADVOCATE R.P. SHARMA	9910555881	14.10.2025						
			402	CIVIL SUIT	CS (COMM)/1605/2023	19.12.2023	MUKESH KUMAR VS RISHABH KESHWANI	VIPIN KUMAR	9810564087	31.10.2025						
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/75/2019	15-03-2019	SOMNATH YADAV @SHOBH NATH YADAV VS JAI NATH YADAV AND ANR	ANIL SHARMA(P),	9811179209	13-10-2025	2404	YES	DECREE	NIL	NIL	
				CS	CS (COMM)/229/2022	22-03-2022	M/S OKAYA POWER PVT LTD VS M/S SAGAR MARKETING AND ANR	ACHIN MITTAL(P),	9811112729	18-10-2025	1306	YES	DECREE	NIL	NIL	
				CS	CS (COMM)/9/2025	03-01-2025	UCO BANK VS ARUNK SACHDEVA PROP OF SUBHASH FOOTWEAR AND GARMENTS	KAMLESH KUMAR TIWARI(P),	9310019131	27-10-2025	297	YES	DECREE	NIL	NIL	
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST			CS (COMM)/466/2022	44716	M/S AARUSH GEMS PVT LTD VS M/S DIAMOND CRAFT LTD.			17/10/25	1231					
					CS (COMM)/172/2023	44977	THROUGH PROPRIETOR KULDEEP KAPUR VS RAJA CHAWLA @ RAJU CHAWLA			31/10/25	984					
					CS (COMM)/724/2023	45196	M/S FIRST BITE FRUITS AND VEGETABLES PVT. LTD VS S. CHAND HOTELS PVT. LTD.			28/10/25	762					
					CS (COMM)/926/2023	45278	UNION BANK OF INDIA VS AKSHITA GUPTA			25/10/25	677					

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT OF DAYS SECTION
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/466/2022	44716	M/S AARUSH GEMS PVT LTD VS M/S DIAMOND CRAFT LTD.			17/10/25	1231					
					CS (COMM)/172/2023	44977	THROUGH PROPRIETOR KULDEEP KAPUR VS RAJA CHAWLA @ RAJU CHAWLA			31/10/25	984					
					CS (COMM)/724/2023	45196	M/S FIRST BITE FRUITS AND VEGETABLES PVT. LTD VS S. CHAND HOTELS PVT. LTD.			28/10/25	762					
					CS (COMM)/926/2023	45278	UNION BANK OF INDIA VS AKSHITA GUPTA			25/10/25	677					
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	251/2022	30/03/22		SUPER CASSETTES INDUSTRIES PVT. LTD. VS M/S LEARNING	9717496117	16/10/25	1296	NA	DECREE	NIL	NIL		
			COUNTER CLAIM	13/2022	27/02/23		SUPER CASSETTES INDUSTRIES PVT. LTD. VS M/S LEARNING	999909935	16/10/25	962	NA	DECREE	NIL	NIL		
			CS (COMM)	345/2023	20/04/23		J INDUSTRIES INDIA LIMITED VS SIDHARTH SHARMA	9953030485	31/10/25	925				NIL		
			CS (COMM)	657/2024	30/07/25		M/S ALLIANCE TECH SOLUTIONS PVT. LD.VS ABC INFO SYSTEM	9899454835	29/10/25	91	NA	DECREE	NIL			
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/526/2024	01-07-2024	RABINDRA SINGH VS NARAN MANDAL			15-10-2025						
				CS (COMM)	CS (COMM)/876/2023	01.12.2023	M/S VINTAGE CREDIT AND LEASING PCT LTD VS RAM NIWAS SINGH			31-10-2025						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/587/2022	CS (COMM)/587/2022	22-07-2022	ANITA NIGAM VS MANISH RATHORE			08-10-2025		YES	DECREE			
				CS (COMM)/769/2023	CS (COMM)/769/2023	14-10-2023	CANARA BANK VS TRIPTI			10-10-2025		YES	PARTLY DECREED/DISMISS ED			
				CS (COMM)/283/2024	CS (COMM)/283/2024	26-03-2024	MS ODITI APPLIANCES LLP VS TUSHAR ROY			09-10-2025		YES	DECREE			
				CS (COMM)/337/2024	CS (COMM)/337/2024	15-04-2024	ODITI APPLIANCES LLP VS MAHANAMA TRADERS			09-10-2025		YES	DECREE			
				CS (COMM)/169/2025	CS (COMM)/169/2025	03-03-2025	LAKSHMI FLOAT GLASS LIMITED VS ASHOK KUMAR PROP MAHILPUR GLASS HOUSE			28-10-2025		YES	DECREE			

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20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	OMP(COMM)	40/2025	28.03.2025	CENTRAL MEDICAL SERVICES SOCIETY VS. M/S CENTURION LABORATORIES	AAKANKSHA KKAUL	9818131566	06.10.2025	192	NO	DISMISSED	NIL	NIL	U/S 34
				ARBTN	5042/2018	10.09.2018	NATIONAL SEEDS CORPORATION LTD. VS. ANKUR AGARWAL	YASHWARDHAN	9811388656	08.10.2025	2585	NO	DISMISSED	NIL	NIL	U/S 34
				CS(COMM)	739/2019	19.12.2019	KOTAK MAHINDRA BANK LTD. VS. AMIT BANSAL AND ANR.	ANUPAM SINGH	9654926809	04.10.2025	2116	YES	DECREED	NIL	NIL	RECOVERY
				CS(COMM)	684/2021	24.12.2021	SJR EMBROIDERY PVT. LTD. VS. STATE BANK OF INDIA	LAKSHAY JOSHI	9999852428	14.10.2025	1390	YES	DECREED	NIL	NIL	RECOVERY
				CS(COMM)	228/2023	17.04.2023	M/S NIRMAL MARBELS LTD. VS. M/S INDUSIND BANK AND ORS	M. S. KHAN	9818416099	15.10.2025	912	YES	DECREED	NIL	NIL	RECOVERY
				CS(COMM)	32/2020	20.01.2020	NITESH BANSAL VS. ANSHUL G OEL	RAM ANUGRAH	9711232231	16.10.2025	2096	YES	DECREED	NIL	NIL	RECOVERY
				CS(COMM)	395/2022	04.05.2022	JAI KISHAN ROHRA VS. HIMANSHU BHASIN	SUNIL KUMAR LALWANI	9891880710	31.10.2025	1276	YES	DECREED	NIL	NIL	RECOVERY
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	443 / 2023	03.08.2023	BALAJI CONSTRUCTIONS COMPANY VS. UPJAIN SADAN THROUGH ADMINISTRATIVE OFFICER INCHARGE	MR. PARAS JAIN	9899907797	06.10.2025	796	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	393 / 2024	02.05.2024	GANGOTRI ELECTRONICS PVT. LTD. VS. M/S S TEN ELECTRONICS	MR. KARTIK BHAGAT	NOT PROVIDED	17.10.2025	534	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	411 / 2024	09.05.2024	MARINO INDUSTRIES LTD. VS. GARUDAKUMAR CONSTRUCTION AND ENGINEERING PVT. LTD.	MR. SANJEEV KUMAR	9996994349	30.10.2025	540	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	27	SUIT FOR RECOVERY	CS (COMM.)/617/2019	24/09/19	SERVOTECH POWER SYSTEMS VS UNITED BANK OF INDIA	RAVI CHAUHAN	9871694660	04/10/25	2202	YES	DISPOSED	NIL	NIL	SUIT FOR RECOVERY
				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/91/2024	23/04/24	M/S INDIAN AGROSH. MARKETING COOP LTD VS UNION OF INDIA	SH. CHIRAG VERMA	7982631016	06/10/25	531	NO	DISPOSED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/92/2024	23/04/24	M/S INDIAN AGROSH. MARKETING COOP LTD VS UNION OF INDIA	SH. CHIRAG VERMA	7982631016	06/10/25	531	NO	DISPOSED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/93/2024	23/04/24	M/S INDIAN AGROSH. MARKETING COOP LTD VS UNION OF INDIA	SH. CHIRAG VERMA	7982631016	06/10/25	531	NO	DISPOSED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/94/2024	23/04/24	M/S INDIAN AGROSH. MARKETING COOP LTD VS UNION OF INDIA	SH. CHIRAG VERMA	7982631016	06/10/25	531	NO	DISPOSED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION

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				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/95/2024	23/04/24	M/S INDIAN AGROSH. CHIRAG MARKETING COOP LTD VS UNION OF INDIA	7982631016	06/10/25	531	NO	DISPOSED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/96/2024	23/04/24	M/S INDIAN AGROSH. CHIRAG MARKETING COOP LTD VS UNION OF INDIA	7982631016	06/10/25	531	NO	DISPOSED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/97/2024	23/04/24	M/S INDIAN AGROSH. CHIRAG MARKETING COOP LTD VS UNION OF INDIA	7982631016	06/10/25	531	NO	DISPOSED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/198/2024	20-04-2024	M/S CANDID VENTURES PVT LTD VS MS ARYANSINGH INFRA HEIGHTS PVT LTD	9810729487	17-10-2025	545	YES	DECREED	NA	NA	SUIT FOR RECOVERY
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/580/2022	12-10-2022	M/ S SKB INFRATECH VS M/S KRISHNAMURTHY YADAV AND CO AND ORS	9891552961	18-10-2025	1102	YES	DECREED	NA	NA	SUIT FOR RECOVERY
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/571/2024	21-12-2024	ABHISHEK ENTERPRISES VS MUNICIPAL MEHROTRA CORPORATION OF DELHI	9811062351	18-10-2025	301	YES	DECREED	NA	NA	SUIT FOR RECOVERY
			12, NEW COURT BLOCK-I	CIVIL SUIT	OMP (COMM.)/11/2024	12-03-2024	PLANET ADVERTISEMENT VS NEW DELHI MUNICIPAL COUCIL	9871028645	27-10-2025	594	NO	ALLOWED	NA	NA	PETITION U/S 34 OF THE ARBITRATION &
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL												
25	SH. SANDEEP YADAV	SOUTH	17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/280/2019	21-09-2019	M/S KD SHUTTERRING STORE VS VPR INTCON PVT LTD AND ORS	9811783354, 9811783351	16-10-2025	2217	YES	CONTESTED	NA	NA	CIVIL PROCEDURE CODE--CPC
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/370/2022	08.06.2022	MRS DHEERU KOHLI AND ANR VS STABILIG ROAD SOLUTIONS PVTLTD	9811352998	31.10.2025	1241	YES	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/226/2024	08.05.2024	CASA 2 STAYS PVT LTD VS BINEET TRIPATHI	7838855710	31.10.2025	541	YES	CONTESTED	NIL	NIL	SUIT FOR RECOVERY U/S 2(i)(C) (XVIII)
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 150/2021	27-03-2021	SHAKIR SAIFI VS M/S IDEES INTERIORS P. LTD.	9811126091	14-10-2025	1662	YES	DISMISSED	-	365	RECOVERY OF MONEY
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 33/2020	22-01-2020	M/S IDEES INTERIORS P. LTD. VS SHAKIR SAIFI	11-24332423	14-10-2025	2092	YES	DISMISSED	-	365	RECOVERY OF MONEY
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 228/2024	09-05-2024	MEHTA TEA PVT. LTD. VS YOUNG ASR INDIA P. LTD.	9810132015	18-10-2025	527	-	PLAINT RETURNED	-	-	COPY RIGHT ACT TRADE MARK ACT SEC 134-135

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			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 419/2021	14-12-2021	GABRIEL INDIA LTD.VS. K. UM LOHIYA TWO PADMABHAN WHEELER P. LTD.	9818076566	30-10-2025	1416	YES	DECREED	-	-	SUIT FOR RECOVERY OF MONEY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	1122/2023	19-12-2023	RANI MALIK VS UNION BANK OF INDIA	9876203512	31-10-2025	682	--	DECREED	--	--	
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	COMMERCIAL	CS/COMM/946/22	16.09.2022	STALWART FACILITIES VS. PRET STUDY	29.10.2025	WITHIN 15 DAYS	26.11.2025	---	---			
30	SH. VRINDA KUMARI	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/44/2024	45316	M/S E3 FURNITURE PVT. LTD. VS M/S NEWLEGAL MODERN BAZAR SERVICES DEPARTMENT STORE PVT. LTD.	9810682372	45943	627	YES	CONTESTED	--	--	
				COMMERCIAL SUIT	CS DJ/592/2019	43662	BRAND PROTECTORS INDIA PVT LTD VS KENT RO SYSTEMS LTD	8826774067	45948	2286	NO	CONTESTED	--	--	
				COMMERCIAL SUIT	CS (COMM)/513/2021	44510	ABHISHEK KUMAR VS M.G. MOBILE INDIA PVT LTD	9560956484	45961	1451	YES	CONTESTED	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/144/2022	44586	SABIR ALI VS AZAM TRADING CO. AND ORS.	9811676571	45957	1371	--	DECREED	--	--	
				COMMERCIAL SUIT	CS (COMM)/3593/2024	45518	SUSHIL KUMAR VS MR. BITTOO SONDHI	9792419911	45961	1443	--	DECREED	--	--	
32	MS. NEELAM SINGH	SOUTH-EAST	22	COMMERCIAL CASE	CS (COMM)/862/2023	26-09-2023	MR. JAGVINDER SINGH VS M/S CAPACITE INFRA PROJECT LTD.		06-10-2025	741	YES	CONTESTED	--	--	
				COMMERCIAL CASE	MISC DJ/547/2025	15-05-2025	HARBHAJAN SINGH BAGGA VS M/S. SHIV ASSOCIATES		15-10-2025	153	YES	CONTESTED	--	--	
				COMMERCIAL CASE	OMP (COMM.)/6/2023	16-01-2023	NAFED VS VINAY INDUSTRIES LTD.		27-10-2025	1015	YES	CONTESTED	--	--	
				COMMERCIAL CASE	CS (COMM)/394/2025	07-05-2025	M/S NAKSH JEWELLERS VS RISHI SEHDEV AND ANR.		28-10-2025	174	YES	CONTESTED	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	30	CS (COMM)	276/2023	22.03.2023	M/S MOHANSHREY GOLDWATER V/S M/S GPS GARMENTS	9717755441	08.10.2025	931	--	DECREED	--	--	
			30	CS (COMM)	392/2025	06.05.2025	AMBHA ELECTRIC V/S PNSE INFRASTURCTURE	9999650755	10.10.2025	157		NON SUITED	--	--	

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			30	OMP (COMM)	45/2025	04.06.2025	M/S DELHI TOURISM V/S THERMAL ENGINEERS	SAHANVI WORAH	9810183379	16.10.2025	134		REJECTED	--	--	
			30	CS (COMM)	103/2024	16.02.2024	PSA NITROGEN V/S BLUE STAR	DEVESH KUMAR MALAN	9758321008	17.10.2025	609		NON SUITED	--	--	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/340/2024	07-05-2024	VIDUR KOHLI-HUF VS MR. MANOJ KAPOOR	AVTAR SINGH & ASSOCIATES	9810910333	04-10-2025	515	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/400/2024	22-05-2024	TRIVENI CARGO EXPRESS INDIA PVT. LTD. VS M/S ACCURATE FREIGHT LOGISTICS AND ANR.	RAJESH KUMAR	-	04-10-2025	500	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/405/2023	29-04-2023	M/S INTAGE INDIA PVT. LTD. THROUGH ITS ASSOCIATED SUNIL PAWAR VS M/S A V INDUSTRIES AND ANR THROUGH ITS PARTNER	S.K TEWARI &	99999184281	08-10-2025	893	YES	CONTESTED	---	---	
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS/COMM	697/2025		M/S SUPER AUTO CENTER V/S M/S DAYALGAURAV TOURIST TRANSPORT	SUSHILA (P) GAURAV BHARDWAJ (D)	9910610273 (P) 9871638609 (D)	08.10.2025	1177	NO	DISMISSED	N.A.	N.A	
				CS/COMM	3631/24	29.08.2024	SAMEER ENTERPRISES V/S CRAFTech INFRA PROJECTS	ANKUR SINHA (P) PRASHANT BHARDWAJ (D)	8552883399 (P) 9693993606 (D)	16.10.2025	413	NO	DECREED	N.A.	N.A	
				CS/COMM	2951/24	05.08.2024	VIKAS JHA V/S NIVAN HEALTH BUPA INSURANCE	NISHANT KAUSHIK (P) CHARU SACHDEV (D)	9910244284 (P) 9958207423 (D)	18.10.2025	439	YES	DECREED	N.A.	N.A	
				CS/COMM	94/2022		MUNESH GOYLA V/S MUTHOOT FINANCE LTD	DEEPAK KR MITTAL(P) & L. D. SHARMA	9821252126 (P) 9910040471 (D)	28.10.2025	1413	YES	DISMISSED	N.A.	N.A	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	129/2024	20-04-2024	GOPAL VS. M/S AXIS INNOVATIONS PVT.LTD.	S.L. SAGAR VS. G.K SHARMA	NIL	29-10-2025	554	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	137/2024	27-04-2024	M/S SANDHU MOTORS FINANCE PVT.LTD. VS. BHARTI	SLONI ARORA VS. JITENDER SINGH	NIL	18-10-2025	536	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	306/2024	08-10-2024	SC AGGARWAL VS. WHELM TEXTILES INDIA PVT.LTD.	PARMOD SINGH VS. KAWALJIT KOCHAR	NIL	08-10-2025	365	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	27/2025	25-01-2025	BANK OF BARODA VS. PANKAJ YADAV	MONIKA CHAUHAN VS. RAVINDER KUMAR	NIL	31-10-2025	276	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, NEW BUILDING KKD	C.S. (COMM)	08/2025	10-01-2025	ICICI BANK LTD VS- VINESH SHARMA		-	08-10-2025	-	-	CONTESTED	NO EXECUTION FILED TILL DATE	-	

[illegible]

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF October 2025

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	178	21	2	0	22	0
1A	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	0	9	0	0	8	180
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	172	24	2	1	30	167
3	SH. DEVENDER KUMAR SHARMA/MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	166	24	0	0	30	160
4A	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)	Central	186	28	1	0	20	195
5a	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	181	19	0	1	21	178
6	MS. NEELAM SINGH/SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	123	17	17	0	0	0
6A	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	0	4	7	0	0	168
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	185	20	5	1	27	182
8A	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	Central	171	30	3	0	45	159

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	170	29	0	0	0	199
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	228	20	0	60	24	164
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	133	15	38	11	14	161
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	165	28	0	0	29	164
13A	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	180	20	0	0	23	177
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	277	82	2	1	54	306
15	VACANT COURT OF MS. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)	West	428	4	14	14	0	0
15A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	0	12	0	0	10	434
16A	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	360	90	1	0	60	391
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	394	64	0	2	67	389
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	338	83	1	1	72	349

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	326	81	2	0	84	325
20	MS PULASTYA PREAMACHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	926	62	5	3	52	938
20A	SH. BALWANT RAI BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	1018	46	5	0	62	0
21	SH. BHUPESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	0	11	0	0	25	993
22	VACANT COURT OF MS HEMANI MALHOTRA/MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	967	14	0	4	9	0
22A	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	0	15	0	0	1	982
23A	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	600	195	0	0	215	580
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	576	201	1	0	224	554
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT)	South	692	222	0	1	246	667
26A	VACANT COURT OF SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	777	2	0	1	0	0
26A	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT)	South	0	31	1	0	115	695

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	620	187	1	0	136	672
28	SH. LAL SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	275	13	2	0	21	269
28A	VACANT COURT OF SH. NIKHIL CHOPRA (COMMERCIAL COURT)	South-East	227	11	0	0	0	0
29	SH. LALIT KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	0	4	0	0	3	239
30	MS. VRINDA KUMARI/SH. AJAY KUMAR JAIN, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	306	10	1	0	23	294
31	MS. ANU GROVER BALIGA, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	268	13	0	0	18	263
32A	SH. BHUPESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	269	11	0	0	11	0
32A	MS. NEELAM SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	0	3	0	1	0	262
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	175	15	0	0	17	173
34A	MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)	South-East	196	21	0	0	25	192
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	240	20	1	0	24	237
36a	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	East	269	24	1	0	24	270
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	653	20	0	0	21	652

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
38A	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	North-East	173	20	1	0	32	162
39	VACANT COURT OF SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	226	22	0	0	0	0
39A	SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	Shahdara	0	7	0	0	4	251
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	225	18	0	0	16	227
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	196	23	0	0	20	199
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	358	7	0	0	20	345
43A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	2089	116	0	0	83	0
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	North-West	0	39	0	0	21	2140
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1128	111	1	0	31	1209
45A	SH. JAGDISH KUMAR/SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	987	86	0	1	24	1048
46	VACANT COURT OF SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	North	1084	7	0	0	1	0

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47	DR. RAKEESH KUMAR-II, DISTRICT JUDGE(COMMERCIAL COURT)	North	0	17	0	0	2	1105
48	SH. RAJ KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	246	101	0	0	54	293
48A	VACANT COURT OF SH. VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	334	11	0	0	5	0
49	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	0	26	0	0	8	358
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	305	50	0	0	48	0
49A	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	0	17	1	0	3	322
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	256	79	2	0	20	317
GRAND TOTAL			21022	2632	118	103	2304	21356

List of cases received for Pre-Institution Mediation and Settlement during the month October 2025

Sr. No.	Delhi Mediation Centre	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases Failed during the Month	Total Number of Application Pending at the end of the Month
1	Central	276	142	1	175	4	238
2	West	466	115	0	172	0	409
3	East	59	30	1	46	0	42
4	North-East	16	13	0	11	0	18
5	Shahdara	142	76	0	70	0	148
6	South	237	76	2	70	2	239
7	South-East	392	190	0	166	0	416
8	New Delhi	208	119	3	65	8	251
9	North	199	94	1	110	1	181
10	North-West	173	105	1	100	0	177
11	South-West	154	98	0	34	1	217
	Total	2322	1058	9	1019	16	2336
12	DHCLSC	244	43	0	18	3	266
	Overall Total	2566	1101	9	1037	19	2602

Note: Application received through NALSA App during the month:- Nil